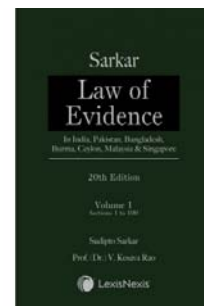


November, 2025 (Books Procured during the month of Sep'to Nov'2025)

Sarkar, MC; Sarkar, SC and Sarkar, PC

Law of Evidence in India, Pakistan, Bangladesh,
Burma, Ceylon, Malaysia & Singapore/ MC Sarkar;
SC Sarkar and PC Sarkar.- 20th Ed./2021.Reprint
2022. - Gurgaon: LexisNexis, 2022.
2v.

152424 Vol.1 152425 Vol.2



Puri, V.K.

New Manual on Cooperative Societies in Delhi / V.K.
Puri- 5th Enlarged ed. 2024. –Delhi: Puri Publications,
2024.

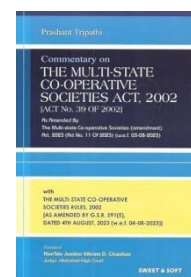
152426



Tripathi, Prashant,

Commentary on the Multi-State Co-operative
Societies Act, 2002, / Prashant Tripathi. – 2024. –
Prayagraj: Sweet & Soft, 2024.

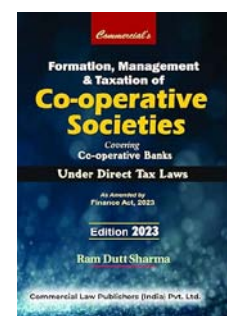
152427



Sharma, Ram Dutt

Formation, Management & Taxation of Co-operative
Societies / Ram Dutt Sharma. - 2023.-New Delhi:
Commercial, 2023.

152428



November, 2025 (Books Procured during the month of Sep'to Nov'2025)

Khera, R.C

Delhi High Court Rules: Practice & Procedure / R.C. Khera .– 9th Ed/2025.- Delhi: Allied Book Company, 2025.

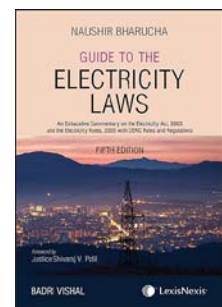
2v.

152429 Vol. 1C13 152430 Vol. 2C13



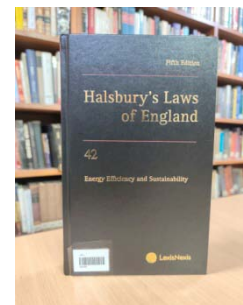
Bharucha, Naushir.

Guide to the Electricity Laws / Naushir Bharucha- 5th Ed. 2018, Reprint 2024. –Gurgaon: LexisNexis, 2024.
152431



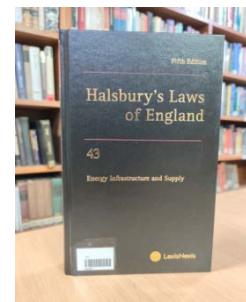
Cadde, Simon, Ed.

Halsbury's Laws of England / Edited by Simon Cadde. - 5th Ed/2025. - London: Lexis Nexis, 2025.
152432 Vol. 42



Cadde, Simon, Ed.

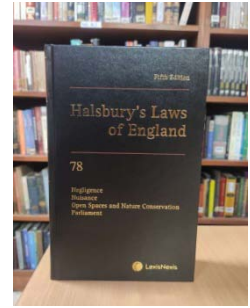
Halsbury's Laws of England / Edited by Simon Cadde. - 5th Ed/2025. - London: Lexis Nexis, 2025.
152433 Vol. 43



November, 2025 (Books Procured during the month of Sep'to Nov'2025)

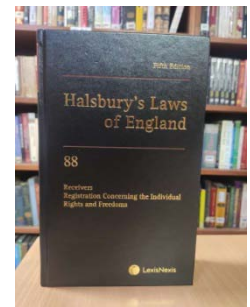
Cundy, Tamsin; McKeering, Siobhan and Tulloch, Mohini Eds.

Halsbury's Laws of England / Edited by Tamsin
Cundy, Siobhan McKeering and Mohini Tulloch. - 5th
Ed/2025. - London: Lexis Nexis, 2025.
152434 Vol. 78



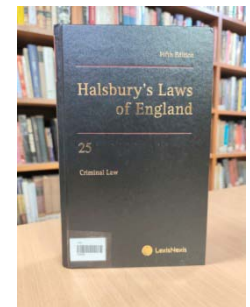
Hay, David; Kennerley, Neil and Turner, Julia Eds.

Halsbury's Laws of England / Edited by David
Hay, Neil Kennerley and Julia Turner. - 5th Ed/2025. -
London: Lexis Nexis, 2025.
152435 Vol. 88



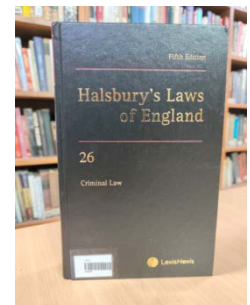
Blanchard, Clare, Ed.

Halsbury's Laws of England / Edited by Clare
Blanchard. - 5th Ed/2025. - London: Lexis Nexis,
2025.
152436 Vol. 25



Blanchard, Clare, Ed.

Halsbury's Laws of England / Edited by Clare
Blanchard. - 5th Ed/2025. - London: Lexis Nexis,
2025.
152437 Vol. 26



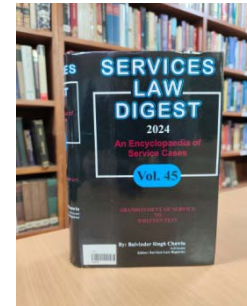
November, 2025 (Books Procured during the month of Sep'to Nov'2025)

Chawla, Balvinder Singh and Chawla, Tejinder Pal Singh

Services Law Digest 2024 / Balvinder Singh Chawla
and Tejinder Pal Singh Chawla. - 2025.-Chandigarh:
Services Law Reporter, 2025.

152438 Vol. 45 C1

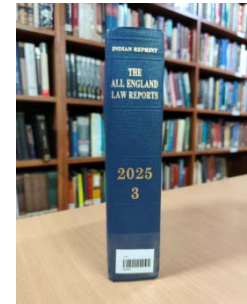
152439 Vol. 45 C2



Herring, Wendy, Ed.

All England Law Reports / Edited by Wendy
Herring. 2025. - London: Lexis Nexis, 2025.

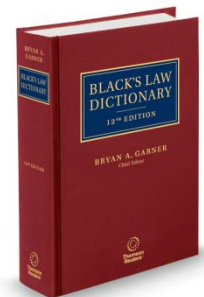
152440 Vol. 3



Garner, Bryan A. Ed.

Black's Law Dictionary / Edited by Bryan A. Garner.-
12th Ed/ 2024. - Minnesota: Thomson Reuters, 2024.

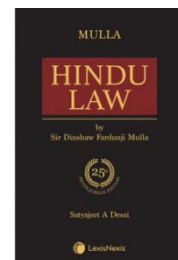
152441



Mulla, Dinshaw Fardunji. Ed.

Hindu Law /Dinshaw Fardunji Mulla.-25th Ed/ 2024. -
Gurgaon: LexisNexis, 2024.

152442

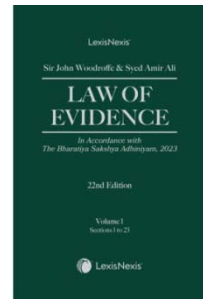


November, 2025 (Books Procured during the month of Sep'to Nov'2025)

Woodroffe, John and Ali, Syed Amir

Law of Evidence /John Woodroffe and Syed Amir
Ali.-22nd Ed/ 2025. - Gurgaon: LexisNexis, 2025.
4v.

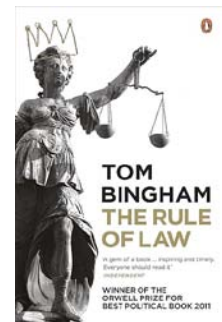
152443	Vol. 1	152444	Vol. 2
152445	Vol. 3	152446	Vol. 4



Bingham, Tom. Ed.

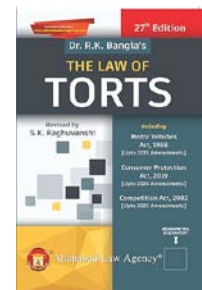
Rule of Law /Tom Bingham.-1st Ed/ 2011. - London:
Penguin Books, 2011

152447



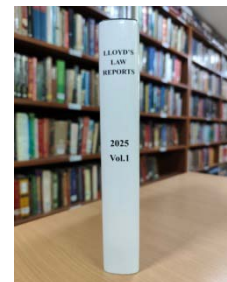
Bangia, R.K. Ed.

Law of Torts /R.K.Bangia.-27th Ed/ 2025. - Faridabad:
Allahabad Law Agency, 2025.
152448



Merkin, Robert and Hjalmarsson, Johanna Ed.

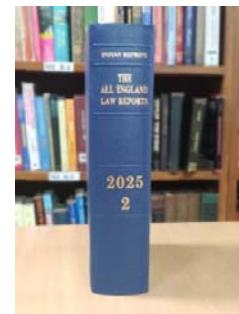
Lloyd's Law Reports / Edited by Robert Merkin and
Johanna Hjalmarsson. 2025. - London: Maritime
Insights & Intelligence Limited, 2025.
152454 Vol. 1



August, 2025 (Books Procured during the month of July and August'2025)

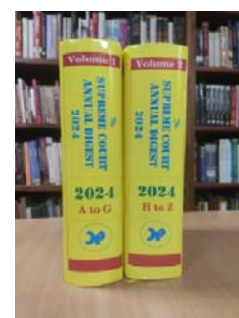
Herring, Wendy, Ed.

All England Law Reports / Edited by Wendy Herring. -
2025. - London: Lexis Nexis, 2025.
152369 Vol. 2



Ahuja, Satish, Ed.

Delhi High Court Cases Digest 2024 / Edited by
Sathish Ahuja. - 2025. –Delhi: Hindustan Publications,
2025. 2v.
152370 152372 Vol. 1
152372 152373 Vol. 2



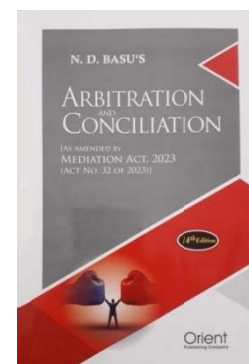
Mulla,

Commentary on the Code of Civil Procedure, 1908 /
Mulla. – 1st ed. 2025. – Noida: Delhi Publishing
Company, 2025. 3v.
152374 Vol. 1
152375 Vol. 2
152376 Vol. 3



Basu, N.D.

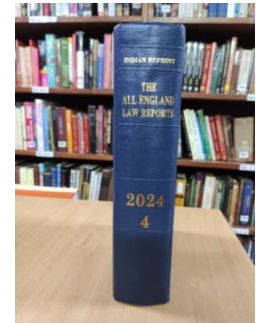
Arbitration and Conciliation / N.D.Basu. - 14th ed.
2024, Reprint 2025.-Prayagraj: Orient Publishing
Company, 2025.
152377



June, 2025 (Books Procured during the month of April to June'2025)

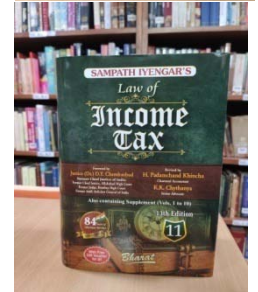
Herring, Wendy, Ed.

All England Law Reports / Edited by Wendy Herring. -
2024. - London: Lexis Nexis, 2024.
152024 Vol. 4



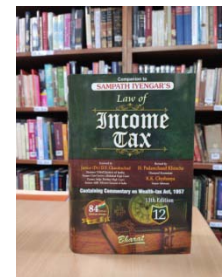
Iyengar, A.C.Sampath.

Law of Income Tax / A.C.Sampath Iyengar. - 13th ed.
2024. – New Delhi: Bharat Law House, 2024.
152025 Vol. 11



Iyengar, A.C.Sampath.

Law of Income Tax / A.C.Sampath Iyengar. - 13th ed.
2024. – New Delhi: Bharat Law House, 2024.
152026 Vol. 12



Harbottle, Gwilyn; Caddick, Nicholas and Sutharsanen, Uma
Eds.

Copinger and Skone James on Copyright / Edited by
Gwilyn, Harbottle; Nicholas Caddick and Uma
Sutharsanen . - 19th ed. 2025.-London: Sweet &
Maxwell, 2025.
2v.

152027 Vol. 1C1 152028 Vol. 2C1
152029 Vol. 1C2 152030 Vol. 2C2



June, 2025 (Books Procured during the month of April to June'2025)

Elliot, Steven Ed.

Snell's Equity / Edited by Steven Elliot. - 35th ed.

2025.- London: Sweet & Maxwell, 2025.

152031C1 152032C2



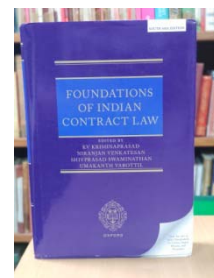
Krishnaprasad, K.V. Ed.

Foundations of Indian Contract Law / Edited by K.V.

Krishnaprasad . – 2024. Reprint 2025. - London:

Oxford University Press, 2025.

152033



Sethi, R.P.,

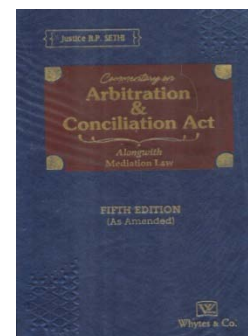
Exhaustive Commentary on Arbitration & Conciliation

Act Alongwith Mediation law / R.P. Sethi. - 5th ed.

2024.Reprint 2025. – New Delhi: Whytes & Co., 2025.

2v.

152034 Vol. 1 152035 Vol. 2



Sarkar, S.C. and Sarkar, P.C.,

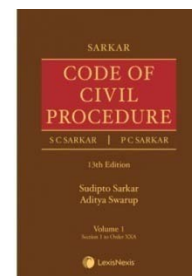
Code of Civil procedure / S.C. Sarkar and P.C.Sarkar. –

13th ed.2022. Reprint 2024 – Gurgaon: LexisNexis,

2024.

2v.

152036 Vol. 1 152037 Vol. 2

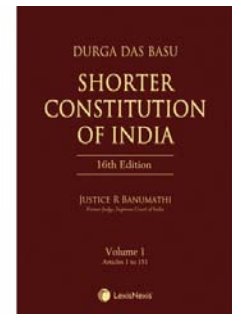


June, 2025 (Books Procured during the month of April to June'2025)

Basu, Durga Das.

Shorter Constitution of India / Durga Das Basu. - 16th
ed. 2021. Reprint 2025. – Gurgaon: LexisNexis, 2025.
2v.

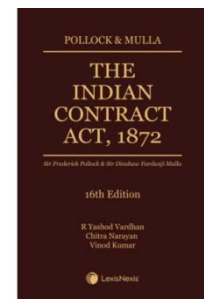
152038 Vol. 1 152039 Vol. 2



Pollock & Mulla.

Indian Contract & Specific Relief Acts/ Pollock &
Mulla. -17th Ed/ 2024.Reprint 2025. - Gurgaon:
LexisNexis, 2025.
2v.

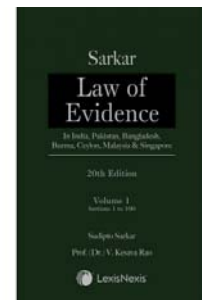
152040 Vol. 1 152041 Vol. 2



Sarkar, MC; Sarkar, SC and Sarkar, PC

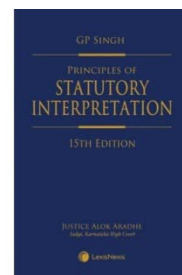
Law of Evidence in India, Pakistan, Bangladesh,
Burma, Ceylon, Malaysia & Singapore/ MC Sarkar; SC
Sarkar and PC Sarkar.- 20th Ed./2021.Reprint 2022. -
Gurgaon: LexisNexis, 2022.
2v.

152042 Vol.1 152043 Vol.2



Singh, G.P.

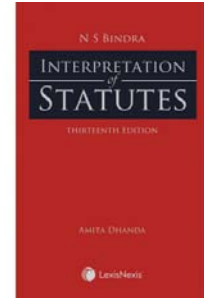
Principles of Statutory Interpretation/G.P. Singh. -15th
Ed. / 2021. Reprint 2024.- Gurgaon: LexisNexis,2024.
152044 152094



June, 2025 (Books Procured during the month of April to June'2025)

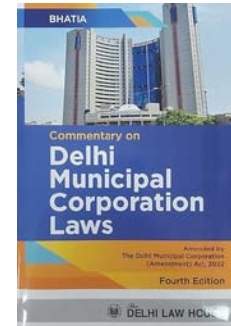
Bindra, NS

Interpretation of Statutes/ NS Bindra .- 13th
Ed/2023.Reprint 2024- Gurgaon: LexisNexis,2024.
152045



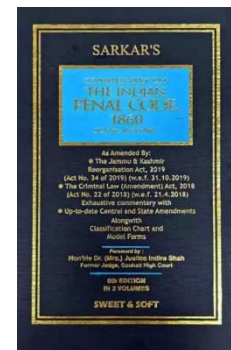
Bhatia

Commentary on Delhi Municipal Corporation Laws /
Bhatia.- 4th Ed/2023. Reprint 2025- Delhi: Delhi Law
House. 2025.
152046



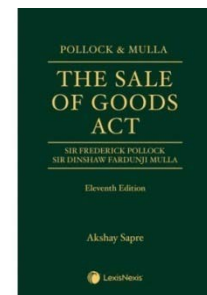
Sarkar, SC

Commentary on the Indian Penal Code, 1860/ SC
Sarkar.-6th Ed/2023- Allahabad: Sweet & Soft
Publications. 2023.
2v.
152047 Vol. 1 152048 Vol. 2



Pollock & Mulla

Sale of Goods Act/ Pollock & Mulla.-11th Ed/2021.
Reprint 2023- Gurgaon: LexisNexis,2023.
152049

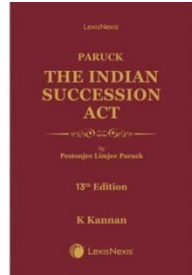


June, 2025 (Books Procured during the month of April to June'2025)

Paruck

Indian Succession Act/Paruck.- 12th Ed/2019. Reprint
2024- Gurgaon: LexisNexis,2024.

152050



Mulla, Dinshaw Fardunji

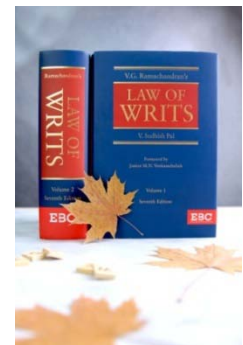
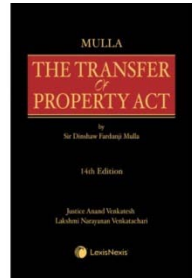
Transfer of Property Act/Dinshaw Fardunji Mulla.- 14th
Ed/2023. Reprint 2024- Gurgaon: LexisNexis, 2024.

152051

Ramachandran, V.G.

Law of Writs/ V.G.Ramachandran.- 7th Ed/2022-
Lucknow: Eastern Book Company, 2022.
2v.

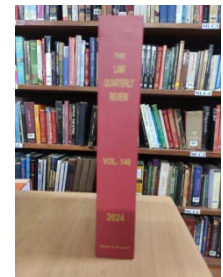
152052 Vol. 1 152053 Vol. 2



Mirfield, Peter, Ed.

Law Quarterly Review/ Edited by Peter Mirfield.-2024-
London: Sweet& Maxwell, 2024.

152054 Vol. 140



Masterman, Roger and McHarg, Aileen, Eds.

Public law/ Edited by Roger Masterman and Aileen
McHarg.-2024- London: Sweet& Maxwell, 2024.

152055



June, 2025 (Books Procured during the month of April to June'2025)

Malik, Surendra; Malik, Sumeet and Malik, Sudeep, Eds.

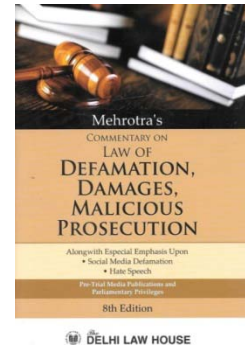
Supreme Court Yearly Digest 2024/ Edited by
Surendra Malik, Sumeet Malik and Sudeep Malik.-
2024-Lucknow: Eastern Book Company, 2024.
2v.



152056	Vol. 1C1	152057	Vol. 2C1
152058	Vol. 1C2	152059	Vol. 2C2
152060	Vol. 1C3	152061	Vol. 2C3

Mehrotra, B.N.

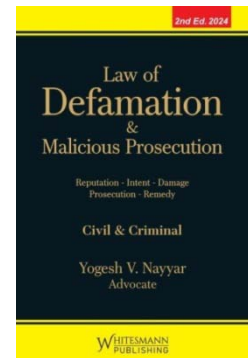
Commentary on Law of Defamation, Damages,
Malicious Prosecution/ B.N. Mehrotra.-8th Ed/2022.
Updated Edition 2024-Delhi: Delhi Law House, 2024.



152077

Nayyar, Yogesh V.

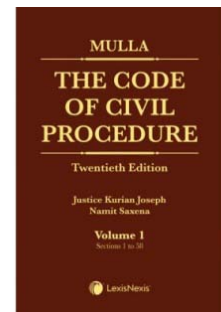
Law of Defamation and Malicious Prosecution/ Yogesh
V. Nayyar.-2nd Ed/2024-Delhi: Whitesman Publishing,
2024.



152078

Mulla, Dinshaw Fardunji.

Code of Civil Procedure/ Dinshaw Fardunji Mulla.-20th
Ed/2021. Reprint 2024-Gurgaon: LexisNexis, 2024.
3v.



152079	Vol. 1	152080	Vol. 2	152081	Vol. 3
152130	Vol. 1	152131	Vol. 2	152132	Vol. 3

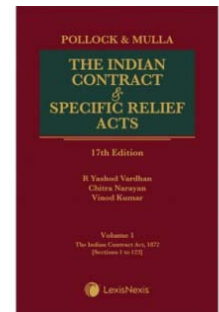
June, 2025 (Books Procured during the month of April to June'2025)

Pollock & Mulla

Indian Contract & Specific Relief Acts/ Pollock & Mulla.-17th Ed/2024. Reprint 2025-Gurgaon: LexisNexis, 2025.

2v.

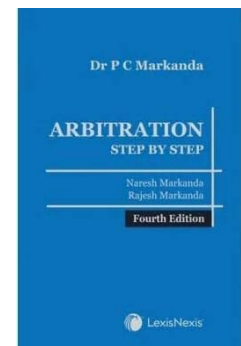
152082 Vol. 1 152083 Vol. 2



Markanda, PC

Arbitration Step by Step/ PC Markanda.-4th Ed/2024. - Gurgaon: LexisNexis, 2024.

152084



Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by Rebecca Mitchell. - 4th ed.Reissue 2024. - London: Lexis Nexis, 2024.

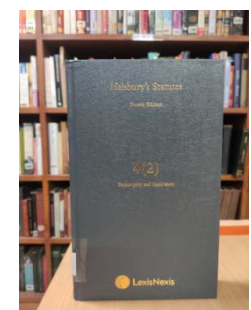
152085 Vol. 16



Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by Rebecca Mitchell. - 4th ed.Reissue 2024. - London: Lexis Nexis, 2024.

152086 Vol. 4(2)

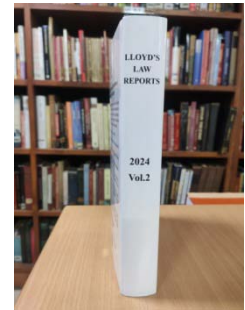


June, 2025 (Books Procured during the month of April to June'2025)

Merkin, Robert and Hjalmarsson, Johanna, Eds.

Lloyd's Law Reports / Edited by Robert Merkin and
Johanna Hjalmarsson. - 2024. - London: Maritime
Insights & Intelligence Limited, 2024.

152087 Vol. 2



Ahuja, Satish, Ed.

Supreme Court Annual Digest 2024/ Edited by
Satish Ahuja.-2025-Delhi: Hindustan Publications,
2025.

2v.

152088 Vol. 1 152089 Vol. 2



Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by
Rebecca Mitchell. - 4th ed.Reissue 2024. - London:
Lexis Nexis, 2024.

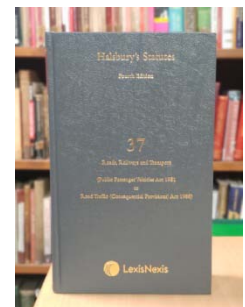
152090 Vol. 36



Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by
Rebecca Mitchell. - 4th ed.Reissue 2024. - London:
Lexis Nexis, 2024.

152091 Vol. 37

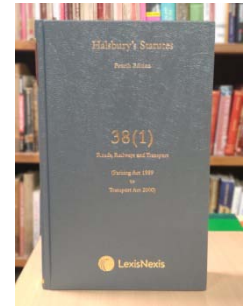


June, 2025 (Books Procured during the month of April to June'2025)

Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by
Rebecca Mitchell. - 4th ed.Reissue 2024. - London:
Lexis Nexis, 2024.

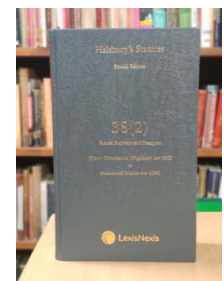
152092 Vol. 38(1)



Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by
Rebecca Mitchell. - 4th ed.Reissue 2024. - London:
Lexis Nexis, 2024.

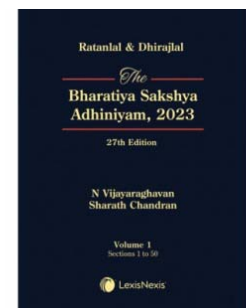
152093 Vol. 38(2)



Ratanlal & Dhirajlal,

Bharatiya Sakshya Adhiniyam 2023/ Ratanlal &
Dhirajlal .-27th Ed/2024-Gurgaon: LexisNexis, 2024.
2v.

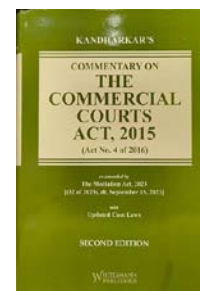
152095 Vol. 1 152096 Vol. 2



Kandharkar, Rahul,

Commentary on the Commercial Courts Act, 2015/
Rahul Kandharkar .-2nd Ed/2023. Reprint 2024-Delhi:
Whitesman, 2024.

152097 152134



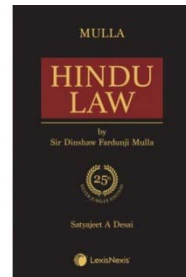
June, 2025 (Books Procured during the month of April to June'2025)

Mulla, Dinshaw Fardunji

Hindu Law/Dinshaw Fardunji Mulla.- 25th Ed/2024.

Reprint 2024- Gurgaon: LexisNexis, 2024.

152098



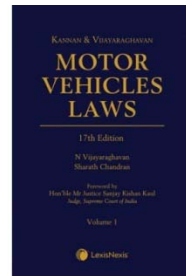
Kannan & Vijayaraghavan

Motor Vehicles Laws/ Kannan & Vijayaraghavan

. - 17th Ed/2023- Gurgaon: LexisNexis, 2023.

2v.

152099 Vol. 1 152100 Vol. 2



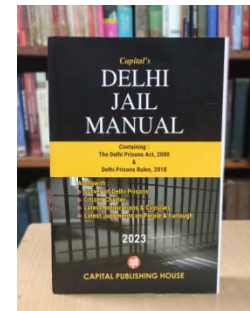
Bharti, Navneet and Raheja, Rajiv

Delhi Jail Manual/ Navneet Kumar Bharti and Rajiv

Raheja- 3rd Ed/2023- Delhi: Capital law House, 2023.

152101 152102 152103 152104

152105 152122 152123



Khera, R.C.

Delhi High Court Rules: Practice & / R.C. – 9th Ed/2025-
Delhi: Allied Book Company, 2025.

2v.

152106 Vol. 1C1 152107 Vol. 2C1

152108 Vol. 1C2 152109 Vol. 2C2

152110 Vol. 1C3 152111 Vol. 2C3

152112 Vol. 1C4 152113 Vol. 2C4

152114 Vol. 1C5 152115 Vol. 2C5

152120 Vol. 1C6 152121 Vol. 2C6

152127 Vol. 1C7 152128 Vol. 2C7

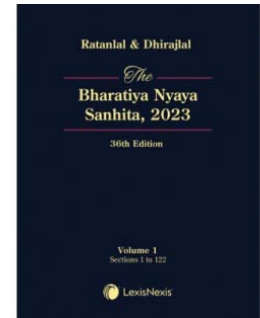


June, 2025 (Books Procured during the month of April to June'2025)

Ratanlal & Dhirajlal,

Bharatiya Nyaya Sanhita 2023/ Ratanlal & Dhirajlal .-
36th Ed/2025-Gurgaon: LexisNexis, 2025.
2v.

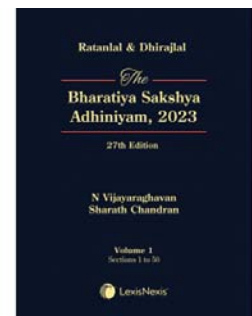
152116 Vol. 1 152117 Vol. 2



Ratanlal & Dhirajlal,

Bharatiya Sakshya Adhiniyam 2023/ Ratanlal &
Dhirajlal .-27th Ed/2024-Gurgaon: LexisNexis, 2024.
2v.

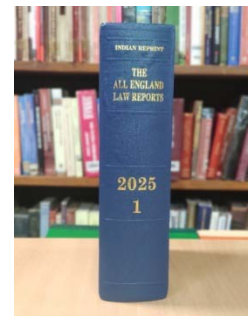
152118 Vol. 1 152119 Vol. 2



Herring, Wendy, Ed.

All England Law Reports / Edited by Wendy Herring. -
2025.- London: Lexis Nexis, 2025.

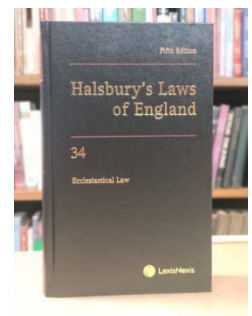
152024 Vol. 1



Cundy, Tamsen, Ed.

Halsbury's Laws of England / Edited by Tamsen
Cundy. - 5th Ed/2025. - London: Lexis Nexis, 2025.

152025 Vol. 34

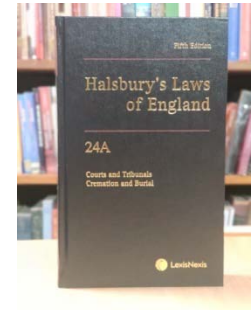


June, 2025 (Books Procured during the month of April to June'2025)

Cadde, Simon and Tulloch, Mohini, Eds.

Halsbury's Laws of England / Edited by Simon Cadde and Mohini Tulloch. - 5th Ed/2025. - London: Lexis Nexis, 2025.

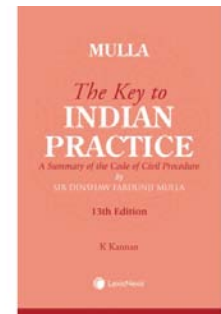
152026 Vol. 24(A)



Mulla, Dinshaw Fardunji

Key to Indian Practice: A Summary of the Code of Civil procedure/Dinshaw Fardunji Mulla.- 13th Ed/2023. Reprint 2024- Gurgaon: LexisNexis, 2024.

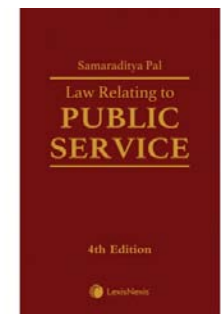
152129



Pal, Samaraditya

Law Relating to Public Service/ Samaraditya Pal. - 4th Ed/2021. Reprint 2024- Gurgaon: LexisNexis, 2024.

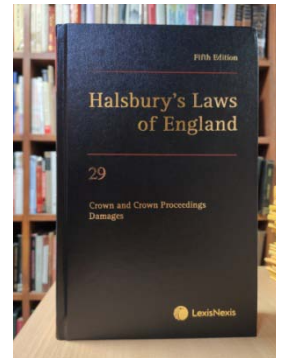
152133



March, 2025 (Books Procured during the month of Jan to Mar'2025)

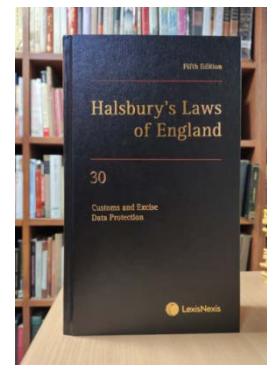
David, Hay, Ed.

Halsbury's Laws of England / Edited by David Hay. -
5th ed. 2024.- London: Lexis Nexis, 2024.
151995 Vol. 29



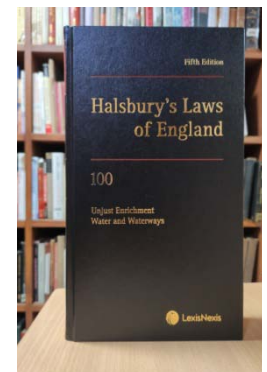
Cadde, Simon and Hetherington, Simon, Eds.

Halsbury's Laws of England / Edited by Simon Cadde
and Simon Hetherington. - 5th ed. 2024. - London:
Lexis Nexis, 2024.
151996 Vol. 30



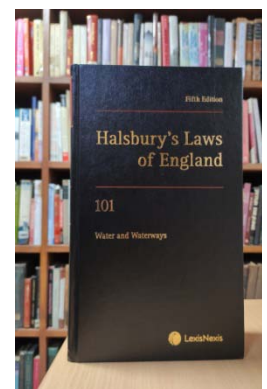
Cadde, Simon and McKeering, Siobhan, Eds.

Halsbury's Laws of England / Edited by Simon Cadde
and Siobhan McKeering. - 5th ed. 2024.- London: Lexis
Nexis, 2024.
151997 Vol. 100



McKeering, Siobhan Ed.

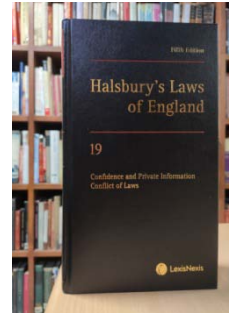
Halsbury's Laws of England / Edited by Siobhan
McKeering . - 5th ed. 2024.-London: Lexis Nexis,
2024.
151998 Vol. 101



March, 2025 (Books Procured during the month of Jan to Mar'2025)

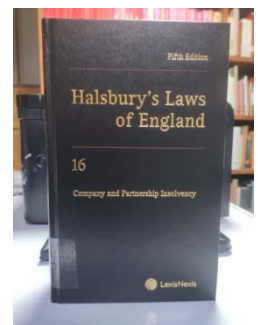
Blanchard, Clare and Hetherington, Simon Eds.

Halsbury's Laws of England / Edited by Clare
Blanchard and Simon Hetherington. - 5th ed. 2024.-
London: Lexis Nexis, 2024.
152009 Vol. 19



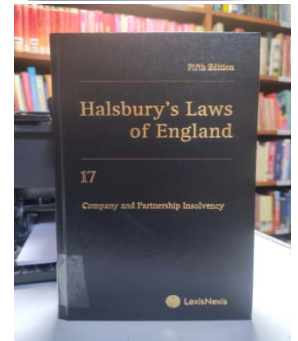
Cook, Martin, Ed.

Halsbury's Laws of England / Edited by Martin Cook.
- 5th ed. 2024. - London: Lexis Nexis, 2024.
152010 Vol. 16



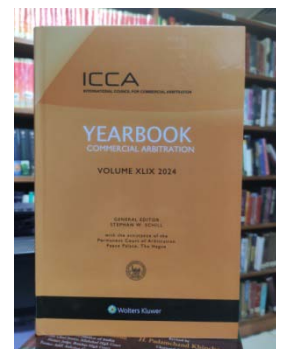
Cook, Martin, Ed.

Halsbury's Laws of England / Edited by Martin Cook. -
5th ed. 2024. - London: Lexis Nexis, 2024.
152011 Vol. 17



Schill, Stephan W, Ed.

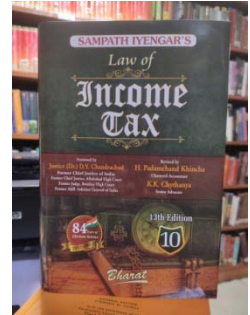
Yearbook Commercial Arbitration / Edited by Stephan
W Schill. - 2024. - Netherlands: Kluwer Law
International, 2025.
152012 Vol. XLIX



March, 2025 (Books Procured during the month of Jan to Mar'2025)

Iyengar, A.C.Sampath.

Law of Income Tax / A.C.Sampath Iyengar. - 13th ed.
2024. – New Delhi: Bharat Law House, 2024.
152013 Vol. 10



Bridge, Michael, Ed.

Benjamin's Sale of Goods – First Supplement to the
Twelfth Edition/ Edited by Michael Bridge. -12th Ed/
2025. - London: Sweet & Maxwell, 2025.
152014 C1 152015 C2



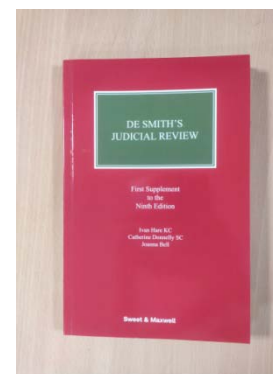
Beale, Hugh H, Ed.

Chitty on Contracts – Supplement to the Thirty-Fifth
Edition/ Edited by Hugh H. Beale. 35th Ed./2025. -
London: Sweet & Maxwell, 2025.
152016 C1 152017 C2



Hare, Ivan; Donnelly, Catherine and Bell, Joanna, Eds.

De Smith's Judicial Review – First Supplement to the
Ninth Edition/ Edited by Ivan Hare, Catherine Donnelly
and Joanna Bell. -9th Ed. / 2024.- London: Sweet &
Maxwell, 2024.
152018 C1 152019 C2

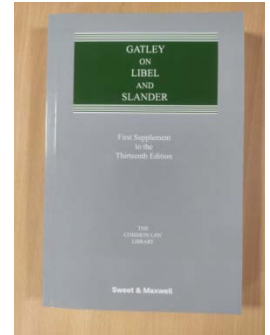


March, 2025 (Books Procured during the month of Jan to Mar'2025)

Gatley

Gatley on Libel and Slander – First Supplement to the
Thirteenth Edition/ Gatley .- 13th Ed/2025.- London:
Sweet & Maxwell, 2025.

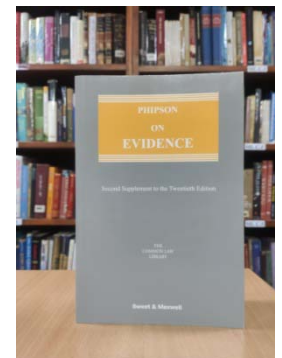
152020 C1 152021 C2



Malek, Hodge M, Ed.

Phipson on Evidence – Second Supplement to the
Twentieth Edition / Edited by Hodge M. Malek.- 20th
Ed/2024.- London: Sweet & Maxwell, 2024.

152022 C1 152023 C2



December, 2024 (Books Procured during the month of Oct to Dec'2024)

Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by
Rebecca Mitchell. - 4th ed. 2024(Reissue). - London:
Lexis Nexis, 2024.
151736 (Vol. 14)



Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by
Rebecca Mitchell. - 4th ed. 2024(Reissue). - London:
Lexis Nexis, 2024.
151737 Vol. 15(1)



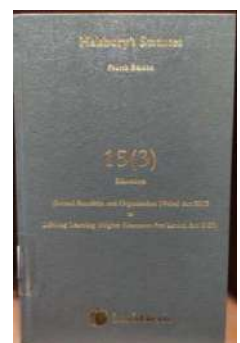
Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by
Rebecca Mitchell. - 4th ed. 2024(Reissue). - London:
Lexis Nexis, 2024.
151738 Vol. 15(2)



Mitchell, Rebecca.

Halsbury's Statutes of England and Wales / Edited by
Rebecca Mitchell. - 4th ed. 2024(Reissue).-London:
Lexis Nexis, 2024.
151739 Vol. 15(3)



December, 2024 (Books Procured during the month of Oct to Dec'2024)

Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by
Rebecca Mitchell. - 4th ed. 2024(Reissue). - London:
Lexis Nexis, 2024.
151740 Vol. 19(1)



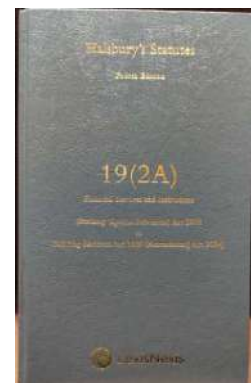
Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by
Rebecca Mitchell. - 4th ed. 2024(Reissue). - London:
Lexis Nexis, 2024.
151741 Vol. 19(2)



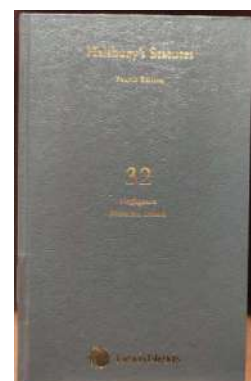
Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by
Rebecca Mitchell. - 4th ed. 2024(Reissue). - London:
Lexis Nexis, 2024.
151742 Vol. 19(2A)



Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by
Rebecca Mitchell. - 4th ed. 2024(Reissue). - London:
Lexis Nexis, 2024.
151743 Vol. 32



December, 2024 (Books Procured during the month of Oct to Dec'2024)

Mitchell, Rebecca, Ed.

Halsbury's Statutes of England and Wales / Edited by
Rebecca Mitchell. - 4th ed. 2024(Reissue). - London:
Lexis Nexis, 2024.
151744 Vol. 35



Clark, Fiona, Ed.

Reports of Patent, Design and Trade Mark Cases 2021/
Edited by Fiona Clark. - London: Oxford University
Press, 2023.
151745



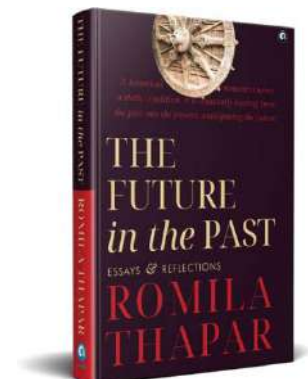
Clark, Fiona, Ed.

Reports of Patent, Design and Trade Mark Cases 2022/
Edited by Fiona Clark. - London: Oxford University
Press, 2023.
151746



Thapar, Romila.

The Future in the Past: Essays & Reflections/ Romila
Thapar. - New Delhi: Aleph Book Company, 2023.
151747



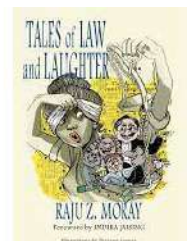
December, 2024 (Books Procured during the month of Oct to Dec'2024)

Moray, Raju Z.

Tales of Law and Laughter/ Moray Z. Raju .-

Gurugram: Oakbridge, 2024.

151748



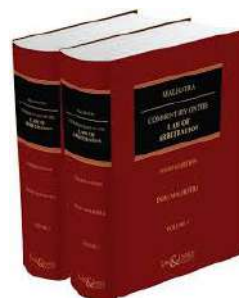
Malhotra, Indu.

Commentary on the Law of Arbitration / Indu

Malhotra.- 4th (Reprint).- Delhi: Law & Justice, 2024.

2v.

151749-151750



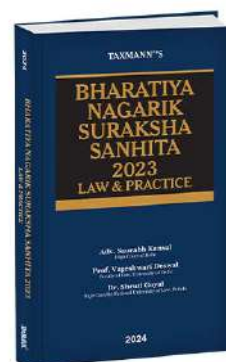
Kansal, Saurabh, Deswal, Vageshwari and Goyal, Shruti.

Bharatiya Nagarik Suraksha Sanhita 2023: Law and

Practice / Saurabh Kansal, Vageshwari Deswal and

Shruti Goyal.- New Delhi: Taxmann, 2024.

151751



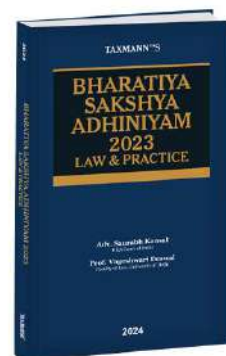
Kansal, Saurabh, and Deswal, Vageshwari.

Bharatiya Shakshya Adhiniyam 2023: Law and Practice

/ Saurabh Kansal and Vageshwari Deswal. - New

Delhi: Taxmann, 2024.

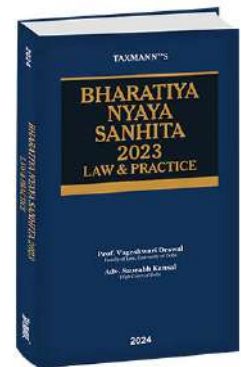
151752



December, 2024 (Books Procured during the month of Oct to Dec'2024)

Deswal, Vageshwari and Kansal, Saurabh.

Bharatiya Nyaya Sanhita 2023: Law and Practice /
Vageshwari Deswal and Saurabh Kansal.- New Delhi:
Taxmann, 2024.
151753



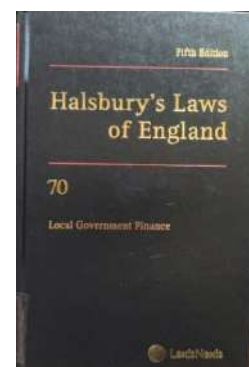
Merkin KC, Robert and Hjalmarsson, Johanna, Editors.

Lyoyd's Law Reports /Edited by Robert Merkin KC
and Johanna Hjalmarsson. - 2024. - London: Maritime
Insights & Intelligence Limited, 2024.
151754 2024 (Vol. 1)



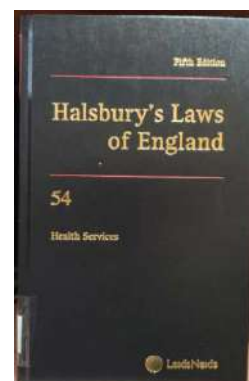
Cook, Martin, Editor.

Halsbury's Laws of England / Edited by Martin Cook. -
5th Ed. – London: LexisNexis, 2024.
151755 Vol.70



Blanchard, Clare, Editor.

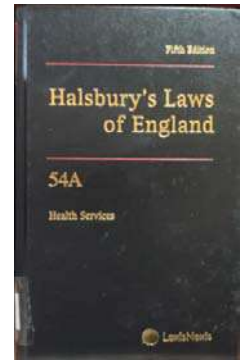
Halsbury's Laws of England / Edited by Clare
Blanchard. - 5th Ed. - London: LexisNexis, 2024.
151756 Vol.54



December, 2024 (Books Procured during the month of Oct to Dec'2024)

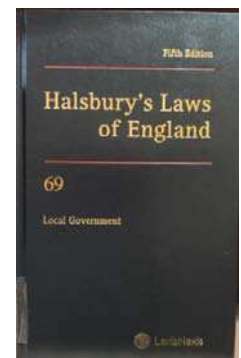
Blanchard, Clare, Editor.

Halsbury's Laws of England / Edited by Clare
Blanchard. - 5th Ed. - London: LexisNexis, 2024.
151757 Vol. (54A)



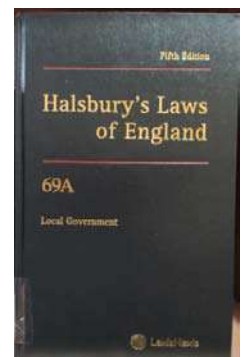
Tulloch, Mohini and Ward, Frances, Editors.

Halsbury's Laws of England / Edited by Mohini
Tulloch and Frances Ward. - 5th Ed. - London:
LexisNexis, 2024.
151758 Vol. (69)



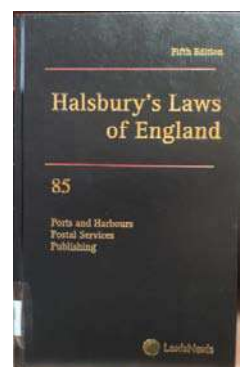
Tulloch, Mohini and Ward, Frances, Editors.

Halsbury's Laws of England / Edited by Mohini
Tulloch and Frances Ward. - 5th Ed. - London:
LexisNexis, 2024.
151759 (Vol. 69A)



Bisson-Simmonds, Olivia and Tulloch, Mohini, Editors.

Halsbury's Laws of England / Edited by Olivia,
Bisson-Simmonds and Mohini Tulloch. - 5th Ed. -
London: LexisNexis, 2024.
151760 (Vol. 85)

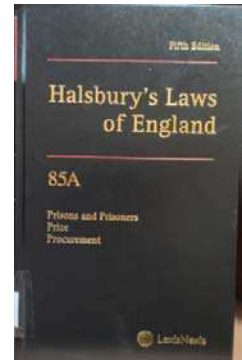


December, 2024 (Books Procured during the month of Oct to Dec'2024)

Turner, Julia, Bisson-Simmonds, Olivia and Tulloch, Mohini,
Editors.

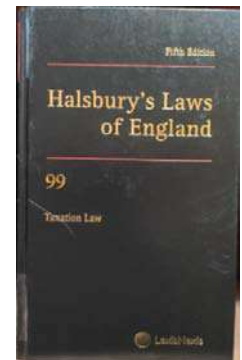
Halsbury's Laws of England / Edited by Julia Turner,
Olivia Bisson-Simmonds and Mohini Tulloch. - 5th Ed.
- London: LexisNexis, 2024.

151761 (Vol. 85A)



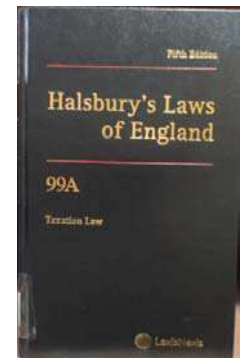
Cundy, Tamsin , Editor.

Halsbury's Laws of England / Edited by Tamsin
Cundy .- 5th Ed.- London: LexisNexis, 2024.
151762 (Vol. 99)



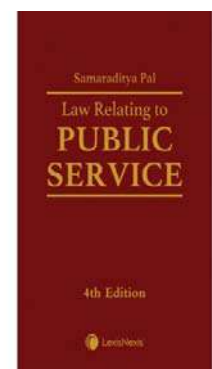
Cundy, Tamsin , Editor.

Halsbury's Laws of England / Edited by Tamsin
Cundy .- 5th Ed.- London: LexisNexis, 2024.
151763 (Vol. 99A)



Pal, Samaraditya and Meharia, Vineeta.

Law Relating to Public Service / Samaraditya Pal and
Vineeta Meharia .- 4th Ed.- Gurgaon: LexisNexis,
2021(Reprint 2024).
151764, 151765



December, 2024 (Books Procured during the month of Oct to Dec'2024)

Doabia and Doabia.

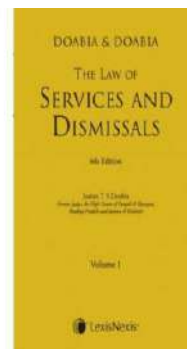
Law Services and Dismissals / Doabia and Doabia .- 6th

Ed.- Gurgaon: LexisNexis, 2015(Reprint 2024).

2v.

151766,151778 (Vol. 1)

151767,151779 (V ol.2)



Sarkar.S.C.

All India Services Manual/ S.C.Sarkar. - 7th Ed. -

Prayagraj: Skyline, 2023.

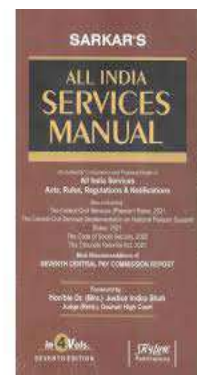
4v.

151768, 151772 (Vol. 1)

151769, 151773 (Vol.2)

151770, 151774 (Vol.3)

151771, 151775 (Vol.4)



Khera, R.C.

Delhi Land and Revenue Code/ R.C.Khera. - 5th Ed. -

Delhi: Allied Book Company, 2022.

151776, 151777

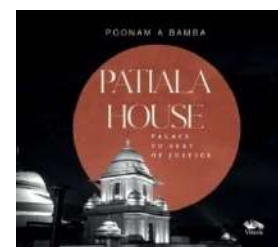


Bamba,Poonam A.

Patiala House: Palace to Seat of Justice/ Poonam

A.Bamba. - 1st Ed.- New Delhi: Vitasta, 2024.

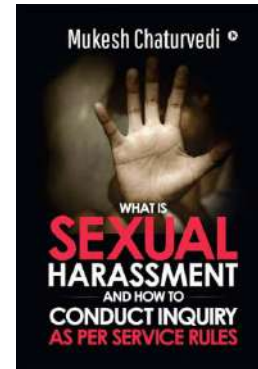
151780, 151781



December, 2024 (Books Procured during the month of Oct to Dec'2024)

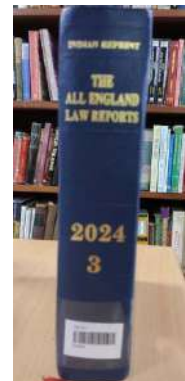
Chaturvedi, Mukesh.

What is Sexual Harassment and How to Conduct
Inquiry as Per Service Rules / Mukesh Chaturvedi. - 1st
Ed.- Chennai: Notion Press, 2019.
151797, 151798, 151799,151800,151801,151802



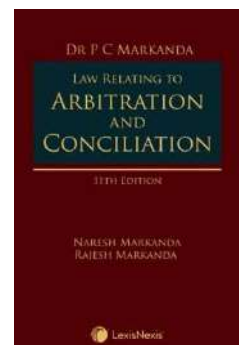
Herring, Wendy, Editor.

All England Law Reports/ Edited by Wendy Herring. -
London: Lexis Nexis, 2024.
151803 2024 (Vol. 3)



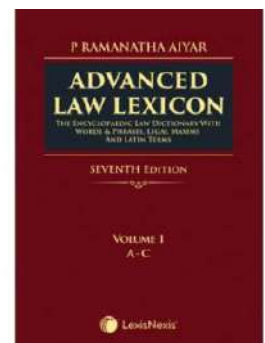
Markanda, P.C.

Law Relating to Arbitration and Conciliation/
P.C.Markanda. - 11th Ed. - Gurgaon: LexisNexis, 2022
(Reprint 2023).
151804



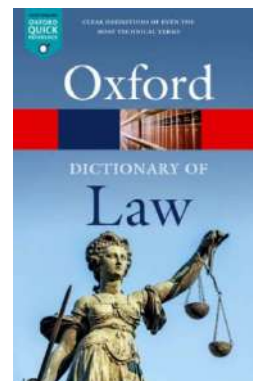
Aiyer, P.Ramanatha.

Advanced Law Lexicon / P.Ramanatha Aiyer.- 7th Ed.-
Gurgaon: LexisNexis , 2024.
4v.
151805-151808



December, 2024 (Books Procured during the month of Oct to Dec'2024)

Oxford Dictionary of Law. - 10th Ed. - Oxford
University Press, 2022.
151809,151810



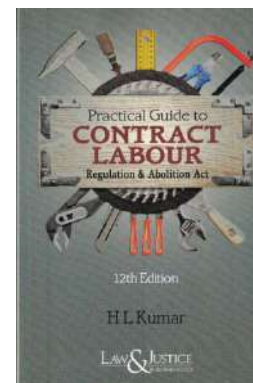
Singh, Gurbax and Chaturvedi, R.G.

Supreme Court on Service Laws / Gurbax Singh and
R.G.Chaturvedi.- 5th Ed.- Jaipur: Bharat Law
Publications , 2024.
5v.
151811-151815



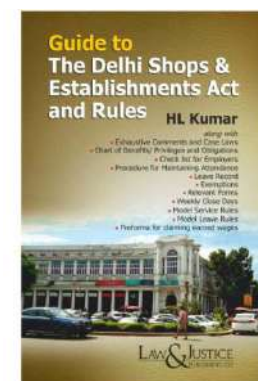
Kumar, H.L. and Kumar, Gaurav

Practical Guide to Contract Labour Regulation &
Abolition Act / H.L.Kumar and Gaurav Kumar. - 12th
Ed. - New Delhi: Law & Justice. 2024.
151816



Kumar, H.L. and Kumar, Gaurav

Guide to the Delhi Shops & Establishment Act and /
H.L.Kumar and Gaurav Kumar. - 12th Ed. - New Delhi:
Law & Justice. 2024.
151817, 151818

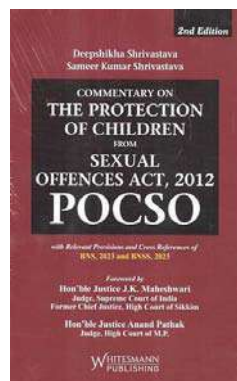


December, 2024 (Books Procured during the month of Oct to Dec'2024)

Shrivastava, Deepshikha and Shrivastava, Sameer Kumar

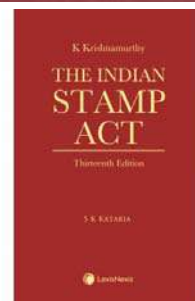
Commentary on the Protection of Children from Sexual Offences Act / Deepshikha Shrivastava and Sameer Kumar Shrivastava.- 2nd Ed.- Delhi: Whitesman. 2024.

151819



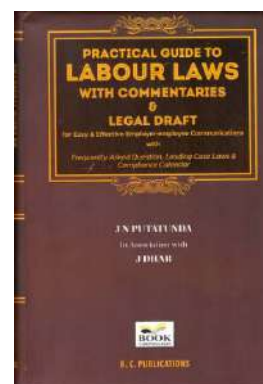
Krishnamurthy, K.

Indian Stamp Act / K. Krishnamurthy.-13th Ed. - Gurgaon: LexisNexis. 2021 (Reprint 2024). 151820



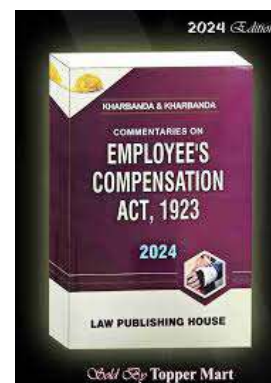
Putatunda, J. N.

Practical Guide to Labour Laws with Commentaries & Legal Drafts / J.N.Putatunda. - 1st Ed. - Kolkata: Book Corporation. 2023. 151821



Kharbanda, V.K. and Kharbanda, Vipul.

Commentaries on Employees Compensation Act, 1923/ V.K. Kharbanda and Vipul Kharbanda.- 3rd Ed.- Allahabad: Law Publishing House. 2024. 151822



December, 2024 (Books Procured during the month of Oct to Dec'2024)

Kharbanda, V.K. and Kharbanda, Vipul.

Commentaries on Trade Unions Act, 1923/ V.K.

Kharbanda and Vipul Kharbanda .- 4th Ed.-

Allahabad: Law Publishing House. 2024.

151823



Kharbanda, V.K. and Kharbanda, Vipul.

Commentaries on Employees State Insurance Act,

1948/ V.K. Kharbanda and Vipul Kharbanda .- 4th

Revised Ed.- Allahabad: Law Publishing House. 2016

(with Supplement 2023).

151823

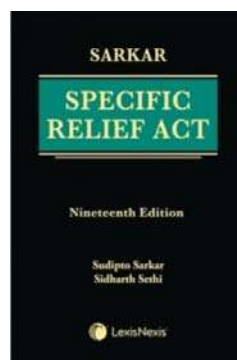


Sarkar, Sudipto and Sethi, Siddharth.

Specific Relief Act / Sudipto Sarkar and Siddharth,

Sethi.- 19th Ed.- Gurgaon: LexisNexis. 2024.

151966



McCarthy, J.Thomas.

McCarthy on Trademarks and Unfair Competition

/J.Thomas McCarthy. - 5th Ed. - Minnesota: Thomson

Reuters. 2024.

5v.

151966 Vol.1 (2024-2 Edition)

151967 Vol 2 (2024-3 Edition)

151968 Vol 3 (2024-2 Edition)

151969 Vol 4 (2024-3 Edition)

151970 Vol 5 (2024-3 Edition)

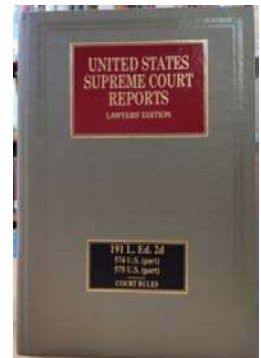


December, 2024 (Books Procured during the month of Oct to Dec'2024)

Kerr, Barbara, Ed.

United States Supreme Court Reports / Edited by
Barbara Kerr. - L.Ed.2d. - Massachusetts: LexisNexis.
2023.

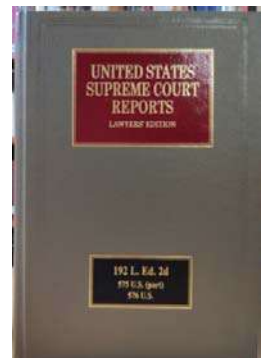
151983 (Vol. 191)



Kerr, Barbara, Ed.

United States Supreme Court Reports/ Edited by
Barbara Kerr. - L.Ed. 2d. - Massachusetts: LexisNexis.
2024.

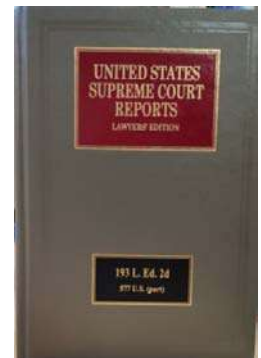
151984 (Vol. 192)



Kerr, Barbara, Ed.

United States Supreme Court Reports / Edited by
Barbara Kerr. - L.Ed. 2d. - Massachusetts: LexisNexis.
2024.

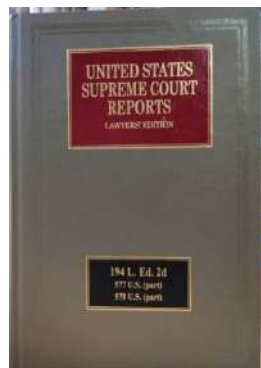
151985 (Vol. 193)



Kerr, Barbara, Ed.

United States Supreme Court Reports / Edited by
Barbara Kerr. - L.Ed. 2d. - Massachusetts: LexisNexis.
2024.

151986 (Vol. 194)

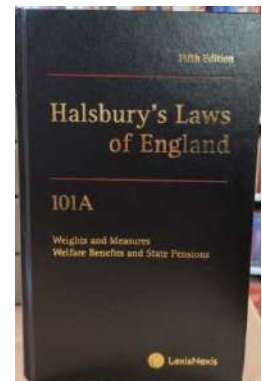


December, 2024 (Books Procured during the month of Oct to Dec'2024)

Bisson-Simmonds,Olivia and Cundy,Tamsin, Editors.

Halsbury's Laws of England / Edited by Olivia Bisson-Simmonds and Tamsin Cundy.- 5th Ed.- London: LexisNexis. 2024.

. 151987 (Vol. 101A)

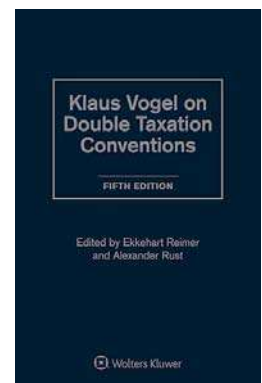


Ekkehart,Reimer and Rust,Alexander, Editors.

Klaus Vogel on Double Taxation Conventions/ Edited by Reimer Ekkehart and Alexander Rust. - 5th Ed. - Netherlands: Wolters Kluwer. 2022.

2v.

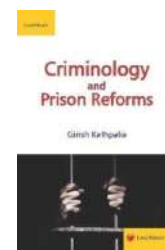
. 151988 -151989



June, 2024 (Books Procured during the Month of May, 2024)

Kathpalia, Girish.

Criminology and Prison Reforms/ Girish Kathpalia.- 1st ed.
2014.- Gurgaon: Lexis Nexis, 2014.
151452



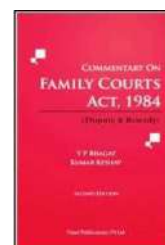
Merkin, Robert and Hjalmarson, Johanna, editor.

Lloyd's Law Reports/ edited by Robert Merkin and Johanna
Hjalmarson.- London: Informa, 2023.
151451 (Vol. 2)



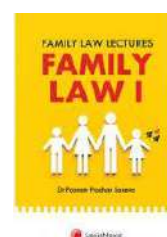
Bhagat, Y P and Kumar, keshav.

Commentary on the Family Courts Act, 1984 (Disputes and
Remedy)/ Y P Bhagat and Keshav Kumar.- 2nd ed.- Gurgaon:
LexisNexis, 2023.
151450



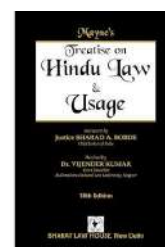
Saxena, Poonam Pradhan.

Family Law Lectures - Family Law I/ Poonam Pradhan Saxena.-
1st ed.- Gurgaon: LexisNexis, 2022.
151449



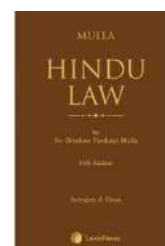
Mayne

Treatise on Hindu Law and Usage/ Mayne.- 18th ed.- New
Delhi: Bharat Law House, 2023.
151448



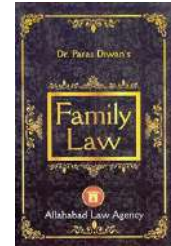
Mulla, Dinshaw Fardunji.

Hindu Law/ Dinshaw Fardunji Mulla .- 24th ed.- Gurgaon: Lexis
Nexis, 2023.
151447



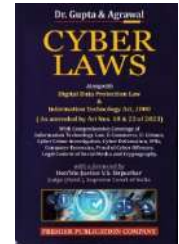
Diwan, Paras.

Family Law : Hindus, Muslims, Christians, Parsis and Jews/
Paras Diwan .- 13th ed.- Faridabad: Allahabad Law Agency,
2023.
151446



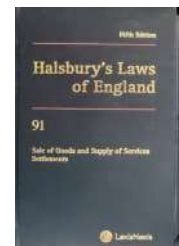
Gupta, Sarla.

Cyber Laws along with Digital Data Protection Law &
Information Technology Act 2000/ Sarla Gupta.- 3rd ed.-
Prayagraj: Premier Publishing, 2023.
151445



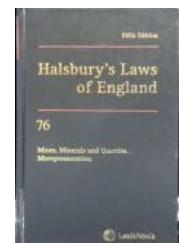
Tulloch, Mohini, editor.

Halsbury's Laws of England/edited by Mohini Tulloch.- 5th ed.-
London: LexisNexis, 2024.
597 p.
151444 (Vol. 91)



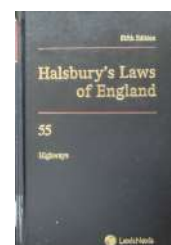
Bisson-Simonds, Olivia and Mohini, Tulloch, editor.

Halsbury's Laws of England/ edited by Olivia Bisson-Simonds
and Tulloch Mohini.- 5th ed.- London: LexisNexis, 2024.
601 p.
151443 (Vol. 76)



Kennerly, Neil, editor.

Halsbury's Laws of England/ edited by Neil Kennerly.- 5th ed.-
London: LexisNexis, 2024.
865 p.
151442 (Vol. 55)

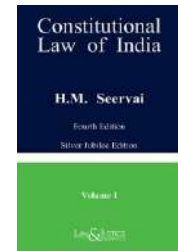


Seervai, H. M.

Constitution of India/ H M Seervai.- 4th ed.- New Delhi: Law and Justice, 2023.

3v.

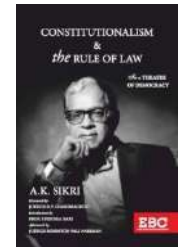
151434-151436



Sikri, A. K.

Constitutionalism & Rule of Law In a theatre of Democracy/ A. K. Sikri.- 1st ed.- Lucknow: EBC, 2023.

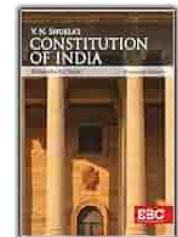
151433



Shukla, V.N. and Singh, Mahendra Pal

Constitution of India/ V.N. Shukla and Mahendra Pal Singh.- 14th ed.- Lucknow: EBC, 2022.

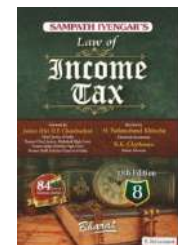
151432



Iyengar, A. C. Sampath

Law of Income Tax/ A. C. Sampath Iyengar.- 13th ed.- New Delhi: Bharat Law House, 2024.

151431 (Vol. 8)



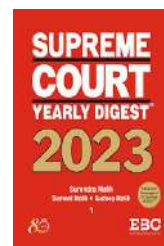
May, 2024 (Books Procured During the Month of April, 2024)

Malik, Surendra and Malik, Sudeep, editor.

Supreme Court Yearly Digest 2023/ edited by Surendra Malik and Sudeep Malik.- Lucknow: Eastern Book Company, 2024.

2v.

151395-151400



Nariman, Fali S.

You must know your Constitution/ Fali S. Nariman .- Delhi: Hay House, 2023.

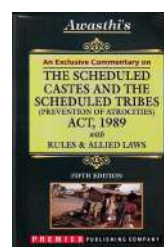
151392



Awasthi, S. K.

Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989 with Rules & allied laws/ S. K. Awasthi .- 5th ed.- Delhi: Premier Pub, 2023.

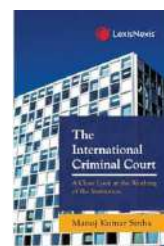
151391



Sinha, Manoj Kumar.

International Criminal Court-A close look at the working of the Institution/ Manoj Kumar Sinha .- Gurgaon: Lexis Nexis, 2023.

151390



Nayyar, Yogesh V.

Digital Personal Data Protection Act, 2023/ Yogesh V. Nayyar .- Delhi: Whitesmann, 2023.

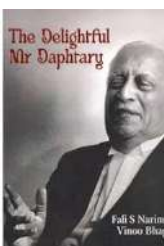
151389



Nariman, Fali S.

The Delightful Mr. Daphtary/ Fali S. Nariman.- New Delhi: Law and Practice, 2023.

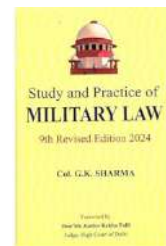
151388



Sharma, G. K.

Study and Practice of Military Law/ G. K. Sharma .- 9th ed.-
New Delhi: Pantagon Press, 2024.

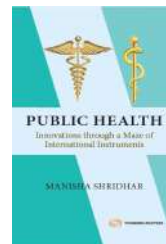
151387



Shridhar, Manisha.

Public Health-Innovations Through a maze of International
Instruments/ Manisha Shridhar.- Delhi: Thomson Reuters,
2023.

151386



Palkhivala, Rashmi, editor.

Nani A. Palkhivala-Early Writings (1937-1947)/ edited by
Rashmi Palkhivala.- Gurgaon: Lexis Nexis, 2023.

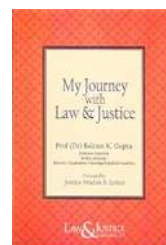
151385



Gupta, Balram K.

My Journey with Law & Justice/ Balram K. Gupta.- Delhi:
Law & Justice, 2023.

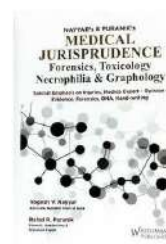
151384



Nayyar, Yogesh V.

Medical Jurisprudence, Forensics, Toxicology, Necrophilia &
Graphology/ Yogesh V. Nayyar.- Delhi: Whitesmann, 2023.

151383



Das, Pallabh.

Maritime Arbitration-Judicial Trends and Practices/ Das
Pallabh.- Delhi: Whitesmann, 2023.

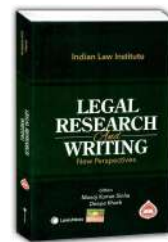
151382



Sinha, Manoj Kumar.

Legal Research and Writing –New Perspectives/ Manoj Kumar
Sinha.- Gurgaon: Lexis Nexis, 2023.

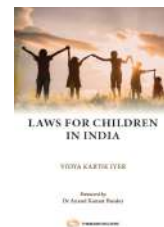
151381



Iyer, Vidya Kartik.

Laws for Children in India/ Vidya Kartik Iyer.- New Delhi:
Thomson Reuters, 2023.

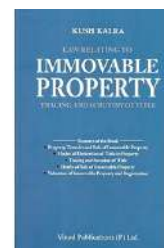
151380



Kalra, Kush.

Law relating to Immovable Property-Tracing and Scrutiny of
Title/ Kush Kalra.- Delhi: Vinod Publications, 2023.

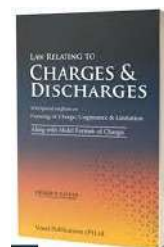
151379



Nayyar, Yogesh V.

Law relating to Charges & Discharges/ Yogesh V. Nayyar.-
Delhi: Vinod Publications, 2023.

151378



Mehanathan, M. C.

Law on Prevention of Money Laundering in India/ M C
Mehanathan.- 3rd ed.- Gurgaon: Lexis Nexis, 2023.

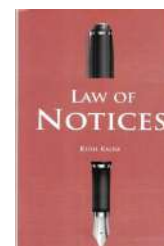
151377



Kalra, Kush.

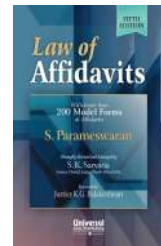
Law of Notices/ Kush Kalra.- 2nd ed.- Delhi: Vinod
Publications, 2023.

151376



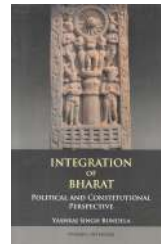
Parameswaran, S

Law of Affidavits/ S Parameswaran.- 6th ed.- Gurgaon: Lexis
Nexis, 2024.
151375



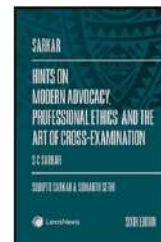
Bundela, Yashraj Singh.

Integration of Bharat :Political and Constitutional Perspective/
Yashraj Singh Bundela.- New Delhi: Mohan Law House, 2023.
151374



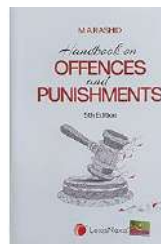
Sarkar, S. C.

Hints on Modern Advocacy, Professional Ethics and the Art of
Cross Examination/ S C Sarkar.- 6th ed.- Gurgaon: Lexis Nexis,
2023.
151373



Rashid, M A

Handbook on Offences and Punishments/ M A Rashid.- 5th ed.-
Gurgaon: Lexis Nexis, 2023.
151372



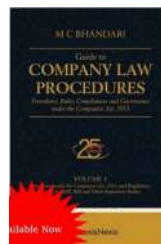
Wadhwa, Anirudh.

Guide to Insolvency & Bankruptcy Code/ Wadhwa Anirudh.-
3rd ed.- Gurgaon: Wadhwa Law Chambers, 2024.
2v.
151370-151371



Bhandari, M C

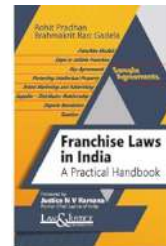
Guide to Company Law Procedures/ M C Bhandari.- 25th ed.-
Gurgaon: Lexis Nexis, 2023.
4v.
151366-151369



Pradhan, Rohit.

Franchise Laws in India- A Practical Handbook/ Rohit Pradhan.- Delhi: Law and justice, 2023.

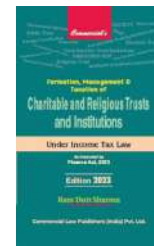
151365



Sharma, Ram Dutt.

Formation, Management & Taxation of Charitable and Religious Trusts and Institutions (Under Income Tax Law)/ Sharma Ram Dutt.- 8th ed.- New Delhi: Commercial, 2023.

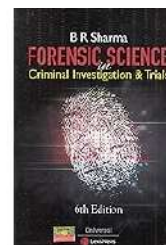
151364



Sharma, B. R.

Forensic Science in Criminal Investigation & Trials/ B R Sharma.- 6th ed.- Gurgaon: Lexis Nexis, 2023.

151363

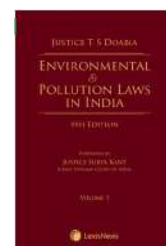


Doabia, T. S.

Environmental & Pollution Laws in India/ T S Doabia.- 4th .- Gurgaon: Lexis Nexis, 2023.

3v.

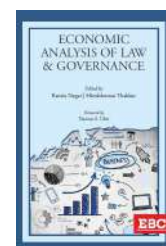
151360-151362



Nagar, Ranita.

Economic Analysis of Law and Governance/ Ranita Nagar.- Gurgaon: Lexis Nexis, 2022.

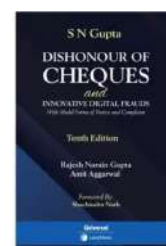
151359



Gupta, S N

Dishonour of Cheques and Innovative Digital Frauds/ S N Gupta.- 10th ed.- Gurgaon: Lexis Nexis, 2023.

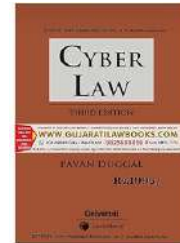
151358



Duggal, Pavan.

Cyber Law 3.0/ Pavan Duggal.- 3rd ed.- Gurgaon: Lexis Nexis, 2023.

151357



Nayyar, Yogesh V.

Cyber Crimes & Laws : A Guide to Cyberlaws/ Yogesh V. Nayyar.- 3rd rev ed.- Delhi: Whitesmann, 2024.

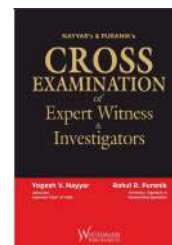
151356



Nayyar, Yogesh V.

Cross Examination of Expert Witness & Investigators/ Yogesh V. Nayyar.- 1st ed.- Delhi: Whitesmann, 2023.

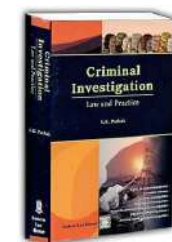
151355



Pathak. S. K.

Criminal Investigation – Law and Practice/ S. K. Pathak.- 1st ed.- Kolkata: Eastern Law House, 2023.

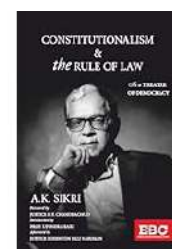
151354



Sikri, A. K.

Constitutionalism & Rule of Law – In a theatre of Democracy/ A. K. Sikri.- 1st ed.- Lucknow: EBC, 2023.

151353



Chandratre, K. R.

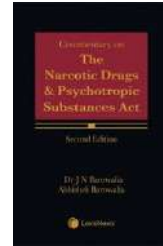
Company Meetings –Law, Practice and Procedure/ K. R. Chandratre.- 4th ed.- Gurgaon: Lexis Nexis, 2024.

151352



Barowalia, J N and Barowalia, Abhishek.

Commentary on the Narcotic Drugs & Psychotropic Substances Act/ J N Barowalia and Abhishek Barowalia.- 2nd ed.- Gurgaon: Lexis Nexis, 2023.
151351



Modak, Anoopam.

Commentary on the Consumer Protection Act, 2019/ Anoopam Modak.- 1st ed.- Delhi: Whitesmann, 2023.
151350



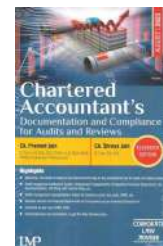
Nath, Baij.

Commentary on Law Against Sexual Harassment of Women at workplace/ Baij Nath.- 2nd ed.- Delhi: Whitesmann, 2023.
151349



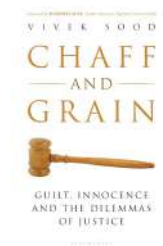
Jain, Pramod and Jain, Shreya.

Chartered Accountants Documentation and Compliance for Audits and Reviews/ Pramod Jain and Shreya Jain.- 11th ed.- New Delhi: Corporate Law Advisor, 2023.
151348



Sood, Vivek.

Chaff and Grain –Crime, Innocence and the Dilemmas of Justice/ Vivek Sood.- 1st ed.- New Delhi: Bloomsbury, 2023.
151347



Markanda, P.C.

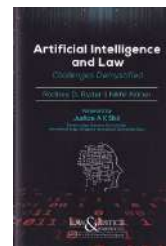
Building and Engineering Contracts: Law & Practice/ P.C. Markanda - 6th ed.- Gurgaon: Lexis Nexis, 2024.
2v.
151345-151346



Ryder, Rodney D. and Naren, Nikhil.

Artificial Intelligence and Law: Challenges Demystified/
Rodney D. Ryder and Nikhil Naren.- 1st ed.- New Delhi: Law
& Justice, 2022.

151344



Kashyap, Subhash C. and Kashyap, Shaunak

Anti-Defection Law and Parliamentary Privileges/ Subhash C.
Kashyap and Shaunak Kashyap.- 4th ed.- New Delhi: Mohan
Law House, 2023.

2v.

151342-151343



Ramakrishna, P. V.

A Treatise on Anti-Corruption Laws in India/ P. V.
Ramakrishna.- 7th ed.- Hyderabad: S. Gogia, 2023.

2v.

151340-151341



Nayyar, Yogesh V.

A Legal Classic on Control of Organized Crimes in India (Law,
Prosecution and Procedure)/ Yogesh V Nayyar.- 1st ed.- Delhi:
Vinod Publication, 2022.

151339



Avadhani, V.S.R and Valli, V. Soubhagya.

A Compendium of Interlocutory Applications (Law, Procedure
& Practice)/ V.S.R. Avadhani and Soubhagya Valli V.- 2nd ed.-
Hyderabad: ALD Publication, 2023.

151338

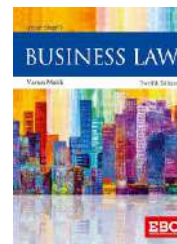


Singh, Avtar.

Business Law: Principles of Mercantile Law/ Avtar Singh.-

12th ed.- Lucknow: EBC, 2023.

151337



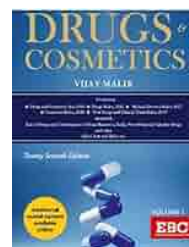
Malik, Vijay.

Law Relating to Drugs and Cosmetics/ Malik Vijay.- 27th ed.-

Lucknow: EBC, 2022.

2v.

151335-151336

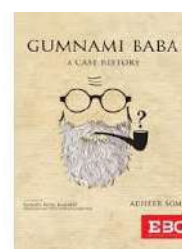


Malik, Abhinandan.

Gumnami Baba: A Case History/ Abhinandan Malik.- 2nd imp.-

Lucknow: EBC, 2018.

151334



April 2024(Books Procured during the month of January 2024 to March 2024)

Khera, R. C.

Delhi High Court Rules: Practice and Procedure/ R. C. Khera.-

8th ed.- New Delhi: Allied Book Company,2022.

2v.

151312-151333

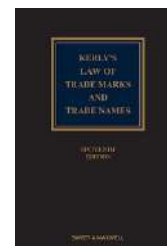


Narayanan, P.

Law of Trade Marks & Passing Off/ P. Narayanan.- 6th ed.-

Kolkata: Eastern Law House,2023.

151331

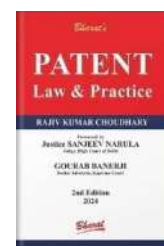


Chaudhary, Rajiv Kumar.

Patent Law and Practice/ Rajiv Kumar Chaudhary.- 2nd ed.- New

Delhi: Bharat Law house, 2024.

151330

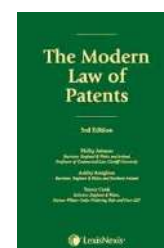


Johnson. Phillip; Roughton Ashley and Cook, Trevor.

Modern Law of Patents/ Phillip Johnson, Ashley Roughton and

Trevor Cook.- 3rd ed.(Indian Reprint).- London: LexisNexis,
2023.

151329

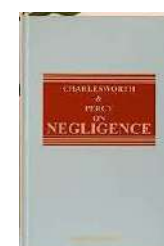


Armitage,Mark, editor.

Charlesworth & Percy on Negligence/ edited by Mark

Armitage.- 15th ed.- Sweet & Maxwell, 2022.

151328



Birss, Colin, editor.

Terrell on the Law of Patents- 3rd Cumulative Supplement to the Nineteenth Edition/ edited by Colin Birss.- 19th ed.- London: sweet & maxwell, 2023.

191 p.

151326-151327



Malek, Hodge M, editor.

Phipson on Evidence-1st supplement to the Twentieth edition/ edited by Hodge M Malek.- 20th ed.- London: Sweet & Maxwell,2023.

151324-151325



Edelman, James, editor.

McGregor on Damages, Second supplement to 21st edition/ edited by James Edelman.- 21st ed.- London: Sweet and Maxwell, 2022.

181 p.

151322-151323



Lewison, Kim.

Interpretation of Contract/ Kim Lewison.- 8th ed.- London: Sweet & Maxwell, 2024.

1088 p.

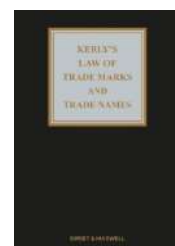
151320-151321



Mellor, James.

Kerly's Law of Trade Marks & Trade Names/ Mellor James.- 17th ed.- London: Thomson Reuters, 2023.

151318-151319



Tettenborn, Andrew.

Clerk & Lindsell on Torts/ Andrew Tettenborn.- 24th ed.-

London: Sweet and Maxwell, 2023.

151316-151317



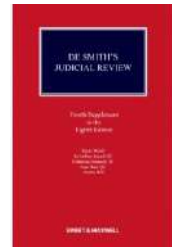
Bridge, Michael, editor.

Benjamin's Sale of Goods/ edited by Michael Bridge.- 12th ed.-

London: Sweet and Maxwell, 2024.

2v.

151312-151315

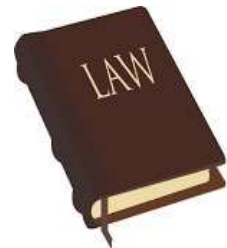


Schill, Stephan, editor.

Yearbook Commercial Arbitration/ edited by Stephan Schill.-.-

Netherlands: Kluwer Law International, 2024.

151291 XLVIII

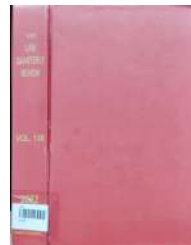


Mirfield, Peter, editor.

Law quarterly Review/ edited by Peter Mirfield.- London:

sweet& maxwell, 2023.

151290 Vol, 138



Hare, Ivan.

De Smith's Judicial Review/ Ivan Hare.- 9th ed.- London: Sweet

&Maxwell, 2023.

151288-151289



Khera, R. C.

Delhi High Court Rules: Practice and Procedure/ R. C. Khera.-

8th ed.- New Delhi:: Allied Book Company,2022.

2v.

151286-151287



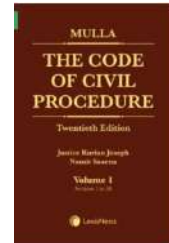
Mulla, D. F.

Code of Civil Procedure/ D. F. Mulla.- 20th ed.- Gurgaon:

LexisNexis, 2023.

3v.

151283-151285

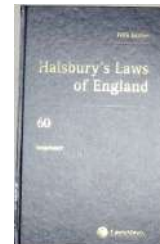


Bisson-Simonds, Olivia and Masson Claire, editor.

Halsbury's Laws of England/edited by Olivia Bisson-Simonds
and Claire Masson.- 5th ed.- London: LexisNexis, 2023.

545 p.

151282 Vol. 60 (2023 reissue)



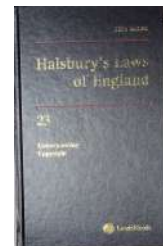
Hay, David, editor.

Halsbury's Laws of England/ edited by David Hay.- 5th ed.-

London: LexisNexis, 2023.

943 p.

151281 Vol. 23 (2023 reissue)



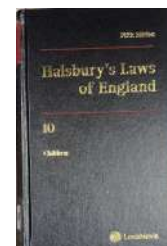
Bisson-Simonds, Olivia, editor.

Halsbury's Laws of England/ edited by Olivia Bisson-Simonds.-

5th ed.- London: LexisNexis, 2023.

748 p.

151280 Vol. 10 (2023 reissue)



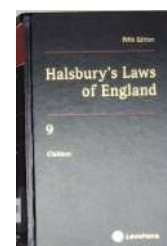
Bisson-Simonds, Olivia, editor.

Halsbury's Laws of England/ edited by Olivia Bisson-Simonds.-

5th ed.- London: LexisNexis, 2023.

778 p.

151279 Vol. 9 (2023 reissue)



Rebecca, Mitchell, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell .- 4th ed.- London: LexisNexis, 2023.

2690 p.

151278 Vol. 49



Rebecca, Mitchell, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell .- 4th ed.- London: LexisNexis, 2023.

1955 p.

151277 Vol. 48



Rebecca, Mitchell, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell .- 4th ed.- London: LexisNexis, 2023.

2019 p.

151276 Vol. 47



Rebecca, Mitchell, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell .- 4th ed.- London: LexisNexis, 2023.

2104 p.

151275 Vol. 46



Rebecca, Mitchell, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell .- 4th ed.- London: LexisNexis, 2023.

1039 p.

151274 Vol. 52



February 2024, (Books Procured during January 2024)

Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2023.

1039 p.

151274 (Vol. 52)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2023.

1132 p.

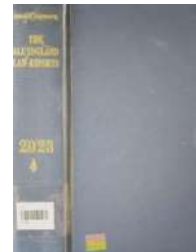
151273 (Vol. 51)



Herring, Wendy, editor.

All England Law Reports/edited by Wendy Herring.- London: Lexis Nexis, 2023.

151272 (Vol. 4)



Gatley

Gatley on Libel and Slander/ Gatley.- 13th ed.- London: Sweet & Maxwell, 2022.

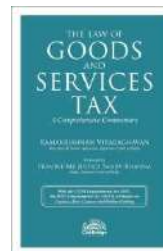
151270-151271



Viraraghavan, Ramakrishnan.

Law of Goods and Services Tax A Comprehensive Commentary/ Ramakrishnan Viraraghavan.- Gurugram: OakBridge, 2023.

151259

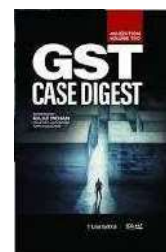


Mohan, Rajat.

GST Cases Digest/ Mohan Rajat.- 4th ed.- New Delhi: Bharat, 2022.

2v.

151257-151258



Goyal, Manoj Kumar.

GST Law and Practice/ Manoj Kumar Goyal.- 4th ed.- New
Delhi: Legal Matrix, 2023.

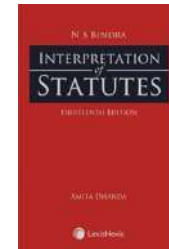
151256



Bindra, N S

Interpretation of Statutes/ N S Bindra.- 13th ed.- Gurgaon:
Lexis Nexis, 2023.

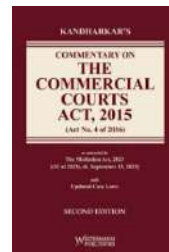
151255



Kandharkar, Rahul.

Commentary on Commercial Courts Act, 2015/ Rahul
Kandharkar.- 2nd ed.- Delhi: Whitesmann, 2023.

151254

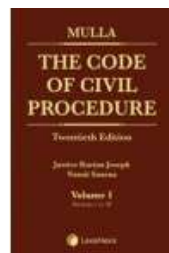


Mulla, D. F.

Code of Civil Procedure/ D. F. Mulla.- 20th ed.- Gurgaon
LexisNexis, 2023.

3v.

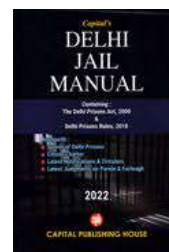
151251-151253



Bharti, Navneet Kumar and Raheja, Rajiv.

Delhi Jail Manual/ Navneet Kumar Bharti and Rajiv Raheja.-
3rd ed.- New Delhi: Capital, 2023.

151250



Bharti, Shewta.

Insolvency and Bankruptcy Code, 2016/ Shewta Bharti.- 1st
ed.- New Delhi: Corporate Law Advisor, 2024.

2v.

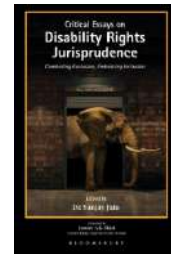
151228-29



Jain, Sanjay.

Critical Essays on Disability Rights: Jurisprudence
Combating Exclusion, Embracing Inclusion/ Sanjay Jain.- 1st
ed.- New Delhi: Bloomsbury, 2022.

151227



January 2024, (Books Procured during November 2023 to December 2023)

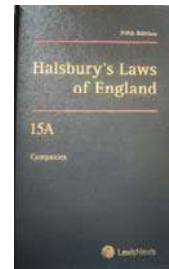
Cook, Martin, editor.

Halsbury's Laws of England/ edited by Martin Cook .-5th ed.-

London: LexisNexis, 2023.

568 p.

151226 (Vol. 15A)



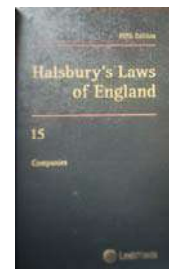
Cook, Martin, editor.

Halsbury's Laws of England/ edited by Martin Cook .-5th ed.-

London: LexisNexis, 2023.

650 p.

151225 (Vol. 15)



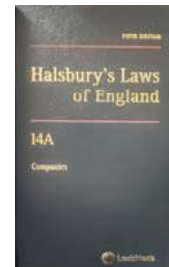
Cook, Martin, editor.

Halsbury's Laws of England/ edited by Martin Cook .-5th ed.-

London: LexisNexis, 2023.

650 p.

151224 (Vol. 14 A)



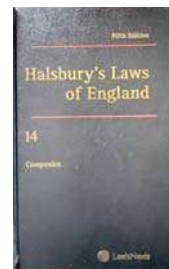
Cook, Martin, editor.

Halsbury's Laws of England/ edited by Martin Cook .-5th ed.-

London: LexisNexis, 2023.

604 p.

151223 (Vol. 14)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ Edited by Mitchell

Rebecca .-4th ed.- London: LexisNexis, 2023.

1914 p.

151222 (Vol. 45)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ Edited by Mitchell

Rebecca .-4th ed.- London: LexisNexis, 2023.

1971 p.

151221 (Vol. 44)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ Edited by Mitchell

Rebecca .-4th ed.- London: LexisNexis, 2023.

2064 p.

151220 (Vol. 43)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ Edited by Mitchell

Rebecca .-4th ed.- London: LexisNexis, 2023.

1876 p.

151219 (Vol. 42)



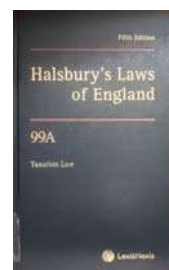
Tamsin, Cundy, editor.

Halsbury's Laws of England/ edited by Cundy Tamsin.-5th

ed.- London: LexisNexis, 2023.

398 p.

151218 (Vol. 99 A)



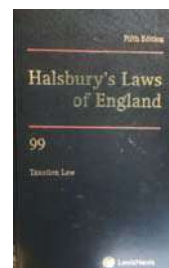
Tamsin, Cundy, editor.

Halsbury's Laws of England/ edited by Cundy Tamsin.-5th

ed.- London: LexisNexis, 2023.

628 p.

151217 (Vol. 99)



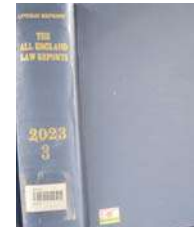
Kerr, Barbara, editor.

United States Supreme Court Reports (Lawyers Edition 2 d)/
edited by Barbara Kerr.-Lawyers Edition, 2 d.- Danvers:
LexisNexis US, 2022.
151216 (Vol. 190)



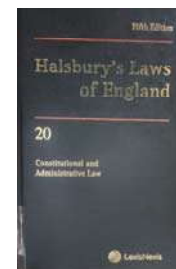
Herring, Wendy, editor.

All England Law Reports/ edited by Wendy Herring.-
London: Lexis Nexis, 2023.
151215 (Vol. 3)



Cundy, Tamsin, editor.

Halsbury's Laws of England/ edited by Tamsin Cundy.-5th
ed.- London: LexisNexis, 2023.
151214 (Vol.20)



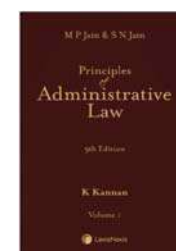
Chawal, J S.

Services Law Digest 2022/ J S Chawal.- 2022.- Chandhigarh:
Services Law Reoprtter, 2022.
151212-151213 (Vol. 43)



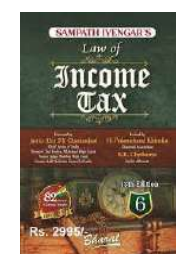
Jain, M P.

Principles of Administrative Law/ M P Jain.- 9th ed.-
Gurgaon: LexisNexis, 2022.
2v.
151210-151211



Iyengar A. C. Sampath.

Law of Income Tax (SEC. 90 TO 115WM)/ Sampath Iyengar
A. C.- 13th ed.- New Delhi: Bharat Law House, 2023.
151209 (Vol. 6)



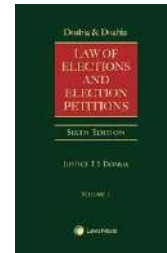
Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ Edited by Mitchell
Rebecca .-4th ed.- London: LexisNexis, 2023.
151208 (Vol. 19(3))



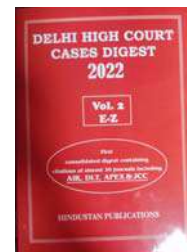
Doabia and Doabia.

Law of Elections and Election Petitions/ Doabia and Doabia.-
6th ed.- Gurgaon: Lexis Nexis, 2021.
3v.
151205-151207



Ahuja, Satish, editor.

Delhi High Court Cases Digest 2022/ edited by Satish Ahuja.-
2023.- New Delhi; Hindustan Publications, 2023.
2v.
151201-151204



Merkin, Robert and Hjalmarson, Johanna, editor.

Lloyd's Law Reports (2023, (Vol.) 1)/ edited by Robert
Merkin and Johanna Hjalmarson.- London; Informa, 2023.
151200 (Vol. 1)



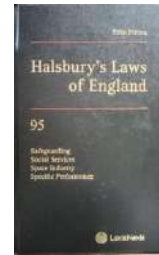
November, 2023 (Books Procured during October, 2023)

Bisson-Simonds, Olivia, editor.

Halsbury's Laws of England/ edited by Olivia Bisson-Simonds.- 5th ed.- London: LexisNexis, 2023.

762 p.

150963 (Vol. 95-2023 reissue)

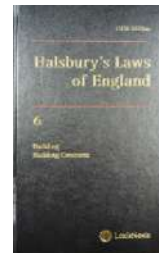


Kernelly, Neil, editor.

Halsbury's Laws of England/ edited by Neil Kernelly.- 5th ed.- London: LexisNexis, 2023.

546 p.

150962 (Vol. 6 -2023 reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2023.

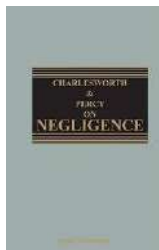
150961 (Vol. 4(1) -2023 reissue)



Armitage, Mark, editor.

Charlesworth & Percy on Negligence/edited by Armitage Mark.- 15th ed.- UK: Sweet & Maxwell, 2018.

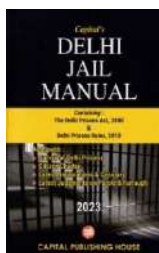
150960



Bharti, Navneet Kumar and Raheja, Rajiv

Delhi Jail Manual/ Navneet Kumar Bharti and Raiv Raheja.- 3rd ed.- New Delhi: Capital, 2023.

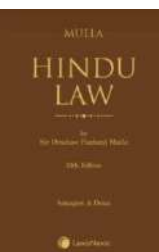
150959



Mulla Au.

Hindu Law/ Mulla.- 24th.- Gurgaon : Lexis Nexis, 2021.

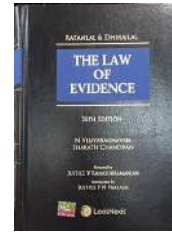
150958



Ratanlal and Dhirajlal

The Law of Evidence/ Ratanlal and Dhirajlal .- 26th ed.-
Gurgaon : Lexis Nexis, 2022.

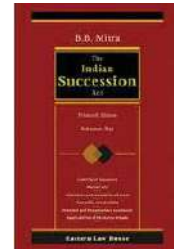
150957



Mitra, B B and Ray, Sukumar.

Indian Succession Act, 1925/ B B Mitra and Sukumar Ray.-
16th ed.- Kolkata: Eastern Law House, 2023.

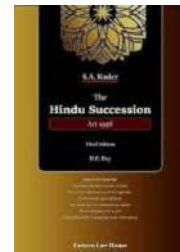
150956



Kader, S. A.

Hindu Succession Act/ S A Kader.- 3rd ed.- Kolkata: Eastern
Law House, 2023.

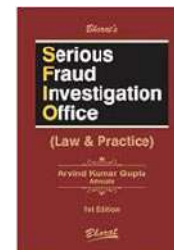
150955



Gupta, Arvind Kumar

Serious Fraud Investigation Office (Law & Practice)/ Arvind
Kumar Gupta.- 1st ed.- New Delhi: Bharat Law House, 2023.

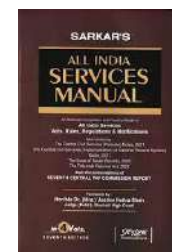
150954



Sarkar.

All India Service Law Manual/ Sarkar.- 7th ed.- Skyline:, 2023.
4v.

150950-150953 (Vol. 1- Vol. 4)



Adil, M S

Delhi Police Manual/ M S Adil.- 2nd ed.- Delhi: Capital Law
House, 2022.

150949

150948

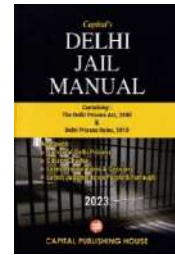


Bharti, Navneet Kumar and Raheja, Rajiv

Delhi Jail Manual/ Navneet Kumar Bharti and Raiv Raheja.-
3rd ed.- New Delhi: Capital, 2023.

150947

150945



Herring, Wendy, editor.

All England Law Reports/ edited by Herring Wendy.- London:
: Lexis Nexis, 2023.

150946 (Vol. 2)



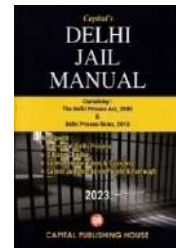
October, 2023 (Books Procured during August, 2023 to September, 2023)

Bharti, Navneet Kumar and Raheja, Rajiv.

Delhi Jail Manual/ Navneet Kumar Bharti and Rajiv Raheja.-

3rd ed.- New Delhi: Capital, 2023.

150944-150945



Jindal, Hari Om.

Transfer Pricing in India (Domestic and International)/ Hari

Om Jindal.- 1st ed.- New Delhi: Bharat Law House, 2021.

150943

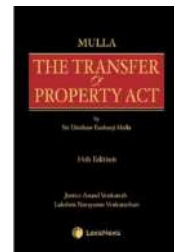


Mulla, Dinshaw Fardunji.

Transfer of Property Act/ Dinshaw Fardunji Mulla.- 14th ed.-

Gurgaon Lexis Nexis India, 2023.

150942

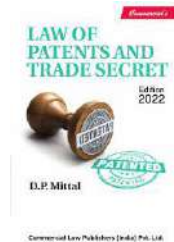


Mittal D.P.

Law of Patents and Trade Secrets/ D.P. Mittal.- 1st ed.- New

Delhi: Commercial, 2022.

150941



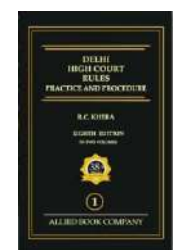
Khera R. C.

Delhi High Court Rules: Practice and Procedure/ Khera R. C.-

8th ed.- New Delhi: Allied Book Company, 2022.

2v.

150939-150940



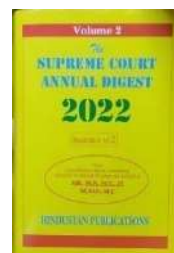
Ahuja, Satish, editor.

Supreme Court Annual Digest 2022/edited by Satish Ahuja .-

New Delhi: Hindustan Publication, 2023.

2v.

150937-150938



McCarthy, J. Thomas.

McCarthy on Trademarks and Unfair Competition/ J. Thomas

McCarthy.- 5th ed.- London: Thomson Reuters, 2023.

7v.

150930-150936 (Vol. 1-Vol. 7)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell.- 4th ed.- London: LexisNexis, 2022.

1538 p.

150929 Vol. 12 (7) (2022- Reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell.- 4th ed.- London: LexisNexis, 2022.

1237 p.

150928 Vol. 12 (6) (2022- Reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell.- 4th ed.- London: LexisNexis, 2022.

951 p.

150927 Vol. 12 (5) (2022- Reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell.- 4th ed.- London: LexisNexis, 2022.

1158 p.

150926 Vol. 12 (4) (2022- Reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.

1271 p.

150925 Vol. 12 (3) (2022- Reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.

1360 p.

150924 Vol. 12 (2) (2022- Reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.

1364 p.

150923 Vol. 12 (1) (2022- Reissue)



September, 2023 (Books Procured during August, 2023)

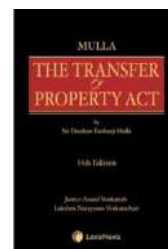
Jindal, Hari Om.

Transfer Pricing in India (Domestic and Internationals)/ Hari Om Jindal.- 1st ed.- New Delhi: Bharat Law House, 2021.
150943



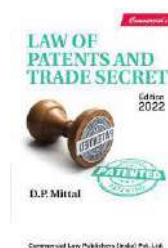
Mulla, Dinshaw Fardunji.

Transfer of Property Act/ Dinshaw Fardunji Mulla.- 14th ed.- Gurgoan Lexis Nexis India, 2023.
150942



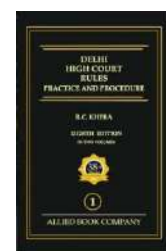
Mittal D.P.

Law of Patents and Trade Secrets/ D.P. Mittal.- 1st ed.- New Delhi: Commercial, 2022.
150941



Khera R. C.

Delhi High Court Rules: Practice and Procedure/ Khera R. C.- 8th ed.- New Delhi: Allied Book Company, 2022.
2v.
150939-150940



Ahuja, Satish, editor.

Supreme Court Annual Digest 2022/edited by Satish Ahuja .- New Delhi: Hindustan Publication, 2023.
2v.
150937-150938



McCarthy, J. Thomas.

McCarthy on Trademarks and Unfair Competition/ J. Thomas McCarthy.- 5th ed.- London: Thomson Reuters, 2023.
7v.
150930-150936 (Vol. 1-Vol. 7)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.

1538 p.

150929 Vol. 12 (7) (2022- Reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.

1237 p.

150928 Vol. 12 (6) (2022- Reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.

951 p.

150927 Vol. 12 (5) (2022- Reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.

1158 p.

150926 Vol. 12 (4) (2022- Reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.

1271 p.

150925 Vol. 12 (3) (2022- Reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.

1360 p.

150924 Vol. 12 (2) (2022- Reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.

1364 p.

150923 Vol. 12 (1) (2022- Reissue)



August, 2023 (Books Procured during July, 2023)

Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell.- 4th ed.- London: LexisNexis, 2023

849 p.

150922 (Vol. 5 (2023- Reissue))



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell.- 4th ed.- London: LexisNexis, 2023

1664 p.

150921 (Vol. 3 (2023- Reissue))



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell.- 4th ed.- London: LexisNexis, 2023

666 p.

150920 (Vol. 2 (2023- Reissue))



Aggarwala.

Commentary on Right to Fair compensation and Transparency

in Land Acquisition, Rehabilitation and Resettlement Act,

2013/ Aggarwala.- 1st ed.- Delhi: Delhi Law House, 2023

150919

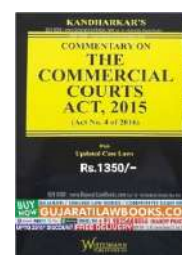


Kandharkar, Rahul.

Commentary on Commercial Courts Act, 2015/ Kandharkar

Rahul.- 1st ed.- Delhi: Whitesmann, 2023

150918

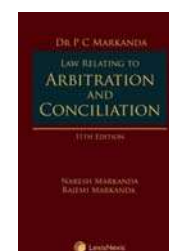


Markanda, P. C.

Law relating to Arbitration and Conciliation/ P. C. Markanda.-

11th ed.- Gurgaon Lexis Nexis India, 2023

150917



Mukherjee, T. P.

Commentary on The Customs Act 1962/ T. P. Mukherjee.- 17th
ed.- Delhi: Delhi Law House, 2022

3v.

150914-150916

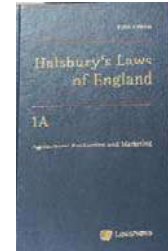


Blanchard, Clare, editor.

Halsbury's Laws of England/ edited by Clare Blanchard.- 5th
ed.- London: LexisNexis, 2023

410 p.

150913 (Vol. 1A (2023 reissue))

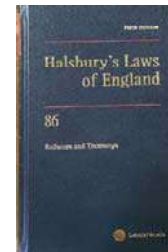


Cadde, Simon, editor.

Halsbury's Laws of England/ edited by Simon Cadde.- 5th ed.-
London: LexisNexis, 2023

580 p.

150912 (Vol. 86 (2023 reissue))

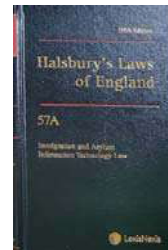


Cundy, Tamsin and Turner Julia, editor.

Halsbury's Laws of England/ edited by Tamsin Cundy and Julia
Turner.- 5th ed.- London: LexisNexis, 2023

568 p.

150911 (Vol. 57 A(2023 reissue))

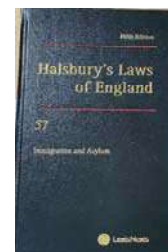


Cundy, Tamsin and Turner Julia, editor.

Halsbury's Laws of England/ edited by Tamsin Cundy and Julia
Turner.- 5th ed.- London: LexisNexis, 2023

565 p.

150910 (Vol. 57 (2023 reissue))

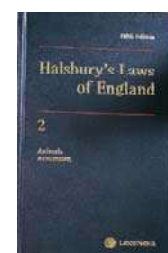


Simonds, Olivia Bisson , editor.

Halsbury's Laws of England/ edited by Olivia Bisson Simonds
.- 5th ed.- London: LexisNexis, 2023

592 p.

150909 (Vol. 2 (2023 reissue))



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2023

1482 p.

150908 (Vol. 27 (2023- Reissue))



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2023

1366 p.

150907 (Vol. 26 (2023- Reissue))



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2023

1285 p.

150906 (Vol. 25 (2023- Reissue))



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2023

1453 p.

150905 (Vol. 24 (2023- Reissue))



Herring, Wendy, editor.

All England Law Reports/edited by Wendy Herring .- London: Lexis Nexis, 2023

1056 p.

150904 (Vol. 4)



Rao, L Nageswara and Ravi, Avinash Krishnan.

Corporate Insolvency Resolution Process and Liquidation under the Insolvency and Bankruptcy Code, 2016/ L

Nageswara Rao and Avinash Krishnan Ravi.- 1st ed.- Gurgaon: LexisNexis, 2023

150903



July, 2023 (Books Procured during June, 2023)

Malik, Surendra and Malik, Sudeep, editor.

Supreme Court on Sports, Entertainment and Leisure/edited by
Surendra Malik and Sudeep Malik.- Gurgaon: LexisNexis, 2019.

2v.

150901-150902



Naseem. Mohammed and Naseem, Saman.

Sports Law in India/ Mohammed Naseem and Saman Naseem.-
The Netherlands: Wolters Kluwera, 2022.

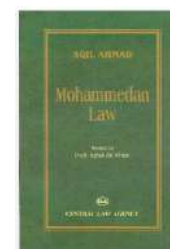
150900



Ahmad, Aqil.

Mahomedan Law/ Aqil Ahmad.- 27th ed.- Gurgaon: LexisNexis,
2021.

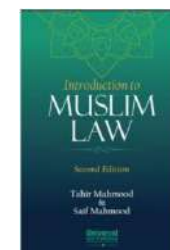
150899



Mahmood, Tahir.

Introduction to Muslim Law/ Tahir Mahmood.- 2nd ed.-
Gurgaon: LexisNexis, 2022.

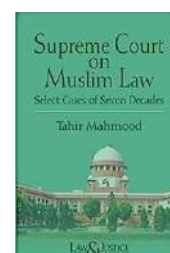
150898



Mahmood, Tahir.

Supreme Court on Muslim Law: Select Cases of Seven Decades/
Tahir Mahmood.- 1st ed.- Delhi: Law and Justice, 2022.

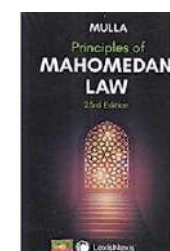
150897



Mulla.

Principles of Mahomedan Law/Mulla.- 23rd ed.- Gurgaon: Lexis
Nexis, 2023.

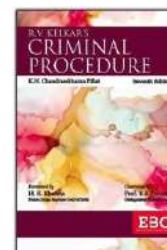
150896



Kelkar, R. V.

Criminal Procedure/ R. V. Kelkar.- 7th ed.- Lucknow: EBC,
2023.

150895

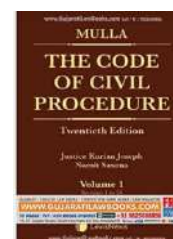


Mulla, D. F.

Code of Civil Procedure/ D. F. Mulla - 20th ed.- Gurgaon
LexisNexis, 2023.

3v.

150892-150894 v3



Bansal, V. K.

Delhi Rent Control Act 1958 along with Delhi Control Rules,
1959/ V. K. Bansal .- 2nd ed.- Chandigarh: Chawla Publications,
2022.

150891



Merkin, Robert and Hjalmarson, Johanna, editor.

Lloyd's Law Reports /edited by Robert Merkin and Johanna
Hjalmarson.- London: Informa, 2022.

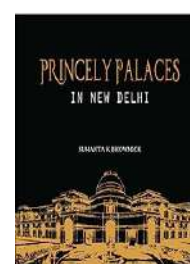
150890 (vol. 2)



Bhowmick, Sumanta K.

Princely States in New Delhi/ Sumanta K Bhowmick.- New
Delhi: Niyogi Books, 2016.

150889



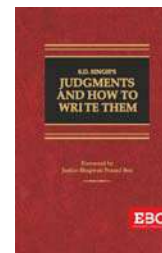
June, 2023 (Books Procured during May, 2023)

Singh, S. D.

Judgments and How to Write Them/ S D Singh .-5th 2022.-

Lucknow: EBC, 2022.

150845

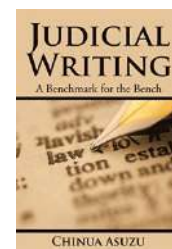


Asuzu, Chinua.

Judicial Writing: A Benchmark for the Bench/ C hinua Asuzu

.-1st ed.- Africa: Partridge Africa, 2016.

150846



Malik, Surendra and Malik, Sudeep.

Supreme Court Yearly Digest 2022/ Surendra Malik and

Sudeep Malik.- Lucknow: Eastern Book Company, 2023.

150847 -150849

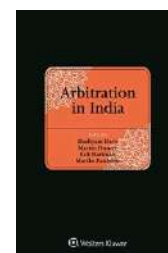


Dave, Dushyant.

Arbitration in India / Dushya nt Dave.- Wolters Kluwers:

Netherlands, 2022.

150850



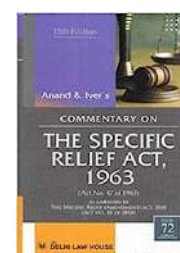
Anand and Aiyer

Commentary on the Specific Relief Act, 1963/ Anand and

Aiyer.- 15th ed.- Delhi: Delhi Law House, 2023.

2v.

150851 -150852



Fry, Edward.

Treatise on the Specific Performance of Contracts/ Edward

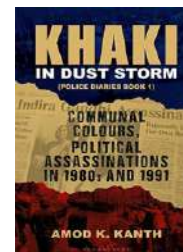
Fry.-15th ed.- Delhi: Law and Justice, 2023.

150853



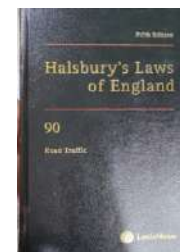
Kanth, Amod K.

Khaki in Dust Storm: Communal Colours and Political Assassinations (1980–1991) Police Diaries Book 1/ Amod K Kanth .-1st ed.- New Delhi: Bloomsbury, 2021.
150854



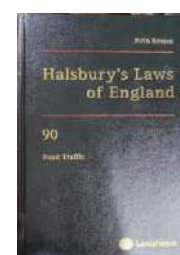
Blanchard, Claire, editor.

Halsbury's Laws of England/ edited by Claire Blanchard .- 5th ed.- London: LexisNexis, 2022.
150855 (Vol. 89)



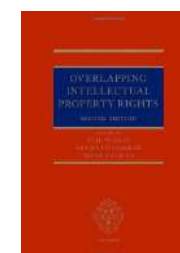
Blanchard, Claire, editor.

Halsbury's Laws of England/ edited by Claire Blanchard .- 5th ed.- London: LexisNexis, 2022.
150856 (Vol. 90)



Wilkof, Neil, editor.

Overlapping Intellectual Property Rights/ edited by Neil Wilkof.- 2nd ed.- Oxford: Oxford University Press, 2023.
150857

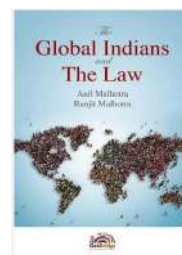


May, 2023 (Books Procured during March- April, 2023)

Malhotra, Anil and Malhotra, Ranjit.

Global Indian and the Law/ Anil Malhotra and Ranjit Malhotra.- Gurugram : OakBridge, 2022.

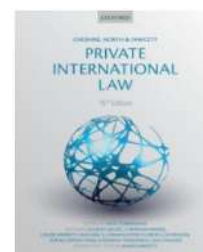
150400



Cheshire, North and Fawcett.

Private International Law/ Cheshire; North; Fawcett.- 15th ed.- Oxford : Oxford University Press, 2017

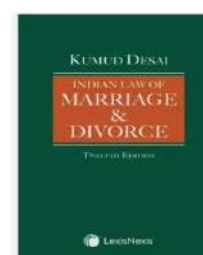
150399



Desai Kumud

Indian Law of Marriage & Divorce/ Desai Kumud.- 12th ed.- Gurgaon : Lexis Nexis, 2023.

150398



Barbara, Kerr, editor.

United States Supreme Court Reports/ edited by Kerr Barbara.- Lawyers Edition, 2d.- Danvers: LexisNexis, 2019.

834 p.

150350 (Vol. 184)

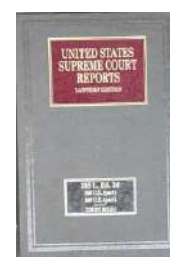


Barbara, Kerr, editor.

United States Supreme Court Reports/ edited by Kerr Barbara.- Lawyers edition, 2d.- Danvers: LexisNexis, 2019.

1218 p.

150351 (Vol. 185)

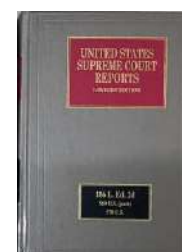


Barbara, Kerr, editor.

United States Supreme Court Reports/ edited by Kerr Barbara.- Lawyers Edition, 2d.- Danvers: LexisNexis, 2019.

1059 p.

150352 (Vol. 186)



Barbara, Kerr, editor.

United States Supreme Court Reports/ edited by Kerr Barbara.- Lawyers Edition, 2d.- Danvers: LexisNexis, 2021.

949 p.

150353 (Vol. 187)



Wright, Breden, editor.

Law Reports/ edited by Breden Wright.- London: ICLR, 2021.

150364-Appeal Cases

150365- Chancery Division

150366- Family Division

150367- Queens Bench



Wright, Breden, editor.

Weekly Law Reports/ edited by Breden Wright .- London: ICLR, 2021.

150368-150371 (Vol.1 (1)- Vol.1 (4))



Wright, Breden, editor.

Weekly Law Reports/ edited by Breden Wright .- London: ICLR, 2021.

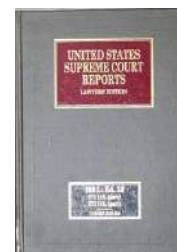
150372-150373 (Vol. 2-Vol. 3)



Barbara, Kerr, editor.

United States Supreme Court Reports / edited by Kerr Barbara.-
Lawyers edition, 2d.- Danvers: LexisNexis, 2021.

150374 (Vol. 188)



Barbara, Kerr, editor.

United States Supreme Court Reports/ edited by Kerr Barbara.-
Lawyers edition, 2d.- Danvers: LexisNexis, 2021.

150375 (Vol. 189)

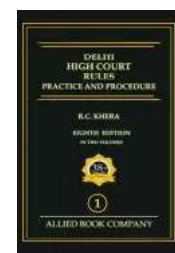


Khera R. C.

Delhi High Court Rules: Practice and Procedure/ Khera R. C.- 8th
ed.- New Delhi: Allied Books, 2022.

2v.

150376 -150377

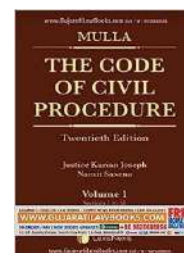


Mulla D. F.

Code of Civil Procedure/ Mulla D. F.- 20th ed.- Gurgaon: Lexis Nexis, 2022.

3v.

150378 -150380

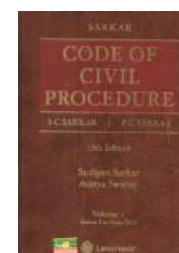


Sarkar, S. C. and Sarkar, P. C.

Code of Civil Procedure/ S. C. Sarkar and P. C. Sarkar.- 13th ed.- Gurgaon: Lexis Nexis, 2022.

2v.

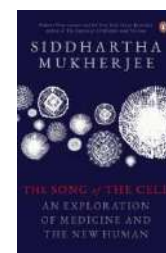
150381-150382



Mukherjee, Siddhartha.

Song of the Cell: An Exploration of: An Exploration of Medicine and the New Human/ Siddhartha Mukherjee.- Gurugram: Penguin, 2022.

150383



Bansal, V. K.

Delhi Rent Control Act 1958: a Commentary/ V. K. Bansal.- 2nd ed.- Chandigarh: Chawla Publications, 2022.

150384



Schill, Stephen, editor.

Yearbook Commercial Arbitration-2022/ edited by Stephen Schill.- Netherlands: Kluwer Law International, 2023.

150385 XLVII

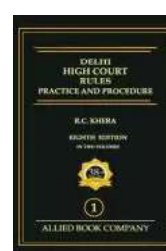


Khera R. C.

Delhi High Court Rules: Practice and Procedure/ Khera R. C.- 8th ed.- New Delhi: Allied Books, 2022.

2v.

150388 -150397



March, 2023 (Books Procured during February, 2023)

Barbara, Kerr, editor.

United States Supreme Court Reports (Lawyers Edition 2 d)/

Edited by Kerr Barbara.- Lawyers Edition, 2 d.- Danvers:

LexisNexis, 2021.

949 p.

150353 (Vol. 187)

150352 (Vol. 186)

150351 (Vol. 185)

150350 (Vol. 184)



Herring, Wendy, editor.

All England Reports/ edited by Wendy Herring.- London:

Lexis Nexis, 2022.

150349 (Vol. 4)



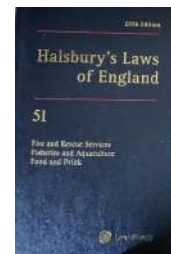
Cadde, Simon, editor.

Halsbury's Laws of England/ edited by Simon Cadde.- 5th ed.-

London: LexisNexis, 2022.

929 p.

150348 (Vol. 51 (2022 reissue))



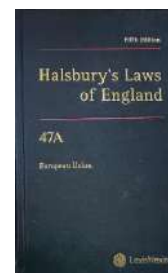
Cundy, Tamsin, editor.

Halsbury's Laws of England/ edited by Tamsin Cundy.- 5th

ed.- London: LexisNexis, 2022.

326 p.

150347 9 (Vol. 47A(2022 reissue))

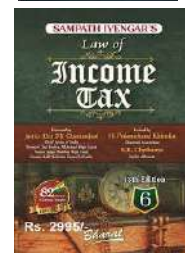


Iyengar, A. C. Sampath.

Law of Income Tax/ A. C. Sampath Iyengar.- 13th ed.- New

Delhi: Bharat Law House, 2022.

150342 (Vol. 6)



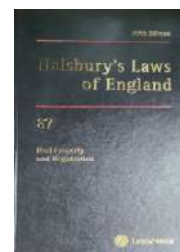
Kennely, Neil, editor.

Halsbury's Laws of England/ edited by Neil Kennely.- 5th ed.-

London: LexisNexis, 2022.

879 p.

150341 (Vol. 87)

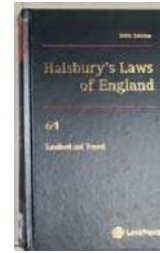


Hetherington, Simon, editor.

Halsbury's Laws of England/ Edited by Simon Hetherington .- 5th ed.- London: LexisNexis, 2022.

860 p.

150340 (Vol. 64)



Hetherington, Simon, editor.

Halsbury's Laws of England/ Edited by Simon Hetherington .- 5th ed.- London: LexisNexis, 2022.

850 p.

150339 (Vol. 63)

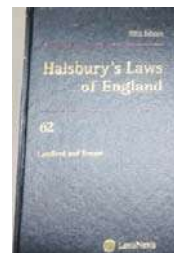


Hetherington, Simon, editor.

Halsbury's Laws of England/ Edited by Simon Hetherington .- 5th ed.- London: LexisNexis, 2022.

764 p.

150338 (Vol. 62)



Cadde, Simon, editor.

Halsbury's Laws of England/ Edited by Simon Cadde.- 5th ed.- London: LexisNexis, 2022.

715 p.

150337 (Vol. 50 A)



Cadde, Simon, editor.

Halsbury's Laws of England/ Edited by Simon Cadde .- 5th ed.- London: LexisNexis, 2022.

739 p.

150336 (Vol. 50)

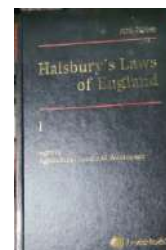


Martin, Cook and Cundy, Tamsin.

Halsbury's Laws of England/ edited by Cook Martin and Tamsin Cundy.- 5th ed.- London: LexisNexis, 2022.

554 p.

150335 (Vol. 1)



February, 2023 (Books Procured during January, 2023)

Hasnain, Rukshana, editor.

Law Reports of the Commonwealth / edited by Rukshana

Hasnain.- London: Lexis Nexis, 2022.

655p.

150317 (Vol. 3)

150318 (Vol. 4)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell 4th ed.- London: LexisNexis , 2022.

150316 (Vol. 30 (2) (2022- Reissue))



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell 4th ed.- London: LexisNexis , 2022.

150315 (Vol. 30 (1) (2022- Reissue))

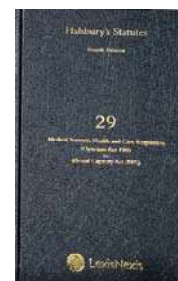


Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell 4th ed.- London: LexisNexis , 2022.

150314 (Vol. 29 (2022- Reissue))



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell 4th ed.- London: LexisNexis , 2022.

150313 (Vol. 28 2022- Reissue)



Redfern, Alan and Hunter, Martin

Redfern and Hunter on International Arbitration/ Redfern Alan;

Hunter Martin .- 7th ed.- Oxford: Oxford University Press,

2022

732 p.

150301-150302

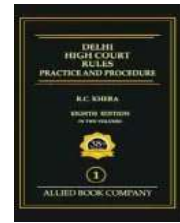


Khera, R. C.

Delhi High Court Rules: Practice and Procedure/ R. C. Khera
.- 8th ed.- New Delhi: Allied Book Company, 2022.

2v.

150299 V1 C2-150300



Ranjan, Sudhanshu.

Justice versus Judiciary: Justice Enthroned or Entangled in
India?/ Sudhanshu Ranjan.- New Delhi: Oxford, 2019.

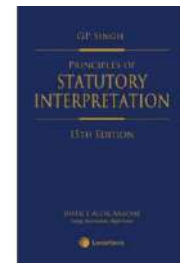
150298



Singh, G.P.

Principles of Statutory Interpretation/ G.P. Singh .- 15th ed.-
Gurgaon: Lexis Nexis, 2021.

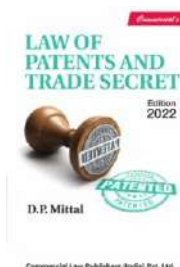
150297



Mittal D.P.

Law of Patents and Trade Secrets/ D.P. Mittal.- 1st ed.- New
Delhi: Commercial, 2022.

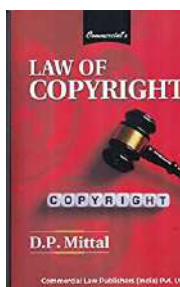
150296



Mittal, D.P.

Law of Copyright/ D.P. Mittal.- 1st ed.- New Delhi:
Commercial, 2023.

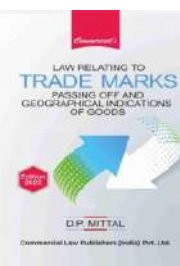
150295



Mittal, D.P.

Law of Trade Marks & Passing Off and Geographical
Indications of Goods/ D.P. Mittal.- 1st ed.- New Delhi:
Commercial, 2022.

150294



Hasnain, Rukshana, editor.

Law Reports of the Commonwealth / edited by Rukshana Hasnain.- London: Lexis Nexis, 2022.

655p.

150275 (Vol.2)



Daiches, Michael, editor.

Lloyd's Law Reports (2022, Vol. 1)/ edited by Daiches Michael.- London: Informa, 2022.

150274 (Vol. 1)

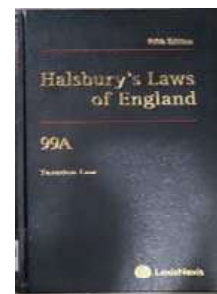


Cundy, Tamsin, editor.

Halsbury's Laws of England/ edited by Tamsin Cundy Tamsin.- 5th ed.- London: LexisNexis, 2022.

398p.

150273 (Vol. 99-A (2022 reissue))



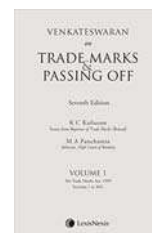
January, 2023 (Books Procured during December, 2022)

Venkateswaran, S.

Trademarks and Passing Off/ S Venkateswaran .- 7th ed.-
Gurgaon: Lexis Nexis, 2022.

2v.

150270-150271



Lal.

Commentary on the Copyright Act, 1957/Lal.- 7th ed.-
Delhi: Delhi Law House, 2021.

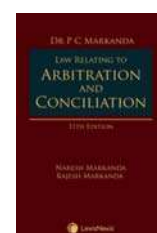
150269



Markanda, P. C.

Law relating to Arbitration and Conciliation/ P. C.
Markanda .- 11th ed.- Gurgaon: Lexis Nexis, 2020.

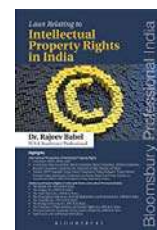
150268



Babel, Rajeev.

Law Relating to Intellectual Property Rights in India/
Rajeev Babel.- 1st ed.- New Delhi: Bloomsbury, 2022.

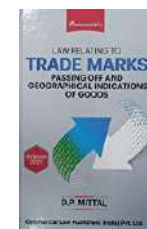
150267



Mittal, D. P.

Law of Trade Marks & Passing Off and Geographical
Indications of Goods/ D.P.Mittal.- 1st ed.- New Delhi:
Commercial, 2022.

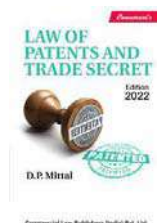
150266



Mittal, D. P.

Law of Patents and Trade Secrets/ D.P.Mittal. - 1st ed.-
New Delhi: Commercial India, 2022.

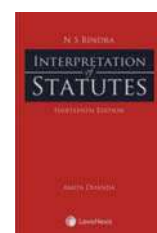
150265



Bindra, S N.

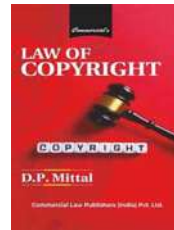
Interpretation of Statutes/S. N. Bindra.- 13th ed.- Gurgaon:
Lexis Nexis, 2023.

150264



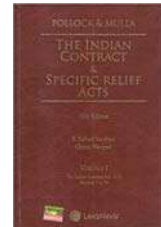
Mittal, D.P.

Law of Copyright/ D.P.Mittal.- 1st ed.- New Delhi:
Commercial, 2023.
150263



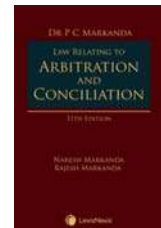
Pollock and Mulla.

India Contract Act, 1872/Pollock and Mulla.- 16th ed.-
Gurgaon: Lexis Nexis, 2022.
150262



Markanda, P. C.

Law relating to Arbitration and Conciliation/ P. C.
Markanda P C.- 11th ed.- Gurgaon: Lexis Nexis, 2022.
150261



Bharti, Navneet Kumar and Raheja, Rajiv.

Delhi Jail Manual/ Navneet Kumar and Bharti and Rajiv
Raheja.- 3rd ed.- New Delhi: Capital, 2022.
150260



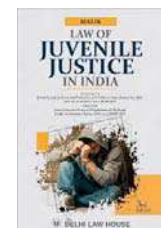
Khera, R. C.

Delhi High Court Rules: Practice and Procedure/ R. C.
Khera.- 8th ed.- New Delhi: Allied Book Company, 2022.
2v.
150258-150259



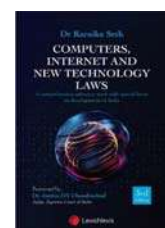
Malik.

Law Relating to Juvenile Justice in India/ Malik.- 3rd ed.-
Delhi: Delhi Law House, 2023.
150257



Seth, Karnika.

Computer, Internet and New Technology Laws/ Seth
Karnika.- 3rd ed.- Gurgaon: Lexis Nexis, 2022.
150256



Jai, Janak Raj.

Betrayal on Appointments in Judiciary Cry my Mother Cry/
Janak Raj Jai.- Delhi: Law&justice, 2022.
150255



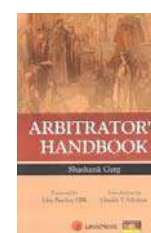
Nasir, Mahmood and Ahmed, Samreen.

Syed Mahmood: Colonial India's Dissenting Judge/
Mahmood Nasir and Samreen Ahmed.- 1st ed.- New Delhi:
Bloomsbury, 2022.
150254



Garg, Shashank.

Arbitrator's Handbook/ Shashank Garg.- 1st ed.- New Delhi:
Lexis Nexis, 2022.
150253



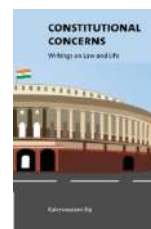
Majid, Iram.

Mediation Theory to Practice/ Iram Majid.- 1st ed.-
Gurgaon: Thomson Reuters, 2022.
150252



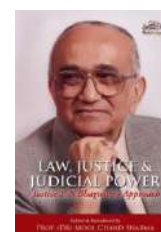
Raj, Kaleeswaram.

Constitutional Concerns Writings on Law and Life/ Kaleeswaram Raj.- 1st ed.- New Delhi: Tulika Books, 2022.
150251



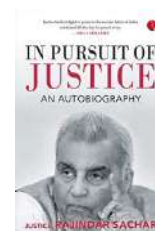
Sharma, Mool Chand.

Law, Justice & Judicial Power Justice P N Bhagwati's
Approach/ Mool Chand Sharma.- 1st ed.- Gurugram:
Oakbridge, 2019.
150250



Sachar, Rajinder (Justice).

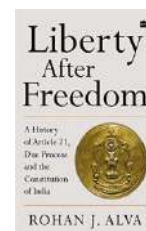
In Pursuit of Justice: An Autobiography/ Justice Rajinder
Sachar.- 1st ed.- New Delhi: Rupa, 2020.
150249



Alva, Rohan J.

Liberty After Freedom: A History of Article 21 Due Process and the Constitution of India/ Rohan J Alva .- 1st ed.- Gurugram: Harper Collins, 2022.

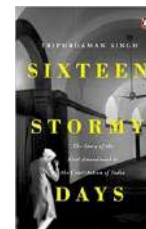
150248



Singh, Tripurdaman.

Sixteen Stormy Days: The Story of the First Amendment to the Constitution of India/ Tripurdaman Singh.- 1st ed.- Gurugram: Penguin, 2021.

150247



Gupta, Rajeev and Gupta, Archit.

Delhi Rent Control Act, 1958/ Rajeev Gupta and Archit Gupta.- Delhi: Delhi Law House , 2022.

150246



Datar, Arvind P.

Guide to the Insolvency & Bankruptcy Code/ Arvind P Datar.- 2nd ed.- Gurgaon: Wadhwa Brothers, 2021.
2v.

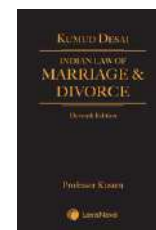
150244 -150245



Desai, Kumud.

Indian Law of Marriage & Divorce/ Desai Kumud.- 11th ed. Gurgaon: Lexis Nexis, 2020.

150243



Kumar, Katriar Sudhir.

Saga of the Three Top Courts of India/ Katriar Sudhir Kumar.- 1st ed.- Gurugram: Oakbridge, 2022.
2v.

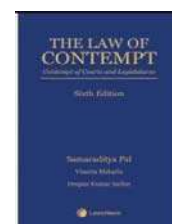
150241-150242



Pal, Samaraditya.

The Law of Contempt: Contempt of Court and Legislatures/ Samaraditya Pal.-6th ed.- Gurgaon: Lexis Nexis , 2022.

150240

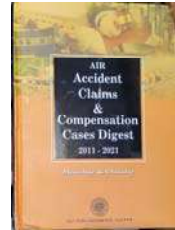


Manohar and Chitaley.

AIR Accident Claims & Compensation Cases Digest 2011-2021/ Manohar and Chitaley.-Nagpur: AIR, 2022.

2v.

150238-150239



Shrivastava, Deepshikha and kumar, Shrivastava Sameer.

Comentary on the Protection of Children From Sexual Offences Act 2012/ Shrivastava Deepshikha and kumar Shrivastava Sameer.-1st ed.- Delhi: Whitesmann, 2022.

150237



Khera R C.

Delhi Land & Revenue Code/ R. C. Khera .- 5th ed.- Delhi: Allied Book Company, 2022.

150236



Soonavala, J. K.

Supreme Court on Service Laws/ J. K. Soonavala.- 5th ed. - New Delhi: Lexis Nexis , 2022.

2v.

150234-150235



Aiyer, S. Krishnamurthi.

Law Relating to the Negotiable Instrument Act/ S . Krishnamurthi Aiyer.- 14th ed.- Gurgaon: ULP, 2022.

150233



Sivakumar, S., Lukose, Lisa P. and Thairani Manohar.

Gender Justice: A South Asian Perspective/ Sivakumar S., Lukose Lisa P. and Thairani Manohar.- 1st ed.- Gurgaon: Thomson Reuters, 2022.

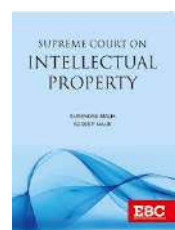
150232



Malik Surendra and Malik Sudeep.

Supreme Court on Intellectual Property (Since 1950 to date)/ Malik Surendra and Malik Sudeep.- Lucknow: EBC , 2022.

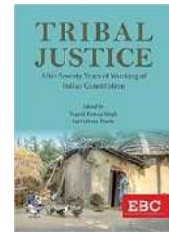
150231



Pratap, Singh Yogesh and Panda, Surendra.

Tribal Justice: After Seventy Years of Working of Indian Constitution/ Singh Yogesh Pratap and Surendra Panda.- Lucknow: EBC, 2021.

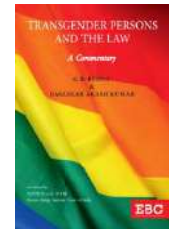
150230



Reddy, G.B.

Transgender and the Law: A Commentary/ G. B. Reddy.- Lucknow: EBC, 2022.

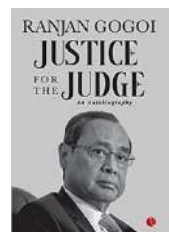
150229



Gogoi, Ranjan (Justice).

Justice for the Judge an Autobiography/ Justice Ranjan Gogoi.- New Delhi: Rupa, 2021.

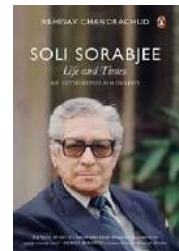
150228



Chandrachud, Abhinav.

Soli Sorabjee Life and Times an Authorized Biography/ Abhinav Chandrachud.- Gurugram: Penguin, 2022.

150227



Herring, Wendy, editor.

All England Reports 2022/ edited by Wendy Herring.- London: Lexis Nexis, 2022.

150226 (Vol. 3)

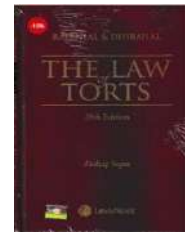


December, 2022 (Books Procured during November, 2022)

Ratanlal and Dheeraj lal

Law of Tort/Ratanlal and Dheeraj lal.- 29th ed.- Gurgaon: Lexis Nexis,2022.

150225



Hasnain, Rukshana, editor.

Law Reports of the Commonwealth/ edited by Rukshana Hasnain.- London: Lexis Nexis, 2022.

150224 (Vol. 1)

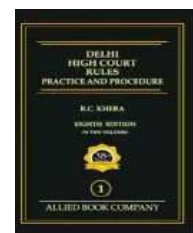


Khera, R. C.

Delhi High Court Rules: Practice and Procedure/ R. C.Khera.- 8th ed.- New Delhi: Allied Book, 2022.

2v.

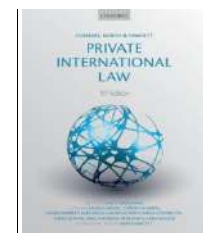
150222-150223



Cheshire, North and Fawcett.

Private International Law/ Cheshire, North and Fawcett. - 15th ed.- Oxford: Oxford University Press, 2017.

150222



Singh, Gurdip.

International Law/ Gurdip Singh .-3rd ed.-Lucknow: EBC, 2021.

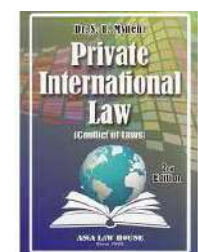
150220



Myneni, S.R.

Private International Law (Conflict of Laws)/ S.R.Myneni.-2nd ed.-Hyderabad: Asia Law House, 2019.

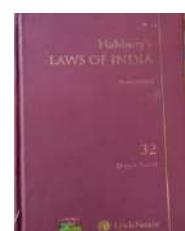
150219



Pathakji, Neha, editor.

Halsburys Laws of India (Direct Tax -II)/edited by Neha Pathakji.- 2nd ed.-New Delhi: Lexis Nexis, 2022.

150218 (Vol.32)



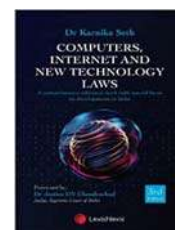
Iyengar, A. C. Sampath.

Law of Income Tax/ A. C. Sampath Iyengar.- 13th ed.- New Delhi: Bharat Law House, 2022.
150216-150217 (Vol.4-Vol. 5)



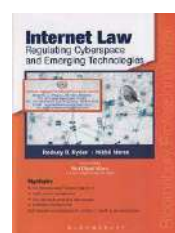
Seth, Karnika.

Computers Internet and New Technology Laws/Karnika Seth.- 3rd ed.-Gurgaon: Lexis Nexis , 2022.
150215



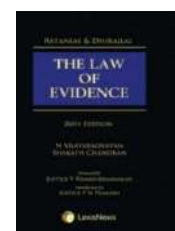
Ryder, Rodney D. And Naren, Nikhil

Internet Law Regulating Cyberspace and Emerging Technologies/ Rodney D Ryder and Nikhil Naren.-New Delhi: Bloomsbury, 2020.
150214



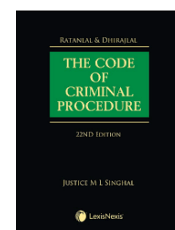
Ratanlal and Dheeraj lal

The Law of Evidence/Ratanlal and Dheeraj lal.- 26th ed.- Gurgaon: Lexis Nexis,2022.
150213



Ratanlal and Dhirajlal

Code of Criminal Procedure/ Ratanlal and Dhirajlal.- 22nd ed.- Gurgaon: Lexis Nexis, 2022.
150211-150212



Rao, Panduranga.

Commentary on the Family Courts Act, 1984/Panduranga Rao.- 29th ed.-Hyderabad: Gogia Law Agency, 2022.
150210



Pollock and Mulla

Indian Contracts & Specific Relief Acts/Pollock and Mulla. - 16th ed.- Gurgaon: Lexis Nexis, 2022.
2v.
150208-150209

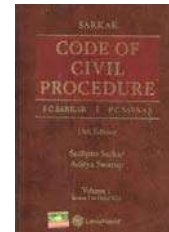


Sarkar.

Code of Civil Procedure/Sarkar.- 13th ed.- Gurgaon LexisNexis, 2022.

2v.

150206-150207

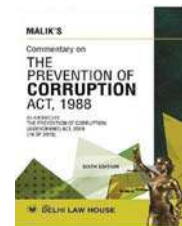


Malik.

Commentary on the Prevention of Corruption ACT, 1988/

Malik.- 16th ed.-Delhi: Delhi Law House, 2022.

150205



Hasnain, Rukhsana, editor.

Law Reports of the Commonwealth/ edited by Rukhsana

Hasnain.-London: Lexis Nexis, 2021.

5v.

150192-150196 (Vol. 1-Vol. 5)

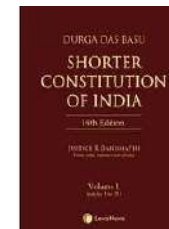


Basu, D. D.

Shorter Constitution of India/ D. D. Basu.- 16th ed.- Gurgaon: Lexis Nexis, 2022.

2v.

150190 -150191



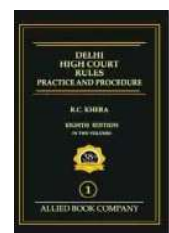
Khera, R. C.

Delhi High Court Rules: Practice and Procedure/ R. C.Khera.-

8th ed.- New Delhi: Allied Book, 2022.

2v.

150188-150189

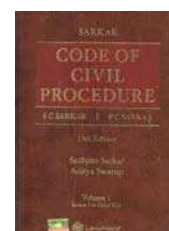


Sarkar

Code of Civil Procedure/Sarkar.- 13th ed.- Gurgaon LexisNexis, 2022.

2v.

150186-150187

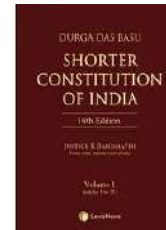


Basu, D. D.

Shorter Constitution of India / D. D. Basu.- 16th ed.- Gurgaon:
Lexis Nexis, 2022.

2v.

150184-150185

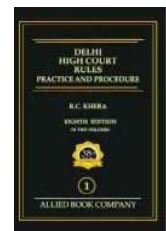


Khera, R. C.

Delhi High Court Rules: Practice and Procedure/ R. C.Khera.-
8th ed.- New Delhi: Allied Book, 2022.

2v.

150182-150183



November, 2022 (Books Procured during October, 2022)

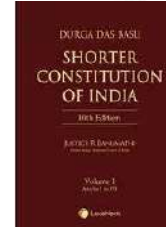
Herring , Wendy, editor.

All England Law Reports/ edited by Wendy Herring.- New
Delhi : Lexis Nexis, 2022.
150181



Basu, D. D.

Shorter Constitution of India/ D. D. Basu.- 16th ed.-
Gurgaon: Lexis Nexis, 2022.
2v.
150179-150180



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by
Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.
150178(Vol. 9(2))



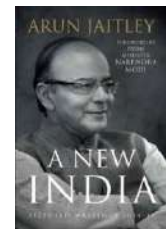
Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by
Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.
150177 (Vol. 9(1))



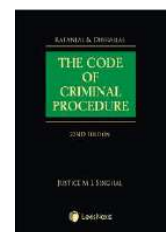
Jaitley, Arun.

A New India: Selected Writings 2014-19/ Arun Jaitley.-
New Delhi: Juggernaut, 2020.
150176



Ratanlal and Dheerajlal.

Code of criminal procedure/Ratanlal and Dheerajlal.- 22nd
ed.- Gurgaon: Lexis Nexis, 2022.
150175



Ratanlal and Dheerajlal.

Indian Penal Code/ Ratanlal and Dheerajlal.- 35th ed -
Gurgaon: Lexis Nexis, 2022.
2v.
150173-150174



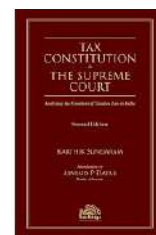
Khera, R. C.

Delhi High Court Rules: Practice And Procedure/ R. C.
Khera.- 8th ed.- New Delhi: Allied Book, 2022.
2v.
150171-150172



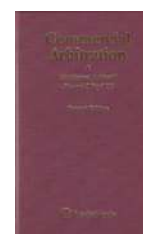
Sundaram, Karthik.

Tax, Constitution & The Supreme Court/ Karthik Sundaram.- 2nd ed.- Gurgaon: Oakbridge, 2022.
150170



Mustill and Boyd

Commercial Arbitration/ Mustill and Boyd.- 2nd ed.-
Gurgaon: Lexisnexis, 2019.
2v.
150168-150169



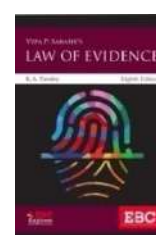
Atwal, Amarjeet, editor.

Law Reports of the Commonwealth/ edited by Amarjeet Atwal.- London: Lexis Nexis, 2020.
728p., 5v.
150163 (Vol. 1)-150167 (Vol. 5)



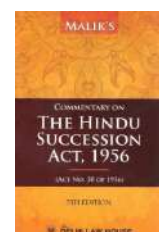
Sarathi, V. P.

Law of Evidence/Sarathi V. P.- 8th ed.- Lucknow: EBC, 2022.
150162



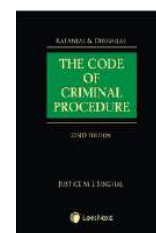
Malik

Commentaries on the Hindu Succession Act, 1956/Malik.- 5th ed.- Delhi: Delhi Law House, 2022.
150161



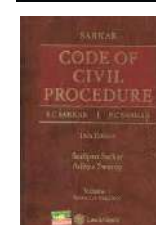
Ratanlal and Dhirajlal

Code of Criminal Procedure/Ratanlal and Dhirajlal.- 22nd ed.- Gurgaon: Lexis Nexis, 2022.
150160



Sarkar

Code of Civil Procedure/Sarkar.- 13th ed.- Gurgaon LexisNexis, 2022.
2v.
150158-150159



Birss, Colin, editor.

Terrell on the Law of Patents- Second Cumulative Supplement to the Nineteenth Edition/ edited by Birss Colin.- 19th ed.- London sweet& maxwell England,2022.
150156-150157



October, 2022 (Books Procured during September, 2022)

Mirfield, Peter, editor.

Law quarterly Review/ edited by Peter Mirfield .-London
sweet& maxwell England, 2021.

150155 (Vol. 137)



Chawla, J. S, editor.

Services Law Digests/ edited by J. S. Chawla.-
Chandhigarh: SLR, 2021.

150153-150154 (Vol. 42)



Cadde, Simon and Cook, Martin, editor.

Halsbury's Laws of England/ edited by Simon Cadde Ed
and Martin Cook .- 5th ed.- London: LexisNexis, 2022.

150152 (Vol. 94)

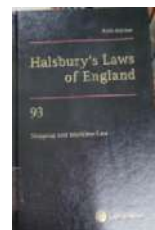


Cadde, Simon and Cook, Martin, editor.

Halsbury's Laws of England/ edited by Simon Cadde Ed
and Martin Cook .- 5th ed.- London: LexisNexis, 2022.

733p.

150151 (Vol. 93)

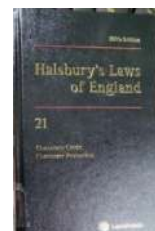


Cadde, Simon and Cook, Martin, editor.

Halsbury's Laws of England/ edited by Simon Cadde Ed
and Martin Cook .- 5th ed.- London: LexisNexis, 2022.

733p.

150150 (Vol. 21)

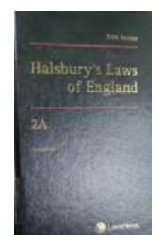


Cadde, Simon and Cook, Martin, editor.

Halsbury's Laws of England/ edited by Simon Cadde Ed
and Martin Cook .- 5th ed.- London: LexisNexis, 2022.

733p.

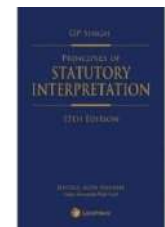
150149 (Vol. 2A)



Singh, G.P.

Principles of Statutory Interpretation/ G.P.Singh.- 15th
Gurgaon: Lexis Nexis,2022.

15014-150148

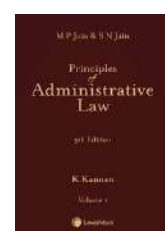


Jain, M.P and Jain, S.N.

Principles of Administrative Law/ M.P. Jain and S. N. Jain.-
9th ed.- Gurgaon: Lexis Nexis,2022.

2v.

150145-150146

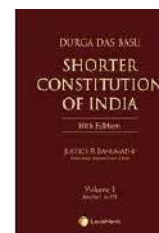


Basu, D. D.

Shorter Constitution of India/ D. D. Basu.- 16th ed.-
Gurgaon: Lexis Nexis, 2022.

2v.

150143-150144



Bharti, Navneet Kumar and Raheja, Rajiv.

Delhi Jail Manual/ Navneet Kumar Bharti and Rajiv
Raheja.- 3rd ed.- New Delhi: Bharat, 2022.

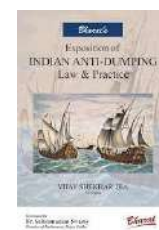
150142



Jha, Vijay Shekhar.

Exposition of Indian Anti-Dumping Law & Practice/ Vijay
Shekhar Jha.- 1st ed.- New Delhi: Bharat, 2021.

150141



Pithisaria, M. K. And Pithisaria, Abhishek.

Law & Practice of Income Tax/ M. K. Pithisaria and
Abhishek Pithisaria.- 1st ed.- New Delhi: Taxmann, 2022.

3v.

150138-150140

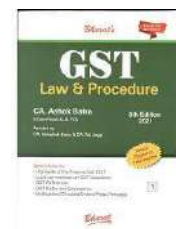


Batra, Ashok and Batra, Abhishek.

GST (Law & Procedure)/ Ashok Batra and Abhishek
Batra.- 5th ed.- New Delhi: Bharat, 2021.

3v.

150135-150137

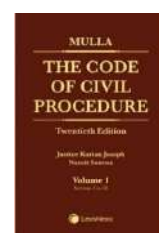


Mulla, D. F.

Code of Civil Procedure/ D. F. Mulla.- 20th ed.- Gurgaon:
LexisNexis, 2022.

3v.

150132-150134



Khera, R. C.

Delhi High Court Rules: Practice and Procedure/ R.
C. Khera.- 8th ed.- New Delhi: Allied Book, 2022.

2v.

150128-150131



Atwal, Amarjeet, editor.

Law Reports of the Commonwealth/edited by Amarjeet
Atwal.- London: Lexis Nexis, 2019.

5v.

150123 (Vol. 1)-150127 (Vol. 5)



Thomson Reuters.

Words and Phrases (permanent edition)/Thomson Reuters.-
2021.- New York: Thomson Reuters, 2021.
150117 (Vol. 36)-150122 (Vol. 36 E)



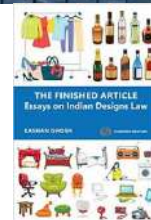
Thomson Reuters.

Words and Phrases (permanent edition)/Thomson Reuters.-
New York: Thomson Reuters, 2020.
150111 (Vol. 2)-150116 (Vol. 2 E)



Eashan, Gosh.

The Finished Article: Essays on Indian Design Law/Eashan
Gosh.- Gurgaon: Thomson Reuters, 2022.
150110



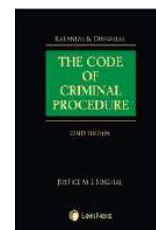
Debroy, Vivek.

Mahabharat/ Vivek Debroy.- Gurgaon: Lexis Nexis, 2015.
10V.
150100-150109



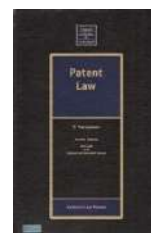
Ratanlal and Dheerajlal.

Code of criminal procedure/Ratanlal and Dheerajlal.- 22nd
ed.- Gurgaon: Lexis Nexis, 2022.
150099



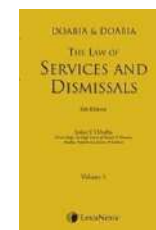
Narayanan, P.

Patent Law/ P Narayanan.- 4th ed.- New Delhi: Eastern Law
House, 2018.
150098



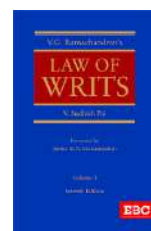
Doabia and Doabia

Law of Services and Dismissals/Doabia and Doabia.- 6th
ed.- Gurgaon: Lexis Nexis, 2022.
2v.
150096-150097



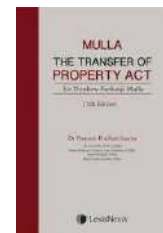
Ramachandran, V.

Law of Writs/Ramachandran V.- 7th ed.- Lucknow: Eastern
Book Company ,2022.
2v.
150094-150095



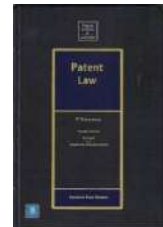
Mulla, Dinshaw Fardunji.

Transfer of Property Act/ Dinshaw Fardunji Mulla.- 13th ed.- Gurgaon: Lexis Nexis,2022.
150093



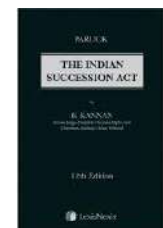
Narayanan, P.

Trade Marks and Passing Off/ P Narayanan.- 6th ed.- kolkata: Eastern Law House, 2017.
150092



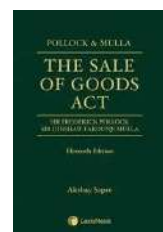
Paruck, P. L.

Indian Succession Act, 1925/ P. L. Paruck.- 12th ed.- Gurgaon LexisNexis, 2022.
150091



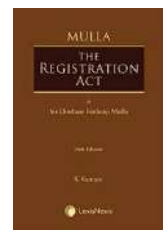
Pollock and Mulla

Sale of Goods Act/Pollock and Mulla.- 11th ed.- Gurgaon: LexisNexis, 2022.
150090



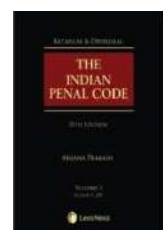
Mulla, Dinshaw Fardunji.

Registration Act/ Dinshaw Fardunji Mulla.- 14th ed.- Gurgaon LexisNexis, 2020.
150089



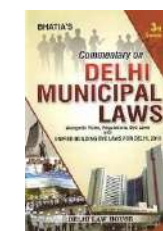
Ratanlal and Dheerajlal.

Indian Penal Code/ Ratanlal and Dheerajlal.- 35th ed..- Gurgaon: Lexis Nexis, 2022.
2v.
150087-150088



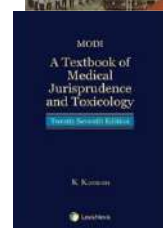
Bhatia

Commentary on Delhi Municipal Corporation Laws/Bhatia.- 3rd ed.- Delhi: Delhi Law House, 2022.
150086



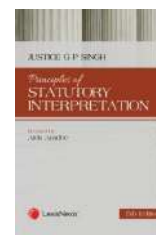
Modi

Textbook of Medical Jurisprudence & Toxicology/Modi.- 27th ed.- Gurgaon LexisNexis, 2021.
150085



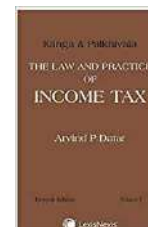
Singh, G. P.

Principles of Statutory Interpretation/ G. P. Singh.- 15th ed.-
Gurugram: LexisNexis, 2021.
150084



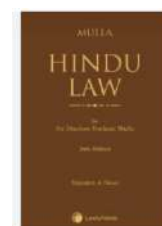
Kanga and Pallkhiwala

The Law and Practice of Income Tax/Kanga and Pallkhiwala.-
11th ed.- Gurgaon: Lexis Nexis, 2020.
2v
150082-150083



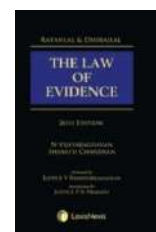
Mulla, Dinshaw Fardunji.

Hindu Law/ Dinshaw Fardunji Mulla.- 24th ed.- Gurgaon:
Lexis Nexis, 2022.
150081



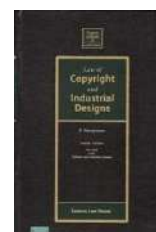
Ratanlal and Dheeraj lal

The Law of Evidence/Ratanlal and Dheeraj lal.- 26th ed.-
Gurgaon: Lexis Nexis,2022.
150080



Narayanan, P.

Law of Copyright & Industrial Design/ P.Narayanan.- 4th
ed.- Kolkata: Eastern Law House, 2018.
150079



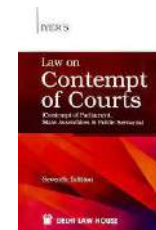
Pollock and Mulla

Indian Contracts & Specific Relief Acts/Pollock and Mulla.-
16th ed.- Gurgaon: Lexis Nexis, 2022.
2v.
150077-150078



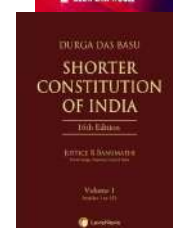
Iyer

Commentary on Law on Contempt of Courts Act,
1971/Iyer.- 7th ed.- New Delhi: Delhi Law House, 2022.
150076



Basu, D D.

Shorter Constitution of India/ D D Basu .-16th ed.- Gurgan
Lexis Nexis India, 2022.
2v.
150074-150075

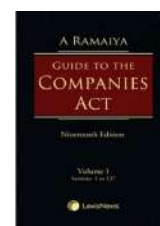


Ramaiya, A.

Guide to Companies Act/ A Ramaiya.- 19th ed.- Gurgaon:
Lexis Nexis, 2020.

6v.

150068-150073

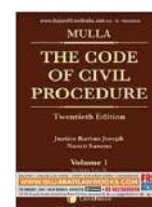


Mulla, D. F.

Code of Civil Procedure/ D. F. Mulla.- 20th ed.- Gurgaon
LexisNexis, 2022.

3v.

150065-150067

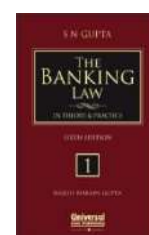


Gupta, S. N.

Banking Law in Theory & Practice/ S. N. Gupta.- 6th ed.-
Gurgaon: LexisNexis, 2022.

3v.

150062-150064



Sethi, R. P.

Commentary on Arbitration & Conciliation Act/R. P.
Sethi.- 4th ed.- New Delhi: Whytes & Co., 2022.

2v.

150060-150061



Basu, Durga Das.

Administrative Law/ Durga Das Basu.- 7th ed.- Kolkata:
Kamal Law House, 2015.

150059



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca
Mitchell.- 4th ed.- London: LexisNexis, 2022.

150058 (Vol. 7(3) (2022- Reissue))



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca
Mitchell.- 4th ed.- London: LexisNexis, 2022.

150057 (Vol. 7(2) (2022- Reissue))



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca
Mitchell.- 4th ed.- London: LexisNexis, 2022.

150056 (Vol. 1 (2022- Reissue))



September, 2022 (Books Procured during August, 2022)

Ahuja, Satish.

Delhi High Court Cases Digest 2021/ Satish Ahuja.- New
Delhi: Hindustan Publications, 2022.

2v.

150052-150055



Chawla, Jagjit Singh, editor.

Services Law Digest 2020/edit ed by Jagjit Singh Chawla.-
Chandigarh: S. L. R., 2020.

150050-150051 (Vol. 41)



Chawla, Jagjit Singh, editor.

Services Law Digest 2019/ edited by Jagjit Singh Chawla .-
Chandigarh: S. L. R. India, 2019.

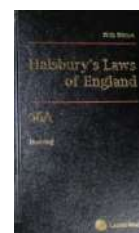
150048-150049 (Vol. 40)



Cundy, Tamsin, editor.

Halsbury's Laws of England/ edited by Tamsin Cundy.- 5th
ed.- London: LexisNexis, 2022.

150047 (Vol. 56A)



Cundy, Tamsin, editor.

Halsbury's Laws of England/ edited by Tamsin Cundy.- 5th
ed.- London: LexisNexis, 2022.

150046 (Vol. 56)



Cadde, Simon and Cook, Martin, editor.

Halsbury's Laws of England/ edited by Simon Cadde and
Martin Cook .- 5th ed.- London: LexisNexis, 2022.

150045 (Vol. 18)



Green, Katie, editor.

Law Reports of the Commonwealth/ edited by Katie
Green.- London: Lexis Nexis, 2018.

5v.

150040 (Vol. 1) - 150044 (Vol. 5)



Iyengar, A. C. Sampath.

Law of Income Tax/ A. C. Sampath Iyengar.- 13th ed.- New
Delhi: Bharat Law House, 2022.

3v.

150037-150039



Malik, Surendra and Malik, Sudeep, editor.
Complete Digest of Supreme Court Cases (Since 1950 to date)/ edited by Surendra Malik and Sudeep Malik.- 2nd ed.- Lucknow: Eastern Book Company ,2022.
150035-150036



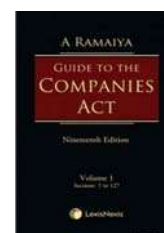
Thakkar, C K
Civil Procedure with Limitation and Commercial Courts/ C K Thakkar.- 9th ed.- Lucknow: EBC ,2022.
150034



Reimer, Ekkehart and Rust, Alexander.
Klaus Vogel on Double Taxation Conventions/ Ekkehart Reimer and Alexander Rust.- 5th ed.- Netherlands: Wolters Kluwers,2022.
2v.
150032-150033



Ramaiya, A.
Guide to Companies Act/ A Ramaiya.- 19th ed.- Gurgaon: Lexis Nexis, 2020.
6v.
150026-150031



Harbottle, Gwilym, editor.
Copinger and Skone James on Copyright- First supplement to 18th edition, 2022/edited by Gwilym Harbottle.- 18th ed.- London: Sweet and Maxwell, 2022.
150024-150025



Bridge, Michael, editor.
Benjamin's Sale of Goods, First supplement to 11th edition, 2022/edited by Michael Bridge.- 11th ed.- London: Sweet and Maxwell,2022.
300p.
150022-150023



Edelman, James, editor.
McGregor on Damages, First supplement to 21st edition, 2021/ edited by James Edelman.- 21st ed.- London: Sweet and Maxwell, 2021.
133p.
150020-150021



Tenborn, Andrew, editor.

Clerk & Lindsell on Torts - First supplement to 23rd edition, 2021/edited by Andrew Tenborn.- 23rd ed.- London: Sweet and Maxwell, 2021.

261p.

150018-150019



LexisNexis.

Law Reports of the Commonwealth.- London: Lexis Nexis, 2017.

5v.

150013-150017



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.

1234p.

150012 (Vol. 11(3) (2022- Reissue))



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.

1091p.

150011 (Vol. 11(2) (2022- Reissue))



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: LexisNexis, 2022.

2430p.

150010 (Vol. 11(1) (2022- Reissue))

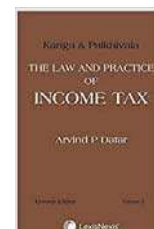


Kanga and Pallkhiwala

The Law and Practice of Income Tax/Kanga and Pallkhiwala.- 11th ed.- Gurgaon: Lexis Nexis, 2020.

2v

150008-150009



S, Ramamurthy.

Commentary on the Customs Act/ Ramamurthy S.- 1st ed.- New Delhi: Bloomsbury, 2022.

3v.

150006-150007

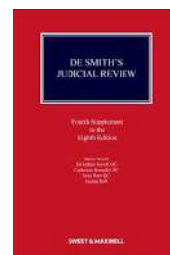


August, 2022 (Books Procured during June, 2022- July, 2022)

Donnelly, Catherine.

De Smith's Judicial Review- fourth supplement to eight edition/ Catherine Donnelly.- London: Sweet &Maxwell, 2018.

149434



Daiches, Michael,editor.

Lloyd's Law Reports /edited by Michael Daiches.- London Informa., 2021.

672p.

149968



Malik, Surendra and Malik, Sudeep.

Complete Digest of Supreme Court Cases (Since 1950 to date)/ Surendra Malik and Sudeep Malik.- 2nd ed.- Lucknow: Eastern Book Company, 2022.

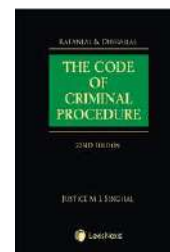
149969-149970



Ratanlal and Dheerajlal.

Code of criminal procedure/Ratanlal and Dheerajlal.- 22nd ed.- Gurgaon: Lexis Nexis, 2022.

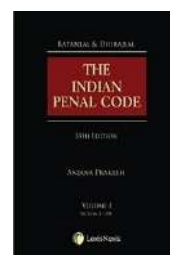
149971



Ratanlal and Dheerajlal.

Indian Penal Code/ Ratanlal and Dheerajlal.- 35th ed..- Gurgaon: Lexis Nexis, 2022.

149972-149973



Sanghvi, R. C., Ajwani N. A. and Sanghvi R. R.

Digital Taxation: A Holistic View/ R. C. Sanghvi, Ajwani N. A. and R. R. Sanghvi.- New Delhi: Taxmann, 2019.

149974



K Vaitheeswaran.

Taxation of Digital Economy/ Vaitheeswaran K.-
Gurugram: Oakbridge, 2020.

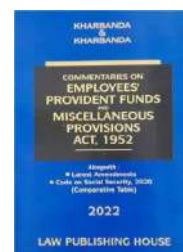
149975



Kharbanda, V K and Kharbanda, Vipul.

Commentaries on Employees' Provident Funds and
Miscellaneous Provisions Act, 1952/V K Kharbanda and
Vipul Kharbanda.- 3rd revised ed.- Allahabad: Law
Publishing House, 2022.

149976

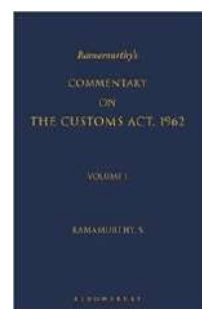


Ramamurthy S.

Commentary on the Customs Act, 1962/ S Ramamurthy.-
New Delhi: Bloomsbury, 2022.

3v.

149977 -149979

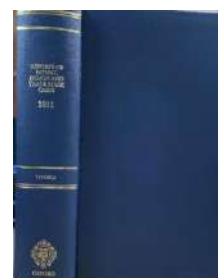


Vitoria, Mary, editor.

Reports of Patent, Design and Trade Marks Cases
2011/edited by Mary Vitoria .- London: OXford
University Press, 2011.

923p.

149980

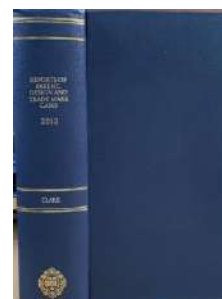


Clark, Fiona, editor.

Reports of Patent, Design and Trade Marks Cases 2012/
edited by Fiona Clark.- London: OXford University
Press, 2012.

970p.

149981

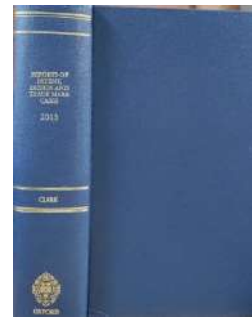


Clark, Fiona, editor.

Reports of Patent, Design and Trade Marks Cases 2013/
edited by Fiona Clark .- London: OXford University
Press, 2013.

1004p.

149982

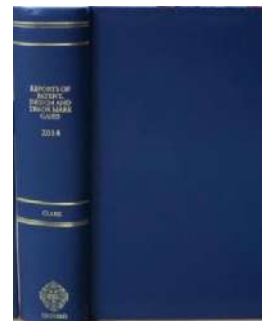


Clark, Fiona, editor.

Reports of Patent, Design and Trade Marks Cases 2014/
edited by Fiona Clark.- London: Oxford University Press,
2014.

928p.

149983



Clark, Fiona, editor.

Reports of Patent, Design and Trade Marks Cases 2015/
edited by Fiona Clark.- London: Oxford University Press,
2015.

950p.

149984



Clark, Fiona, editor.

Reports of Patent, Design and Trade Marks Cases 2016/
edited by Fiona Clark.- London: OXford University
Press, 2016.

975p.

149985

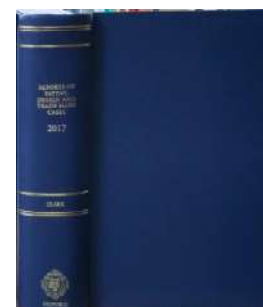


Clark, Fiona, editor.

Reports of Patent, Design and Trade Marks Cases 2017/
edited by Fiona Clark.- London: OXford University
Press, 2017.

999p.

149986



Clark, Fiona, editor.

Reports of Patent, Design and Trade Marks Cases 2018/
edited by Fiona Clark.- London: Oxford University
Press, 2018.

927p.

149987



Read, James S and Slinn, Peter E, editor.

Law Reports of the Commonwealth/ edited by James S
Read and Peter E Slinn.- London: Lexis Nexis, 2016.

149988 (Vol. 1)



Read, James S and Slinn, Peter E, editor.

Law Reports of the Commonwealth/ edited by James S
Read and Peter E Slinn.- London: Lexis Nexis, 2016.

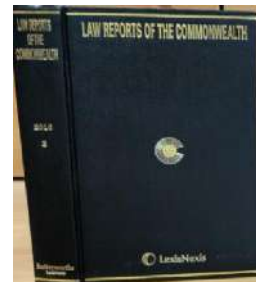
149989 (Vol. 2)



Read, James S and Slinn, Peter E, editor.

Law Reports of the Commonwealth/ edited by James S
Read and Peter E Slinn.- London: Lexis Nexis, 2016.

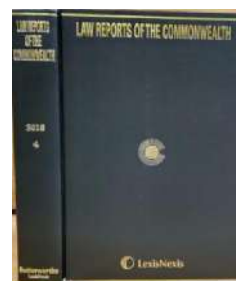
149990 (Vol. 3)



Read, James S and Slinn, Peter E, editor.

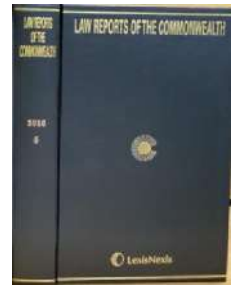
Law Reports of the Commonwealth/ edited by James S
Read and Peter E Slinn.- London: Lexis Nexis, 2016.

149991 (Vol. 4)



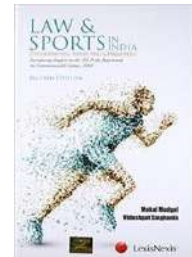
Read, James S and Slinn, Peter E, editor.

Law Reports of the Commonwealth/ edited by James S
Read and Peter E Slinn.- London: Lexis Nexis, 2016.
149992 (Vol. 5)



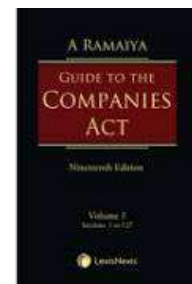
Mudgal, Mukul and Singhania, Vidushpati.

Law & Sports In India- Developments, Issues And
Challenges/ Mukul Mudgal and Vidushpati Singhania.-
2nd ed.- Gurgaon: LexisNexis, 2021.
149993



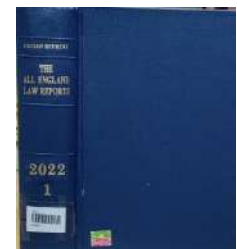
Ramaiya, A.

Guide to Companies Act/ A Ramaiya.- 19th ed.- Gurgaon:
Lexis Nexis, 2020.
6v.
149994-149999



Herring, Wendy, editor.

All England Law Reports/edited by Wendy Herring .- New
Delhi: Lexis Nexis , 2022.
150000 (Vol. 1)



June, 2022 (Books Procured during March, 2022- April, 2022)

Bailey, Diggory and Norbury, Luke

Bennion, Bailey and Norbury on Statutory Interpretation/ edited by Diggory Bailey and Luke Norbury.- 8th ed.-London: LexisNexis, 2020.

1118p.

149429 -149430



Malek, Hodge M, editor.

Phipson on Evidence/ Malek Hodge M Edited by.-20th ed.- London: Sweet & Maxwell,2021.

149388



Gower

Principles of Modern Company Law/ Gower.- 11th ed.- London: Sweet & Maxwell, 2021.

149387



Paul Craig

Administrative Law/ Craig Paul.- 9th ed.- London: Sweet & Maxwell, 2021.

149386



Pollock and Mulla

Indian Contracts & Specific Relief Acts/ Pollock and Mulla.- 16th ed.- Gurgaon : Lexis Nexis, 2019.

2v.

149384-149385



Thomson Reuters.

Words And Phrases/ Thomson Reuters.- New York, 2019.

149383 (Vol.40 F)

149382 (Vol.40 E)

149381 (Vol.40 D)



Thomson Reuters.

Words And Phrases/ Thomson Reuters.- New York, 2019.

149380 (Vol.40 C)

149379 (Vol.40 B)

149378 Vol.40 A

149377 Vol.40

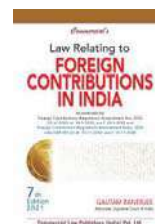


Banerjee, Gautam.

Law relating to foreign contributions in India / Banerjee

Gautam.- 7th ed.- Delhi: Commercial, 2021.

149376



M. S., Adil.

Delhi Police Manual/ Adil, M. S. 2nd ed.- Delhi: Capital law house, 2022.

149375

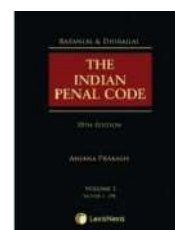


Sarkar

Indian Penal code/ sarkar.- 35th ed.- Gurgaon :Lexis Nexis, 2021.

2v.

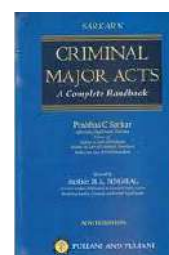
149373-149374



Sarkar

Criminal Major acts a complete Handbook/ sarkar.- 1st ed.- Bangalore: Pulani and pulani, 2022.

149372



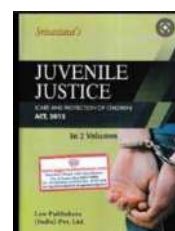
Srivastava

Juvenile Justice Care and Protection of Children Act, 2015/

Srivastava.- 1st ed.- Prayagraj: Law Publishers, 2022.

2v.

149370-149371

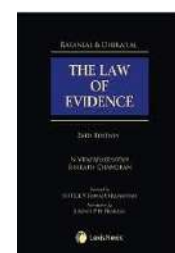


Ratanlal and Dheeraj lal

The Law of Evidence/ Ratanlal and Dheeraj lal.- 26th ed.-

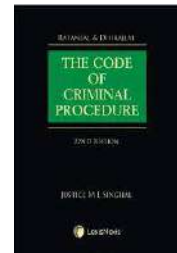
Gurgaon :Lexis Nexis, 2022.

149368



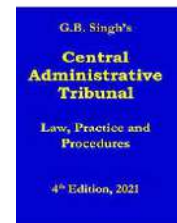
Ratanlal and Dheeraj lal

Code of criminal procedure/ Ratanlal and Dheeraj lal .- 22nd ed.-
Gurgaon :Lexis Nexis, 2022.
149368-149369



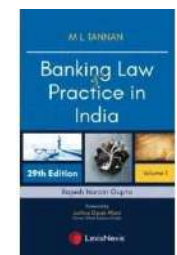
Singh, G.B.

Central Administrative Tribunal : law, practice and procedure/
Singh G.B..- 4th ed.- New Delhi: Team G.B. Singh, 2021.
149367



Tannan M.L.

Banking Law Practice In India/ M.L. Tannan .- 29th ed.-
Gurgaon :Lexis Nexis, 2021.
4v.
149363-149366



Wright, Brendon, editor.

Law Reports / Edited by Wright Brendon - London: ICLR, 2020.
149361- Queen's Bench
149360- Family Division
149359- Chancery Division
149358- Appeal Cases



Scowen Clive

Law Reports / Scowen Clive.- 2019.- London: ICLR, 2019.
1514p.
149357- Queen's Bench
149356- Family Division
149355- Chancery Division
149354- Appeal Cases



Scowen Clive

Law Reports / Scowen Clive.- London: ICLR, 2018.
1302p.
149353- Queen's Bench
149352- Family Division
149351- Chancery Division
149350- Appeal Cases



Wright Brendon

Weekly Law Report/ Edited by Brendon Wright - London:
ICLR, 2020.

149349 (Vol. 3)

149348 (Vol. 2)

149347 (Vol. 1(3))

149346 (Vol. 1(2))

149345 (Vol. 1(1))



Wright Brendon

Weekly Law Report/ Brendon Wright.- London: ICLR, 2019.
1280p.

149344-(Vol. 3)

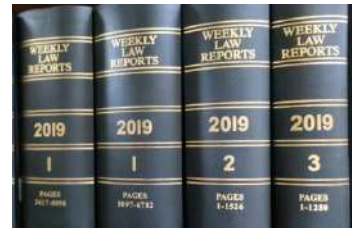
149343-(Vol. 2)

149342-(Vol. 1(4))

149341-(Vol. 1(3))

149340-(Vol. 1(2))

149339-(Vol. 1(1))



Scowen, Clive, editor.

Weekly Law Report/ edited by Clive Scowen- London: ICLR,
2018.

1105-2108p.

149338-(Vol. 3(2))

149337-(Vol. 3(1))

149336-(Vol. 2)

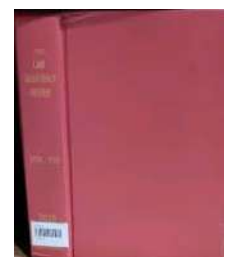
149332-149335-(Vol. 1(1)- 1(4))



Mirfield Peter

Law quarterly Review/ Mirfield Peter.- London: sweet&
maxwell, 2020.

149331 (Vol. 136)



Mirfield Peter

Law quarterly Review/ Mirfield Peter.- London: sweet&
maxwell, 2019.

693p.

149330 (Vol. 135)

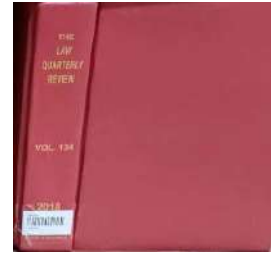


Mirfield Peter

Law quarterly Review/ Mirfield Peter.- London: sweet&maxwell, 2018.

693p.

149329 (Vol. 134)



Scowen, Clive, editor.

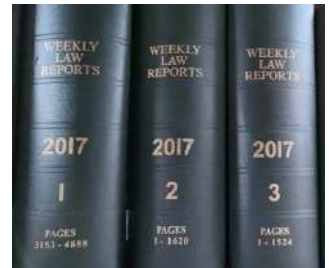
Weekly Law Report/ edited by Clive Scowen.- London: ICLR, 2017.

1524p.

149328 (Vol. 3)

149327 (Vol. 2)

149324-149326 (Vol. 1(1)-1(3))



Scowen, Clive, editor.

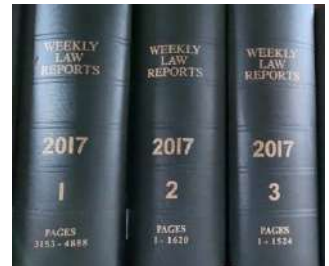
Law Reports / edied by Clive Scowen .- London: ICLR, 2017.

149323- Queen's Bench

149322- Family Division

149321- Chancery Division

149320- Appeal Cases



Scowen, Clive, editor.

Law Reports / edied by Clive Scowen.- London: ICLR, 2016.

149319- Queen's Bench

149318- Family Division

149317- Chancery Division

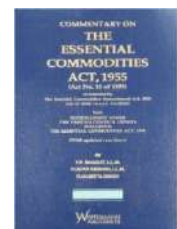
149316- Appeal Cases



Bhagat Y.P. and Keshav Kumar

Commentaries on Essential Commodities Act 1955/ Y.P.Bhagat and Keshav Kumar.- Delhi: whitesman, 2022.

149315



Kharbanda V.K and Kharbanda Vipul

Commentaries on Contract Labour(Regulation &Abolition) Act,1970/ kharbanda V.K; kharbanda Vipul.- ed.9th 2020.- Allahbad Law Publishing India,2020.

149314



Seth Dilip K.

Treatise on Prevention of Money Laundering Act 2002/ Seth

Dilip K..- Mumbai: Snow White, 2021.

149312-149313



April, 2022 (Books Procured during January, 2022- March, 2022)

Beale, Hugh G, editor.

Chitty on Contracts (Specific Contracts)/ edited by Hugh G Beale.- 34th ed.- London: Sweet and Maxwell, 2021.

2528p.

2v.

149308-149311



Mitchell, Rebecca, editor.

Halsbury's Statutes of England and Wales/edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis,2021.

1044p.

149307 (Vol. 32-reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England and Wales/edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis,2021.

1090p.

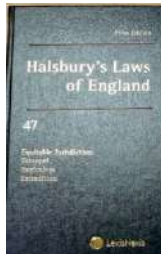
149306 (Vol. 31-reissue)



Masson, Claire, editor.

Halsbury's Laws of England/edited by Claire Masson.- 5th ed.- London: Lexis Nexis, 2021

149267 (Vol. 67)

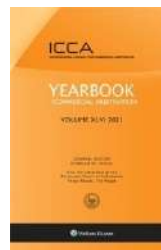


Schill, Stephen, editor.

Yearbook Commercial Arbitration/ edited by Stephen Schill .- Netherlands: Kluwer Law International, 2021.

739p.

149266 (Vol. XLVI)



Surendra Malik

Supreme Court Yearly Digest, 2021/ Surendra Malik.- 2022.- Lucknow Ebc India,2022.

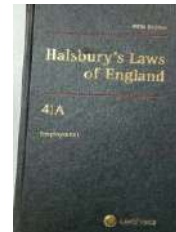
149263-49265



Blanchard, Clarc, editor.

Halsbury's Laws of England/ edited by Clark Blanchard. - 5th
ed.- London: Lexis Nexis, 2021.

149262 (Vol. 41A)

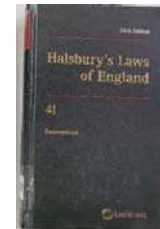


Blanchard, Clarc, editor.

Halsbury's Laws of England/ edited by Clark Blanchard. - 5th
ed.- London: Lexis Nexis, 2021.

523p.

149261 (Vol. 41)

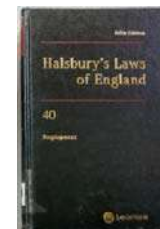


Blanchard, Clarc, editor.

Halsbury's Laws of England/ edited by Clark Blanchard. - 5th
ed.- London: Lexis Nexis, 2021.

547p.

149260 (Vol. 40)

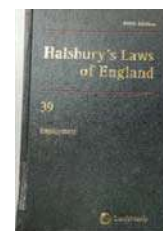


Blanchard, Clarc, editor.

Halsbury's Laws of England/ edited by Clark Blanchard. - 5th
ed.- London: Lexis Nexis, 2021.

573p.

149259 (Vol. 39)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England and Wales/edited by Rebecca
Mitchell.- 4th ed.- London: Lexis Nexis,2021.

1687p.

149258 (Vol. 38(2)- reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England and Wales/edited by Rebecca
Mitchell.- 4th ed.- London: Lexis Nexis,2021.

1456p.

149257 (Vol. 38(1)- reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England and Wales/edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis,2021.

1507p.

149256 (Vol. 37-reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England and Wales/edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis,2021.

1533p.

149255 (Vol. 36- reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England and Wales/edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis,2021.

1845p.

149254 (Vol. 23-reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England and Wales/edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis,2021.

1324p.

149253 (Vol. 22- resissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England and Wales/edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis,2021.

1639p.

149252 (Vol. 21- reissue)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England and Wales/edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis,2021.

1546p.

149251 (Vol. 20- reissue)



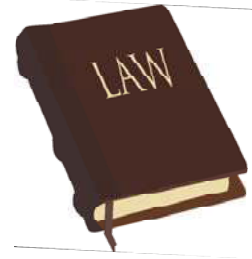
Ahuja Satish , editor.

Sureme Court Annual Digest 2021/ ediAugust, 2022

New Delhi: Hindustan Publication, 2022.

1519p.

149250



Nijhawan, Swaran Bhalla, editor.

National Commission and Supreme Court on Consumer

Case1986-2020/ edited by Swaran Bhalla Nijhawan .- Delhi:

International Law Book Company, 2020.

1242p.

149249

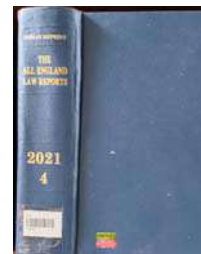


Herring Wendy Ed.

All England Law Reports/ Herring Wendy Edited by .-2021.-

New Delhi :Lexis Nexis2021.

149248(Vol. 4)

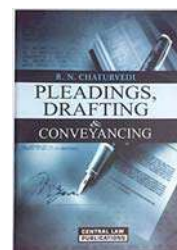


Chaturvedi, R.N.

Pleadings,Drafting and Conveyancing/R. N. Chaturvedi.- 5th

ed.- Prayagraj: Central Law Publicatiion, 2020.

149247



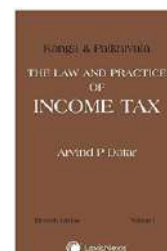
Kanga and Pallkhiwala

The Law and Practice o f Income Tax/Kanga and Pallkhiwala.-

11th ed.- Gurgaon: Lexis Nexis, 2020.

2v.

149245-149246

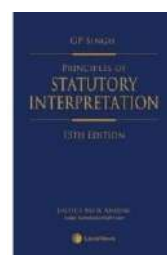


Singh, G. P.

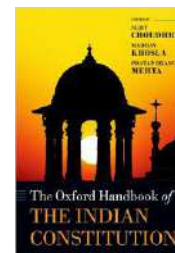
Principles of Statutory In terpretation/ G P Singh.- 15th ed.-

Gurugram: Lexis Nexis, 2021.

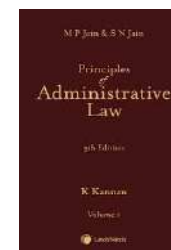
149244



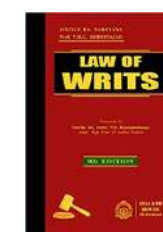
Chaudhary Surjit and Khosla Madhav
The Oxford Handbook of Indian Constitution / Surjit
Chaudhary and Madhav Khosla.- 1st ed.- New Delhi: Oxford
University Press, 2016.
149243



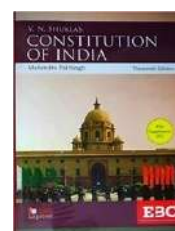
Jain M.P. and Jain S.N.
Principles of Administrative Laws/ M.P. Jain. And S. N. Jain
.- 9th ed.- Gurgaon :Lexis Nexis, 2022.
2v.
149241-149242



Narayana, P.S. and Krishnaiah, V.R.C
Law of Writs/ P.S.Narayana and V. R. C. Krishnaiah.- 9th ed.-
Hyderabad: Asian Law House, 2021.
149240



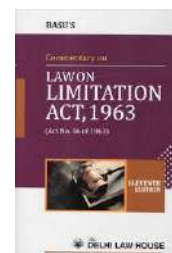
Shukla, V.N. and Singh, Mahendra Pal
Constitution of India/ V.N. Shukla and Mahendra Pal Singh
.- 13th ed.- Lucknow: EBC, 2017.
149239



January, 2022 (Books Procured during December, 2021)

Basu

Commentary on Law of Limitation Act, 1963/
Basu.- 11th ed.- Delhi: Delhi Law House, 2022.
149078



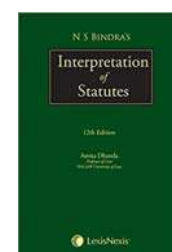
Bharti, Navneet Kumar and Raheja, Rajiv.

Delhi Jail Manual/ Navneet Kumar Bharti and
Rajiv Raheja.- 2nd ed.- Delhi: Capital Law
House, 2019.
149077



Bindra, N. S.

Interpretation of Statutes/ N. S. Bindra.- 12th
ed.- Gurgaon: Lexis Nexis, 2017.
149076



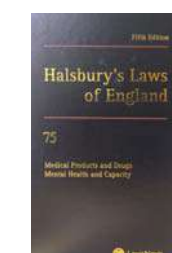
Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/edited
by Rebecca Mitchell .- 4th ed.- London: Lexis
Nexis. 2021.
1461p.
149075 (Vol. 35)



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited
by Rebecca Mitchell .- 4th ed.- London: Lexis
Nexis. 2021.
982p.
149074 (Vol. 4(2))



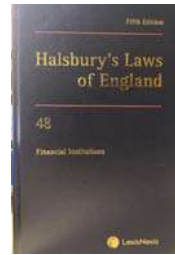
Hay, David, editor.

Halsbury's Laws of England/ edited by David
Hay.- 5th ed.- London: Lexis Nexis, 2021.
1079p.
149073 (Vol. 75)



Cundy, Tamsin, editor.

Halsbury's Laws of England/edited by Tamsin Cundy.- 5th ed.- London: Lexis Nexis, 2021.
1002p.
149072 (Vol. 48)



Paul, Craig.

Administrative Law/ Craig Paul.- 8th ed.-
Delhi: Sweet & Maxwell, 2020.
149071

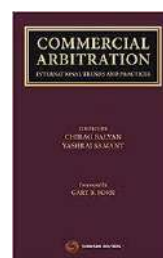


December 2021, (Books Procured during November, 2021)

Balyan, Chirag.

Balyan Chirag: Commercial Arbitration International Trends and Practices/ Chirag Balyan.- 1st, ed. - New Delhi: Thomson Reuters, 2021.

149070



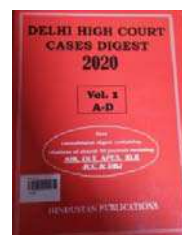
Ahuja, Satish, editor.

Delhi High Court Cases Digest 2020/edited by Satish Ahuja.- New Delhi: Hindustan Publications, 2021.

2v.

149066-149067

149068-149069



Daiches, Michael, editor.

Lloyd's Law Reports/ edited by Michael Daiches.- London: Informa, 2020.

671p.

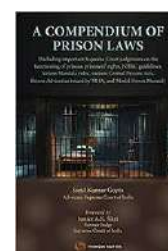
149065 (Vol. 2)



Gupta, Suinil Kumar, editor.

Compendium of Prison Laws/ edited by Suinil Kumar Gupta 1st ed.- Gurgaon: Thomson Reuters, 2021.

149061-149064



Bhanumati, R.

Judiciary, Judges and the Administration of Justice/ R. Bhanumati- 1st ed.- New Delhi: Thomson Reuters, 2020.

149060



Kautilya.

kautilya: the Arthashastra/kautilya:.- New Delhi: Bloombury,1992.

149059



Katju, markanday.

Whither Indian Judiciary/ markanday Katju.- New Delhi:
Bloombury India,2018.

149058



Karat, Brinda, editor.

Delhi's Agony: Essays on the February 2020 Communal
Violence/ edited by Brinda Karat and Vijay Prashad .- New
Delhi: Leftword,2019.

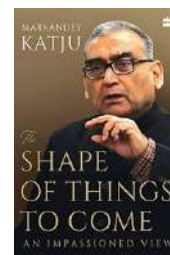
149057



Katju, Markandey.

The Shape of Things to Come: an impassioned view/
Markandey Katju.- Noida: Harper Collins, 2019.

149056

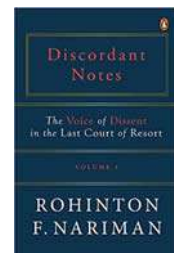


Narima, Fali S.

Discordant Notes: The Voice of Dissent in the Last Court of
Last Resort/ Fali S Narima.- New Delhi: Hay House, 2021.

2v.

149054-149055

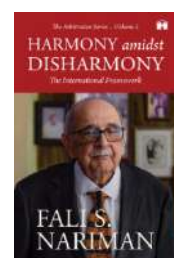


Narima, Fali S.

Harmony Amidst Disharmony: The International Framework/
Fali S Narima.- New Delhi: Hay House, 2020.

2v.

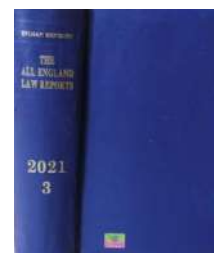
149052-149053



Herring ,Wendy, editor.

All England Law Reports/ edited by Herring Wendy.- New
Delhi: Lexis Nexis, 2021.

149051, (Vol. 3)

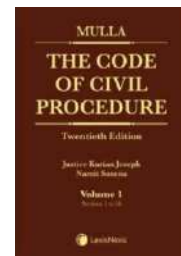


Mulla D. F.

Code of Civil Procedure/Mulla D. F..- 20th ed.- Gurgaon:
Lexis Nexis, 2021.

3v.

149048-149050



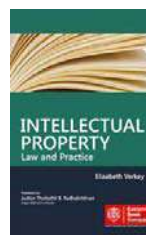
November 2021, (Books Procured during September, 2021- October, 2021

Verkey, Elizabeth.

Intellectual Property Law and Practice/ Elizabeth Verkey.- 2015.-

Lucknow: EBC, 2015.

149008

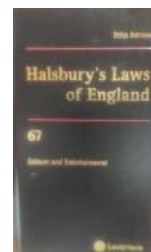


Cook, Martin, editor

Halsbury's Laws of England/edited by Martin Cook and Julia

Turner.- 5th ed.- London: Lexis Nexis, 2021.

149009, Vol. (67)

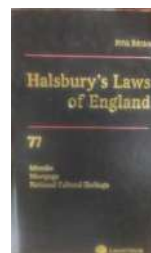


Cook, Martin, editor

Halsbury's Laws of England/edited by Martin Cook and Julia

Turner.- 5th ed.- London: Lexis Nexis, 2021.

149010, Vol. (77)



Ahuja, Satish.

Supreme Court Annual Digest 2020/ Satish Ahuja.- New Delhi:

Hindustan Publication, 2021.

149011



Kharbanda and Kharbanda

Employees' Provident Funds and Miscellaneous Provisions Act,

1952/Kharbanda and Kharbanda.- 3rd ed.- Delhi: Law Publishing,

2017.

149012

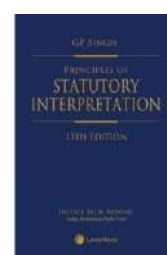


Singh, G. P.

Principles of Statutory Interpretation/ G P Singh.- 15th ed.-

Gurugram: Lexis Nexis, 2021.

149013



Mitchell, Rebecca, editor

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis, 2021.

1551p.

149014, Vol. (3 reissue)



Mitchell, Rebecca, editor

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis, 2021.

937p.

149015, Vol. (6)(1) reissue



Mitchell, Rebecca, editor

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis, 2021.

1105p.

149016 Vol. (6)(2) reissue



Mitchell, Rebecca, editor

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis, 2021.

1197p.

149017, Vol. (6)(3) reissue



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis, 2021.

683p.

149018, Vol. (50)

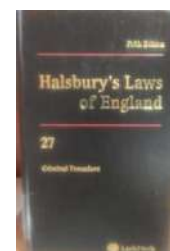


Cook, Martin, editor.

Halsbury's Laws of England/edited by Martin Cook.- 5th ed.- London: Lexis Nexis, 2021.

751

149019 Vol. (27)



Cook, Martin, editor.

Halsbury's Laws of England/edited by Martin Cook.- 5th ed.-
London: Lexis Nexis, 2021.

683p.

149020 Vol. (28)



Cundy, Tamsin, editor.

Halsbury's Laws of England/Cundy, Tamsin, editor..- 5th ed.-
London: Lexis Nexis, 2021.

633p.

149021 Vol. (49)



Hay, David and Cook, Martin, editor.

Halsbury's Laws of England/ edited by David Hay and Martin
Cook.- 5th ed.- London: Lexis Nexis, 2021.

495p.

149022 Vol. (68)

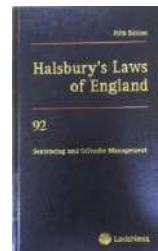


Cadde, Simon, editor.

Halsbury's Laws of England/edited by Simon Cadde.- 5th ed.-
London: LexisNexis, 2021.

545

149023 Vol. (92)

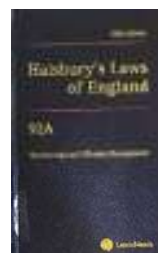


Cadde, Simon, editor.

Halsbury's Laws of England/edited by Simon Cadde.- 5th ed.-
London: LexisNexis, 2021.

525p.

149024 Vol. (92A)



Masson Claire, editor

Halsbury's Laws of England/edited by Claire Masson, Tulloch
Mohini and Julia Turner.- 5th ed.- London: Lexis Nexis, 2021.

695p.

149025 Vol. (97A)

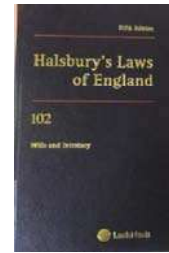


Cundy, Tamsin, editor.

Halsbury's Laws of England/edited by Tamsin Cundy and Mohini Tulloch.- 5th ed.- London: Lexis Nexis, 2021.

549p.

149026 Vol. (102)



Cundy, Tamsin, editor.

Halsbury's Laws of England/Cundy, Tamsin, editor.; Tulloch Mohini.- 5th ed.- London: Lexis Nexis, 2021

525p.

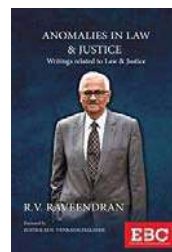
149027 Vol. (103)



Raveendran, R V

Anomalies in Law & Justice: Writings Related to Law & Justice/Raveendran R V.- 5th ed.- Lucknow: EBC, 2021.

149028-149029



M S Adil

Delhi Police Manual/ Adil M S.- 2nd ed.- Delhi : Capital, 2020

149030



Mitchell, Rebecca, editor

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis, 2021.

1043p.

149031 Vol. 18 (1)



Mitchell, Rebecca, editor

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis, 2021.

1025

149032 Vol. 18 (2)



Mitchell, Rebecca, editor

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis, 2021.
1199

149033 Vol. 18 (3)



Mitchell, Rebecca, editor

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis, 2021.

1605p.

149034 Vol. 34 (1)



Mitchell, Rebecca, editor

Halsbury's Statutes of England & Wales/ edited by Rebecca Mitchell.- 4th ed.- London: Lexis Nexis, 2021.

1044p.

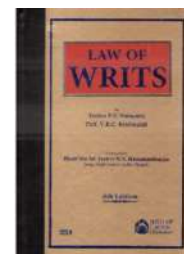
149035 Vol. 34 (2)



Narayana, P. S.

Law of Writs/ P. S.Narayana and V.R.C. Krishnaiah.- 8th ed.- Hyderabad: Asia Law House, 2018.

149036



Banerjee, B. P.

Writ Remedies/ B. P. Banerjee.- 7th ed.- Gurgaon: Lexis Nexis, 2016.

149037



Ahuja, Girish.

Concise Commentary on Income Tax/ Girish Ahuja and Ravi Gupta.- 22nd ed.- Delhi: Commercial, 2021.

2v.

149038-149039

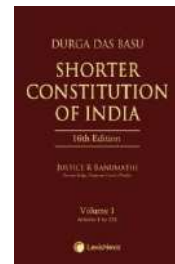


Basu, D D

Shorter Constitution of India/ D D Basu.- 16th ed.- Gurgaon: Lexis Nexis, 2021.

2v.

149040-149041

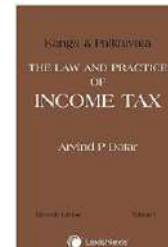


Kanga and Pallkhiwala

The Law and Practice of Income Tax/Kanga and Pallkhiwala.- 11th ed.- Gurgaon: Lexis Nexis, 2020.

2v.

149042 - 149043

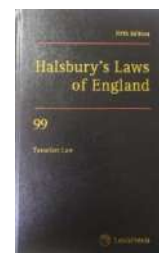


Cundy, Tamsin, editor.

Halsbury's Laws of England/edited by Tamsin Cundy.- 5th ed.- London: Lexis Nexis,2021.

622p.

149044 Vol. (99)

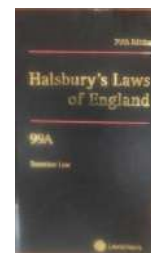


Cundy, Tamsin, editor.

Halsbury's Laws of England/edited by Tamsin Cundy.- 5th ed.- London: Lexis Nexis,2021.

394

149045 Vol. (99A)

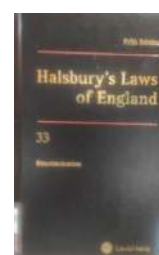


Cundy, Tamsin, editor.

Halsbury's Laws of England/edited by Tamsin Cundy.- 5th ed.- London: Lexis Nexis,2021.

394p.

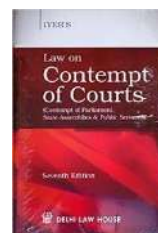
149046 Vol. (33)



September 2021, (Books Procured during April, 2021- August, 2021)

Iyer and Bansal.

Contempt of Courts/Iyer and Bansal .-7th ed.- Delhi: Delhi Law House, 2021.
148959



Daiches, Michael, editor.

Lloyd's Law Reports/edited by Micheal Daiches .- London: Informa, 2020.
671P.
148960



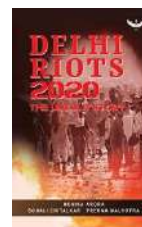
Chauhan, B S.

Miscellaneous Law Referencer: An encyclopedia of more than 8400 cases covering more than 1300 topics at a glance/ B S Chauhan .-3rd ed.- Prayagraj: Law & Justice, 2021.
148961



Arora, Monika; Malhotra, Perna and Chitalkar Sonali.

Delhi Riots 2020: The Untold Story/ Monika Arora, Perna Malhotra and Sonali Chitalkar.-1st ed.- Gurgaon: Garuda Prakashan, 2021.
148962



Lal.

Commentary on the Copyright Act, 1957/Lal .-7th ed.- Delhi: Delhi Law House, 2021.
148963



Cundy, Tamsin, editor.

Halsbury's Laws of England/ /edited by Tamsin Cundy .-5th ed.- London: Lexis Nexis UK, 2020.
148964

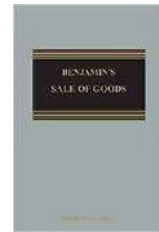


Bridge, Micheal, editor.

Benjamin's Sale of Goods/ edited by Micheal Bridge .-11th ed.-
London: Sweet and Maxwell, 2021.

2718P.

148965-148966

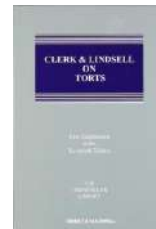


Jones, Micheal A, editor.

Clerk & Lindsell on Torts/ edited by Micheal A Jones .-23rd ed.-
London: Sweet and Maxwell, 2020.

2400P.

148967-148968

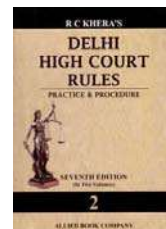


Khera, R. C.

Delhi High Court Rules : Practice & Procedure/R C Khera .- 7th
ed.- Delhi: Allied Book Company, 2018.

2v.

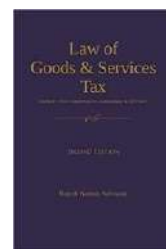
148972 -148973



Kumar, Rajesh.

Law of Goods and Services Tax/ Rajesh Kumar.- 2nd ed.- Delhi: R
K Wisdom, 2019.

148974

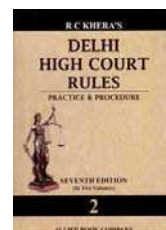


Khera, R. C.

Delhi High Court Rules: Practice & Procedure/R C Khera .- 7th
ed.- Delhi: Allied Book Company, 2018.

2v.

148975 -148976



Herring Wendy, editor.

All England Law Reports/edited by Wendy Herring .- New Delhi:
Lexis Nexis, 2021.

148977

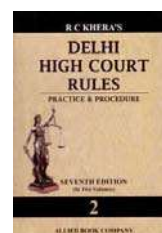


Khera, R. C.

Delhi High Court Rules: Practice & Procedure/R C Khera .- 7th ed.- Delhi: Allied Book Company, 2018.

2v.

148978-148979

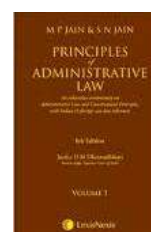


Jain M P.

Principles of Administrative Law/Jain M P .-8th ed.- Gurgaon: Lexis Nexis, 2019.

2v.

148980 -148981

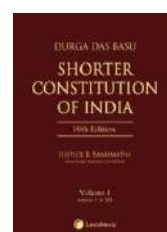


Basu, D D.

Shorter Constitution of India/ D D Basu .-16th ed.- Gurgaon Lexis Nexis, 2021.

2v.

148982-148983

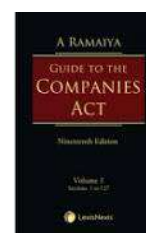


Ramaiya, A.

Guide to Companies Act/ A Ramaiya .-19th ed.- Gurgaon:Lexis Nexis, 2020.

6v.

148984 -148989

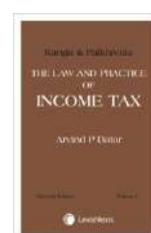


Kanga and Palkhivala.

The Law and Practice of Income Tax/Kanga and Palkhivala .-11th ed.- Gurugram: Lexis Nexis, 2020.

2v.

148990 -148991



Harbottle, Gwilym; Caddic, Nicholas and Suthersanen, Uma.

Copinger and Skone James on copyright/ Gwilym Harbottle, Nicholas Caddic, and Uma Suthersanen.-18th ed.- London: Sweet & Maxwell, .

2v

148992 -148995

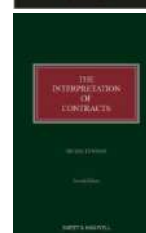


Lewison, Kim.

Interpretation of Contract/ Kim Lewison.-7th ed.- London: Sweet & Maxwell, 2021.

1002P.

148996-148997

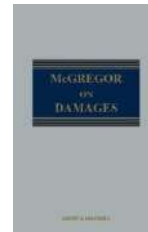


Edelman, James.

McGregor on damages/ James Edelman.-21st ed.- London: Sweet & Maxwell, 2021.

2033P.

148998-148999

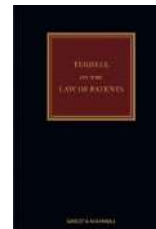


Terrell.

Terrell on the Law of Patents/Terrell .-19th ed.- London: Sweet & Maxwell, 2020.

1186P.

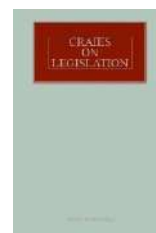
149000



Greenberg, Daniel, editor.

Craies on legislation: a practitioners' guide to the nature, process, effect and interpretation of legislation/edited by Daniel Greenberg.-12th ed.- London: Thomson Reuters, 2020.

149001



Herring, Wendy, editor.

All England Law Reports/edited by Wendy Herring .-2021 .- New Delhi: Lexis Nexis, 2021.

1062P.

149002



Srivastava.

The Juvenile Justice (Care and Protection of Children) Act, 2015/Srivastava .-1st ed.- Prayagraj: Law Publishers, 2021.

2v.

149003 -149004



Stroud

Judicial dictionary of words and phrases/Stroud .-8th ed.- Gurgaon: Sweet and Maxwell India, 2021.

3v.

149005-149007

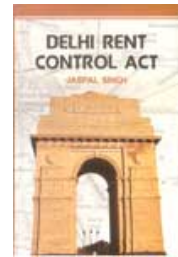


April 2021, (Books Procured during March, 2021)

Singh, Jaspal.

Delhi Rent Control/ Jaspal Singh.- 6th ed .- Delhi:
Pioneer Books, 2007.

148230

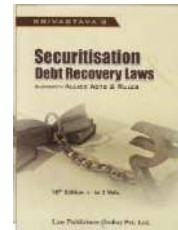


Srivastavas.

Commentaries on Securitisation and Debt Recovery
Laws/ Srivastavas .- 10th ed.- Prayagraj: Law Publishers,
2018.

2v.

148231-148232

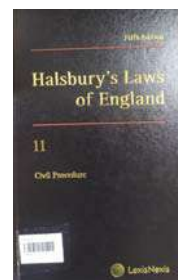


Cook, Martin, Turner, Julia and Masson, Claire, editor.

Halsbury's Laws of England/ edited by Martin Cook,
Julia Turner and Claire Masson .- 5th ed.- London: Lexis
Nexis, 2020.

620p.

148233

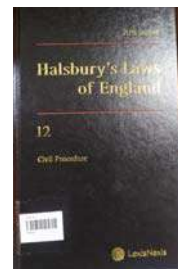


Cook, Martin, Turner, Julia and Masson, Claire, editor.

Halsbury's Laws of England/edited by Martin Cook,
Julia Turner and Claire Masson .- 5th ed.- London: Lexis
Nexis, 2020.

694p.

148234

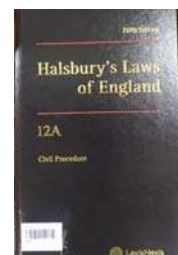


Cook, Martin, Turner, Julia and Masson, Claire, editor.

Halsbury's Laws of England/ edited by Martin Cook,
Julia Turner and Claire Masson .- 5th ed.- London: Lexis
Nexis, 2020.

684p.

148235

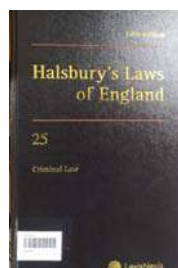


Cundy, Simon and Tulloch, Mohini, editor.

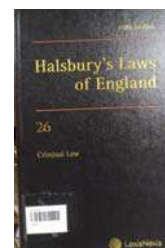
Halsbury's Laws of England/edited by Simon Cundy and
Mohini Tulloch .- 5th ed.- London: Lexis Nexis, 2020.

474p.

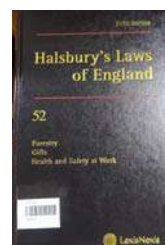
148236



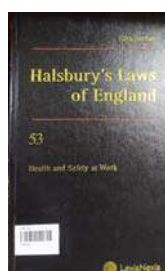
Cundy, Simon and Tulloch, Mohini, editor.
Halsbury's Laws of England/ edited by Simon Cundy and
Mohini Tulloch .- 5th ed.- London: Lexis Nexis, 2020.
480p.
148237



Cundy, Tamsin, editor.
Halsbury's Laws of England/edited by Tamsin Cundy.-
5th ed.- London: Lexis Nexis, 2020.
511p.
148238



Hay, David and Tulloch, Mohini, editor.
Halsbury's Laws of England/edited by David Hay and
Mohini Tulloch.- 5th ed.- London: Lexis Nexis, 2020.
673p.
148239



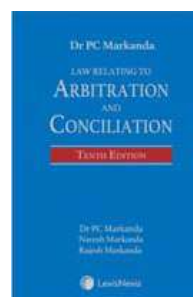
Mitchell, Rebecca, editor.
Halsbury's Statutes of England & Wales/edited by
Rebecca Mitchell.- 4th ed.- London: Lexis Nexis, 2020.
1525p.
148240



Mitchell, Rebecca, editor.
Halsbury's Statutes of England & Wales/edited by
Rebecca Mitchell.- 4th ed .- London: Lexis Nexis, 2020.
1542p.
148241



Markanda, P C.
Law Relating to Arbitration and Conciliation/ P C
Markanda .- 10th ed. .- Gurgaon: Lexis Nexis, 2020.
148337

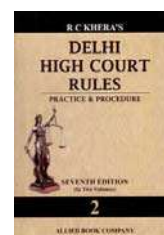


Khera, R. C.

Delhi High Court Rules - Practice & Procedure/R C Khera .- 7th ed.- Delhi Allied Book Company India, 2018.

2v.

148338-148339



Srivastava

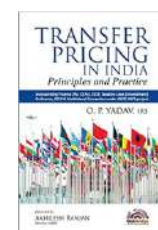
Commentaries on Recovery of Debts and Bankruptcy Act, 1993/ Srivastava .- Prayagraj: Law Publisher India, 2020. 148340



Yadav, O.P.

Transfer Pricing in India Principles and Practice/ O.P.

Yadav.- 1st ed.- Gurugram: Oakbridge Publishing, 2019. 148341

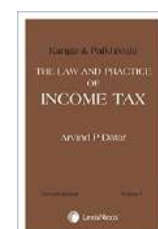


Kanga and Palkhivala

The Law And Practice Of Income Tax/ Kanga and Palkhivala .- 11th ed.- Gurugram: Lexis Nexis, 2020.

2v.

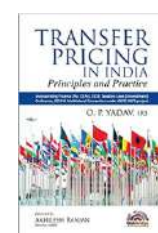
148342-148345



Yadav, O.P.

Transfer Pricing in India Principles and Practice/ O.P.

Yadav.- 1st ed.- Gurugram: Oakbridge Publishing, 2019. 148346



Agarwal, Sanjiv and Somani, Neha

Compendium of GST Advance Authority Rulings/ Sanjiv, Agarwal and Neha Somani.- 3rd ed.- New Delhi: Bloomsbury, 2020.

3v.

148890-148892

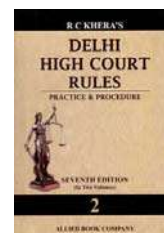


Khera, R. C.

Delhi High Court Rules - Practice & Procedure/R C Khera .- 7th ed.- Delhi Allied Book Company India, 2018.

2v.

148893-148894



Singh, Pramod Kumar .

A To Z Of Specific Relief Act, 1963/Pramod Kumar Singh.- 1st ed.- Delhi: Vinod Publication, 2021.

148895

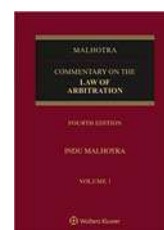


Malhotra, Indu.

Commentary on the Law of Arbitration/ Indu Malhotra.- 4th ed.- Gurgaon: Wulters Kluwers, 2020.

2v.

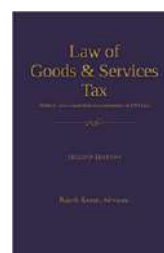
148896-148897



Kumar, Rajesh.

Law of Goods and Services Tax/ Rajesh Kumar.- 2nd ed.- Delhi: R K Wisdom, 2019.

148898

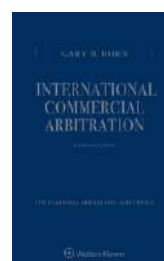


Born, Gary B.

International Commercial Arbitration/ Gary B Born .- 3rd ed.- Netherlands: Wolters Kluwers, 2020.

3v.

148956-148958



March, 2021 (Books Procured during February, 2021)

Kumar, H. L.

Labour & Industrial Law with Case Law Referencer 2010-2019/ H. L. Kumar.- 11th ed.- Gurgaon: Lexis Nexis, 2020.
148100 -148101



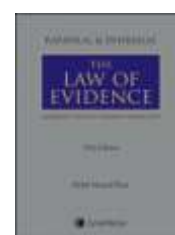
Pollock and Mulla.

India Contract Act, 1872/ Pollock and Mulla.- 15th ed.- Gurgaon: Lexis Nexis, 2018.
148102



Ratanlal and Dhirajlal.

Law of Evidence/ Ratanlal and Dhirajlal.- 25th ed.- Gurgaon: Lexis Nexis, 2018.
148103



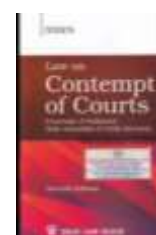
Khera, R C

Delhi Land Revenue Code/ R C Khera - 4th ed.- Delhi: Allied Book Co., 2020.
148104-148105



Iyer and Bansal.

Contempt of Courts/ Iyer and Bansal.- 7th ed .- Delhi: Delhi Law House, 2021.
148106



Khera, R.C.

Delhi High Court Rules: Practice & Procedure (in 2 Vols.)/ R.C . Khera.- 7th ed .- New Delh: Allied Book Co., 2018.
2v
148107-148108



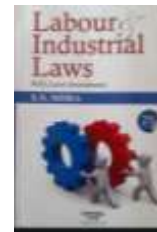
Malhotra, Indu.

Commentary on the Law of Arbitration / Malhotra Indu.- 4th ed.- Gurgaon: Wolters Kluwer's, 2020.
2v
148190-93



Misra, S. N.

Labour & Industrial Law/ S. N. Misra - 29th ed .- Prayagraj:
Central Law Publications, 2019.
148203



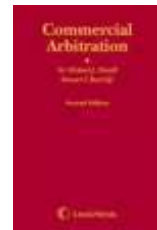
Narayanan, P

Patent Law/ P Narayanan - 4th ed .- New Delh: Eastern Law
House, 2017.
148204



Mustill and Boyd.

Law and Practice of Commercial Arbitration in England 1989/
Mustill and Boyd.- 2nd ed.- London: Butterworths UK, 1989.
148205-148206



Markanda, P C

Law relating to Arbitration and Conciliation/ P C Markanda. -
10th ed.- Gurgaon: Lexis Nexis, 2020.
148207



Srivastavas.

Commentaries on Securitisation and Debt Recovery Laws /
Srivastavas.- 10th ed .- Prayagraj: Law Publishers, 2020.
2v
148208 -09



Mishra, Manish

Protection Against Sexual Harassment of Women at
Workplace/ Manish Mishra - 1st ed.- New Delh: Orient,
2020.
148210



February, 2021 (Books Procured during January, 2021)

Diggory Bailey and Luke Norbury.

Bennion Statutory Interpretation/ edited by Diggory Bailey and Luke Norbury.- 7th ed. – Gurgaon: Lexis Nexis, 2019.

148037



Venkateswaran, S

Trademarks and Passing Off/ S Venkateswaran - 7th ed. - Gurgaon: Lexis Nexis, 2018.

2v.

148038-39



Singh, Avtar

Contract and Specific Relief/ Avtar Singh - 12th ed. - Lucknow: Eastern Book Company, 2020.

148040



Ahuja, Satish.

Delhi High Court Cases Digest 2019/ Satish Ahuja.- New Delh: Hindustan Publications, 2020.

808p., 2v.

148041-44



Pollock and Mulla, editor.

Indian Contract & Specific Relief Act /edited by Pollock and Mulla. - 16th ed. -Gurgaon: Lexis Nexis, 2019.

2v

148045-46



Taxmann

Yearly Tax Digest & Referencer / Taxmann.- 49th ed. New Delh: Taxmann, 2020.

2v

148047-48



Terrell

Law of Patents/ Terrell .- 19th ed .- London: Sweet & Maxwell Uk, 2020.
148049



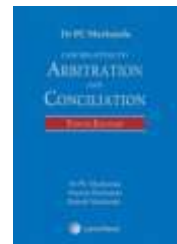
Pollock and Mulla

Indian Partnership Act 2019/ Pollock and Mulla. - 8th ed. -
Gurgaon: Lexis & Maxwell, 2019.
148050



Markanda, P C

Law relating to Arbitration and Conciliation/P C Markanda .
- 10th ed .- Gurgaon:Lexis Nexis, 2020.
148051



Malhotra, Indu.

Commentary on the Law of Arbitration/ Indu Malhotra.- 4th
ed .- Gurgaon: Wolters Kluwer's, 2020.
2v
148052-53



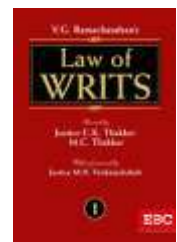
Pollock and Mulla.

Indian Contract and Specific Relief Acts/ Pollock and
Mulla.- 16th ed.- Gurgaon: Lexis Nexis, 2019.
2v
148054-55



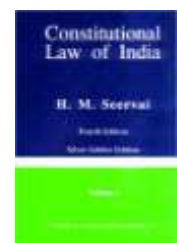
Ramachandran, V. G.

Law of Writs/ V. G. Ramachandran.- 6th ed. –Lucknow:
Eastern Book Company, 2019.
2v
148056-57



Seervai H.M. , Editor.

Constitutional Law Of India/ H.M. Seervai .- 4th ed. – Delhi:
Eastern Law House, 2019.
3v
148058-60



Saraf and Jhunjhunwala.

Law of Arbitration and Conciliation/ Saraf and
Jhunjhunwala.- 7th ed.:Mumbai Snow White Pub, 2019.
148061



Bharti, Navneet Kumar and Raheja, Rajiv.

Delhi Jail Manual/ Bharti Navneet Kumar and Raheja Rajiv.-
2nd. ed. –Delhi: Capital law House, 2019.
148062



Wadhwa, Raghav , editor.

Shorter Insolvency and Bankruptcy code with procedure/
Raghav Wadhwa .- 1st ed.- Noida: Syndicate Binders, 2020.
148063



Ayush, J Rajani; Kushboo, Shah Rajani and Alka, Adatia

Insolvency and Bankruptcy in India Law & Practice/ Rajani
Ayush J, Shah Rajani Kushbooand Alka Adatia.- 1st ed. -
New Delh: Bloomsbury, 2020.
148064



Blanchard, Clare , editor.

Halsbury's Laws of England/ Clare Blanchard.- 5th ed .-
London: Lexis Nexis, 2020.
453p., Vol. 35
148065



Blanchard, Clare , editor.

Halsbury's Laws of England/ Clare Blanchard.- 5th ed .-
London: Lexis Nexis , 2020.
441p., Vol. 36
148066



Blanchard, Clare , editor.

Halsbury's Laws of England/ Clare Blanchard.- 5th ed.-
London: Lexis Nexis , 2020.
449p., Vol. 36A
148067



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ Edited by
Rebecca Mitchell .- 4th ed.- London: Lexis Nexis , 2020.
1522p., Vol. 10(1)
148068



Rebecca, Mitchell, editor.

Halsbury's Statutes of of England & Wales/ Edited by
Rebecca Mitchell .- 4th ed.- London: Lexis Nexis , 2020.
1352p., Vol. 10(2)
148069



Rebecca, Mitchell, editor.

Halsbury's Statutes of of England & Wales/ Edited by
Rebecca Mitchell .- 4th ed. - London: Lexis Nexis , 2020.
1573p., Vol. 10(3)
148070



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ Edited by
Rebecca Mitchell .- 4th ed.- London: Lexis Nexis , 2020.
1367p., Vol. 10(4)
148071



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ Edited by
Rebecca Mitchell .- 4th ed.- London: Lexis Nexis , 2020.
1042p., Vol. 12(5)
148072



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ Edited by
Rebecca Mitchell .- 4th ed .- London: Lexis Nexis , 2020.
1347p., Vol. 12(6)
148073



Herring, Wendy , editor.

All England Law Reports/ edited by Wendy Herring.-

London: Lexis Nexis , 2020.

1132p., Vol. 4

148074



Banks R.C.I' Anson

Lindley & Banks on Partnership/ Banks R.C.I' Anson - 20th ed .-

Gurgaon: Thomson Reuters, 2017.

148075



Malhotra, Indu.

Commentary on the Law of Arbitration/ Indu Malhotra.- 4th
ed .- Gurgaon:Wolters Kluwer's, 2020.

2v.

148076-77



Diggory, Bailey

Bennion Statutory Interpretation/ Bailey Diggory - 7th ed. -

Gurgaon: Lexis Nexis, 2019.

148078

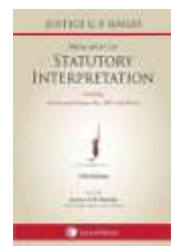


Singh, G P

Principles of Statutory Interpretation/ G P Singh. - 14th ed.-

Gurgaon: Lexis Nexis, 2016.

148079



Basu, Durga Das.

Shorter Constitution of India/ Durga Das Basu.- 15th ed .-

Gurgaon: Lexis Nexis, 2018.

2v.

148080-81



Chopra, D S.

Indian Constitutional Law/ D S Chopra .- 1st ed .-

Gurgaon:Thomson Reuters, 2020.

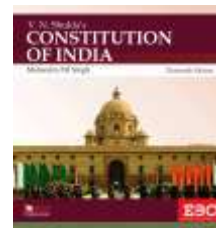
2v.

148082-83



Shukla, V. N.

Constitution of India/ V. N . Shukla.- 13th ed. - Lucknow :
EBC, 2017.
148084



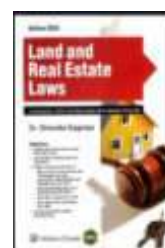
Khera, R. C.

Delhi High Court Rules - Practice & Procedure/ R. C. Khera.-
7th ed .- Delhi: Allied Book Company, 2018.
2v.
148085-86



Gagneja, Shaveta.

Land and Real Estate Laws/ Shaveta Gagneja .- Gurgaon:
Wolters Kluwer, 2020.
148087



Kumar, H. L. and Kumar, Gaurav.

Practical Guide to Employees' Provident Funds - Acts, Rules
and Regulations/ H. L. Kumar and Gaurav Kumar.- 15th ed .-
Gurgaon: Lexis Nexis, 2019.
148088



Malik, Surendra and Malik, Sudeep.

Supreme Court Yearly Digest 2020/ Surendra Malik and
Sudeep Malik.- Lucknow Eastern Book Company, 2021.
148089-91



Vijayaraghavan, N.

Constitution and its Making Musing, Anecdotes and Episodes/
N Vijayaraghavan.- Gurgaon:Oakbridge Publishing Pvt. Ltd.,
2021.
148092



Kanga and Palkhivala.

Law and Practice of Income Tax (in 2 vols.)/ Kanga and
Palkhivala.- 11th ed .- Delhi: LexisNexis, 2020.
2v.
148093-94



Broom, Herbert

Legal Maxims : Classified & Illustrated/ Herbert Broom.- 13th
ed. -Delhi: U.B.T., 2019.
148095



Schill, Stephan W. , editor.

Yearbook Commercial Arbitration/edited by Stephan W.
Schill.- Netherlands: Kluwer Law International, 2020.
148096



Narayanan P

Patent Law/ P Narayanan - 4th ed .- New Delh: Eastern Law
House, 2017.
148097



Kumar Rajesh Ed.

Law of Goods and Services Tax: Comprehensive
Commentary on GST Law/ Kumar Rajesh.- 2nd ed.-
Ghaziabad: Wistom India, 2019.
148098



Lal.

Copyright Act, 1957/ Lal.- 6th ed.- Delhi: Delhi Law House,
2020.
148099



January , 2021 (Books Procured during December, 2020)

Cadde, Simon, editor.

Halsbury's Laws of England/ edited by Simon Cadde.- 5th ed.-

London: Lexis Nexis , 2020.

p., Vol. 7

147961



Cadde, Simon, editor.

Halsbury's Laws of England/ edited by Simon Cadde.- 5th ed.-

London: Lexis Nexis , 2020.

641p., Vol. 71

147962



Hey, David , editor.

Halsbury's Laws of England/ edited by David Hey.- 5th ed.-

London: Lexis Nexis, 2020.

799p., Vol. 85

147963



Cundy, Tamsin, editor.

Halsbury's LAWS of England/ edited by Tamsin Cundy.- 5th

ed.- London: Lexis Nexis, 2020.

633p., Vol. 5

147964



Cadde, Simon , editor.

Halsbury's Laws of England/ edited by Simon Cadde .- 5th

ed.- London: Lexis Nexis , 2020.

410p., Vol. 4

147965



Cook, Martin and Turner, Julia, editor.

Halsbury's Laws of England/ edited by Martin Cook and Julia

Turner.- 5thed.- London: Lexis Nexis , 2020.

571p., Vol. 4A

147966



Cundy, Tamisn and Tulloch, Mohini, editor.

Halsbury's Laws of England/ edited by Tamisn Cundy and
Mohini Tulloch .- 5th ed.- London: Lexis Nexis , 2020.
491p., Vol. 66
147967



Cadee Simon and Cundy Tamsin.

Halsbury's Laws of England/ edited by Cadee Simon and
Cundy Tamsin.- 5thed.- London: Lexis Nexis , 2020.
656p., Vol. 79
147968



Blanchard Clare and Kennerley Neil.

Halsbury's Laws of England/ edited by Blanchard Clare and
Kennerley Neil.- 5th ed.- London: Lexis Nexis , 2020.
500p., Vol. 84
147969



Cook Martin and Turner Julia.

Halsbury's Laws of England/ edited by Cook Martin and
Turner Julia.- 5th Edition/ 2019 .- London: Lexis Nexis ,
2020.
599p., Vol. 91
147970



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ edited by Rebecca
Mitchell .- 4th edition.- London: Lexis Nexis , 2020.
1692p., Vol. 13
147971



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ edited by Rebecca
Mitchell .- 4th edition.- London: Lexis Nexis , 2020.
1338p., Vol. 12(1)
147972



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ edited by Rebecca Mitchell .- 4th edition.- London: Lexis Nexis , 2020.
1334p. Vol. 12(2)
147973



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ edited by Rebecca Mitchell .- 4th edition.- London: Lexis Nexis , 2020.
1447p., Vol. 12 (3)
147974



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ edited by Rebecca Mitchell .- 4th edition.- London: Lexis Nexis , 2020.
1237p., Vol. 12(4)
147975



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ edited by Rebecca Mitchell .- 4th Edition.- London: Lexis Nexis , 2020.
2285p., Vol. 8
147976



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ edited by Rebecca Mitchell.- 4th Edition.- London: Lexis Nexis , 2020.
1694p., Vol. 14
147977



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ edited by Rebecca Mitchell .- 4th Edition.- London: Lexis Nexis , 2020.
1202p., Vol. 11(1)
147978



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ edited by Rebecca Mitchell .- 4th Edition.- London: Lexis Nexis , 2020.
1096p., Vol. 11(2)
147979



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ edited by Rebecca Mitchell .- 4th Edition.- London: Lexis Nexis , 2020.
1270p., Vol. 11(3)
147980



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ edited by Rebecca Mitchell .- 4th Edition.- London: Lexis Nexis , 2020.
1236p., Vol. 15(1)
147981



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ edited by Rebecca Mitchell.- 4th Edition.- London: Lexis Nexis , 2020.
1044p. Vol. 15 (2)
147982



Mitchell, Rebecca , editor.

Halsbury's Statutes of of England & Wales/ edited by Rebecca Mitchell.- 4th Edition.- London: Lexis Nexis , 2020.
1175p., Vol. 15 (3)
147983



Cundy Tamisn and Tulloch Mohini , editor.

Halsbury's Laws of England/ edited by Cundy Tamisn and Tulloch Mohini .- 5thed.- London: Lexis Nexis , 2020.
483p., Vol. 65
147984



Cundy Tamisn , editor.

Halsbury's Laws of England/ edited by Cundy Tamisn .- 5th
ed.- London: Lexis Nexis, 2020.
628p., Vol. 99
147985



Cundy Tamisn , editor.

Halsbury's Laws of England/ edited by Cundy Tamisn .-
5th ed.- London: Lexis Nexis, 2020.
404p., Vol. 99 A
147986



Nijhawan, Swarn Bhatia , editor.

National Commission and Supreme Court on Consumer Cases
1986-2020/ edited by Swarn Bhatia Nijhawan.- Delhi
Internation Law Book Company, 2020.
1200p.
147987



Herring, Wendy , editor.

All England Law Reports/ edited by Herring Wendy .-
London: Lexis Nexis, 2020.
1082p.
147988



Daiches Michael , editor.

Lloyd's Law Reports/edited by Daiches Michael .- London:
Informa, 2020.
658p.
147989



December, 2020 (Books Procured during February to November,2020)

Schill, Stephen, editor.

Year book Commercial Arbitration/ edited by Schill Stephen .-
Netherlands: Kluwer Law International, 2019.

Vol. XLI

146600

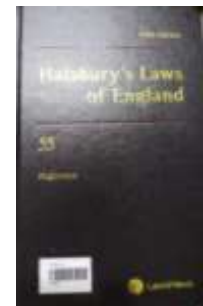


Cade, Simon, editor.

Halsbury's Laws of England/ edited by Simon Cade .- 5th ed.-
London: Lexis Nexis, 2019.

882P., Vol. 55

146851

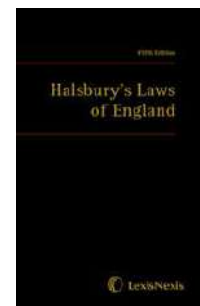


Hay, David, editor.

Halsbury's Laws of England/ edited by David Hay .- 5th ed.-
London: Lexis Nexis, 2019.

459P., vol. 72

146852



Wright, Amanda, editor.

Halsbury's Laws of England/ edited by Wright Amanda ed .-5th
ed.- London: Lexis Nexis, 2019.

773P., Vol. 3

146853

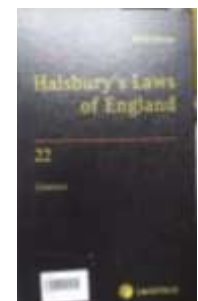


Tulloch, Mohini, editor.

Halsbury's Laws of England/ edited by Tulloch Mohini.-5th
ed.- London: Lexis Nexis, 2019.

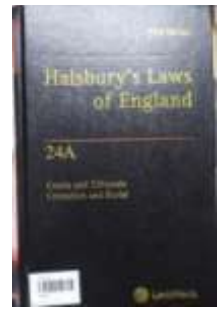
547p., Vol. 22

146854



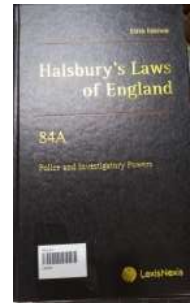
Candy, Tamsined, editor.

Halsbury's Laws of England/edited by Tamsin Candy .- 5th ed.-
London: Lexis Nexis, 2019.
387P., Vol. 24
146855



Blanchard, Claire, editor.

Halsbury's Laws of England/edited by Claire Blanchard.- 5th
ed.- London: Lexis Nexis, 2019.
682P., Vol. 84A
146856



Daiches, Michael, editor.

Lloyd's Law Reports/ edited by Michael Daiches .- London:
Informa, 2018.
656P.
146857



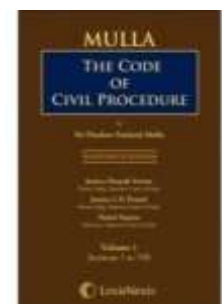
Daiches, Michael, editor.

Lloyd's Law Reports/ edited by Michael Daiches .- London:
Informa, 2019.
652P.
146858



Mulla, editor.

Code of Civil Procedure/ edited by Mulla .- 19th ed .- Gurgaon:
Lexis Nexis, 2017.
3v.
147051-147053

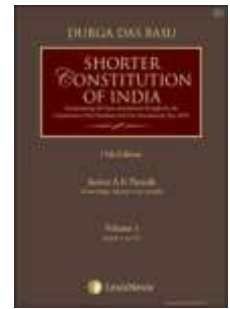


Basu, D D, editor.

Shorter Constitution of India/ edited by D D Basu.- 15th ed .-
Gurgaon: Lexis Nexis, 2017.

2v.

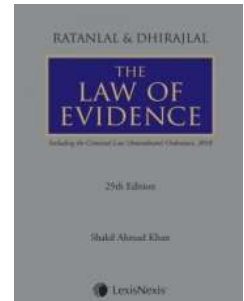
147054-147055



Ratanlal and Dhirajlal

Law of Evidence/ Ratanlal and Dhirajlal .- 25th ed .- Gurgaon:
Lexis Nexis, 2018.

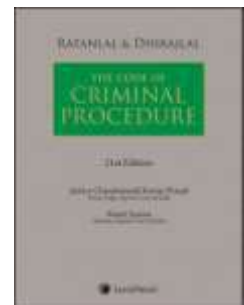
147056



Ratanlal and Dhirajlal

Code of Criminal Procedure/ Ratanlal and Dhirajlal .- 21st ed .-
Gurgaon: Lexis Nexis, 2018.

147057



Massey, I P, editor

Administrative Law/ edited by I P Massey .- 9th ed .- Lucknow:
EBC, 2018.

147058



Modi, editor.

Medical Jurisprudence and Toxicology/ edited by Modi .- 26th
ed .- Gurgaon: Lexis Nexis, 2018.

147059

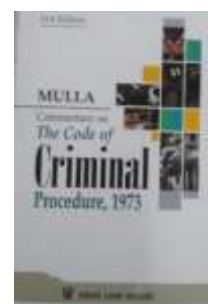


Mulla, editor.

Commentary on Code of Criminal Procedure/ edited by Mulla
.- 21st ed. Delhi: Delhi Law House, 2019.

3v.

147060-147062



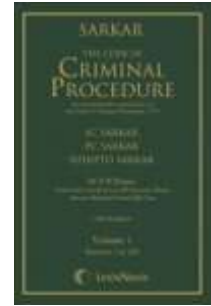
Sarkar, editor.

Code of Criminal Procedure/ edited by Sarkar .- 12th ed. .-

Gurgaon: Lexis Nexis, 2018.

2v.

147063-147064



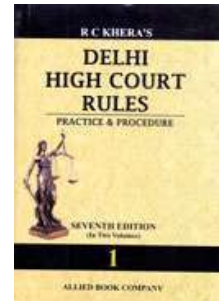
Khera RC.

Delhi High Court Rules : Practice and Procedure/ RC Khera.-

7th ed .- Delhi: Allied Book, 2018.

2v.

147065-147066



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell.- 4th ed .- London: Lexis Nexis, 2019.

Vol. 28

147067



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell.- 4th ed .- London: Lexis Nexis, 2019.

Vol. 29

147068



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell.- 4th ed .- London: Lexis Nexis, 2019.

Vol. 30 (1)

147069



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca

Mitchell.- 4th ed .- London: Lexis Nexis, 2019.

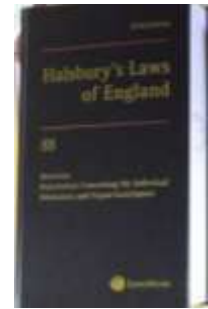
Vol. 30 (2)

147070



Cadde, Simon, editor.

Halsbury's Laws of England/ edited by Simon Cadde.- 5th ed .-
London: Lexis Nexis, 2019.
442P., vol. 88
147071



Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca
Mitchell.- 4th ed .- London: Lexis Nexis, 2019.
Vol. 7 (1)
147072



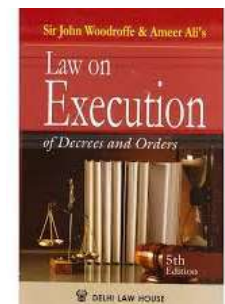
Mitchell, Rebecca, editor.

Halsbury's Statutes of England & Wales/ edited by Rebecca
Mitchell.- 4th ed .- London: Lexis Nexis, 2019.
1799P., Vol. 33
147073



Woodroffe, John and Ali, Ameer

Law of Execution of Decrees and Orders/ John Woodroffe and
Ameer Ali.- 5th ed. Delhi: Delhi Law House, 2019.
147074



Iyer, editor.

Commentary on Law of Contempt of Courts Act, 1971/ edited
by Iyer .- 6th ed. Delhi: Delhi Law House, 2019.
147075

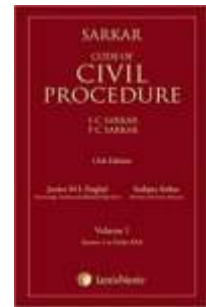


Sarkar, S C and Sarkar, P C

Code of Civil Procedure/ S C Sarkar and P C Sarkar.- 12th ed .- Gurgaon: Lexis Nexis, 2017.

2v.

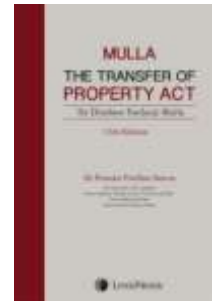
147076 -147079



Mulla.

Transfer of Property Act/ Mulla .- 13th ed .- Gurgaon: Lexis Nexis, 2018.

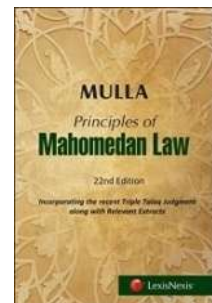
147080



Mulla.

Principles of Mahomedan Law/ Mulla .- 22nd ed .- Gurgaon: Lexis Nexis, 2017.

147081



Bhatia.

Commentary on Delhi Municipal Corporation Laws/ Bhatia .- 3rd ed .- Delhi: Delhi Law House, 2017.

147082

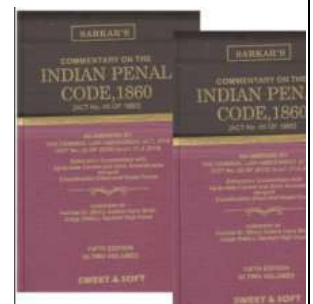


Sarkar.

Commentary on the Indian Penal Code/ Sarkar .- 5th ed. Allahabad: Sweet and Soft, 2019.

2v.

147083-147084



Sethi, R P.

Commentary on Arbitration & Conciliation Act/ R P Sethi .- 2nd ed .- New Delhi: Whytes & Co., 2017.

2v.

147085 -147086



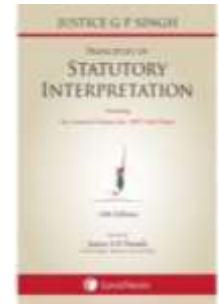
Narayanan, P.

Law of Trade Marks & Passing Off/ P Narayanan .- 6th ed.-
Kolkata: Eastern Law House, 2017.
147087



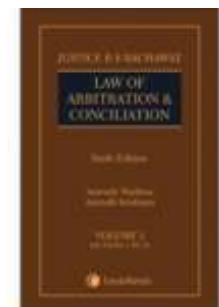
Singh, G P.

Principles of Statutory Interpretation/ G P Singh .- 14th ed .-
Gurgaon: Lexis Nexis, 2016.
147088



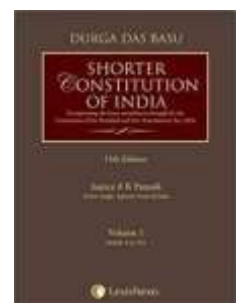
Bachawat, R S.

Law of Arbitration and Conciliation/ R S Bachawat .- 6th ed .-
Gurgaon: Lexis Nexis, 2018.
2v.
147089-147090



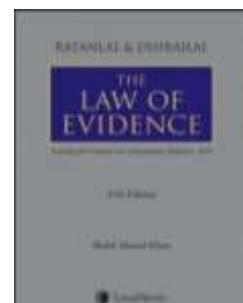
Basu, D D Au.

Commentary on the Constitution of India/ D D Basu.- 15th ed.-
Gurgaon: Lexis Nexis, 2018.
2v.
147091 -147092



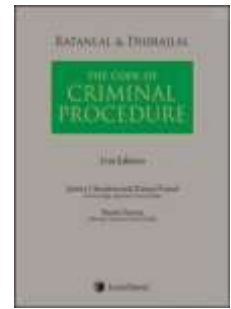
Ratanlal and Dhirajlal

Law of Evidence/ Ratanlal and Dhirajlal .- 25th ed.- Gurgaon:
Lexis Nexis, 2018.
147093



Ratanlal and Dhirajlal

Code of Criminal Procedure/ Ratanlal and Dhirajlal .- 21st ed .-
Gurgaon: Lexis Nexis, 2018.
147094



Sarkar.

Commentary on the Indian Penal Code/ Sarkar .- 5th ed.
Allahabad: Sweet and Soft, 2018.
2v.
147095-147096



Murthy, Sreenivasa.

History of India Part I/ Sreenivasa Murthy.- 1st ed .- Lucknow:
EBC, 2013.
147522



Murthy, Sreenivasa and Elizabeth, V S

History of India (Part II)/ Sreenivasa Murthy and V S Elizabeth
.- 1st ed .- Lucknow: EBC, 2013.
147523



Rathore, L S and Haqqi, S A H

Principles of Political Theory and Organisation/ L S Rathore
and S A H Haqqi .- 1st ed .- Lucknow: EBC, 1998.
147524



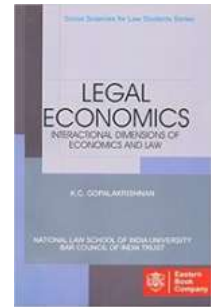
Murthy, B S.

International Relations and Organisation/ B S Murthy .- 1st ed .-
Lucknow: EBC, 1991.
147525



Gopalakrishnan, K C.

Legal Economics: Interactional Dimensions of Economics and Law/ K C Gopalakrishnan .- 1st ed .- Lucknow: EBC, 1998.
147526



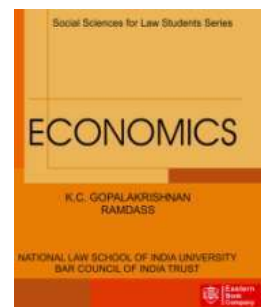
Oommen, T K and Venugopal, C N.

Sociology/ T K Oommen and C N Venugopal .- 1st ed .- Lucknow: EBC, 1998.
147527



Gopalakrishnan, K C.

Economics/ K C Gopalakrishnan.- Lucknow: EBC, 2011.
147528



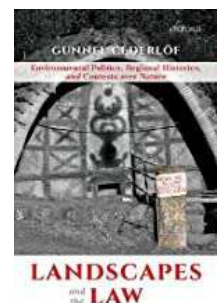
Sen, Ronojoy.

Articles of Faith: Religion, Secularism and the Indian Supreme Court/ Ronojoy Sen .- 1st ed .- Delhi: Oxford India, 2010.
147529



Cederlo, Gunnell.

Landscapes and the Law/ Gunnell Cederlo.- 2nd ed .- Delhi: Oxford India, 2019.
147530



Garg, Shashank.

Alternative Dispute Resolution : The Indian Perspective/ Garg Shashank .- 1st ed .-Delhi: Oxford India, 2018.
147531



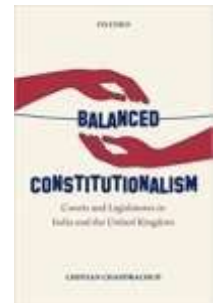
Pathakji, Neha.

Corporations and Disability Rights: Bridging the Digital Divide/ Neha Pathakji.- 1st ed .-Delhi: Oxford India, 2018.
147532



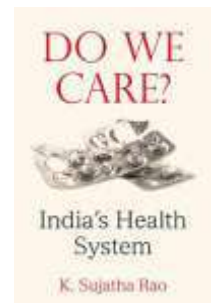
Chandrachud, Chintan.

Balanced Constitutionalism: Courts and Legislatures in India and the United Kingdom/ Chintan Chandrachud.- Delhi: Oxford India, 2017.
147533



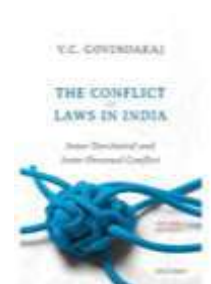
Rao, Sujatha.

Do We Care: India's Health System/ Sujatha Rao.- 1st ed .- Delhi: Oxford India, 2017.
147534



Govindaraj, S V C.

The Conflict of Laws in India: Inter-Territorial and Inter-Personal Conflict/ S V C Govindaraj .- 2nd ed .-Delhi: Oxford India, 2019.
147535



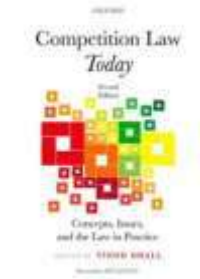
Bhat, P. Ishwara,

Idea and Methods of Legal Research/ P. Ishwara Bhat .- 1st ed .-Delhi: Oxford India, 2019.
147536



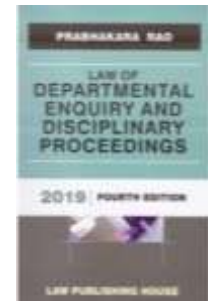
Dhall, Vinod.

Competition Law Today: Concepts, Issues, and the Law/ Vinod Dhall .- 2nd ed .- Delhi: Oxford India, 2019.
147537



Rao, Prabhakara.

Law of Departmental Enquiry and Disciplinary Proceedings/ Prabhakara Rao .- 3rd ed .-Delhi: Law Publishing House, 2015.
147538



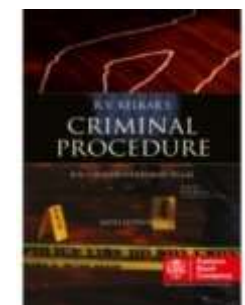
Singh, Avtar.

Principles of The Law of Evidence/ Avtar Singh.- 21st ed .- Allahabad: Central Law Publications, 2014.
147539



Kelkar, R V.

Criminal Procedure/ R V Kelkar .- 6th ed .- Lucknow: EBC, 2014.
147540



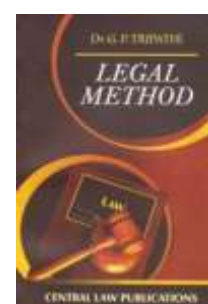
Tripathi, S C.

New Company Law/ S C Tripathi .- 1st ed .- Allahabad: Central Law Publications, 2015.
147541



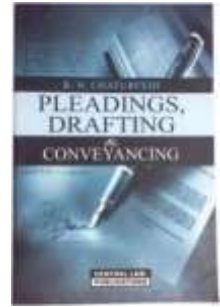
Tripathi, G P.

Legal Method/ Tripathi G P .- 1st ed./ 2014 .- Allahabad: Central Law Publications, 2014.
147542



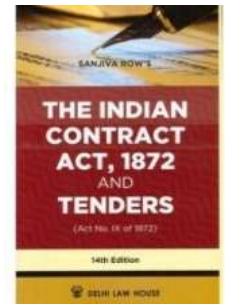
Chaturvedi, R N.

Pleadings, Drafting & Conveyancing/ R N Chaturvedi.- 1st ed .- Allahabad: Central Law Publications, 2015.
147543



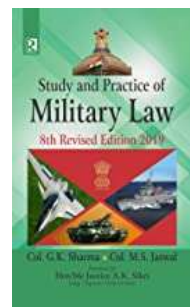
Row, Sanjiva.

Commentary on the Indian Contract Act, 1972/ Sanjiva Row.- 14th ed.- Delhi: Delhi Law House, 2019.
147544



Sharma, G K and Jaswal, M S.

Study and Practice of Military Law/ G K Sharma and M S Jaswal .- 8th ed. ed .- Delhi Regal Publications, 2019.
147545



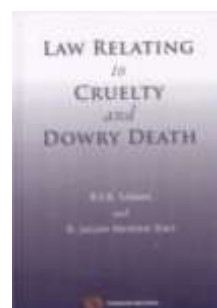
Paget

Paget Law of Banking/ Paget .- 15th ed.- Gurgaon: Lexis Nexis, 2019.
147546



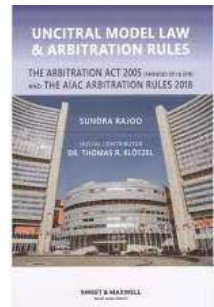
Sharma, B V R and Rao, R Jagan Mohan.

Law Relating to Cruelty and Dowry Death/ B V R Sharma and R Jagan Mohan Rao .- 1st ed.- Noida: Thomson Reuters, 2020.
147547



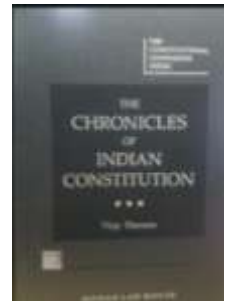
Rajoo, Sundra

UNCITRAL Model Law & Arbitration Rules/ Sundra Rajoo.-
1st ed.- Delhi: Sweet and Maxwell India, 2019.
P.
147548



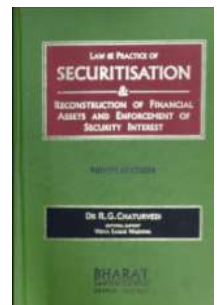
Hansaria, Vijay.

The Chronicles of Indian Constitution/ Hansaria Vijay .- 1st ed
.- Delhi: Mohan Law House India, 2019.
147549



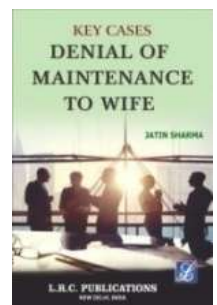
Chaturvedi, R G.

Law & Practice of Securitisation & Reconstruction of Financial
Assets and Enforcement of Security Interest/ R G Chaturvedi .-
9th ed.- Jaipur: Bharat Law Publications, 2019.
147550



Sharma, Jatin.

Key Cases Denial of Maintenance To Wife/ Jatin Sharma.- 1st
ed .- Delhi: LRC Publications, 2019.
147551



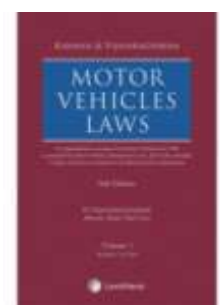
Jain, Sonal.

Maintenance and Welfare of Parents and Senior Citizens Act,
2007/ Sonal Jain.- 2nd ed .- Delhi: Capital Law House, 2020.
147552



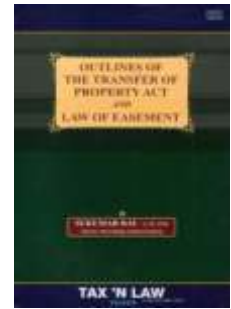
Kannan and Vijayaraghavan.

Motor Vehicle Laws/ Kannan and Vijayaraghavan .- 16th ed .-
Delhi: Lexis Nexis, 2019.
2v.
147553-147554



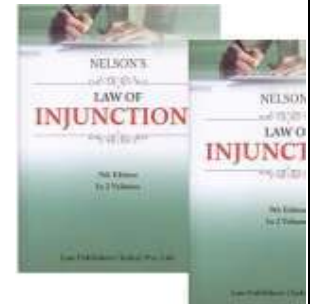
Ray, Sukumar.

Outlines of the Transfer of Property Act and Law of Easement/
Sukumar Ray.- 2019 .- Kolkata: Tax 'N Law Publications,
2019.
147555



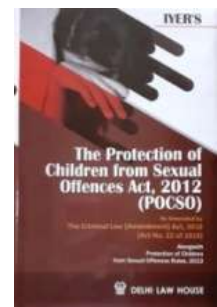
Nelson

Law of Injunctions/ Nelson .- 9th ed. Prayagraj: Law Publisher,
2019.
2v.
147556-147557



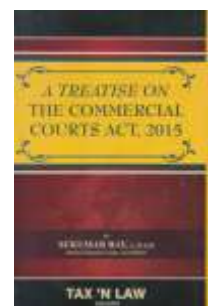
Iyer

Protection of Children from Sexual Offences Act, 2012/ Iyer .-
1st ed.- 2019 .- Delhi: Delhi Law House, 2019.
147558



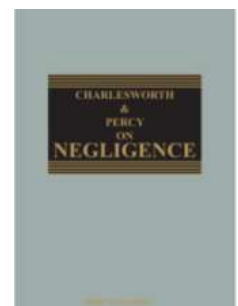
Ray, Sukumar.

A Treatise on The Commercial Courts Act, 2015/ Sukumar
Ray.- Kolkata: Tax 'N Law Publications, 2019.
147559



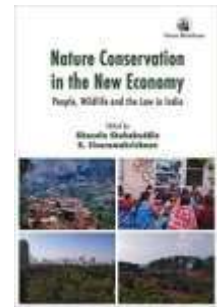
Waltonq, C T, editor.

Charlesworth & Percy on Negligence/ edited by Waltonq C T .-
14th ed .- UK: Sweet & Maxwell, 2018.
147560



Shahabuddin, Ghazala.

Nature Conservation in the New Economy: People, Wildlife and the Law in India/ Ghazala Shahabuddin .- 2019 .- Delhi: Delhi Law House, 2019.
147561



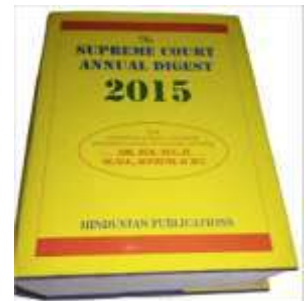
Iyer

Comprehensive Classic on the Narcotic Drugs and Psychotropic Substances Act, 1985/ Iyer.- 2013 .- Delhi: Delhi Law House, 2013.
2v.
147562 -147563



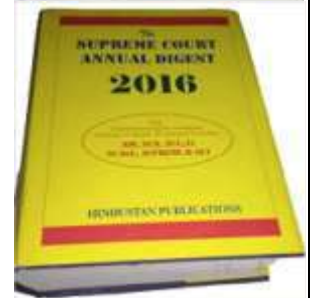
Ahuja, Satish, editor.

Supreme Court Annual Digest, 2015/ edited by Satish Ahuja.- 2016 .- New Delhi: Hindustan Publications, 2016.
147564



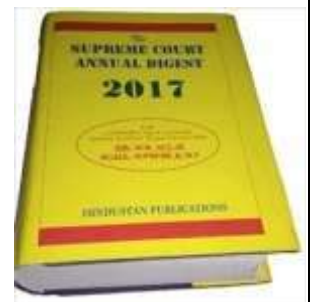
Ahuja, Satish, editor.

Supreme Court Annual Digest, 2016/ edited by Satish Ahuja .- New Delhi: Hindustan Publications, 2017.
147565



Ahuja, Satish, editor.

Supreme Court Annual Digest, 2017/ edited by Satish Ahuja .- New Delhi: Hindustan Publications, 2018.
P.
147566



Ahuja, Satish, editor.

Supreme Court Annual Digest, 2018/ edited by Satish Ahuja .- New Delhi: Hindustan Publications, 2019.
147567



Ahuja, Satish, editor.

Supreme Court Annual Digest, 2019/ edited by Satish Ahuja.-
New Delhi: Hindustan Publications, 2020.

P.

147568



Khera RC.

Delhi High Court Rules : Practice and Procedure/ RC Khera.-
7th ed .- Delhi: Allied Book, 2018.

2v.

147569 -147570



Daiches, Michael, editor.

Lloyd's Law Reports/ edited by Michael Daiches .-London:
Informa, 2019.

643P.

147580

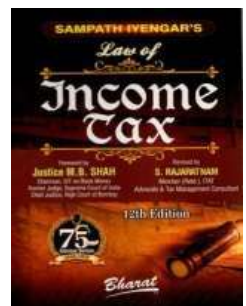


Sampath, Iyengar A. C.

Law of Income Tax (Vol. 1)/ Iyengar A. C. Sampath.- 12th ed
.- New Delhi: Bharat Law House, 2016.

11v.

147585-147606

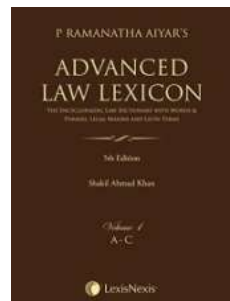


Aiyar's, P Ramanatha.

Advanced Law Lexicon: the Encyclopaedic Law Dictionary
with Words & Phrases, Legal Maxims & Latin Terms/ P
Ramanatha Aiyar's .- 6th ed. Gurgaon: Lexis Nexis India, 2019.

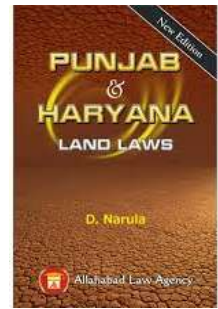
4v.

147625-147628



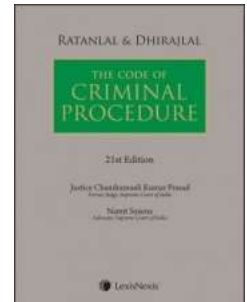
Narula, D

Punjab and haryana Land Laws/ D Narula.- New Delhi:
Allahabad: Law Agency, 2013.
147629



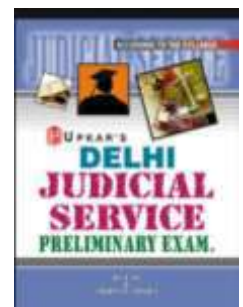
RatanLal and DhirajLal.

Code of Criminal Procedure/ RatanLal and DhirajLal .- 19th
ed.- Gurgaon: Lexis Nexis, 2013.
147630



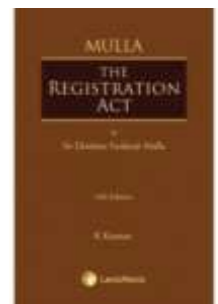
Mishra, Abhinav Lal.

Delhi Judicial Service Preliminary Exam/ Abhinav Lal
Mishra.- Gurgaon: Upkar Prakashan, 2013.
147631



Mulla and Kannan k.

Registration Act/ Mulla and K Kannan .- 12th ed .- Gurgaon:
Upkar Prakashan, 2012.
147632



Russell, Francis.

Russell on Arbitration/ Francis Russell .- 24th ed .- Gurgaon:
Sweet & Maxwell, 2018.
147633



Malhotra Indu.

Commentary on the Law of Arbitration/ Indu Malhotra.- 4th ed
.- Gurgaon: Wolters Kluwer's, 2020.

2v.

147634-147635



Mukherjee T P

Commentary on the Customs Act 1962/ T P Mukherjee .- 4th ed
.- Delhi: Delhi Law House, 2020.

2v.

147636 -147637



February, 2020 (Books Procured during January, 2020)

Banking Law

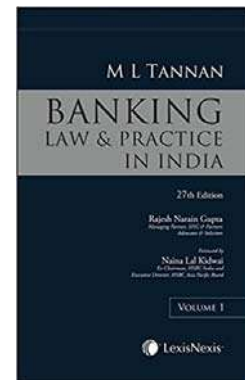
Banking Law & Practice in India (In 3 Vols.)

Tannan, M L

27th Edition, 2017

Gurgaon, Lexis Nexis, 2017

Acc. No. 146519 -146521 V3



Administrative Law

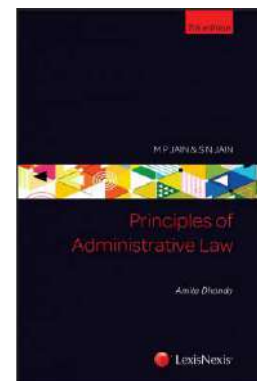
Principles of Administrative Law (In 2 Vols.)

Jain, M P

8th Edition, 2017

Gurgaon, LexisNexis, 2017

Acc. No. 146569-146572



All England Law Reports

All England Law Reports (Vol. 4)

Herring, Wendy , Editor

Edition , 2019

London, LexisNexis, 2019

Acc. No. 146599



Arbitration and Conciliation

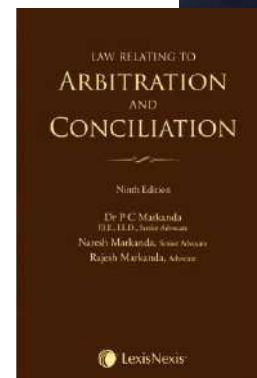
Law relating to Arbitration and Conciliation

Markanda, P C

9th Edition, Rep. 2019

Gurgaon, Lexis Nexis, 2016

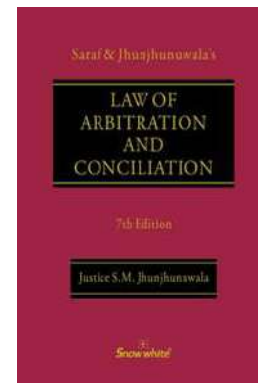
Acc. No. 146579



Law of Arbitration and Conciliation
Saraf and Jhunjhunwala

7th Edition, 2019
Mumbai, Snow White Publications, 2019

Acc. No. 146582

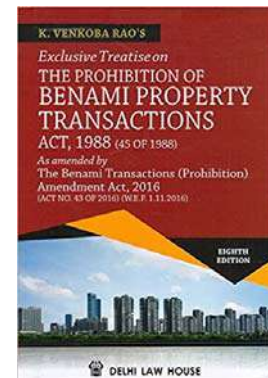


Benami Property

Exclusive Treatise on the Prohibition of Benami Property
Transactions Act 1988
Rao K, Venkoba

8th Editor 2018
Delhi, Delhi Law House, 2018

Acc. No. 146485

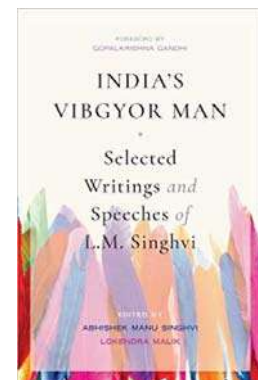


Biography

India's Vibgyor Man Selected Writings and Speeches of Singhvi,
L.M., Singhvi Abhishek Manu and Malik Lokendra

1st Edition, 2018
New Delhi Oxford University Press, 2018

Acc. No. 146528

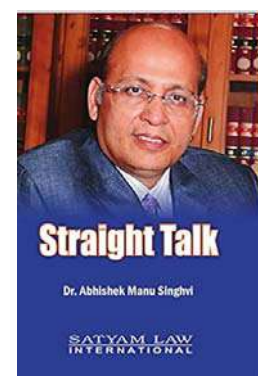


Biography

Straight Talk
Singhvi, Abhishek Manu

Edition, 2018
New Delhi, Satyam Law International, 2018

Acc. No. 146531

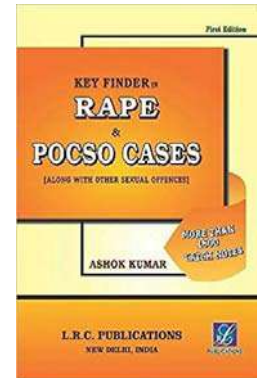


Child Law

Key Finder in Rape & POCSO Cases
Kumar, Ashok

1st Edition, 2019
Delhi, LRC Publications, 2019

Acc. No. 146494



Civil Law

Code of Civil Procedure
Sarkar S C and Sarkar P C

12th Edition, Rep. 2018
Gurgaon, Lexis Nexis, 2017

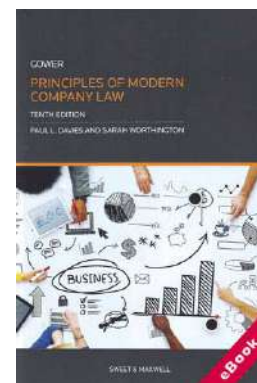
Acc. No. 146586-146587

Company Law

Principles of Modern Company Law
Gower

Edition, 2018
Gurgaon, Thomson Reuters(Sweet & Maxwell), 2018

Acc. No. 146490

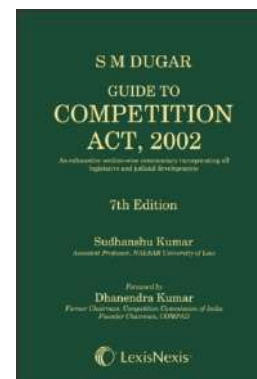


Competition Act

Guide to Competition Act, 2002
Dugar, S M

7th Edition, 2018
Gurgaon, Lexis Nexis, 2018

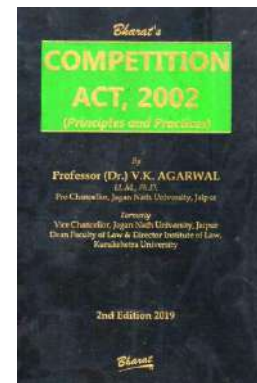
Acc. No. 146491



Competition Act, 2002(Principles and Practices)
Agarwal ,V K

2nd Edition, 2019
New Delhi Bharat Law House

Acc. No. 146492

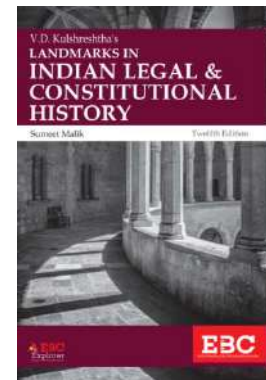


Constitutional & Administrative Law

Landmarks in Indian Legal & Constitution History
Kulshreshtha, V D

12th Edition, 2019
Lucknow, Eastern Book Company, 2019

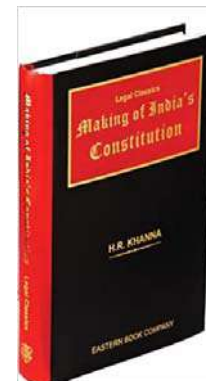
Acc. No. 146593



Making of India's Constitution
Khanna, H R

2nd Edition, 2015 rep.
Lucknow, Eastern Book Company, 2015

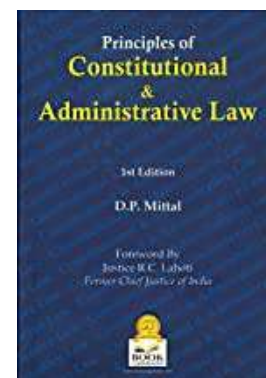
Acc. No. 146524



Principles of Constitutional & Administrative Law
Mittal, D P

1st Edition, 2017
Kolkata, Book Corporation , 2017

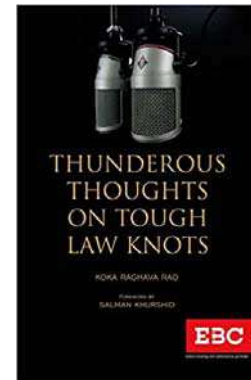
Acc. No. 146523



Thunderous Thoughts on Tough Law Knots
Rao, Koka Raghava

1st Edition, 2017
Lucknow, Eastern Book Company, 2017

Acc. No. 146525



Contract Law

Law of Contract
Treitel

14th Edition, 2017
London, Sweet & Maxwell, 2017

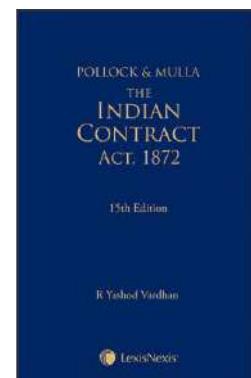
Acc. No. 146493



Indian Contract Acts
Pollock and Mulla

15th Edition, 2018
Gurgaon, Lexis Nexis, 2018

Acc. No. 146577



Corruption Laws

Exclusive Treatise On Anti- Corruption Laws In
Srinivas, S K P

Edition, 2019
Allahabad, Premier Publishing Company, 2019

Acc. No. 146487

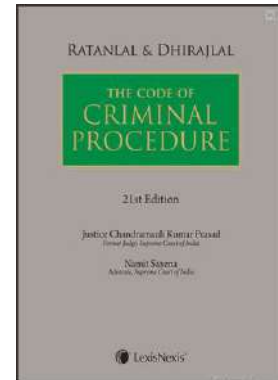


Criminal Law

Code of Criminal Procedure
Ratanlal; Dhirajlal

21st Edition, 2018
Gurgaon, LexisNexis, 2018

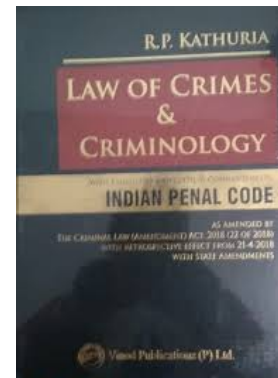
Acc. No. 146548, 146578



Law of Crimes and Criminology (In 4 Vols.)
Kathuria R P

5th Edition, 2019
Delhi : Vinod Publication, 2019

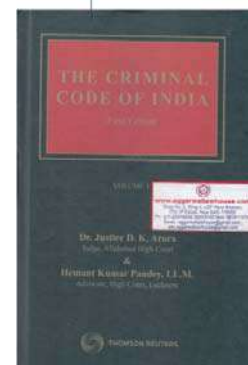
Acc. No. 146551-146554



Criminal Code of India
Arora, D K

1st Edition, 2019
Gurgaon, Thomson Reuters, 2019

Acc. No. 146506-146507

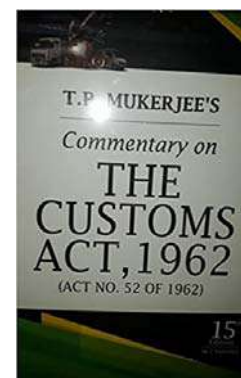


Customs Act

Commentary on the Customs Act, 1962 (In 2 Vols.)
Mukerjee, T P

15th Edition, 2018
Delhi, Delhi Law House, 2018

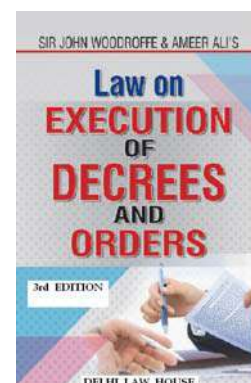
Acc. No. 146564-146567



Decrees and Orders

Law of Execution of Decrees and Orders
Woodroffe, John and Ali , Ameer
4th Edition, 2018
Delhi, Delhi Law House, 2018

Acc. No. 146543

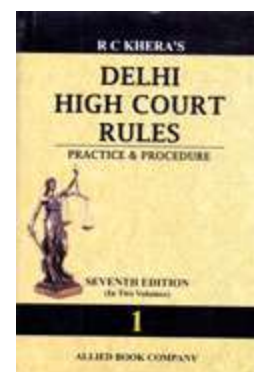


Delhi High Court Rules

Delhi High Court Rules - Practice & Procedure
Khera R. C.

7th Edition, 2018
Delhi, Allied Book Company, 2018

Acc. No. 146549-146550, 146573-146574, 146588-146592

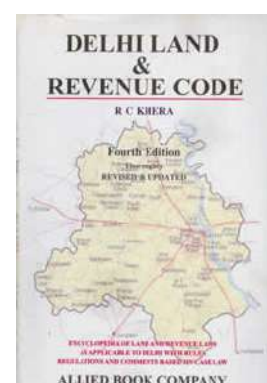


Local Laws

Delhi Land Revenue Code
Khera, R C

4th Edition, 2019
Delhi, Allied Book Company, 2019

Acc. No. 146592

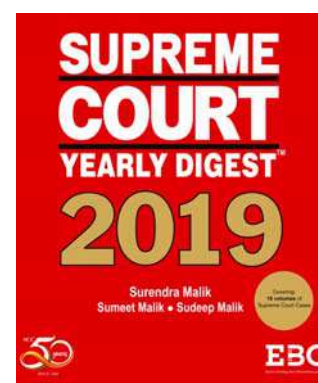


Digest

Supreme Court Yearly Digest 2019
Malik, Surendra, Editor

Edition , 2020
Lucknow : Eastern Book Company, 2020

Acc. No. 146596-146599



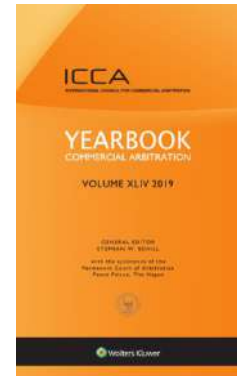
Yearbook Commercial Arbitration (Vol. XLIV)

Stephan W. Schill

Edition, 2019

Netherlands, Wolters Kluwer, 2019

Acc. No. 146600



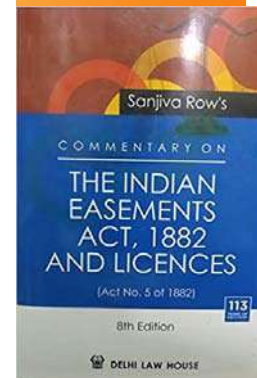
Easements Act

Commentary on the Indian Easements Act, 1882 and Licences
Row, Sanjiva

8th Edition, 2019

Delhi Delhi Law House, 2019

Acc. No. 146501



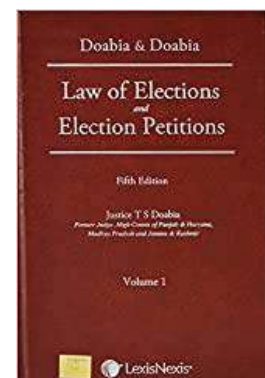
Election Law

Law of Elections and Election Petitions (In 2 Vols.)
Doabia and Doabia

5th Edition, 2016

Gurgaon, Lexis Nexis, 2016

Acc. No. 146558- 146559 V2



Evidence Law

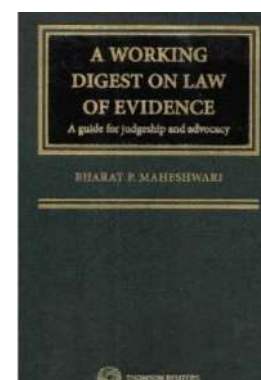
A working digest on law of evidence : a guide for judge ship and
advocacy

Maheshwari, Bharat P.

1st Edition 2018

Gurgaon, Thomson Reuters, 2018

Acc. No. 146513

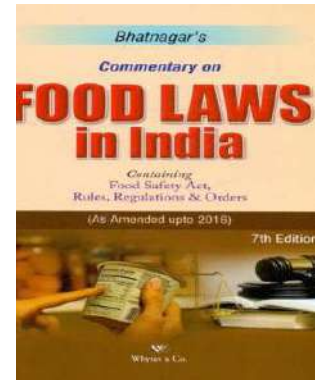


Food Laws

Commentary on Food Laws in
Bhatnagar

7th Edition, 2017
Delhi, Whytes & Co. , 2017

Acc. No. 146502

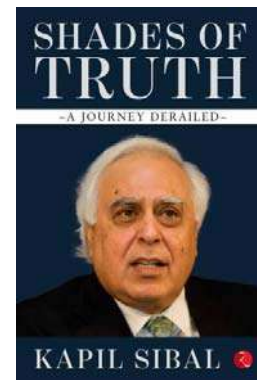


Governance

Shades of Truth - A Journey Derailed
Sibal, Kapil

Edition, 2018
New Delhi Rupa Publications, 2018

Acc. No. 146532

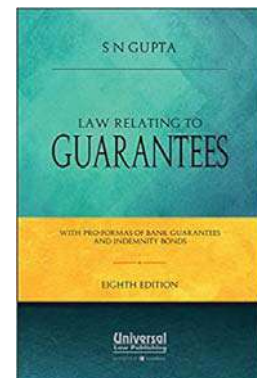


Guarantees

Law Relating to Guarantees
Gupta, S N Editor

8th Edition, 2017
Gurgaon, ULP, 2017

Acc. No. 146512

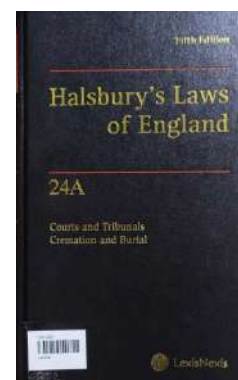


Halsbury's Laws of England

Halsbury's Laws of England (Vol. 24 A)
Cundy, Tamsin, Editor

5th Edition, 2019
New Delhi LexisNexis, 2019

Acc. No. 146538

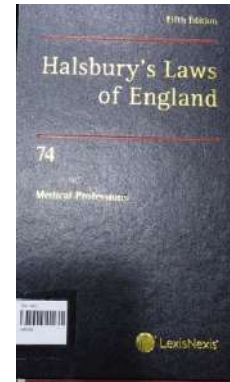


Halsbury's Laws of England

Halsbury's Laws of England (Vol. 74)
Cundy, Tamsin, Editor

5th Edition, 2019
New Delhi LexisNexis, 2019

Acc. No. 146539

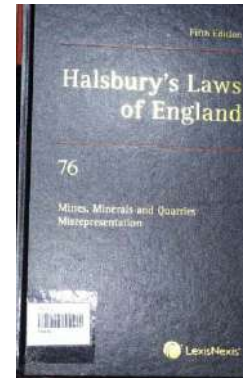


Halsbury's Laws of England

Halsbury's Laws of England (Vol. 76)
Tulloch, Mohini, Editor

5th Edition, 2019
New Delhi LexisNexis, 2019

Acc. No. 146540

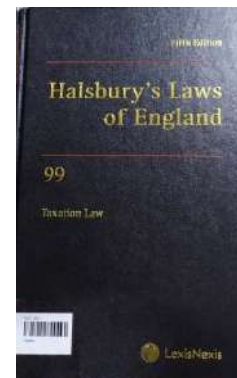


Halsbury's Laws of England

Halsbury's Laws of England (Vol. 99)
Cundy, Tamsin, Editor

5th Edition/, 2019
New Delhi LexisNexis, 2019

Acc. No. 146541

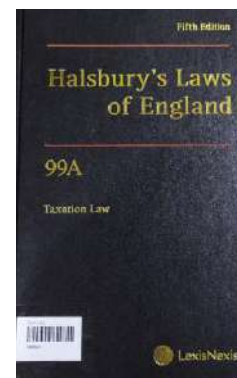


Halsbury's Laws of England

Halsbury's Laws of England (Vol. 99 A)
Cundy, Tamsin, Editor

5th Edition, 2019
New Delhi LexisNexis, 2019

Acc. No. 146542



Halsbury's Statutes of England & Wales

Halsbury's Statutes of England & Wales (Vol. 16)
Mitchell, Rebecca, Editor

4th Edition, Reissue 2019
London, LexisNexis, 2019

Acc. No. 146535



Halsbury's Statutes of England & Wales

Halsbury's Statutes of England & Wales (Vol. 9(1))
Mitchell, Rebecca, Editor

4th Edition, Reissue 2019
London LexisNexis, 2019

Acc. No. 146536

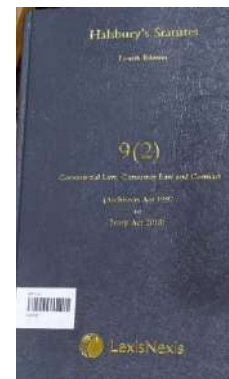


Halsbury's Statutes of England & Wales

Halsbury's Statutes of England & Wales (Vol. 9(2))
Mitchell, Rebecca, Editor

4th Edition, Reissue 2019
London LexisNexis, 2019

Acc. No. 146537

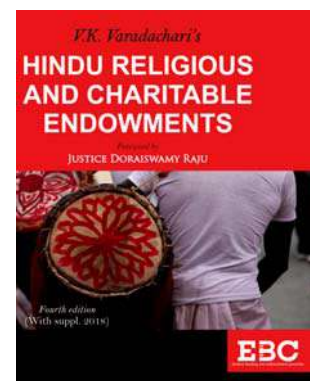


Hindu Laws

Law of Hindu Religious and Charitable Endowments
Varadachari, V K

4th Edition, 2018
Lucknow, E. B. C., 2018

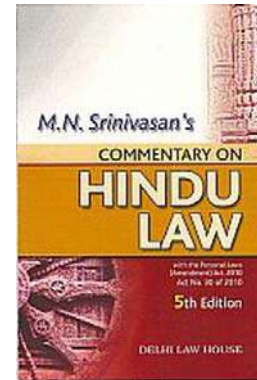
Acc. No. 146503



Commentary on Hindu Law & Statutory Enactments Annotated
(In 2 Vols.)
Srinivasan, M N

6th Edition, 2019
Delhi Delhi Law House, 2019

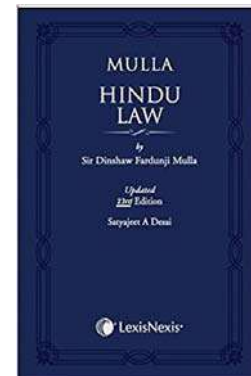
Acc. No. 146504-146505



Hindu Law
Mulla, Dinshaw Fardunji

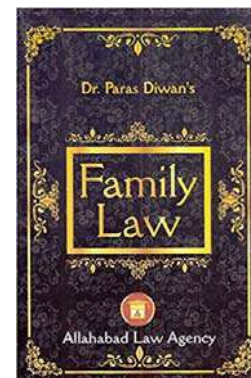
23rd Edition, 2018
Gurgaon, Lexis Nexis, 2018

Acc. No. 146562-146563



Family Law : Hindus, Muslims, Christians, Parsis and Jews
Diwan, Paras

11th Edition, 2018
Faridabad, Allahabad Law Agency, 2018
Acc. No. 146576

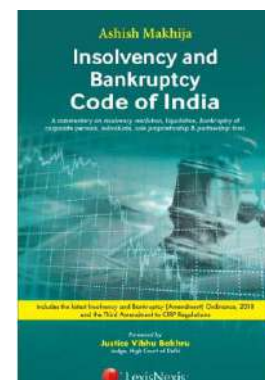


Insolvency and Bankruptcy Code of India

Insolvency and Bankruptcy Code of India
Makhija, Ashish

Edition, 2018
Gurgaon, Lexis Nexis, 2018

Acc. No. 146489

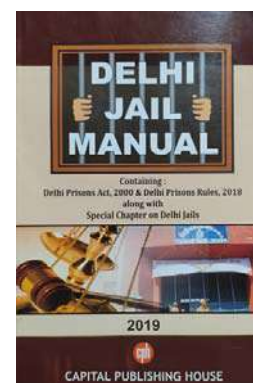


Jail Manual

Delhi Jail Manual
Bharti, Navneet.K and Raheja, Rajeev

3rd Edition, 2016
Delhi Capital Publishing House, 2016

Acc. No. 146555

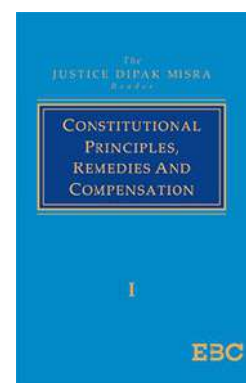


Judiciary

Justice Dipak Misra Reader (In 3 Vols.)
Malik, Sumeet, Editor

Edition 2018

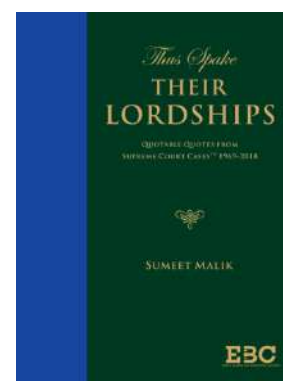
Lucknow, E. B. C.
Acc. No. 146509-146511



Thus Spake Their Lordships! Quotable Quotes from Supreme Court Cases (1969 – 2018)
Malik, Sumeet

2nd Edition, 2018
Lucknow, Eastern Book Company, 2018

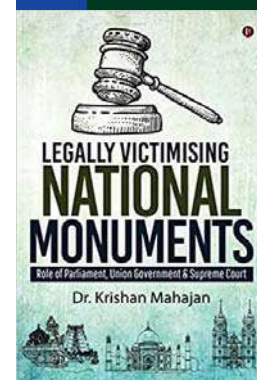
Acc. No. 146522



Legally Victimising National Monuments-Role of Parliament Union Government & Supreme Court
Mahajan, Krishan

Edition 2018
Chennai, Norton Press, 2018

Acc. No. 146530

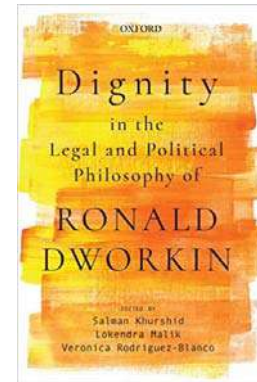


Legal and Political Philosophers

Dignity in the Legal and Political Philosophy of Ronald Dworkin
Khurshid, Salman Editor

Edition, 2018
New Delhi Oxford University Press, 2018

Acc. No. 146526

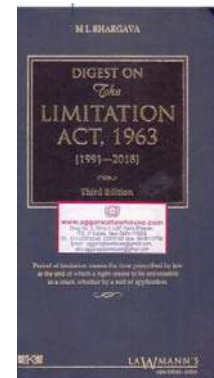


Limitation Act

Digest on Limitation Act, 1963 (1991-2018)
Bhargava, M L

3rd Edition, 2019
Delhi Kamla Publishers, 2019

Acc. No. 146515

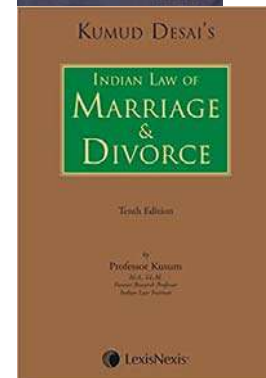


Marriage and Divorce

Indian Law of Marriage and Divorce
Desai, Kumud

10th Edition, 2017
Gurgaon, Lexis Nexis, 2017

Acc. No. 146557

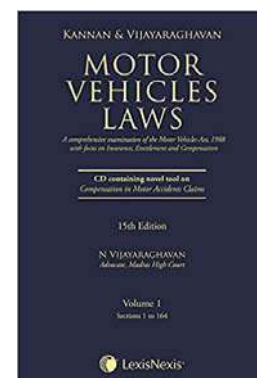


Motor Vehicle Laws

Motor Vehicle Laws (In 2 Vols.)
Kannan and Vijayaraghavan

15th Edition, 2016
Gurgaon, Lexis Nexis, 2016

Acc. No. 146580-146581

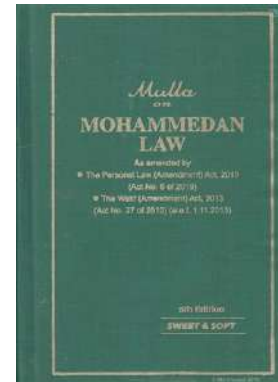


Muslim Laws

Commentary on Mahomedan Law
Mulla, I

4th Edition, 2018
Allahabad, Sweet and Soft, 2018

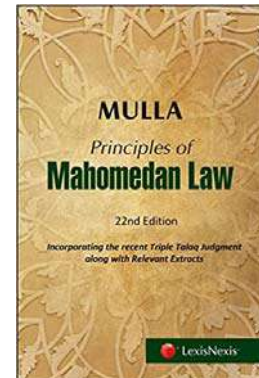
Acc. No. 146560



Principles of Mahomedan Law
Mulla, Dinshaw Fardunji

22nd Edition, 2017
Gurgaon, Lexis Nexis, 2017

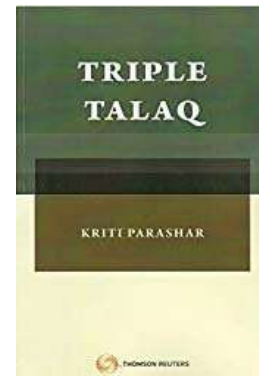
Acc. No. 146561



Triple Talaq
Parashar, Kriti

1st Edition, 2018
Gurgaon, Thomson Reuters , 2018

Acc. No. 146514



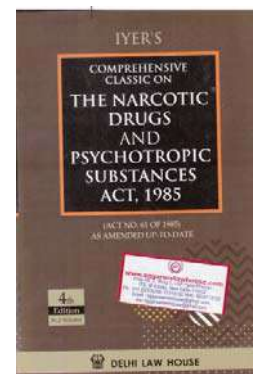
Narcotic Drugs and Psychotropic Substances

Comprehensive Classic on Narcotic Drugs and Psychotropic
Substances Act, 1985 (In 2 Vols.)

Iyer

4th Edition, 2019
Delhi Delhi Law House, 2019

Acc. No. 146498-146499



Manual on Drugs and Cosmetics
Garg, Ram Avtar

10th Edition, 2018
Delhi Commercial
Acc. No. 146500

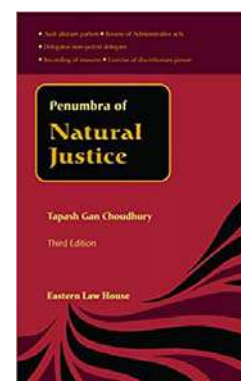


Natural Justice

Penumbra of Natural Justice
Choudhury, Tapash Gan

3rd Edition, 2016
Kolkaat eastern Law House, 2016

Acc. No. 146527

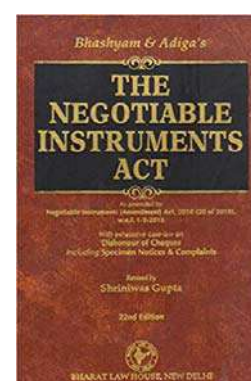


Negotiable Instruments

Negotiable Instruments Act
Bhashyam and Adigya

22nd Edition, 2019
New Delhi, Bharat Law House, 2019

Acc. No. 146488

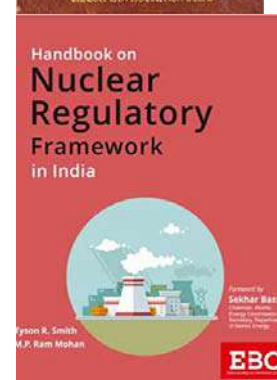


Atomic Energy

Handbook on Nuclear Regulatory Framework in
Smith, Tyson R

1st Edition, 2018
Lucknow, Eastern Book Company, 2018

Acc. No. 146529



Patent Laws

Patent Law
Narayanan, P

4th Edition, 2017
New Delhi, Eastern Law House, 2017

Acc. No. 146556

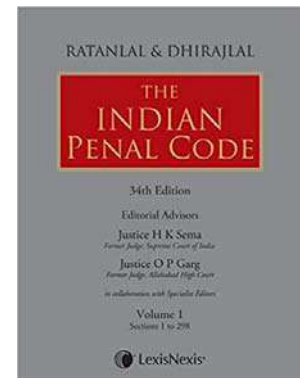


Penal Laws

Indian Penal Code
Ratanlal and Dhirajlal

34th Edition, 2018
Gurgaon Lexis Nexis India, 2018

Acc. No. 146544-146547, 146584-146585, 146594- 146595

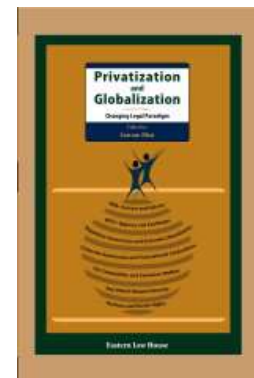


Privatization and Globalization

Privatization and Globalization- Changing Legal Paradigm
Bhat, Sairam, Editor

Edition, 2017
Kolkata, Eastern Law House, 2017

Acc. No. 146533

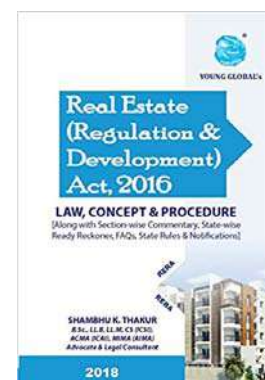


Real Estate

Real Estate (Regulation & Development) Act, 2016- Law, concept and procedure
Thakur, Shambhu K

Edition, 2018
Gurgaon, Thomson Reuters, 2018

Acc. No. 146508

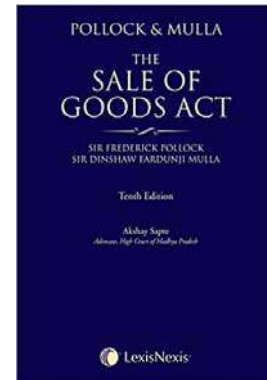


Sale of Goods

Sale of Goods Act
Pollock and Mulla

10th Edition, 2018 rep.
Gurgaon, LexisNexis, 2017

Acc. No. 146568

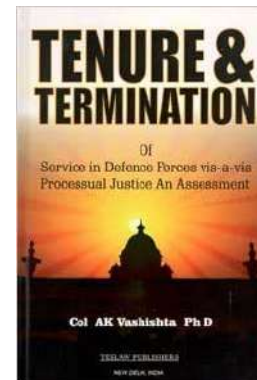


Services Law

Tenure & Termination of Service in Defence Forces vis –a –vis
Processual Justice An Assessment
Vashishta, Arun Kumar

Edition, 2018
New Delhi, Teslaw Publisher, 2018

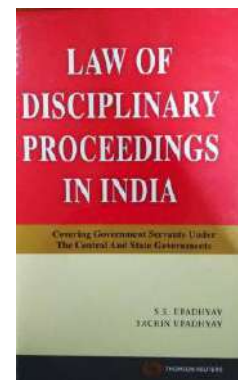
Acc. No. 146534



Law of Disciplinary Proceedings In India
Upadhyay, S S and Upadhyay, Sachin

1st Edition, 2019
Gurgaon, Thomson Reuters, 2019

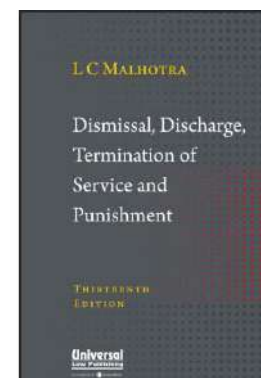
Acc. No. 146486



Dismissal, Discharge, Termination of Service and Punishment
Malhotra, L C

13th Edition, 2018
Gurgaon, ULP, 2018

Acc. No. 146495

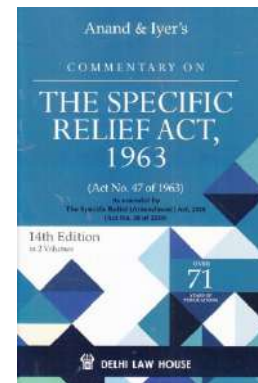


Specific Relief Act

Commentary on the Specific Relief Act, 1963 (In 2 Vols.)
Anand and Aiyer

14th Edition, 2019
Delhi, Delhi Law House, 2019

Acc. No. 146517-146518

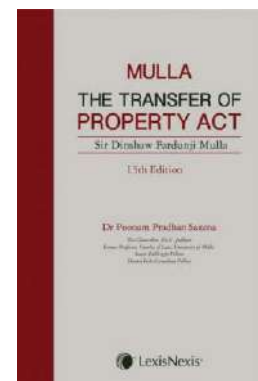


Transfer of Property Act

Transfer of Property Act
Mulla, Dinshaw Fardunji

13th Edition, 2018
Gurgaon, Lexis Nexis, 2018

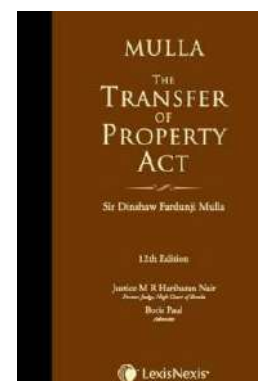
Acc. No. 146575



Transfer of Property Act
Mulla, Dinshaw Fardunji

12th Edition, 2017
Gurgaon, Lexis Nexis, 2017

Acc. No. 146583

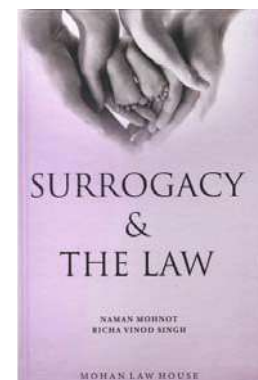


Women Laws

Surrogacy and the Law
Mohnot, Naman and Singh, Richa Vinod

Edition 2018
New Delhi, Mohan Law House, 2018

Acc. No. 146516



Journey of Women Law Reforms and the Law Commission of -
Some Insights
Sharma, Pawan

1st Edition, 2017
Gurgaon, ULP , 2017

Acc. No. 146496



Law Relating to Protection of Women: Cases and Material
Gupta, Srinivas and Misra, Preeti

1st Edition, 2018
Gurgaon, Thomson Reuters , 2018

Acc. No. 146497

January, 2020 (Books Procured during October to December, 2019)

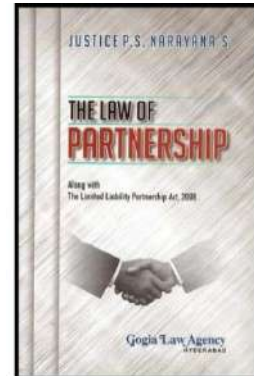
Partnership

Law of Partnership along with Limited Liability
Partnership Act, 2008
Narayana P. S.

6th Edition, Rep. 2016

Hyderabad, Gogia Law Agency India, 2014

Acc. No. 145967

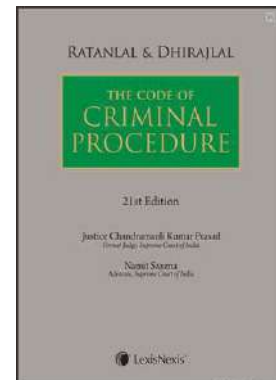


Criminal Law

Code of Criminal Procedure
Ratanlal; Dhirajlal

21st Edition, 2018
Gurgaon, LexisNexis, 2018

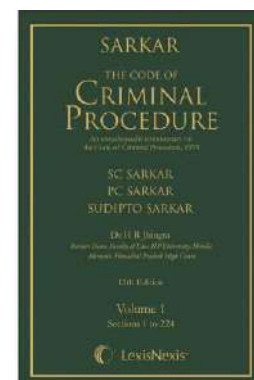
Acc. No. 145980, 146264



Code of Criminal Procedure: An Encyclopediac Commentary on
The Code of Criminal Procedure, 1973
Sarkar S. C.

12th Edition, 2018
Gurgaon Lexis Nexis, 2018

Acc. No. 146265-146266

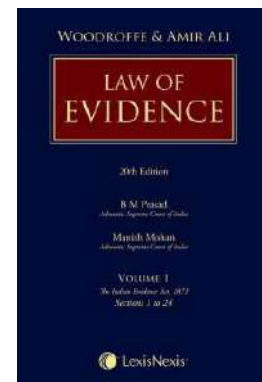


Evidence

Law of Evidence (in 4 vols.)
Woodroffe and Ali, Syed Amir

20th Edition, 2017
London, Lexis Nexis, 2017

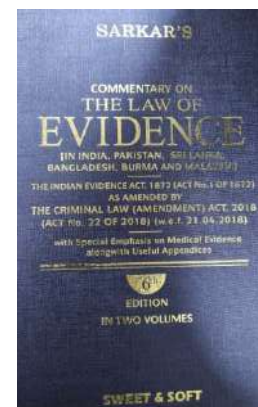
Acc. No. 145962-145965



Commentary on the Law of Evidence: In India, Pakistan, Sri Lanka, Bangladesh, Burma and Malaysia (in 2 vols.)
Sarkar S C

6th Edition, 2019
Allahabad, Sweet and Soft, 2019

Acc. No. 145972-145973, 145976-145977

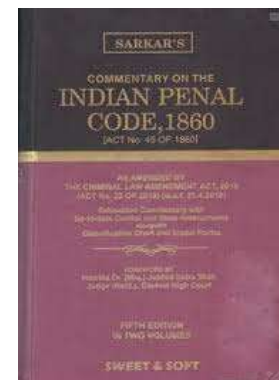


Penal Law

Commentary on the Indian Penal Code, 1860 (in 2 vols.)
Sarkar S C

5th Edition, 2019
Allahabad, Sweet and Soft, 2019

Acc. No. 145981-145982, 145990-145991

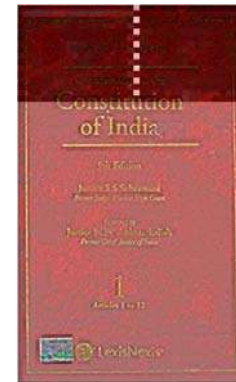


Constitution of India

Commentary on the Constitution of India (In 14 Vols.)
Basu, Durga Das

9th Edition, 2014
Gurgaon, LexisNexis, 2014

Acc. No. 145985-145999



Foreign Exchange Management Law

A practical approach to foreign contribution (regulation) Act, 2010

Suresh N, Editor

Gurgaon, Wolters Kluwers, 2019

Acc. No. 146248



All England Law Reports

All England Law Reports
Herring Wendy, Editor

2019 Vol. 3
London, LexisNexis, 2019

Acc. No. 146249

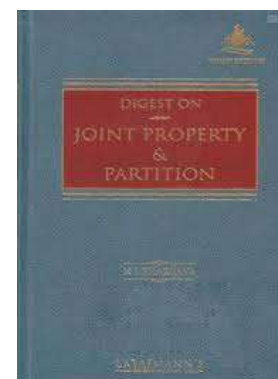


Joint Property and Partition

Lawmann's Digest on Joint Property and Partition
Bhargawa M. L.

3rd Edition, 2019
New Delhi, Kamal Publisher, 2019

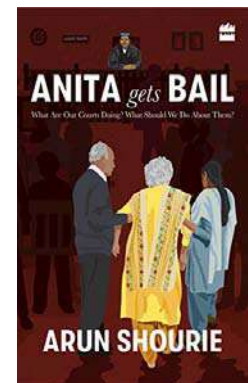
Acc. No. 146271



Anita Gets Bail: What Are Our Courts Doing? What Should We Do About Them?
Shourie Arun

Edition 2018
Noida, Harper Collins, 2018

Acc. No. 146263

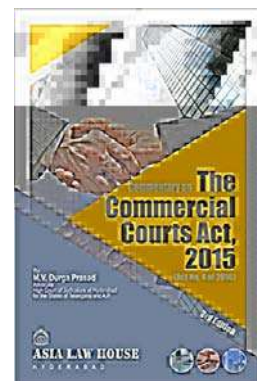


Commercial Courts Law

Commentary On Commercial Courts Act, 2015
Prasad, Durga M. V.

4TH Edition
Hyderabad, Asian Law house,

Acc. No. 145975

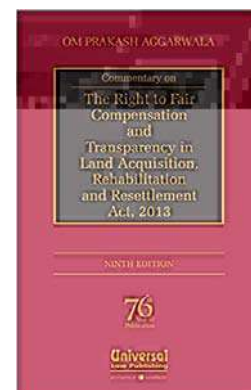


Land Acquisition

Commentary on Right to Fair compensation and Transparency in
Land Acquisition, Rehabilitation and Resettlement Act, 2013
Aggarwala Om Prakash

9th Edition, 2017
Gurgaon, ULP India, 2017

Acc. No. 145966

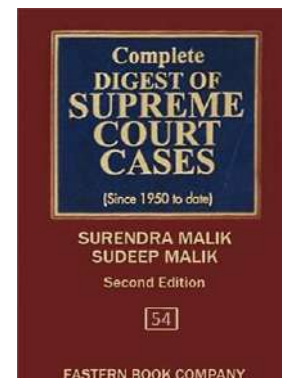


Digest

Complete Digest of Supreme Court Cases (Since 1950 to date)
(Vol. 50-54)
Malik Surendra; Malik Sudeep, Editor

Edition 2019
Lucknow, Eastern Book Company, 2019

Acc. No. 146253-146262

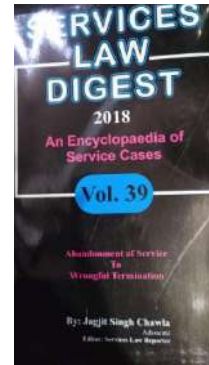


Services Law Digest (Vol. 39)
Chawla, Jagjit Singh, Editor

Edition 2018

Chandigarh, S. L. R. India, 2018

Acc. No. 146251-146252



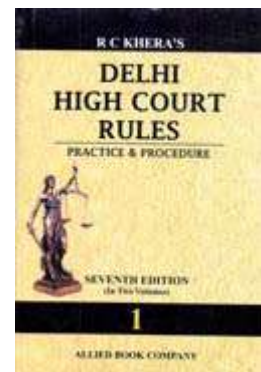
Delhi High Court Rules

Delhi High Court Rules - Practice & Procedure
Khera R. C.

7th Edition, 2018

Delhi, Allied Book Company, 2018

Acc. No. 145978-145979, 146267-146270



Child Law

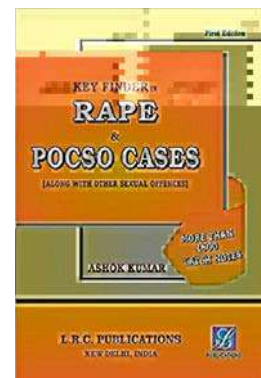
Key Finder in Rape & POCSO Cases (Along With Other Sexual Offences)

Kumar Ashok

1st Edition, 2019

Delhi, LRC Publications, 2019

Acc. No. 145974



Local Laws

Land Laws in Haryana
Abhishek Singla

1st Edition, 2018

Chandigarh, Singla News Agency, 2018

Acc. No. 146272

Parliament of India

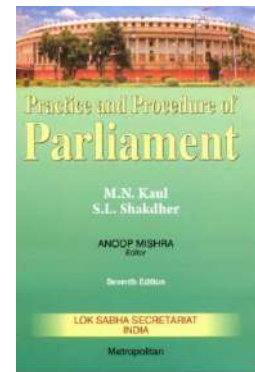
Practice and Procedure of Parliament (with particular reference to the Lok Sabha)

Kaul M. N.; Shakti S. L.

7th Edition, 2016

New Delhi, Lok Sabha Secretariat, 2016

Acc. No. 145983



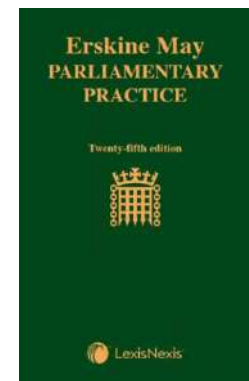
Treatise on the Law, Privileges, Proceedings and Usage of Parliament

May Erskine

25th Edition, 2019

London, Lexis Nexis, 2016

Acc. No. 145984



Education

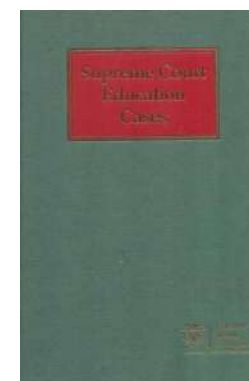
Supreme Court Education Cases (in 7 vols.)

Malik, Sumeet, Editor

2012

Lucknow, Eastern Book Company India, 2016

Acc. No. 145955- 145961



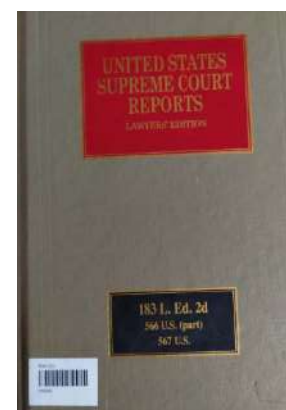
United States Supreme Court Reports

United States Supreme Court Reports (Lawyers Edition 2D)

Knapp, Gary, Editor

Danvers, LexisNexis, 2019

Acc. No. 146250



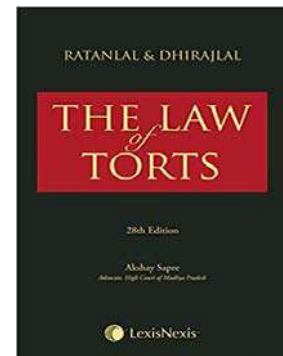
October, 2019 (Books Procured during April to September, 2019)

Torts

Law of Torts
Ratanlal & Dhirajlal

28th Edition, 2018
Gurgaon, Lexisnexis, 2018

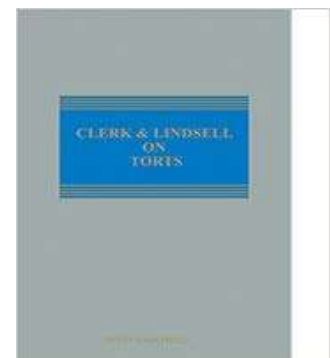
Acc. No. 14536, 145824



Torts
Clerk & Lindsell

22nd Edition, 2018
London, Thomson Reuters (Sweet & Maxwell), 2018

Acc. No. 145362

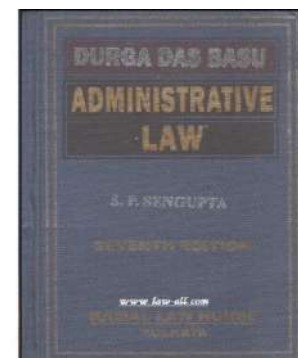


Administrative Law

Administrative law
Basu, Durga Das

7th Edition, 2015
Kolkata, Kamal Law House, 2015

Acc. No. 145363

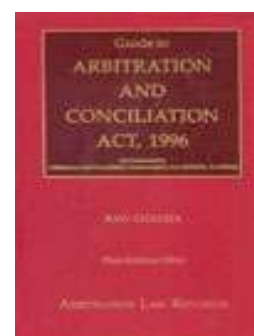


Arbitration & Conciliation

Guide to Arbitration & Conciliation Act, 1996
Chadha, Ravi

Edition, 2016
Delhi, Arbitration Law Reporter, 2016

Acc. No. 145364



Banking Law

Banking Law in Theory & Practice (in 3 vols.)
Gupta, S. N.

6th Edition, 2018
Gurgaon, Universal Law Publishing, 2018

Acc. No. 145365 to 145367

Interpretation of Statutes

Interpretation of Statutes
Bindra, S. N.

12th Edition, 2017
Gurgaon, LexisNexis, 2017

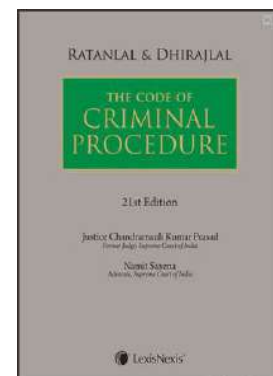
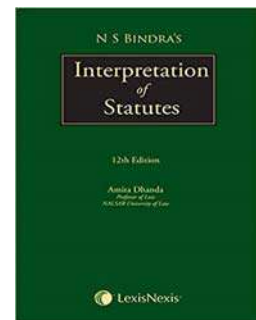
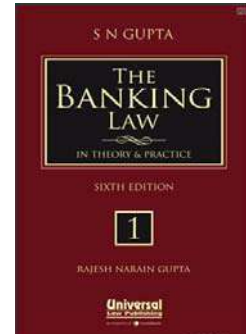
Acc. No. 145368

Criminal Law

Code of Criminal Procedure
Ratanlal & Dhirajlal

21st Edition, 2018
Gurgaon, LexisNexis, 2018

Acc. No. 145369

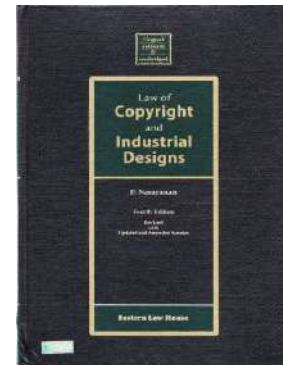


Copyright Law

Law of Copyright & Industrial Design
Narayanan, P.

4th Edition, Rev. 2017
Kolkata, Eastern Law House

Acc. No. 145370

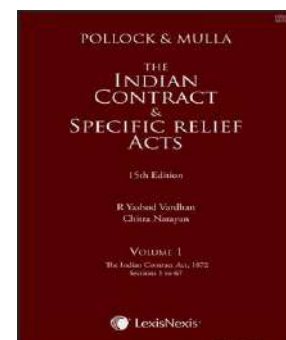


Contract & Specific Relief

Indian Contract & Specific Relief Acts (in 2 vols.)
Pollock & Mulla

15th Edition, 2017
Gurgaon, LexisNexis, 2017

Acc. No. 145371-145372



Specific Relief Act, 1963
Pollock & Mulla

15th Edition, 2018
Gurgaon, LexisNexis, 2018

Acc. No. 145828

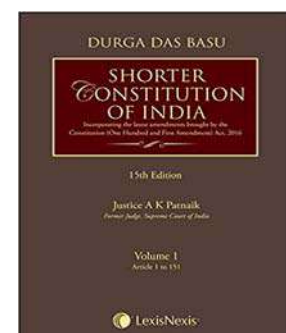


Constitution

Shorter Constitution of India(in 2 vols.)
Basu, Durga Das

15th Edition, 2018
Gurgaon, LexisNexis, 2018

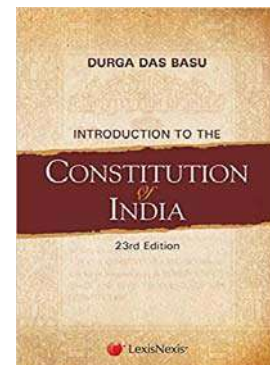
Acc. No. 145373 to 145374; 145404 to 145404



Introduction to Constitution of India
Basu, Durga Das

23rd Edition, 2018
Gurgaon, LexisNexis, 2018

Acc. No. 145402 to 145403



Commentary on the Constitution of India (vol.15)
Basu, Durga Das

9th Edition, 2019
Gurgaon, LexisNexis, 2019

Acc. No. 145801

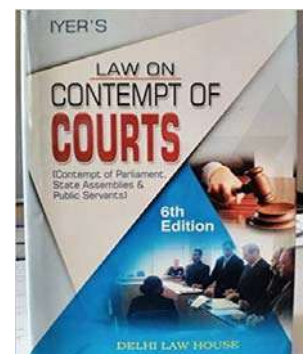


Contempt of Courts

Commentary on Law of Contempt of Courts Act, 1971
Iyer

6th Edition, Updated Rep. 2017
Delhi, Delhi Law House, 2017

Acc. No. 145375

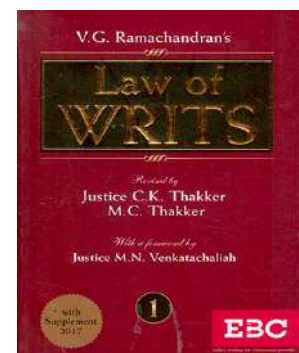


Writ Law

Law of Writs (in 2 vols.)
Ramachandran, V. G.

6th Edition, 2006 (with Supp. 2017)
Lucknow, Eastern Book Company, 2017

Acc. No. 145376

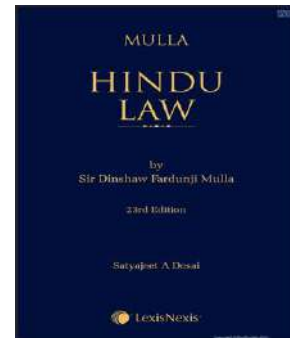


Hindu Law

Hindu Law
Mulla, D. F.

23rd Edition, 2018
Gurgaon, LexisNexis, 2018

Acc. No. 145378; 145820

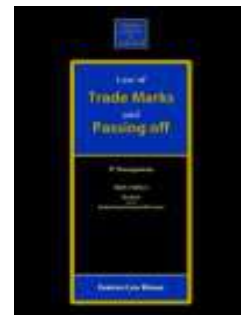


Trade Marks

Law of Trade Marks & Passing Off
Narayanan, P.

6th Edition, Rev. 2017
Kolkata, Eastern Law House, 2017

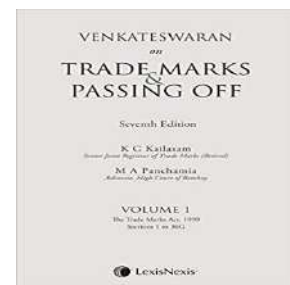
Acc. No. 145379, 145823



Trade Marks & Passing Off (in 2 vols.)
Venkateswaran

7th Edition, 2018
Gurgaon, LexisNexis, 2018

Acc. No. 145830 to 145831

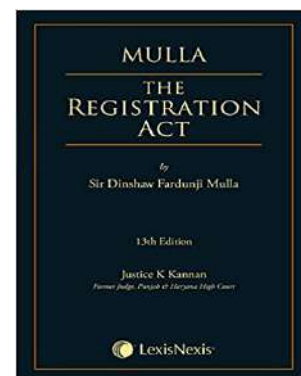


Registration

Registration Act
Mulla, D. F.

13th edition, Rep. 2017
Gurgaon, LexisNexis, 2017

Acc. No. 145380



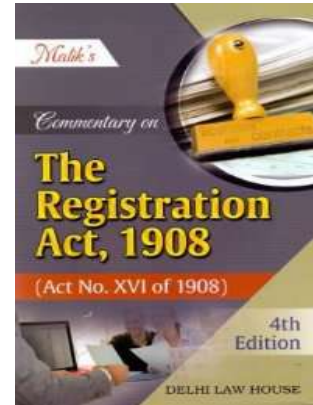
Commentary on the Registration Act, 1908

Malik

4th Edition, 2016 (Rep. 2018)

Delhi, Delhi Law House, 2018

Acc. No. 145828



Sale of Goods

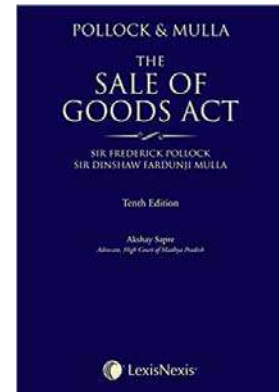
Sale of Goods Act

Pollock & Mulla

10th Edition, 2017

Gurgaon, LexisNexis, 2017

Acc. No. 145381



Municipal Laws

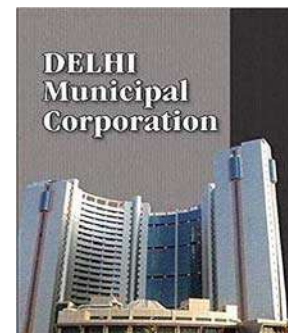
Commentary on Delhi Municipal Corporation Laws

Bhatia

3rd Edition, 2017

Delhi, Delhi Law House, 2017

Acc. No. 145382



Transfer of Property

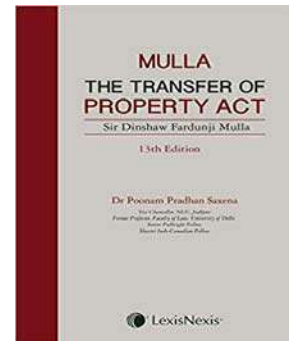
Transfer of Property Act

Mulla, D. F.

13th Edition, 2018

Gurgaon, LexisNexis, 2018

Acc. No. 145383



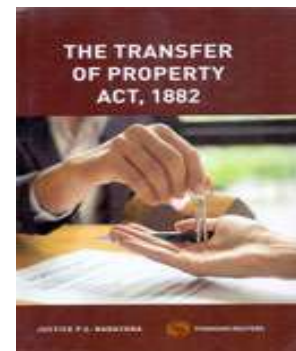
Transfer of Property Act, 1882

Narayana, P. S.

5th Edition, 2019

Gurgaon, Thomson Reuters, 2019

Acc. No. 145825



Evidence

Law of Evidence (in 2 vols.)

Sarkar, M. C.

19th Edition, 2016

Gurgaon, LexisNexis, 2016

Acc. No. 145384



Drug Law

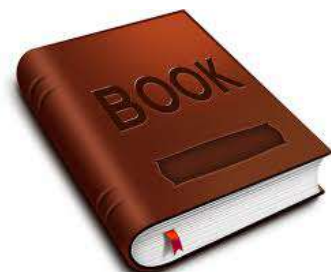
Commentaries on Narcotic Drugs & Psychotropic Substances Act, 1985 (in 2 vols.)

Malik

4th Edition, 2018

Allahabad, Law Publishers, 2018

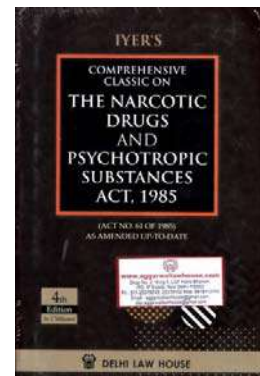
Acc. No. 145386-145387



Comprehensive Classic on Narcotic Drugs &
Psychotropic Substances Act, 1985 (in 2 vols.)
Iyer

4th Edition, 2018
Delhi, Delhi Law House, 2018

Acc. No. 145388-145389

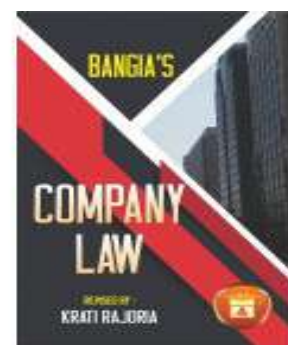


Company Law

Company Law
Bangia

6th Edition, 2017
Faridabad, Allahabad Law Agency, 2017

Acc. No. 145390



Guide to the Companies Act (in 3 vols., 2 appen. &
consolidated index)
Ramaiya, A.

18th Edition, 2015
Gurgaon, LexisNexis, 2015

Acc. 145391 to 145396



Company Law
Singh, Avtar

17th Edition, 2018
Lucknow, Eastern Book Company, 2018

Acc. No. 145397



Civil Law

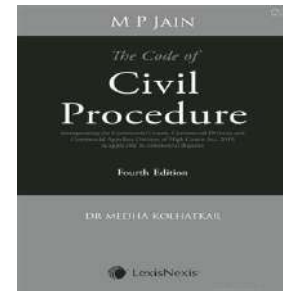
Code of Civil Procedure

Jain, M. P.

4th Edition, 2016

Gurgaon, LexisNexis, 2016

Acc. No. 145397 to 145399



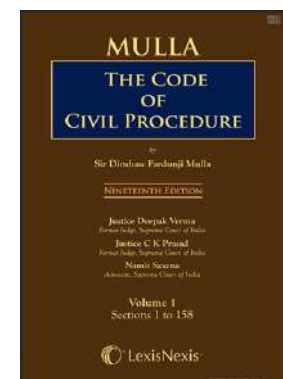
Code of Civil Procedure (in 3 vols.)

Mulla, D. F.

19th Edition, 2017

Gurgaon, LexisNexis, 2017

Acc. No. 145406 to 145408; 145815 to 145817



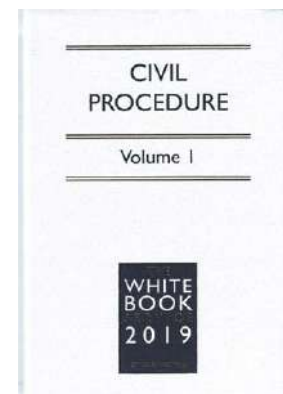
Civil Procedure – the White Book Service 2019 (in 2 vols. with first supplement)

Vos, Geoffrey, Editor

Edition 2019 (with supplement April, 2019)

London, Thomson Reuters (Sweet & Maxwell)

Acc. No. 145798 to 145800



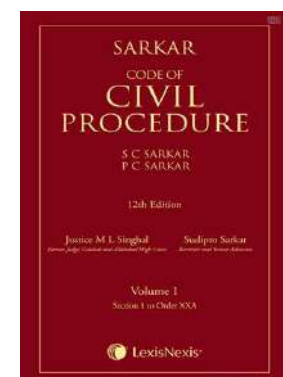
Code of Civil Procedure (in 2 vols.)

Sarkar, S. C. & Sarkar, P. C.

12th Edition, 2017 (Rep. 2018)

Gurgaon, LexisNexis, 2018

Acc. No. 145818 to 145819



Rent Law

Delhi Rent Control Act, 1958

Lohia, Asutosh

3rd Edition, 2017

Delhi, Capital, 2017

Acc. No. 145400 to 145401



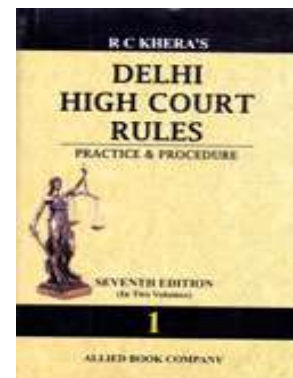
Delhi High Court Rules

Delhi High Court Rules -Practice & Procedure (in 2 vols.)

Khera, R. C.

7th Edition, 2018

Delhi, Allied Book Company, 2018



Acc. No. 145409 to 145410

Halsbury's Statutes of England & Wales

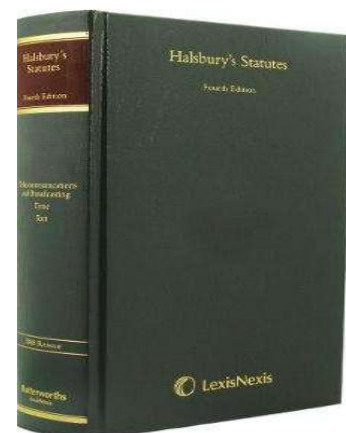
Halsbury's Statutes of England & Wales (Vols. 2, 4(1), 5, 40(1), 40(2), 51, 52)- all reissue 2019

Mitchell, Rebecca, Editor

4th Edition, Reissue 2019

London, LexisNexis, 2019

Acc. No. 145786 to 14592



Halsbury's Laws of England

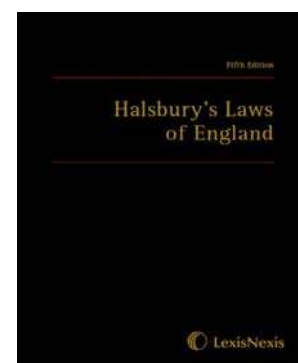
Halsbury's Laws of England (Vol. 29, 32, 45, 46, 98)

Masson, Claire, Editor

5th Edition, 2019

London, LexisNexis, 2019

Acc. No. 145793 to 145797



United States Supreme Court Reports (Lawyers Edition 2d)

United States Supreme Court Reports (Lawyers Edition 2 d) (vols. 179, 180, 181, 182)
Knapp, Gary, Editor

Lawyers Edition, 2d, 2018
Danvers, LexisNexis, 2018

Acc. No. 145802 to 145805

All England Law Reports

All England Law Reports (2019- vol. 1)
(2019- vol. 2)

Herring, Wendy, Editor

Edition 2019
London, LexisNexis, 2019

Acc. No. 145806 ; 145834

Digest

Delhi High Court Cases Digest-2018 (in 2 vols.)
Ahuja, Satish , Editor

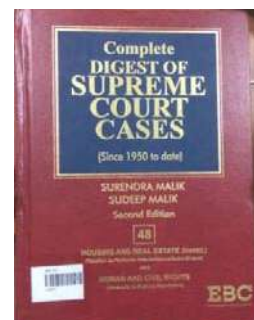
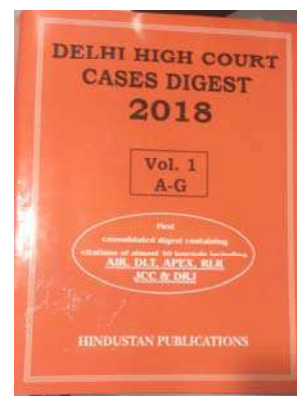
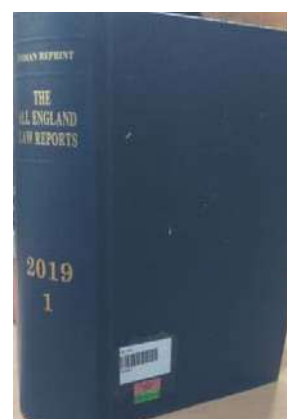
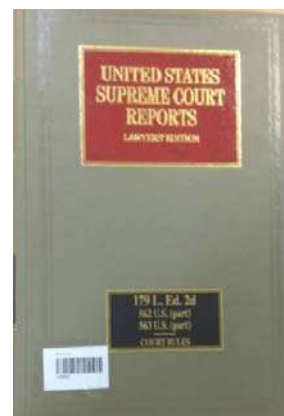
Editor 2019
New Delhi, Hindustan Publications, 2019

Acc. No. 145807 to 145810

Complete Digest of Supreme Court Cases (Since 1950 to date)(vol. 48 & 49)
Malik, Surendra & Malik, Sudeep

Edition 2019
Lucknow, Eastern Book Company, 2019

Acc. No. 145811 to 145814

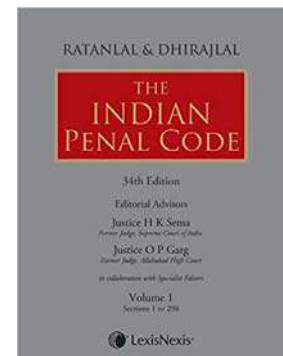


Penal Law

Indian Penal Code (in 2 vols.)
Ratanlal & Dhirajlal

34th Edition, 2018
Gurgaon, LexisNexis, 2018

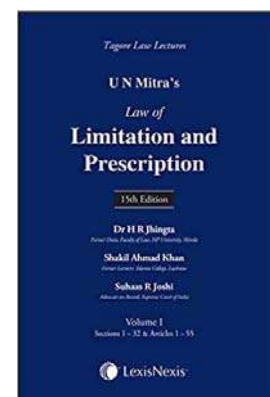
Acc. No. 145821 to 145822



Limitation

Law of Limitation & Prescription (in 2 vols.)
Mitra, U. N.

15th Edition, 2018
Gurgaon, LexisNexis, 2018

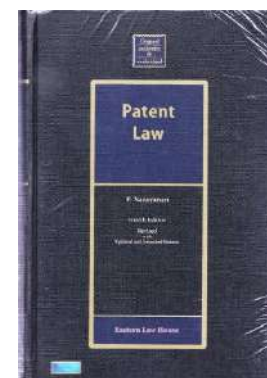


Patent Law

Patent Law
Narayanan, P.

4th Edition, Rev. 2017
Kolkata, Eastern Law House, 2017

Acc. No. 145832

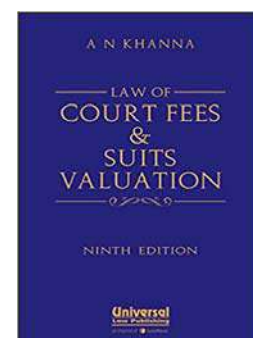


Court Fees

Court Fees & Suits Valuation
Khanna, A. N.

9th Edition, 2018
Gurgaon, LexisNexis, 2018

Acc. No. 145833



April, 2019 (Books Procured during January to March, 2019)

Contract

Chitty on Contracts (in 2 vols.)
33rd Edition, 2018

London, Thomson Reuters (Sweet & Maxwell), 2018

Acc. No. 144623-144624



Yearbook

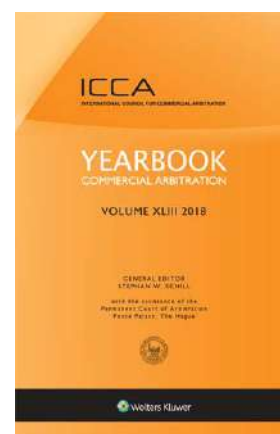
Yearbook Commercial Arbitration-2018

Schill, Stephan, W., Editor

Edition 2019

Netherlands, Kluwer Law International, 2019

Acc. No. 144625



Digest

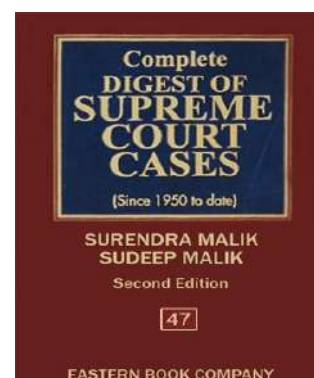
Complete Digest of Supreme Court Cases (Since 1950 to date) (Vol. 47)

Malik, Surendra & Malik Sudeep, Editor

2nd Edition, 2018

Lucknow, Eastern Book Company, 2018

Acc. No. 144626-144627



Supreme Court Yearly Digest – 2018

Malik, Surendra, Editor

Edition 2019

Lucknow, Eastern Book Company, 2019

Acc. No. 144958-144960



Halsbury's Laws of England

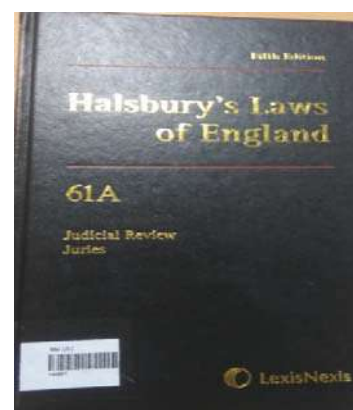
Halsbury's Laws of England (Vol. 61A, 96, 99A)

Masson, Claire, Editor

5th Edition, 2018

London, LexisNexis, 2018

Acc. No. 144961 to 144963



Halsbury's Statutes of England & Wales

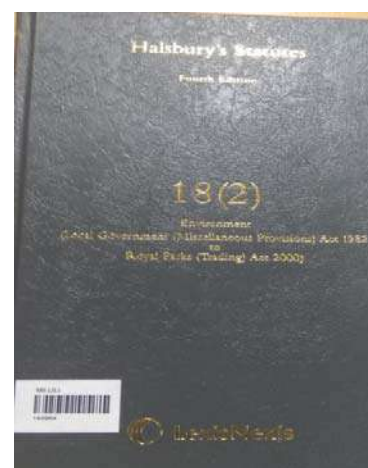
Halsbury's Statutes of England & Wales (Vol. 18(2), 20, 21, 22, 23, 24, 25, 26 & 27)

Mitchell, Rebecca, Editor

4th Edition, Reissue 2018

London LexisNexis, 2018

Acc. No. 144964 to 144972



All England Law Reports

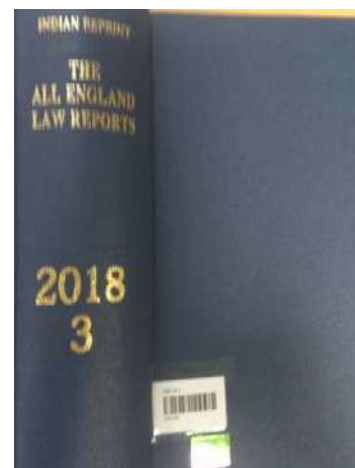
All England Law Reports (Vol. 3 & 4)

Herring, Wendy, editor

Edition 2018

London, LexisNexis, 2018

Acc. No. 145105 to 145106



Halsbury's Laws of India

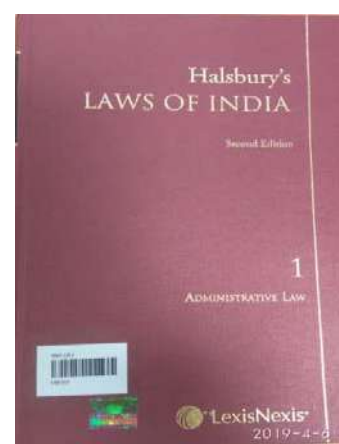
Halsbury's Laws of India (Vol. 1)

Venkatachaliah, M. N. , Editor

2nd Edition, 2019

Gurgaon, LexisNexis, 2019

Acc. 145107



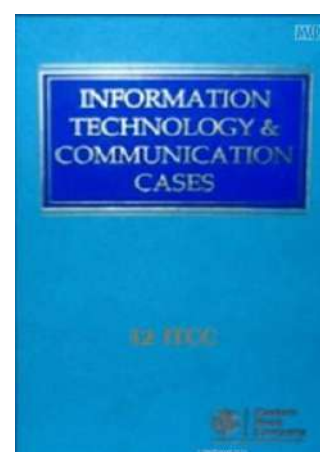
Information Technology & Communication Cases

Information Technology & Communication Cases (Vol. 12)

Venugopal, K. K. Editor

Lucknow, Eastern Book Company

Acc. No. 145108



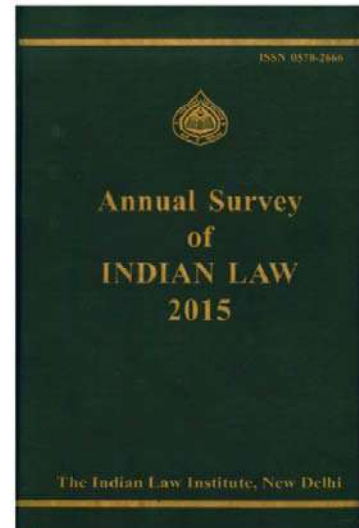
January, 2019 (Books Procured during December, 2018)

Annual Survey

Annual Survey of India Law 2015
Sinha, Manoj Kumar, Editor

Edition 2017(Pt. LI)
New Delhi, Indian Law Institute, 2017

Acc. No. 144584

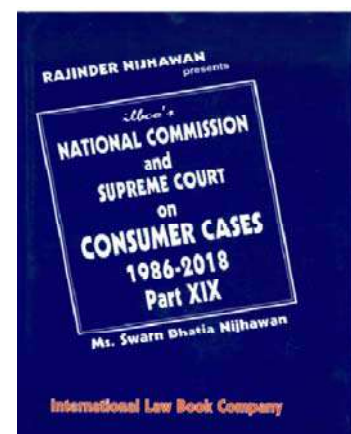


Digest

National Commission & Supreme Court on Consumer Cases 1986-2018 (Pt. XIX)
Nijhawan, Swarn Bhatia, Editor

Edition 2018 (Pt. XIX)
Delhi, International Law Book Company, 2018

Acc. No. 144612

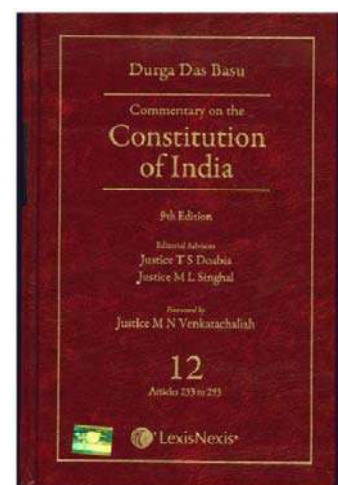


Constitution

Commentary on the Constitution of India
Basu, Durga Das

9th Edition, 2018 (Vol. 12, 13 & 14)
Gurgaon, LexisNexis, 2018

Acc. No. 144613 to 144615



Writ Law

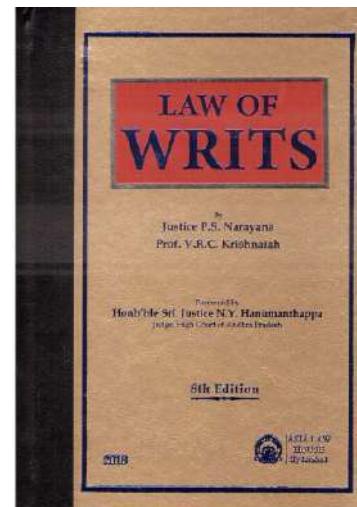
Law of Writs

Narayana, P. S. & Krishnaiah, V. R. C.

8th Edition, 2018

Hyderabad, Asia Law House, 2018

Acc. No. 144616



Income Tax

Law of Income Tax(Vol. 6 to 11)

Sampath Iyengar, A. C.

12th Edition, 2018

New Delhi, Bharat Law House Pvt. Ltd.

Acc. No. 144617 Vol. 6 (2016-2017)

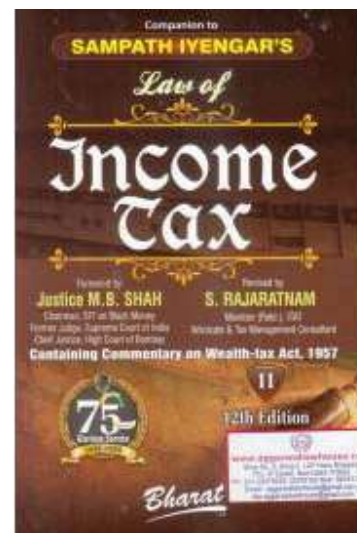
144618 Vol. 7 (2017)

144619 Vol. 8 (2017)

144620 Vol. 9 (2017)

144621 Vol. 10 (2018)

144622 Vol. 11 (2018)



December, 2018 (Books Procured during August, 2018 to November, 2018)

Judiciary

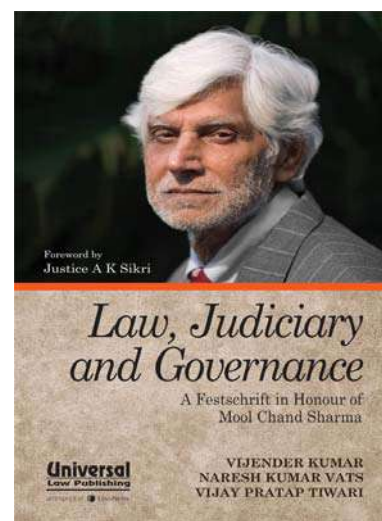
Law Judiciary & Governance – A Festschrift in Honour of Prof. (Dr.) Mool Chand Sharma

Kumar, Vijender, Vats, Naresh Kumar & Tiwari, Vijay Pratap, Editor

Edition 2017

Gurgaon, Universal Law Publishing, 2017

Acc. No. 144061



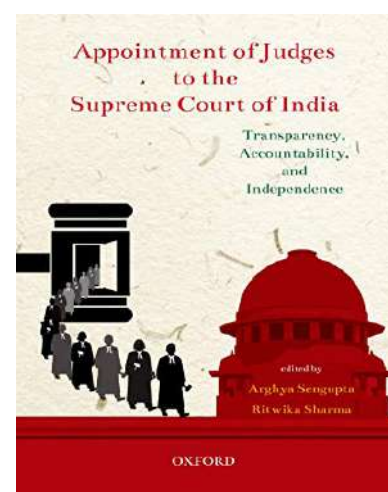
Appointment of Judges to the Supreme Court of India – Transparency, Accountability & Independence

Sengupta, Arghya & Sharma, Ritwika, Editor

Edition 2018

New Delhi, Oxford University Press, 2018

Acc. No. 144078



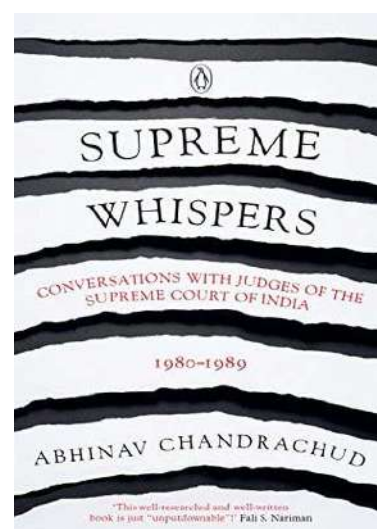
Supreme Whispers – Conversations with Judges of the Supreme Court of India (1980-1989)

Chandrachud, Abhinav

Edition 2018

Gurgaon, Penguin Random House, 2018

Acc. No. 144086

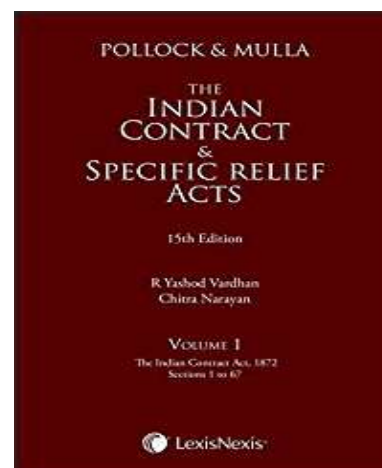


Contract & Specific Relief

Indian Contracts & Specific Relief Acts
Pollock & Mulla

15th Edition, 2017
Gurgaon, LexisNexis, 2017

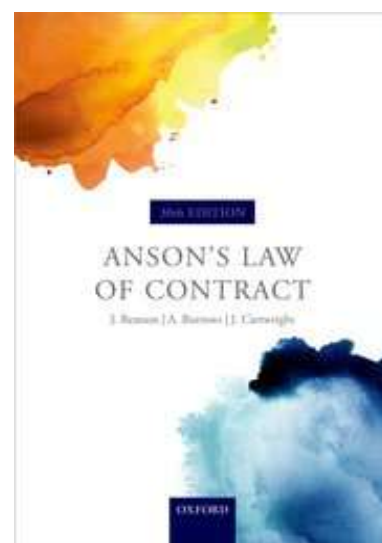
Acc. No. 144064



Anson's Law of Contract
Beatson, J. , Burrows, A. & Cartwright, J.

30th Edition, 2016
U.K., Oxford University Press, 2016

Acc. No. 144077

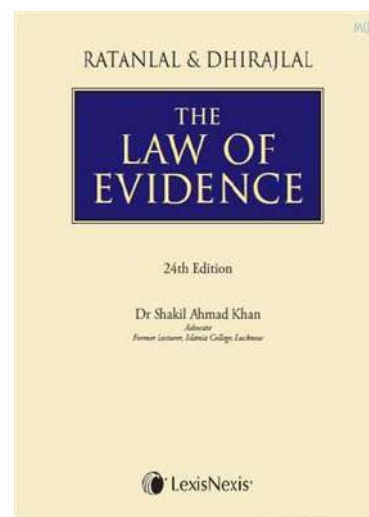


Evidence

Law of Evidence
Ratanlal & Dhirajlal

24th Edition, 2016
Gurgaon, LexisNexis, 2016

Acc. No. 144064, 144515(25th Edition- 2018)



Law of Evidence (In 2 vols.)
Sarkar, M. C. & Sarkar, S.C. & Sarkar, P. C.

19th Edition, 2016
Gurgaon, LexisNexis, 2016

Acc. No. 144065- 144066
144504-144505(18th Edition, 2014)

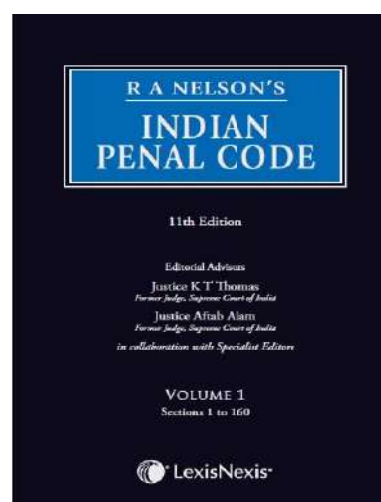


Penal Law

Indian Penal Code (In 4 vols.)
Nelson, R. A.

11th Edition, 2016
Gurgaon, LexisNexis, 2016

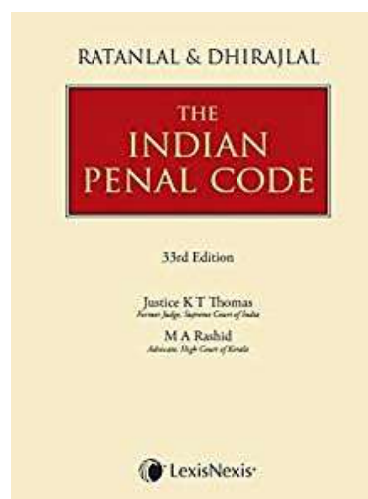
Acc. No. 144067- 144070



Indian Penal Code (In 2 vols.)
Ratanlal & Dhirajlal

33rd Edition, Reprint Dec. 2017
Gurgaon, LexisNexis, 2017

Acc. No. 144081-144082

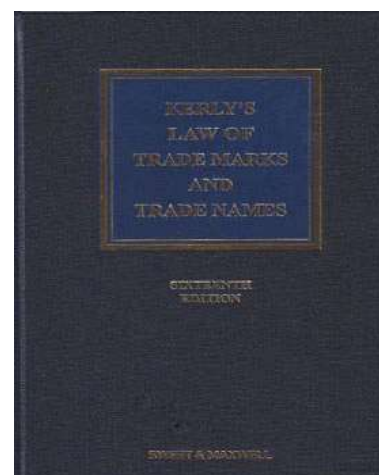


Trade Marks

Law of Trade Marks and Trade Names
Kerly

16th Edition, 2018
London, Thomson Reuters, 2018

Acc. No. 144071

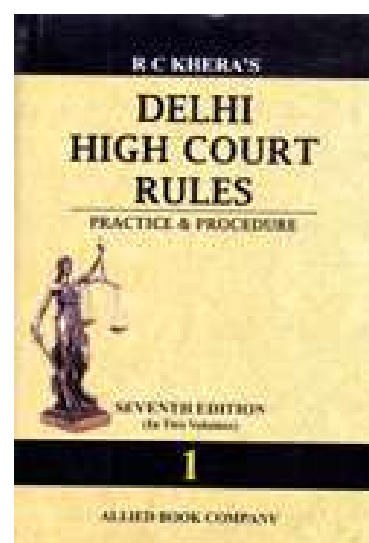


Delhi High Court Rules

Delhi High Court Rules- Practice & Procedure
Khera, R. C.

7th Edition, 2018
Delhi, Allied Book Company, 2018

Acc. No. 144072-144073

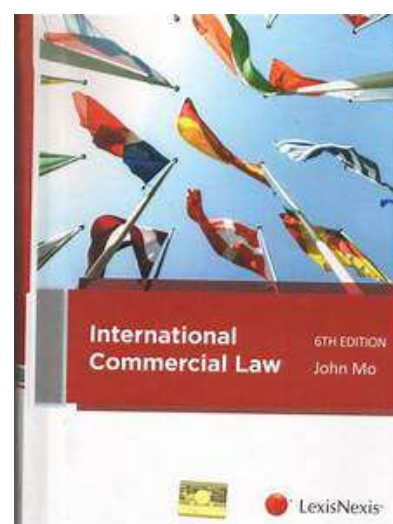


Arbitration

International Commercial Arbitration
Mo, John Shijian

6th Edition, Indian Reprint 2016
London, LexisNexis, 2016

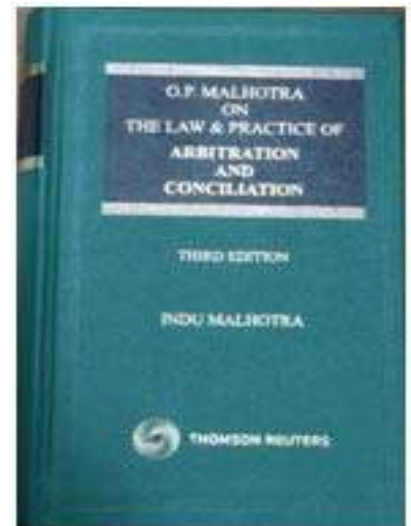
Acc. No. 144074



Law & Practice of Arbitration & Conciliation
Malhotra, O. P.

3rd Edition, 2014
New Delhi, Thomson Reuters, 2014

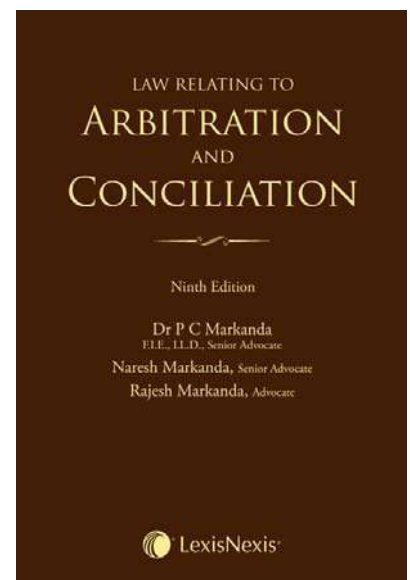
Acc. No. 144489, 144514



Law Relating to Arbitration & Conciliation
Markanda, P. C.

9th Edition, Rep. 2018
Gurgaon, LexisNexis, 2018

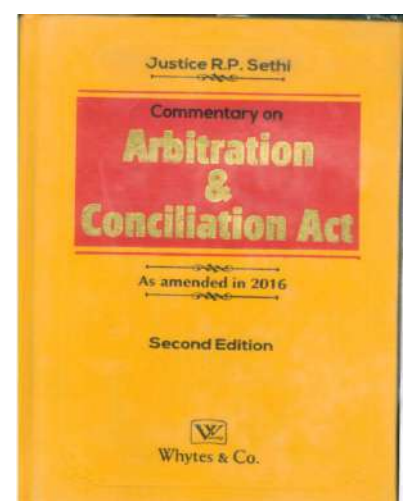
Acc. No. 144522



Commentary on Arbitration & Conciliation
Act(In 2 vols.)
Sethi, R. P.

2nd Edition, Reprint 2018
New Delhi, Whytes & Co., 2018

Acc. No. 144523-144524



Arbitration & Conciliation
Basu, N. D.

13th Edition, Rep. 2018
Allahabad, Orient Pub. Co., 2018

Acc. No. 144525

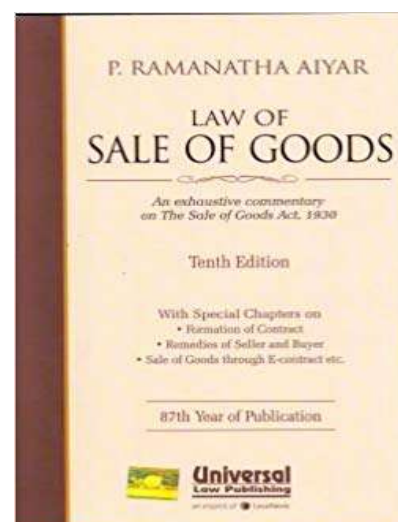


Sale of Goods

Law of Sale of Goods
Aiyar, P. Ramanatha

10th Edition, 2016
Gurgaon, LexisNexis, 2016

Acc. No. 144075

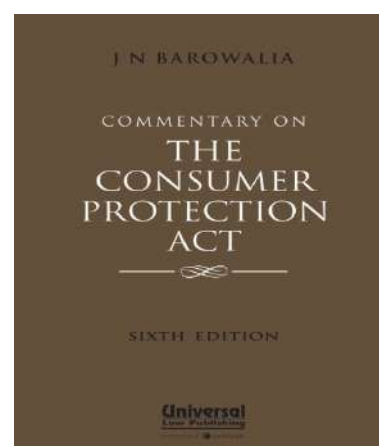


Consumer Protection

Commentary on the Consumer Protection
Barowalia, J. N.

6th Edition, 2017
Gurgaon, LexisNexis, 2017

Acc. No. 144076

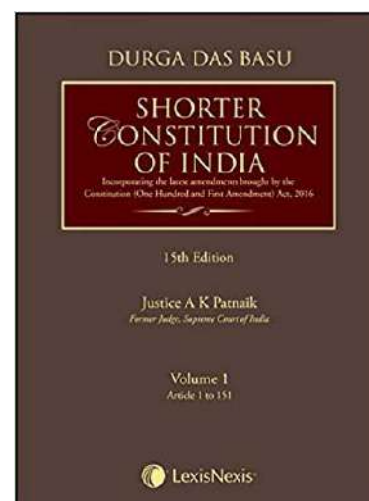


Constitution

Shorter Constitution of India (In 2 vols.)
Basu, Durga Das

15th Edition, 2018
Gurgaon, LexisNexis, 2018

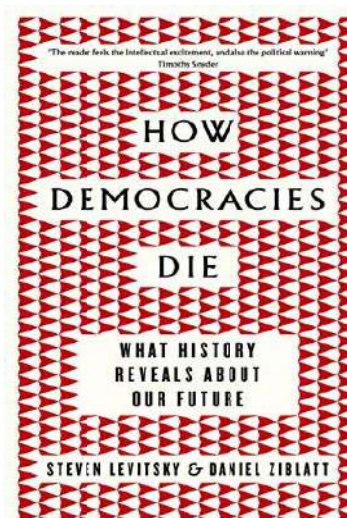
Acc. No. 144079-144080, 144520-144521



How Democracies Die- What History reveals
about our future
Levitsky, Steven & Ziblatt, Daniel

2018 Edition
UK., Penguin Random House, 2018

Acc. No. 144085

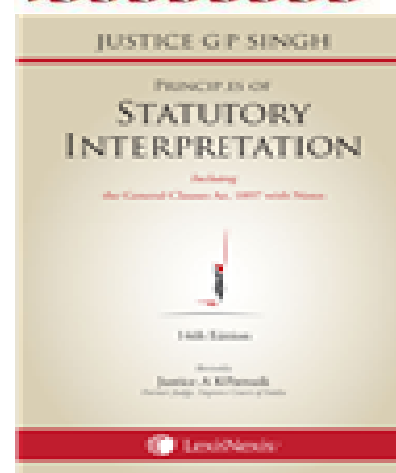


Statutory Interpretation

Principles of Statutory Interpretation
Singh, G. P.

14th Edition, 2016
Gurgaon, LexisNexis

Acc. No. – 144083

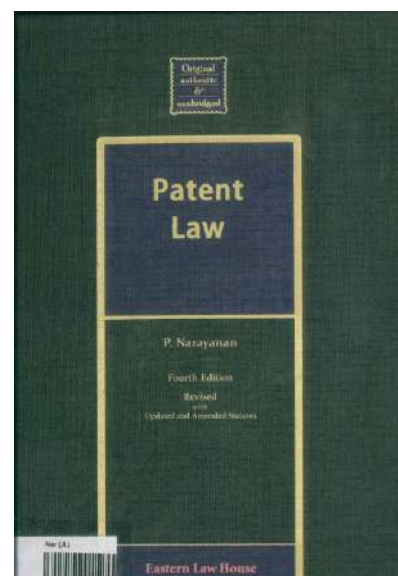


Patent Law

Patent Law
Narayanan, P.

4th Edition, Rev. 2017
Kolkata, Eastern Law House, 2017

Acc. No. 144084



Digest

Services Law Digest
Chawla, Jagjit Singh & Chawla, Balvinder
Singh, Editor
Edition 2018, Vol. 38
Chandigarh, S. L. R. , 2018

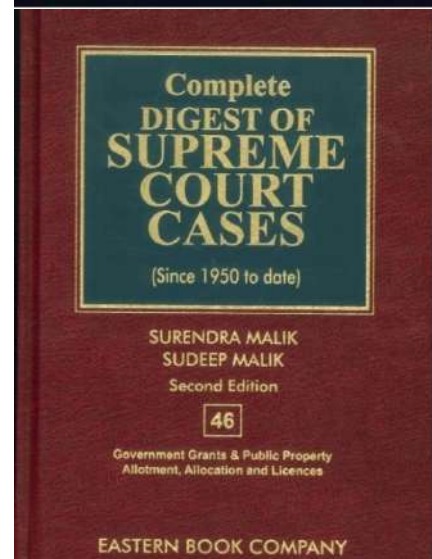
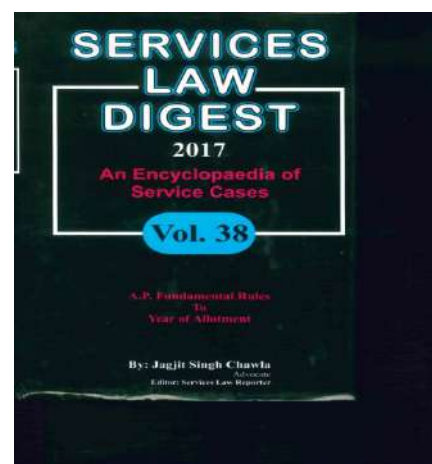
Acc. No. 144087-144088

Complete Digest of Supreme Court Cases (Since
1950 to date)

Malik, Surendra & Malik, Sudeep, Editor

2018 Edition, Vol. 46
Lucknow, Eastern Book Company, 2018

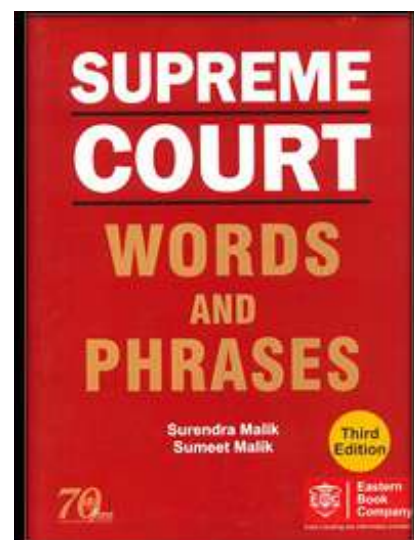
Acc. No. 144089- 144090



Supreme Court Words & Phrases
Malik, Surendra & Malik, Sumeet

3rd Edition, 2014
Lucknow, Eastern Book Company, 2014

Acc. No.

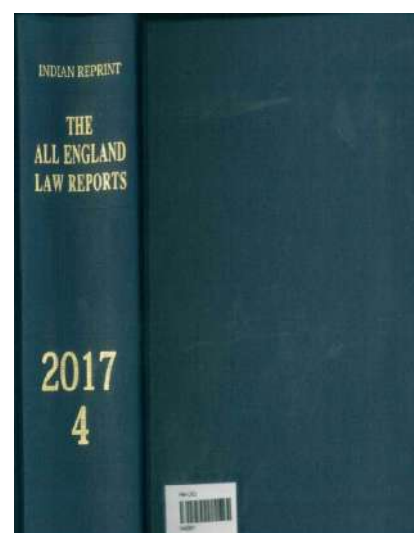


All England Law Reports

All England Law Reports
Herring, Wendy, Editor

Edition 2017(Vol.4), Edition 2018 (Vol.1 & 2)
London, LexisNexis

Acc. No. 144091- 144093

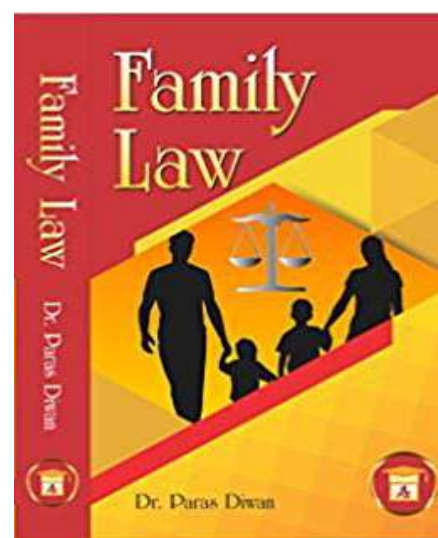


Family Law

Family Law : Hindus, Muslims, Christians,
parsis & Jews
Diwan, Paras & Diwan, Peeyushi

10th Edition, 2013
Faridabad, Allahabad Law Agency, 2013

Acc. No. 144486

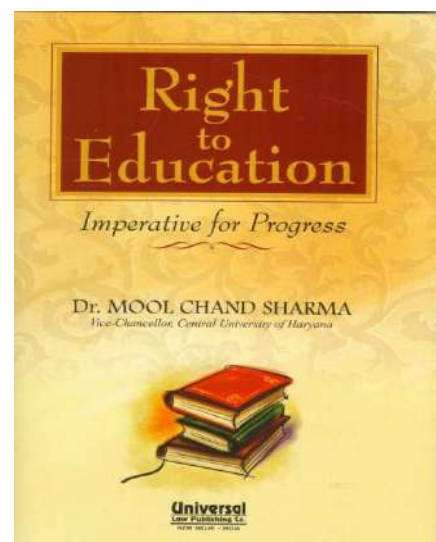


Education

Right to Education; Imperative for Progress
Sharma, Mool Chand

Edition 2013
New Delhi, Universal Law Publisher, 2013

Acc. No. 144487

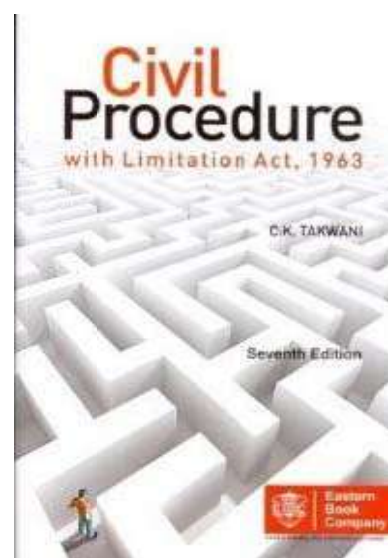


Code of Civil Procedure

Civil Procedure with Limitation Act, 1963
Thakkar, C. K.

7th Edition, Reprint 2015
Lucknow, Eastern Book Company, 2015

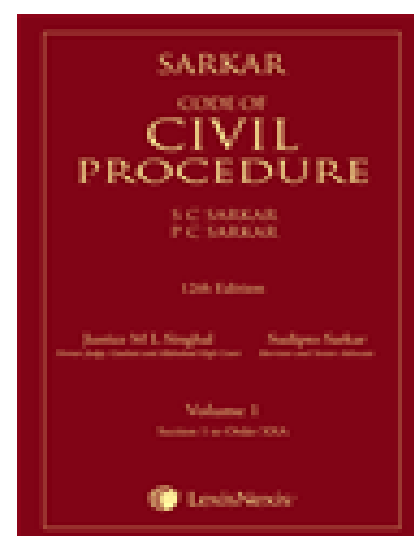
Acc. No. 144488



Code of Civil Procedure(In 2 vols.)
Sarkar, S. C. & Sarkar, P. C.

12th Edition, 2017
Gurgaon, LexisNexis, 2017

Acc. No. 144510-144511

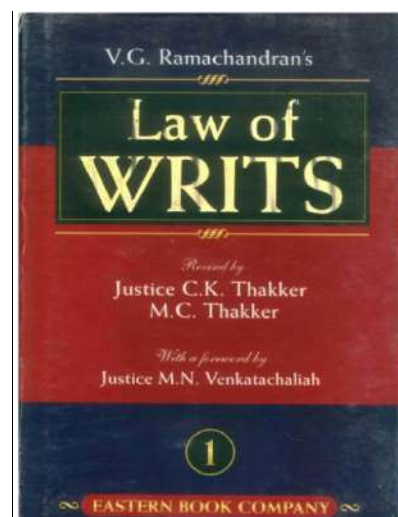


Writ Law

Law of Writs(In 2 vols.)
Ramachandra, V. G.

6th Edition with Supplement 2012
Lucknow, Eastern Book Company

Acc. No. 144490-144491



Railway

Railway Security Manual
Dubey, S. K.

2015 Edition
Lucknow, Eastern Book Company, 2015

Acc. No. 144492

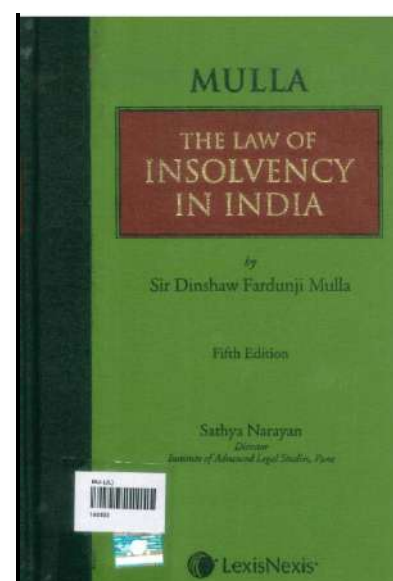


Insolvency

Law of Insolvency in India (Tagore Law
Lectures, 1929)
Mulla, D. F.

5th Edition, 2013
Gurgaon, LexisNexis, 2013

Acc. No. 144493



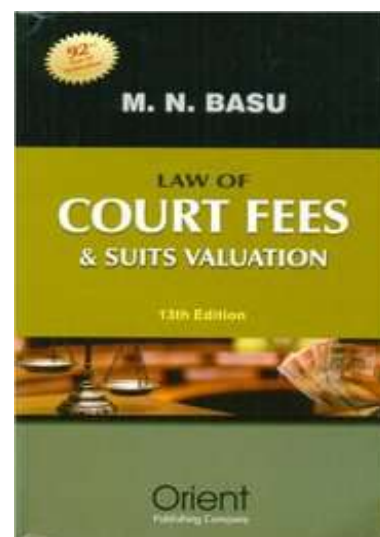
Court Fees

Court Fees Act, 1870 & Suits Valuation act,
1887

Basu, M. N.

13th Edition, Reprint 2014
Allahabad, Orient Publishing Company, 2014

Acc. No.

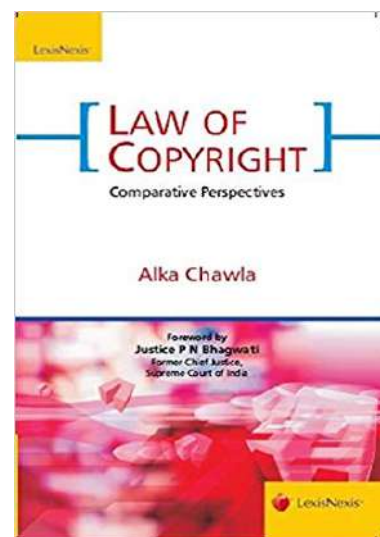


Copyright

Law of Copyright ; Camparative Perspectives
Chawla, Alka

Edition 2013
Gurgaon, LexisNexis, 2013

Acc. No. 144495

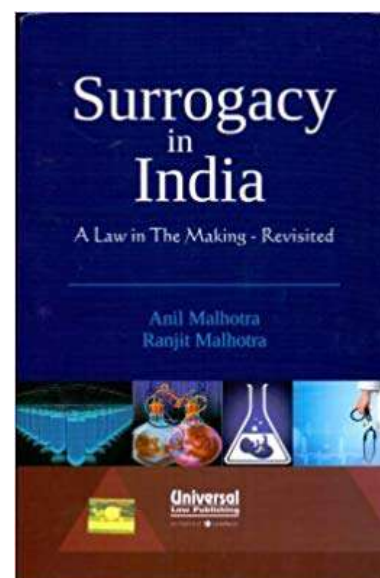


Surrogacy

Surrogacy in India; A Law in the Making
Malhotra, Anil & Malhotra, Ranjit

Edition 2013
New Delhi, Universal Law Publishing, 2013

Acc. No. 144496



Tax Laws

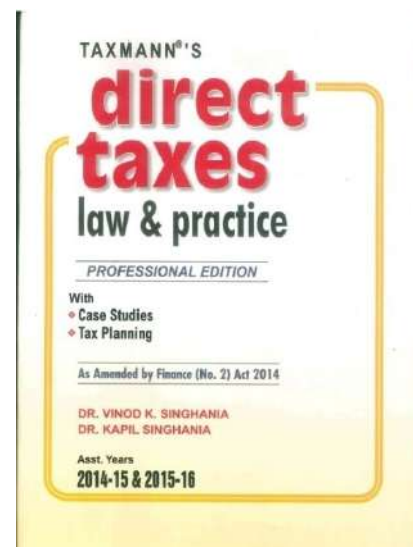
Direct Taxes Law & Practice (Professional Edition)

Singhania, Vinod K. & Singhania, Kapil

Edition 2014-2015

New Delhi, Taxmann, 2014-2015

Acc. No. 144497



Child Law

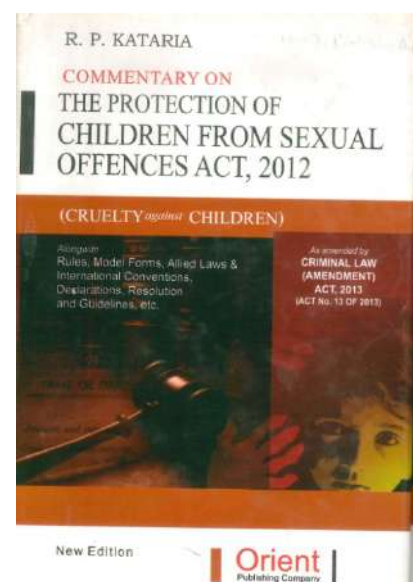
Commentary on the Protection of Children from Sexual offences Act, 2012

Kataria, R. P.

Edition 2014

Allahabad, Orient Publishing Company, 2014

Acc. No. 144498



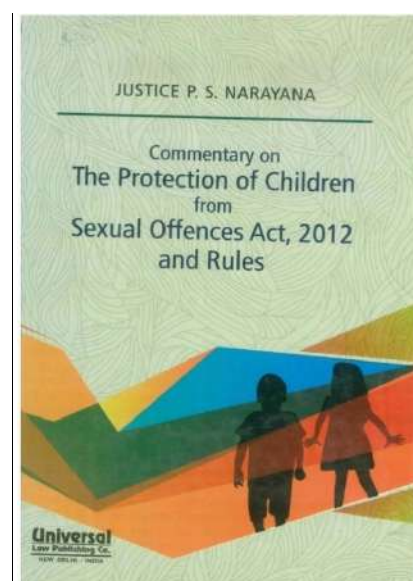
Commentary on the Protection of Children from Sexual offences Act, 2012 and Rules

Narayanan, P. S.

Edition 2013

Delhi, Universal Law Publishers, 2013

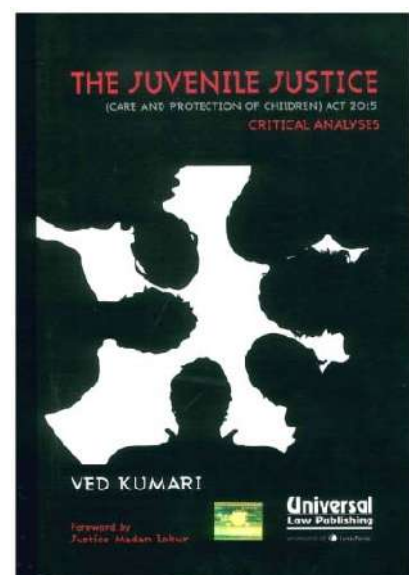
Acc. No. 144499



Juvenile Justice (Care & Protection of Children) Act, 2015- Critical Analysis
Kumar, Ved

Edition 2017
Gurgaon, Universal Law Publishing, 2017

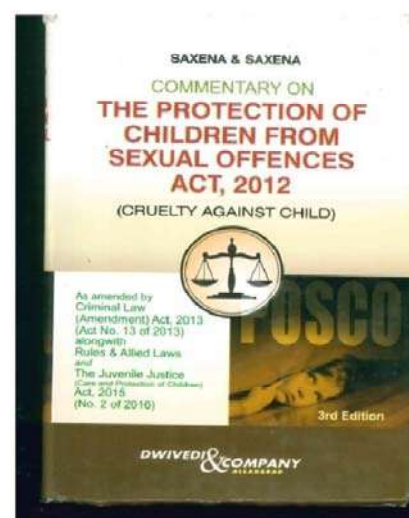
Acc. No. 144517



Commentary on Protection of Children from Sexual Offences Act, 2012 (Cruelty Against Child)
Saxena & Saxena

3rd Edition, 2017
Allahabad, Dwivedi & Co., 2017

Acc. No. 144518



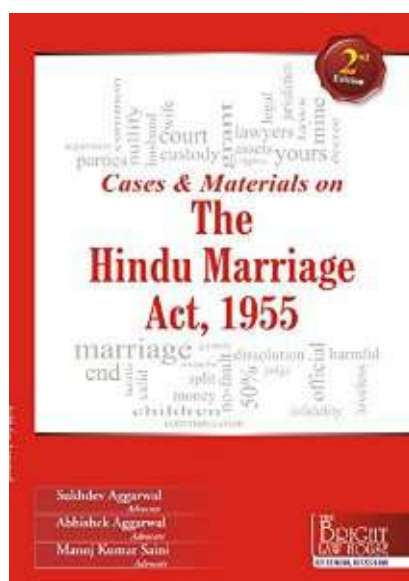
Hindu Law

Cases and Material on the Hindu Marriage Act, 1955

Aggarwal, Sukhdev ; Aggarwal, Abhishek & Saini, Manoj Kumar

2nd Edition, 2013
New Delhi, Bright Law House, 2013

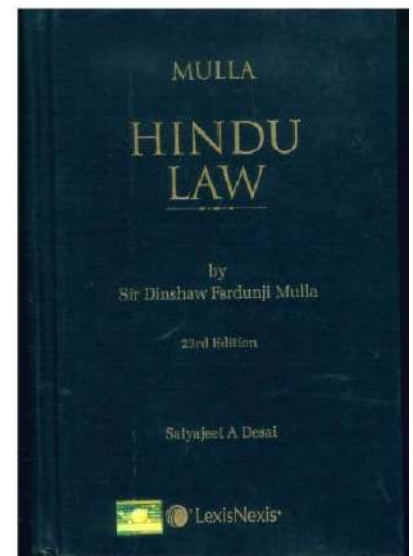
Acc. No. 144500



Hindu Law
Mulla, Dinshaw Fardunji

21st Edition, Updated 2013
Gurgaon, LexisNexis, 2013

Acc. No. 144506

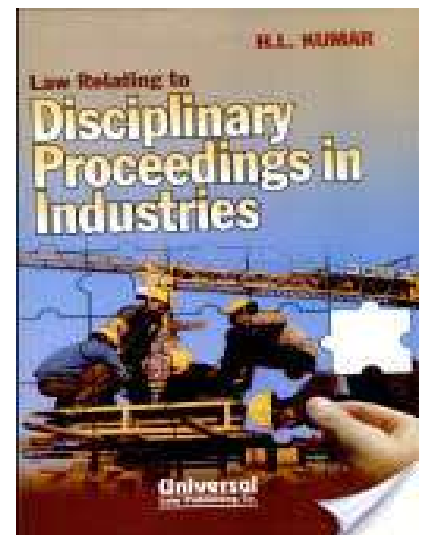


Labour Law

Law Relating to Disciplinary Proceedings in
Industries
Kumar, H. L.

8th Edition, 2013
New Delhi, Universal Law Publishers, 2013

Acc. No. 144501



Police Law

Delhi Police Manual
Adil, M. S.

Edition 2013
Delhi, Capital law House, 2013

Acc. No. 144502

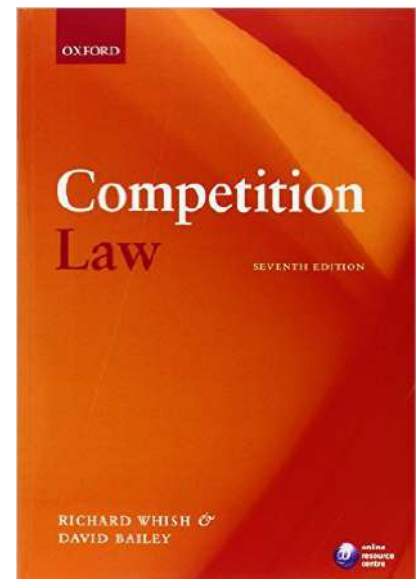


Competition Law

Competition Law
Whish, Richard & Bailey, David

7th Edition, 2012
New York , Oxford University Press, 2012

Acc. No. 144503

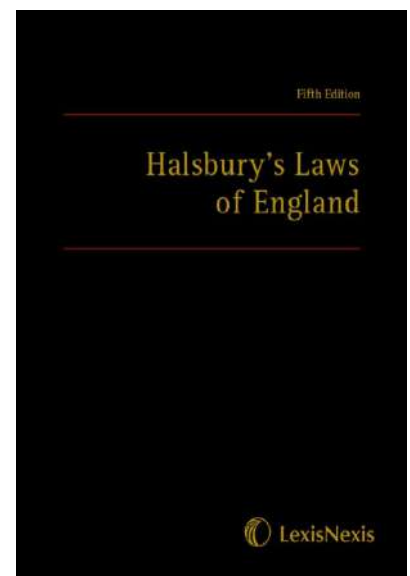


Halsbury's Laws of England

Halsbury's Laws of England
Clarke, Tanja, Editor

Annual Abridgment-2015(Edition 2016)
Annual Abridgment-2016(Edition 2017)
Vol. 57, 81, 82, 83, 100, 101, 78, 6, 70, 60 & 61 ,
88A (5th Edition, 2018)
London, LexisNexis

Acc. No. 144507, 144508, 144526-144536,
144541

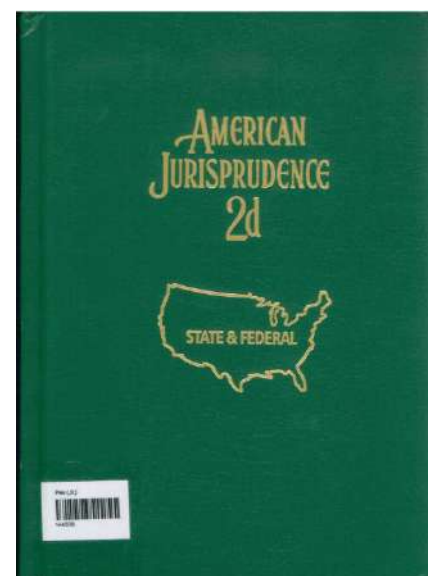


American Jurisprudence

American Jurisprudence (Vol. 17A)
Pesando, Marie K. , Editor

2nd Edition, 2016
Danvers, Thomson Reuters, 2016

Acc. No. 144509



Land Acquisition

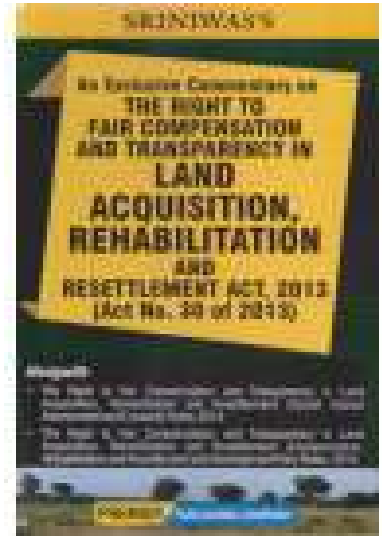
Right to fair Compensation & Transparency in
Land Acquisition, Rehabilitation & Resettlement
Act, 2013

Sriniwas, S. K. P.

Edition 2017

Allahabad, Premier Publication Co.

Acc. No. 144512



Criminal Law

Ganguly's Criminal Court- Practice & Procedure
Mallick, M. R. & Ray, Sukumar

11th Edition, 2016

Kolkata, Eastern Law House

Acc. No. 144513



Medical Jurisprudence

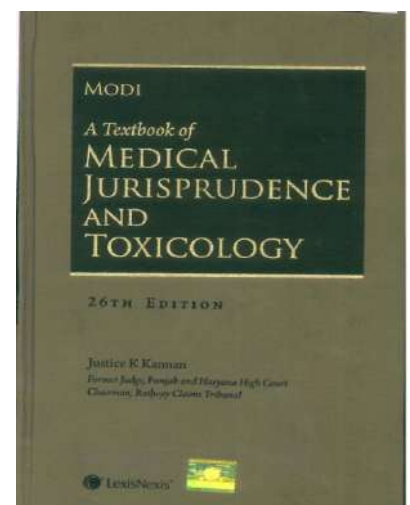
Textbook of Medical Jurisprudence &
Toxicology

Modi

26th Edition, 2018

Gurgaon, LexisNexis, 2018

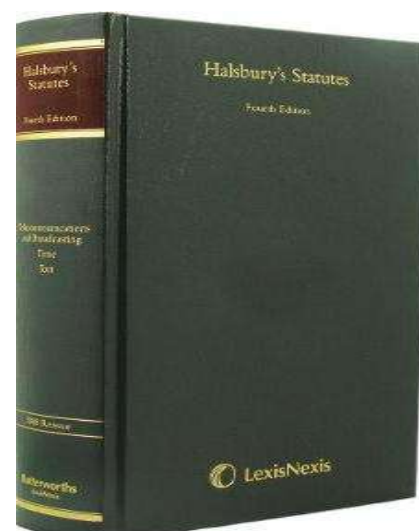
Acc. No. 144519



Halsbury's Statutes of England & Wales

Halsbury's Statutes of England & Wales
Mitchell, Rebecca, Editor

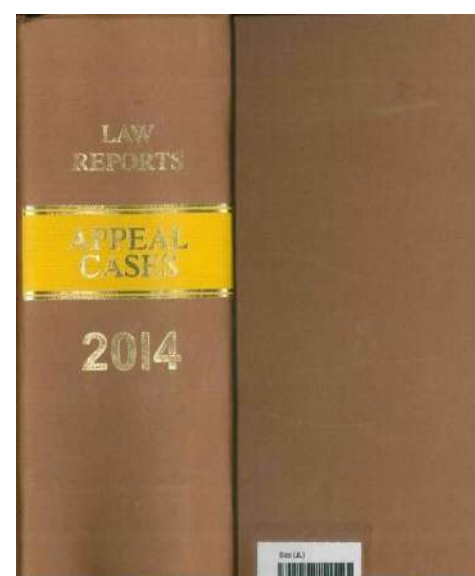
4th Edition, 2018 Reissue
Vol. 18(1), 18(3), 34(1), 34(2)
London, LexisNexis, 2018-12-05
Acc. No. 155537-144540



Law Reports

Law Reports- Appeal Cases, Chancery Division,
Family Division, Queen's Bench Division
Scowen, Clive, Editor

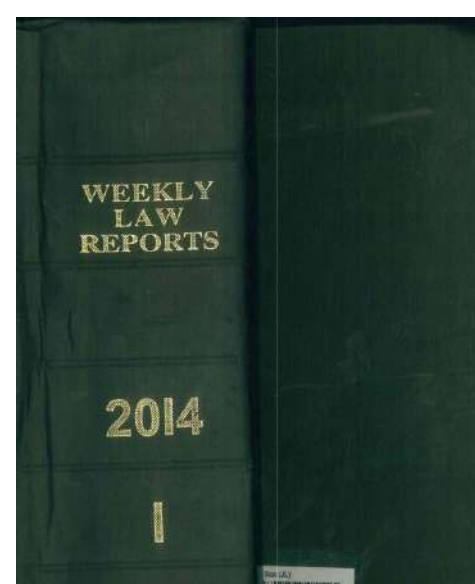
2014, 2015
London, Incorporated Council of Law Reporting
Acc. 144542- 144545



Weekly Law Reports

Weekly Law Reports
Scowen, Clive, Editor

2014, 2015, 2016 (Vol. 1- Pt.1, Pt.2, Pt.3; Vol.2,
Vol. 3 each year)
London, Incorporated Council of Law Reporting
Acc. No. 144550-144564

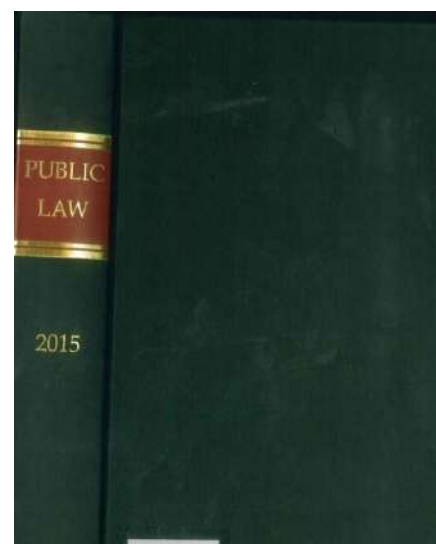


Public Law

Public Law
Sunkin, Maurice, Editor

2015, 2016 & 2017
London, Sweet & Maxwell

Acc. No. 144565 – 144567

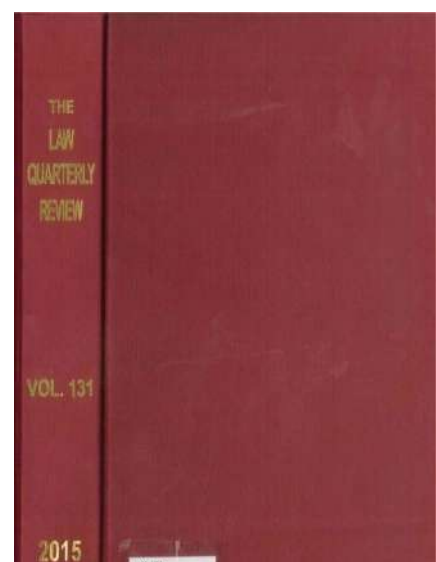


Law Quarterly Review

Law Quarterly Review
Mirfield, P. N. , Editor

2015, 2016, 2017
London, Sweet & Maxwell

Acc. No. 144568- 144570

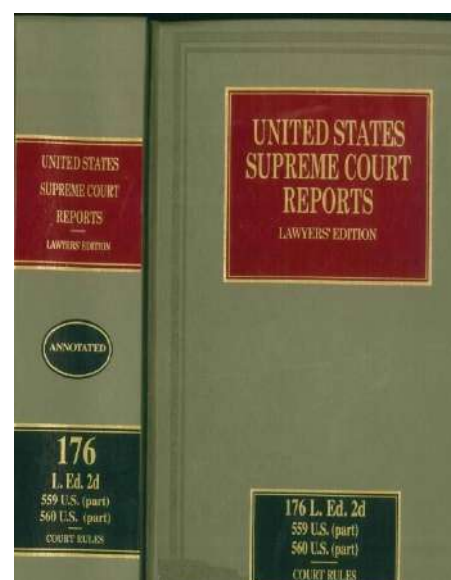


United States Supreme Court Reports

United States Supreme Court Reports (Lawyers' Edition 2d) (2017)
Knapp, Gary, Editor

Vol. 176, 177, 178
Danvers, LexisNexis, 2017

Acc. No. 144571- 144573

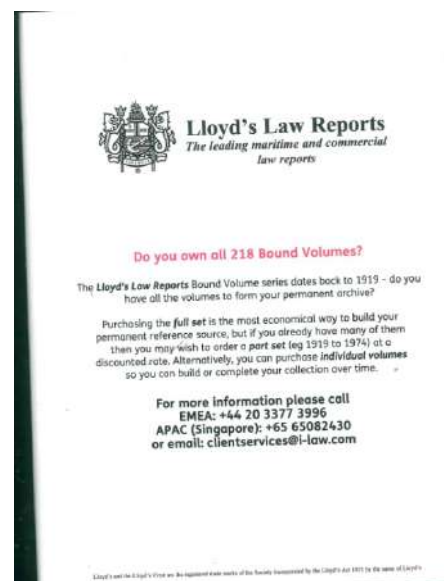


Lloyd's Law Reports

Lloyd's Law Reports
Daiches, Michael, Editor

2018 (Vol. 1)
London, Informa, 2018

Acc. No. 144574



August, 2018 (Books Procured during March, 2018 to July, 2018)

Patent Law

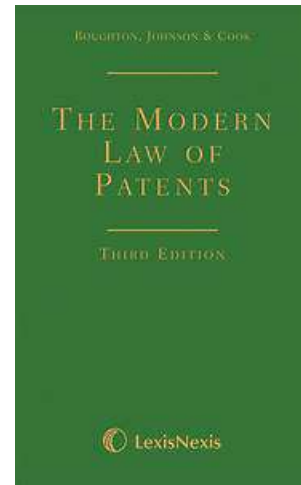
The Modern Law of Patents

Johnson, Phillip

3rd Ed., 2015

London, LexisNexis, 2015

Acc. No. : 143183



Halsbury's Laws of India

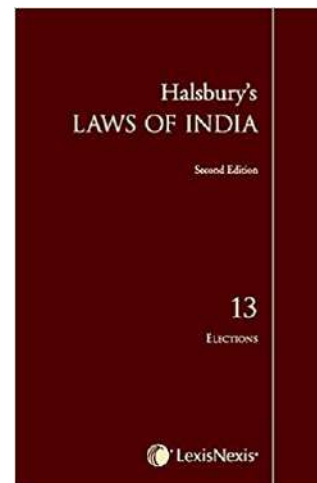
Halsbury's Laws of India – Vol. 13, 22, 23

2nd Edition, 2017

Venkatachaliah, M. N. (Ed.)

Gurgaon, LexisNexis, 2015

Acc. No. : 143184, 144022, 144023



Law

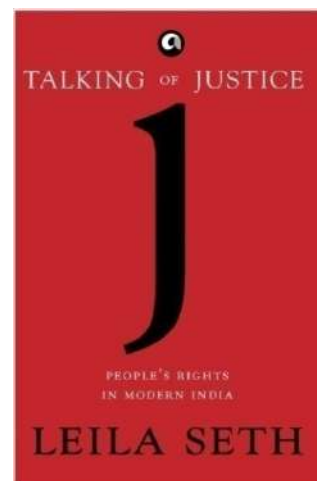
Talking of Justice : People's Rights in Modern India

Seth, Leila

Edition 2014

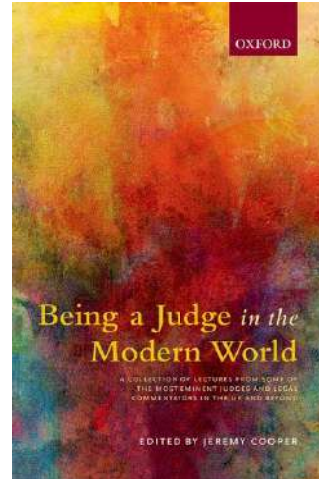
New Delhi, Aleph Book Company, 2014

Acc. No. : 143645



Being a Judge in the Modern World
Cooper, Jeremy (Ed.)
Edition 2017
U.K., Oxford University Press, 2017

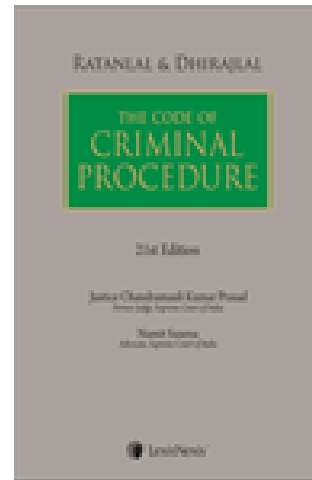
Acc. No. 143879



Code of Criminal Procedure

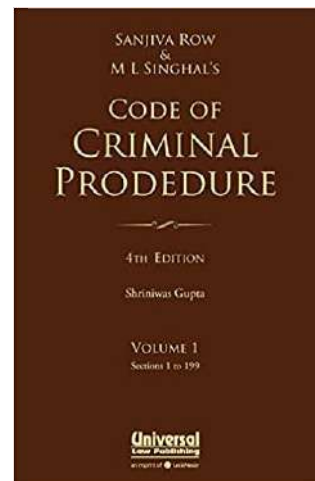
Code of Criminal Procedure
21st Edition , 2018
Ratanal & Dhirajlal
Gurgaon, LexisNexis, 2018

Acc. No. 143841



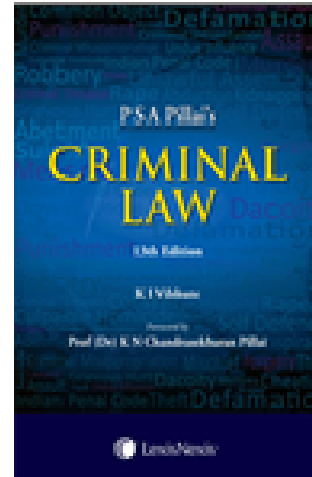
Code of Criminal Procedure (In 2 vols.)
Row, Sanjiva
4th Edition, 2016
Gurgaon, LexisNexis, 2016

Acc. No. 143647 V. 1 – 143648 V. 2



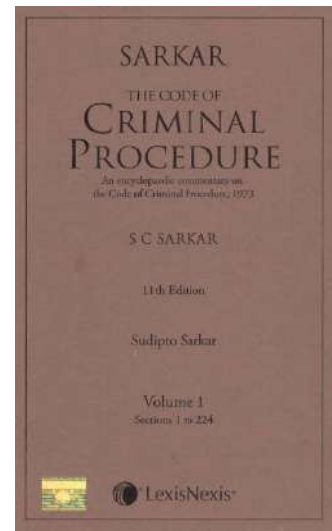
Criminal Law
Pillai, PSA
12th Edition, 2014
Gurgaon, LexisNexis, 2014

Acc. No. 143690



Code of Criminal Procedure (in 2 vols.)
Sarkar, S. C. & Sarkar, P. C.
11th Edition, 2015
Gurgaon, LexisNexis, 2015

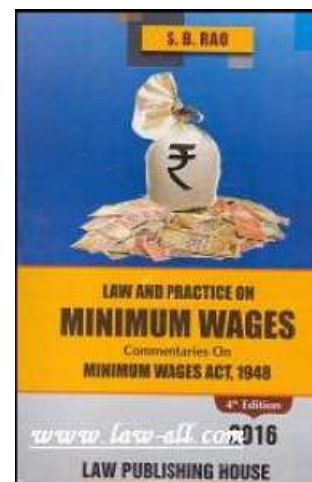
Acc. No. 143832



Law of Minimum Wages

Law and Practice on Minimum Wages
Rao, S. B.
4th Edition, 2016
Allahabad, Law Publishing House, 2016

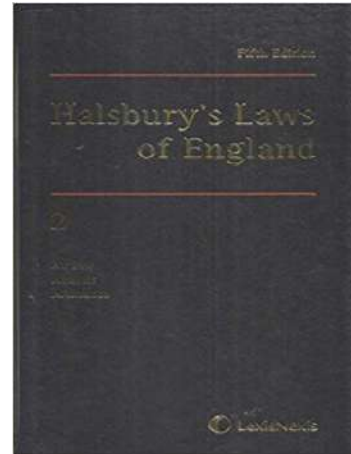
Acc. No. 143649



Halsbury's Laws of England

Halsbury's Laws of England – Vol. 2, 9, 10, 54,
54A, 16, 17, 93, 94
5th Edition, 2017
London, LexisNexis, 2017

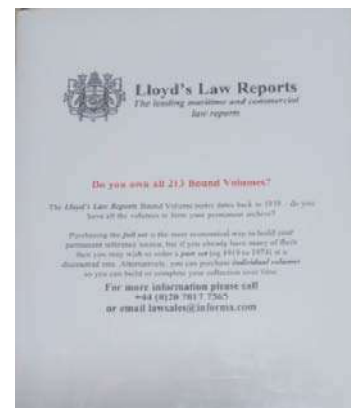
Acc. No. 143650, 143651, 143659- 143662,



Lloyd's Law Reports

Lloyd's Law Reports- Vol. 2
Edition 2017
London, Informa Law, 2017

Acc. No. 143655



Butterworths Company Law Cases

Butterworths Company Law Cases- Vol. 2
Edition 2016
London, LexisNexis, 2016

Acc. No. 143656



Contract Law

Indian Contract & Specific Relief Acts (in 2 vols.)

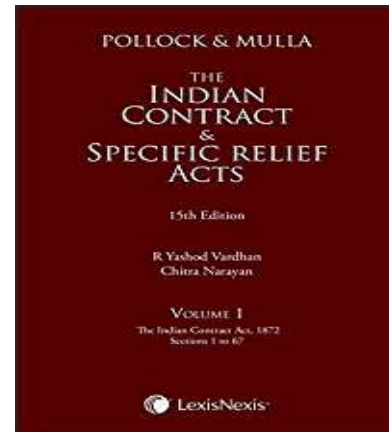
Pollock & Mulla

15th Edition, 2017

Gurgaon, LexisNexis, 2017

Acc. No. 143657-143658

143856-143857



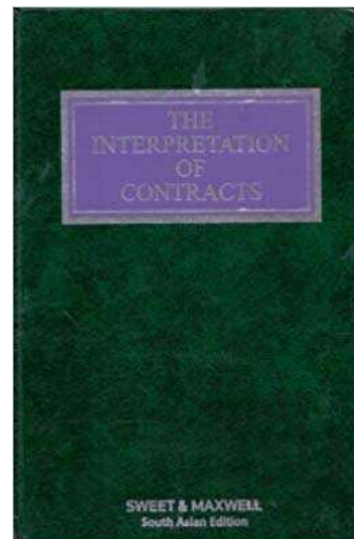
Interpretation of Contracts

Lewison, Kim

5th Edition, South Asian Reprint, 2016

London, Sweet & Maxwell, 2016

Acc. No. 143886



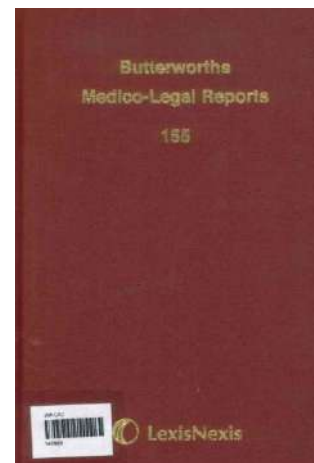
Butterworths Medico-Legal Reports

Butterworths Medico-Legal Reports-Vol. 155, 156

Edition, 2017

London, LexisNexis, 2017

Acc. No. 143663- 143665



Halsbury's Statutes

Halsbury's Statutes –Vol. 8, 13, 17(1), 17(2), 35,
41, 6(1), 6(2), 12(1), 12(2), 12(3), 12(4), 12(5),
15(1), 15(2), 15(3)
4th Edition, 2017
London, LexisNexis, 2017

Acc. No. 143666- 143681



Police Law

Delhi Police Manual
Edition 2015
Delhi, Capital Law House, 2015

Acc. No. 143685



Arbitration Law

Supreme Court on Award of Interest
Malik, Surendra
Edition 2013
Lucknow, Eastern Book Co., 2013

Acc. No. 143686



Law of Arbitration & Conciliation (in 2 vols.)

Bachawat, R. S.

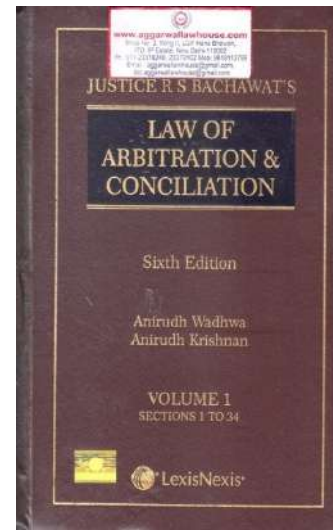
6th Edition, 2018

Gurgaon, LexisNexis, 2018

Acc. No. 143815-143816

143817-143818

144010-144011



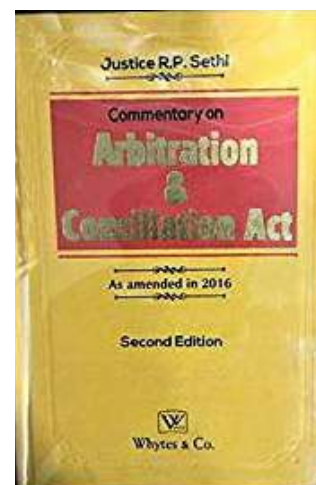
Commentary on Arbitration & Conciliation Act
(in 2 vols.)

Sethi, R. P.

2nd Edition, 2017

New Delhi, Whytes & Co., 2017

Acc. No. 143993



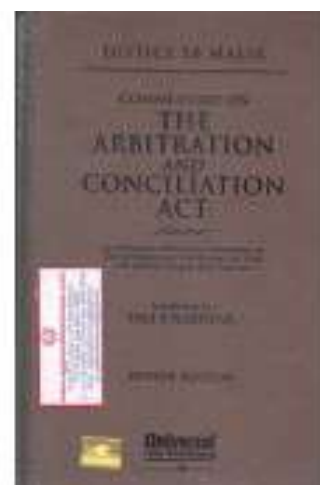
Law of Arbitration & Conciliation Act

Malik, S. B.

8th Edition, 2018

Gurgaon, Universal Law Publishing, 2018

Acc. No. 144012



Stamp Law

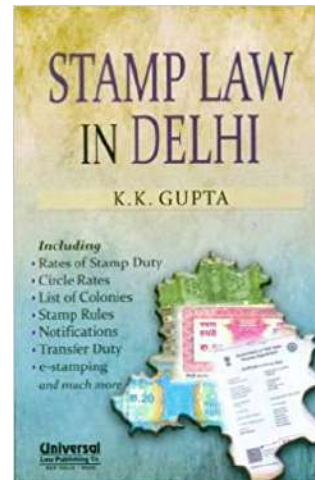
Stamp Law in Delhi

Gupta, K. K.

Edition 2013

Delhi, Universal Law Publishers, 2013

Acc. No. 143688



Specific Relief

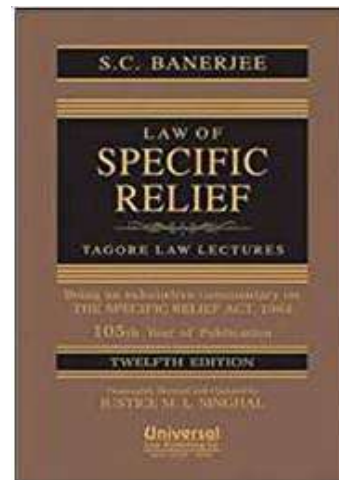
Law of Specific Relief

Banerjee, S. C.

12th Edition, 2013

Delhi, Universal Law Publishers, 2013

Acc. No. 143689



Family Law

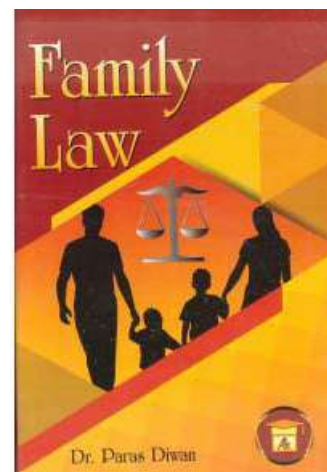
Family Law

Diwan, Paras

10th Edition, 2013

Faridabad, Allahabad Law Agency, 2013

Acc. No. 143690



Labour Law

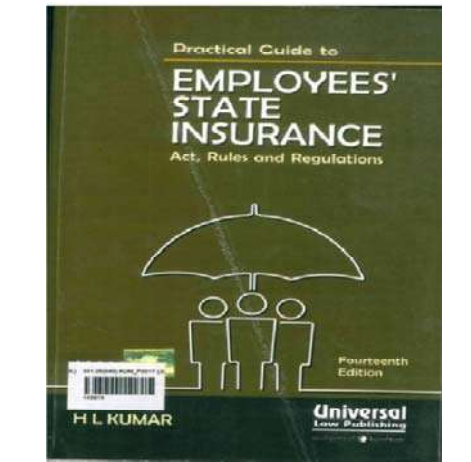
Practical Guide to Employees' State Insurance-
Acts, Rules & Regulations

Kumar, H. L. & Kumar, Gaurav

14th Edition, 2017

Gurgaon, Universal Law Publishers, 2017

Acc. No. 143819



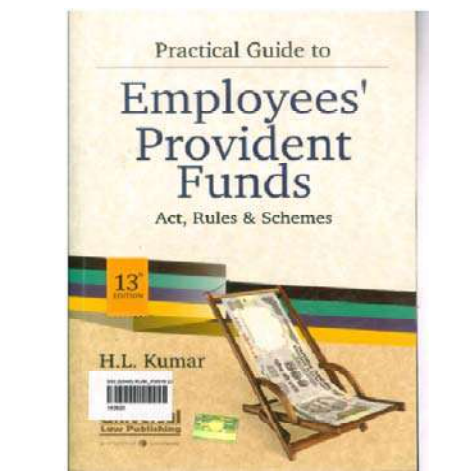
Practical Guide to Employees' Provident Funds –
Acts, Rules & Regulation

Kumar, H. L. & Kumar, Gaurav

13th Edition, 2016

Gurgaon, Universal Law Publishers, 2016

Acc. No. 143820



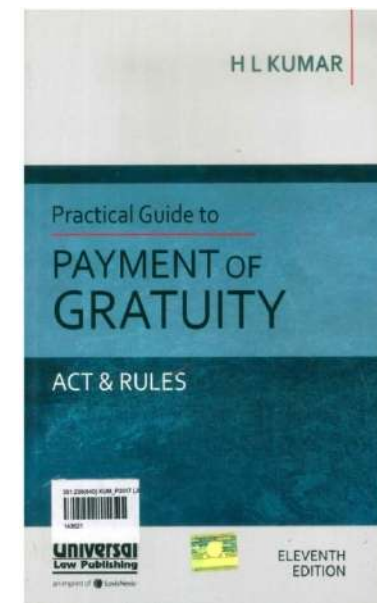
Practical Guide to Payment of Gratuity –Acts &
Rules

Kumar, H. L. & Kumar, Gaurav

11th Edition, 2017

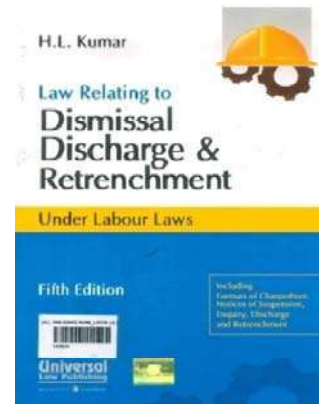
Gurgaon, Universal Law Publishers, 2017

Acc. No. 143821



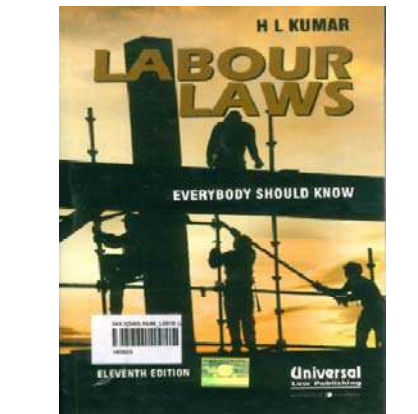
Law relating to Dismissal, Discharge &
Retrenchment under Labour Laws
Kumar, H. L. & Kumar, Gaurav
5th Edition, 2016
Gurgaon, Universal Law Publishers, 2016

Acc. No. 143822



Labour Laws – Everybody should know
Kumar, H. L. & Kumar, Gaurav
11th Edition, 2016
Gurgaon, Universal Law Publishers, 2016

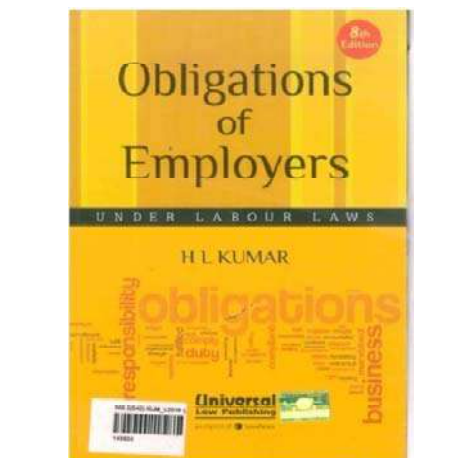
Acc. No. 143823



Obligations of Employers (Under Labour Laws)

Kumar, H. L. & Kumar, Gaurav
8th Edition, 2016
Gurgaon, Universal Law Publishers, 2016

Acc. No. 143824



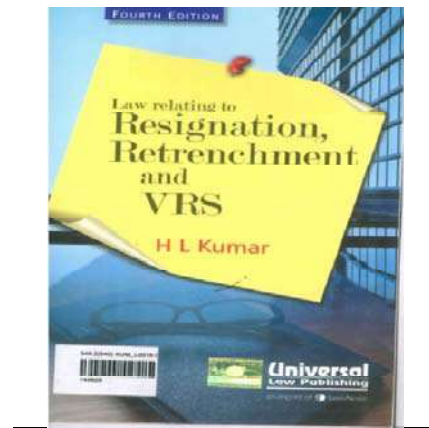
Law Relating to Resignation, Retrenchment & VRS

Kumar, H. L. & Kumar, Gaurav

4th Edition, 2016

Gurgaon, Universal Law Publishers, 2016

Acc. No. 143825



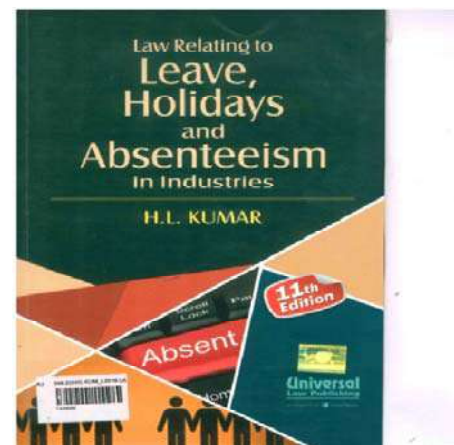
Law Relating to Leave, Holidays & Absenteeism in Industries

Kumar, H. L. & Kumar, Gaurav

11th Edition, 2016

Gurgaon, Universal Law Publishers, 2016

Acc. No. 143826



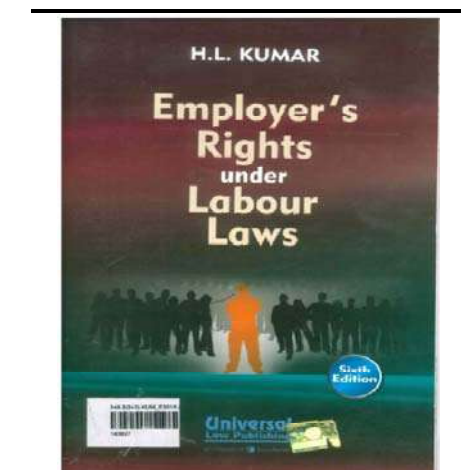
Employer's Rights under Labour Laws

Kumar, H. L. & Kumar, Gaurav

6th Edition, 2016

Gurgaon, Universal Law Publishers, 2016

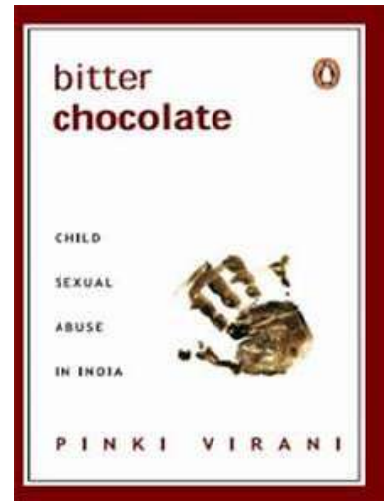
Acc. No. 143827



Child Law

Bitter Chocolate ; Child Sexual Abuse in India
Virani, Pinki
Edition 2000
Gurgaon, Penguin Random House, 2000

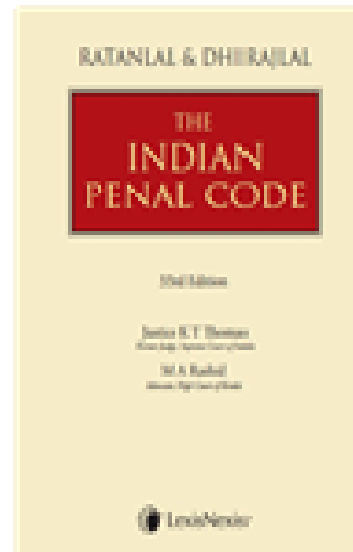
Acc. No. 143828



Penal Law

Indian Penal Code (in 2 vols.)
Ratanlal & Dhirajlal
33rd Edition, Rep. 2016
Gurgaon, LexisNexis, 2016

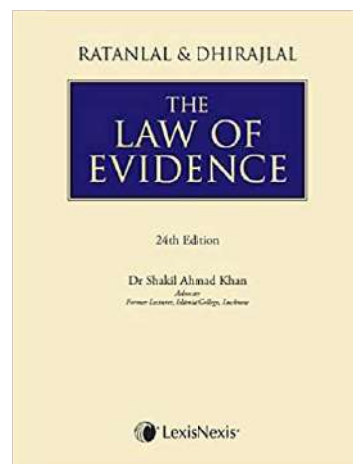
Acc. No. 143829-143830
143858-143859
143995-143996



Law of Evidence

Law of Evidence
Ratanlal & Dhirajlal
24th Edition, 2016
Gurgaon, LexisNexis, 2016

Acc. No. 143831, 143867, 144003



Code of Civil Procedure

Code of Civil Procedure (in 2 vols.)

Sarkar, S. C. & Sarkar, P. C.

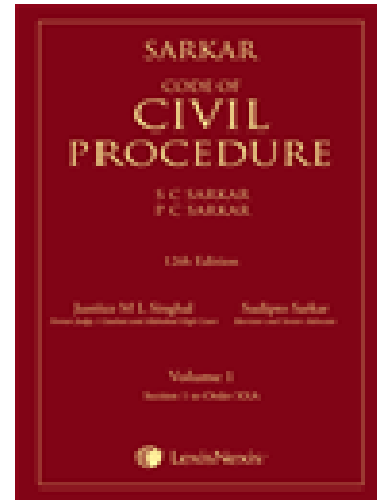
12th Edition, 2017

Gurgaon, LexisNexis, 2017

Acc. No. 143834-143835

143868-143869

143997-143998



Code of Civil Procedure (in 3 vols.)

Mulla, D. F.

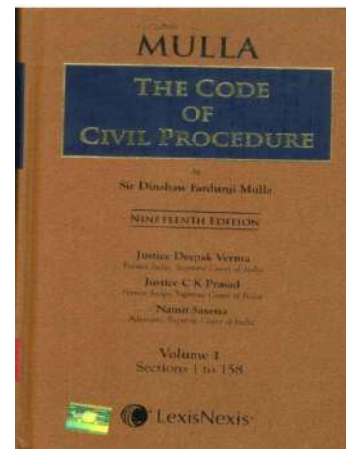
19th Edition, 2017

Gurgaon, LexisNexis, 2017

Acc. No. 143838-143840

144005-144007

144013-144015



Income Tax

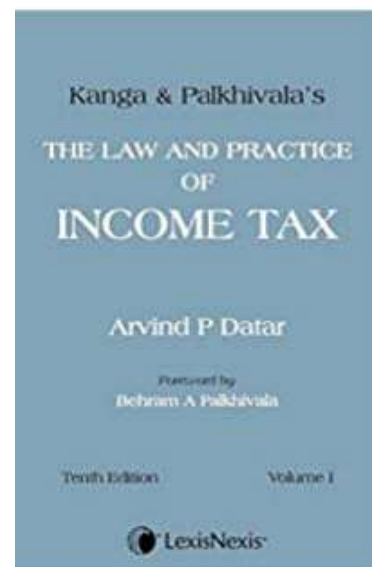
Law and Practice of Income Tax(in 2 vols.)

Kanga & Palkhivala

10th Edition, 2014

Gurgaon, LexisNexis, 2014

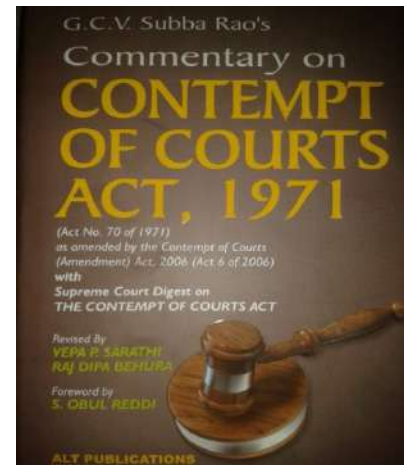
Acc. No. 143836-143837



Contempt of Courts

Commentary on Contempt of Courts Act, 1971
Subba Rao, G. C. V.
5th Edition, Rep. 2017
Hyderabad, A.L.T. Pub., 2017

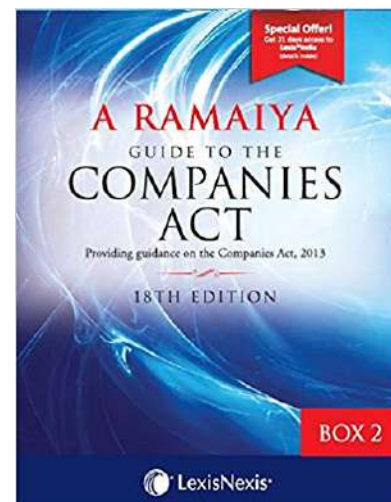
Acc. No. 143842



Company Law

Guide to Companies Act (in 11 Parts including
Appendices)
Ramaiya, A.
18th Edition, 2015
Gurgaon, LexisNexis, 2015

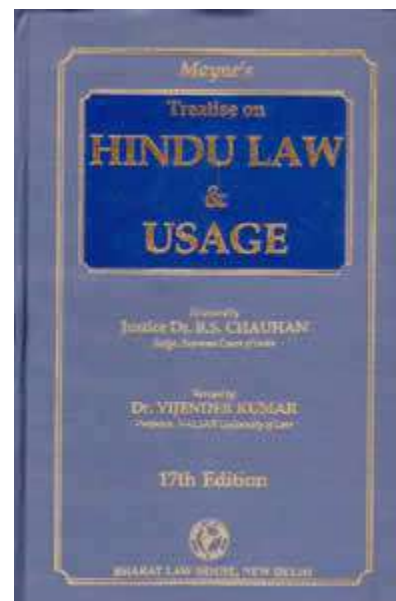
Acc. No. 143843-143853



Hindu Law

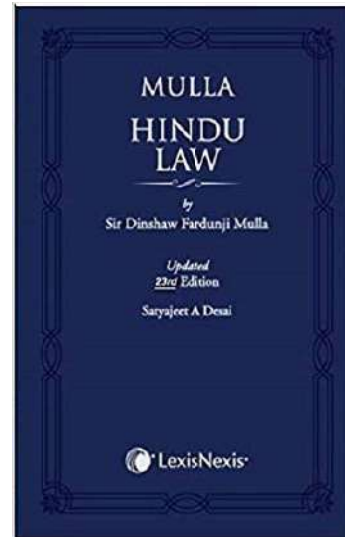
Treatise on Hindu Law & Usage
Mayne
17th Edition, Rep. 2017
New Delhi, Bharat Law House, 2017

Acc. No. 143854, 143885



Hindu Law
Mulla, D. F.
23rd Edition, 2018
Gurgaon, LexisNexis, 2018

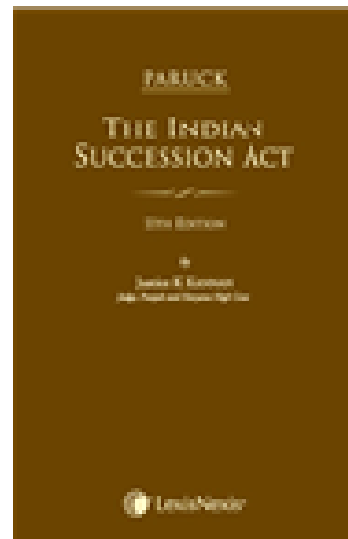
Acc. No. 143855



Law of Succession

Indian Succession Act, 1925
Paruck, P. L.
11th Edition, 2017
Gurgaon, LexisNexis, 2017

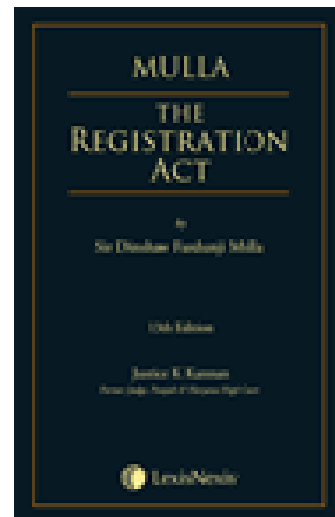
Acc. No. 143860, 144000



Law of Registration

Registration Act
Mulla, D. F.
13th Edition, Rep. 2017
Gurgaon, LexisNexis, 2017

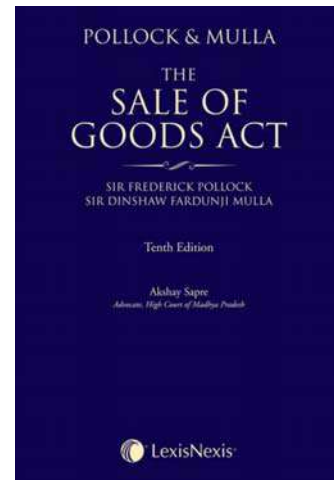
Acc. No. 143861



Sale of Goods

Sale of Goods Act
Pollock & Mulla
10th Edition, 2017
Gurgaon, LexisNexis, 2017

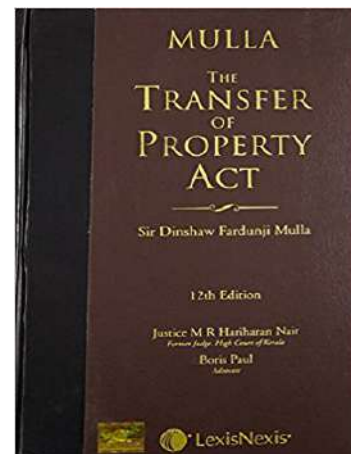
Acc. No. 143862



Transfer of Property

Transfer of Property Act
Mulla, D. F.
12th Edition, Rep. 2017
Gurgaon, LexisNexis, 2017

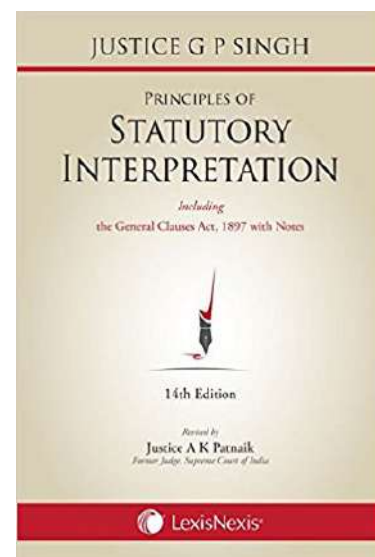
Acc. No. 143863, 144001



Statutory Interpretation

Principles of Statutory Interpretation
Singh, G. P.
14th Edition, 2016
Gurgaon, LexisNexis, 2016

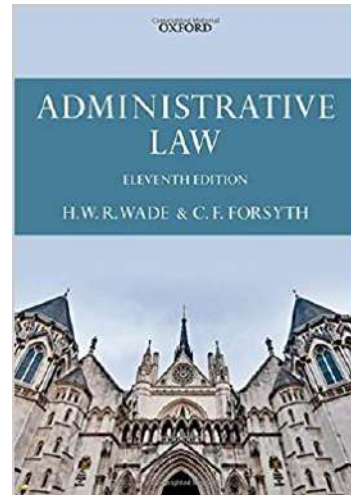
Acc. No. 143864



Administrative Law

Administrative Law
Wade, William & Forsyth, Christopher
11th Edition, 2014
U.K., Oxford University Press

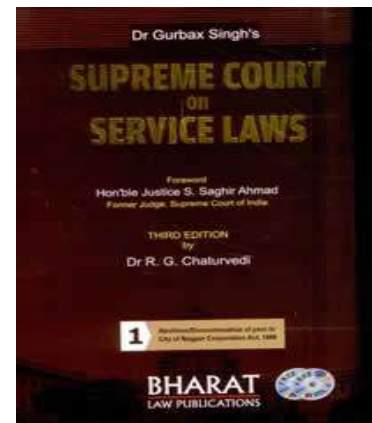
Acc. No. 143865



Digest

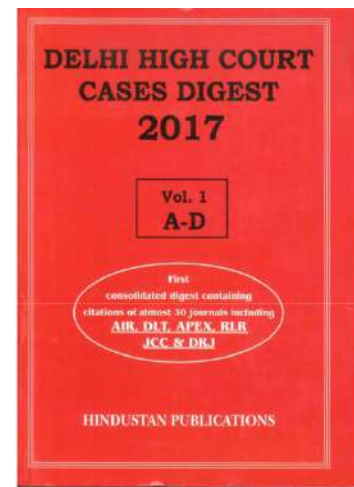
Supreme Court on Service Laws (in 5 vols.)
Singh, Gurbax
3rd Edition, Rep. 2016
Jaipur, Bharat Law Publications, 2016

Acc. No. 143880-143884



Delhi High Court Cases Digest 2017
Ahuja, Satish (Ed.)
Edition 2018
New Delhi, Hindustan Publications, 2018

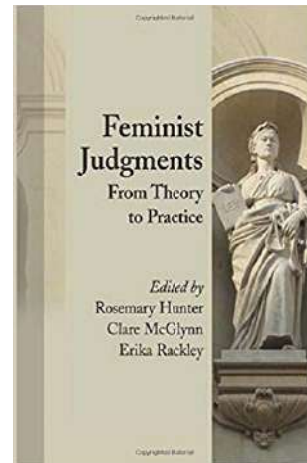
Acc. No. 144018-144019
144020-144021



Feminism

Feminist Judgements: From Theory to Practice
Hunter, Rosemary (Ed.)
Edition 2010
Oxford, Hart Publishing Ltd., 2010

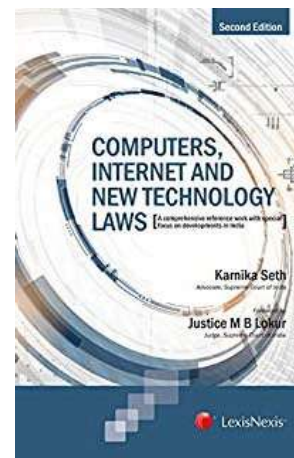
Acc. No. 143982



Information Technology Laws

Computer, Internet and New Technology Laws
Seth, Karnika
2nd Edition, 2016
Gurgaon, LexisNexis, 2016

Acc. No. 143983



Technology Laws Decoded
Nappinai, N. S.
Edition 2017
Gurgaon, NexisNexis, 2017

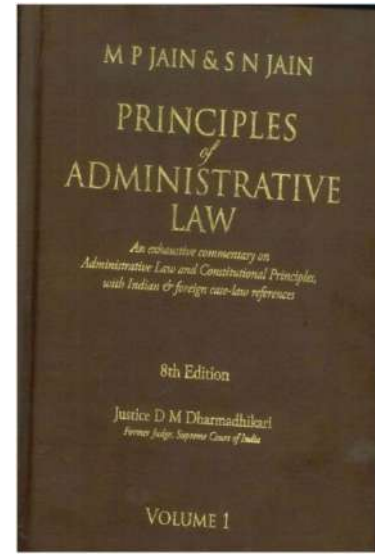
Acc. No. 143984



Administrative Law

Principles of Administrative law (in 2 vols.) Jain,
M. P. & Jain, S. N.
8th Edition, 2017
Gurgaon, LexisNexis, 2017

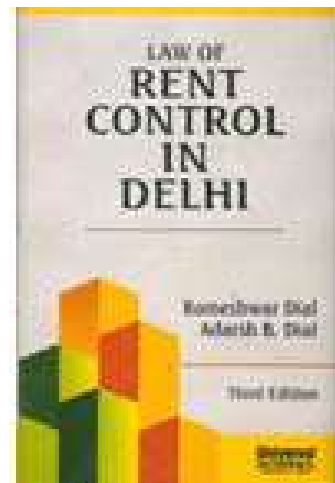
Acc. No. 143985-143986



Rent Law

Law of Rent Control in Delhi
Dial, Rameshwa & Dial, Adarsh B.
3rd Edition, 2014
Gurgaon, Universal Law Publications., 2014

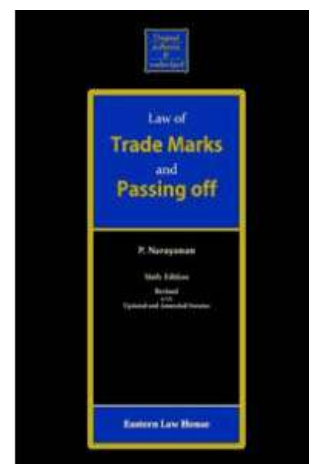
Acc. No. 143897



Law of Trade Marks

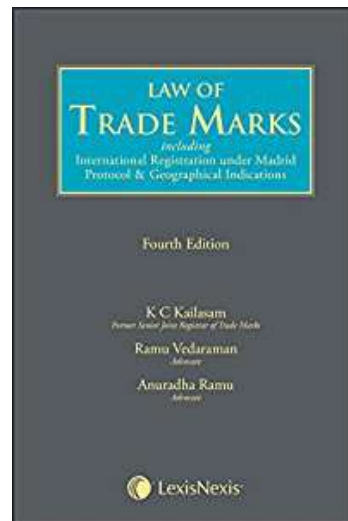
Law of Trade Marks & Passing Off
Narayanan, P.
6th Edition, Rev. 2017
Kolkatta, Eastern Law House, 2017

Acc. No. 143988



Law of Trade Marks
Kailasam, K. C.
4th Edition, 2017
Gurgaon, LexisNexis, 2017

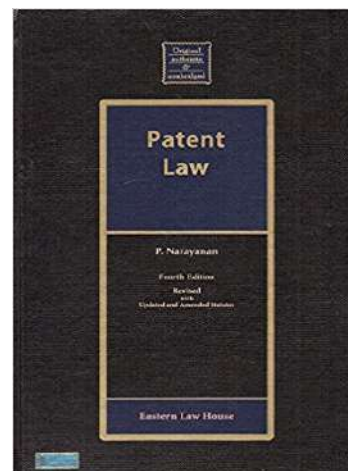
Acc. No. 143990



Patent Law

Patent Law
Narayanan, P.
4th Edition, Rev. 2017
Gurgaon, LexisNexis, 2017

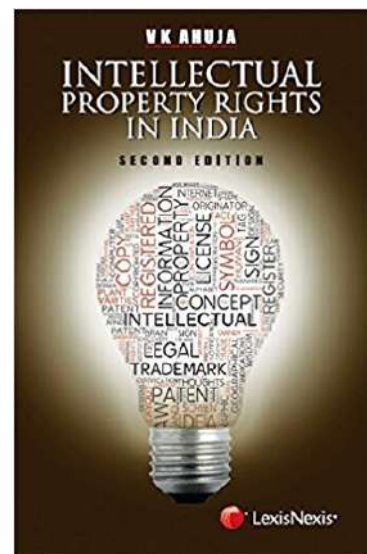
Acc. No. 143989



Intellectual Property Law

Intellectual Property Rights in India
Ahuja, V. K.
2nd Edition, Rep. 2016
Gurgaon, LexisNexis, 2016

Acc. No. 143991



Copyright Law

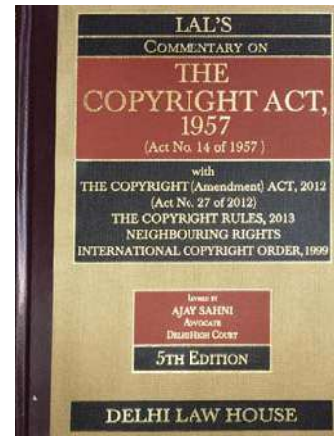
Commentary on the Copyright Act, 1957

Lal

5th Edition, 2017

Delhi, Delhi Law House, 2017

Acc. No. 143992



Medical Jurisprudence

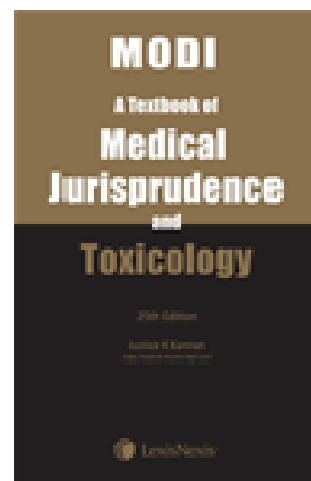
A Textbook of Medical Jurisprudence & Toxicology

Modi, Jaising P.

25th Edition, 2016

Gurgaon, LexisNexis, 2016

Acc. No. 143999



Writ Law

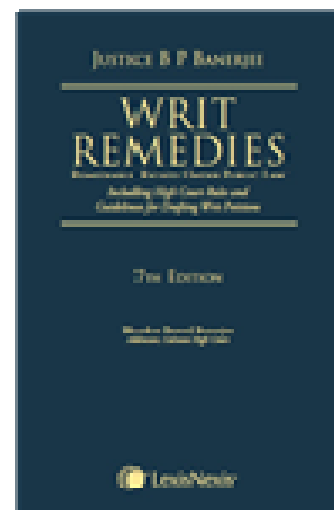
Writ Remedies ; Remediable Rights under Public Law

Banerjee, B. P.

7th Edition, 2016

Gurgaon, LexisNexis, 2016

Acc. No. 144004



Land Acquisition

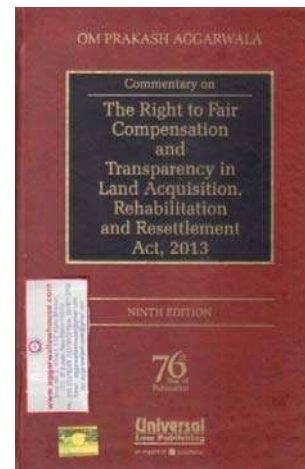
Commentary on Right to Fair Compensation & Transparency in Land Acquisition.... Act, 2013

Aggarwala, Om Prakash

9th Edition, 2017

Gurgaon, Universal Law Publishing

Acc. No. 144009



Insolvency Law

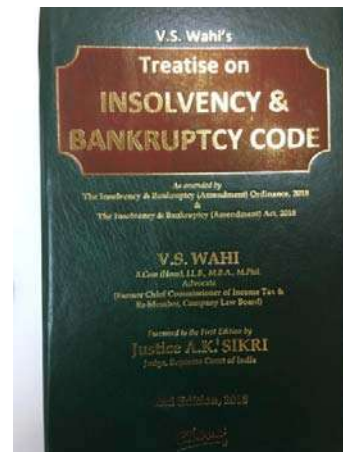
Treatise on Insolvency & Bankruptcy Code

Wahi, V. S.

Edition 2017

New Delhi, Bharat Law House, 2017

Acc. No. 144016



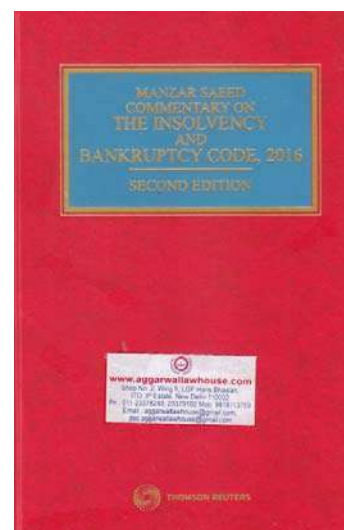
Commentary on Insolvency & Bankruptcy Code, 2016

Saeed, Manzar

2nd Edition, 2017

Gurgaon, Thomson Reuters, 2017

Acc. No. 144017



March, 2018 (Books Procured during February, 2018)

Supreme Court Digest

Supreme Court Yearly Digest 2017

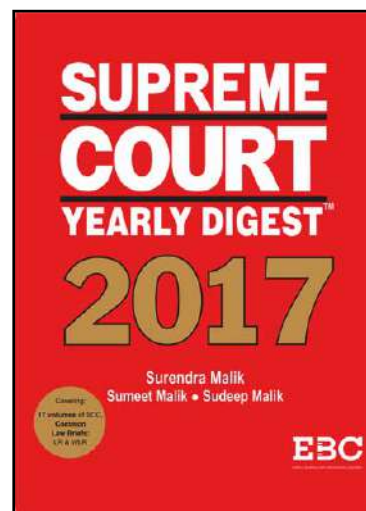
Malik, Surendra

Malik, Sumeet

Malik, Sudeep

Lucknow: Eastern Book Company, 2017

Acc. No. : 143100-143102



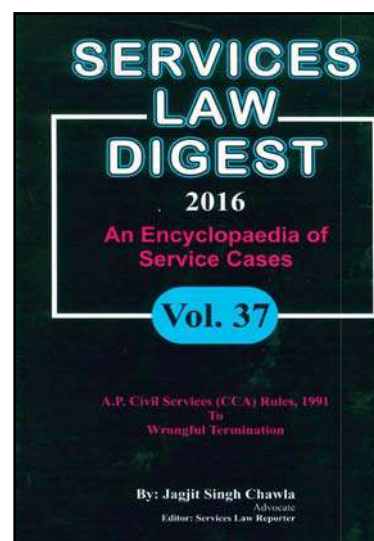
Services Law

Services Law Digest 2016 – Volume 37

Chawla, Jagjit Singh

Chandigarh: Services Law Reporter, 2016

Acc. No. : 143103-143104



Indian Penal Code

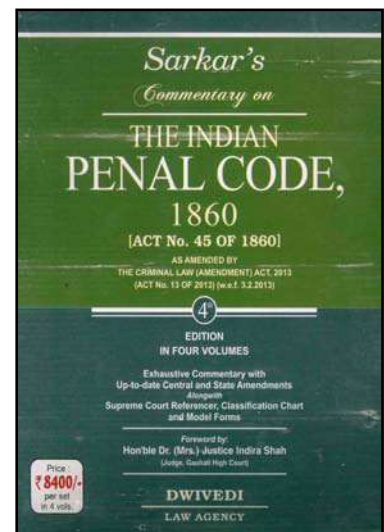
Commentary on the Indian Penal Code (in 4 volumes)

Sarkar, S.C.

4th Ed., 2018

Allahabad: Dwivedi Law Agency

Acc. No. : 143105-143108



Arbitration Law

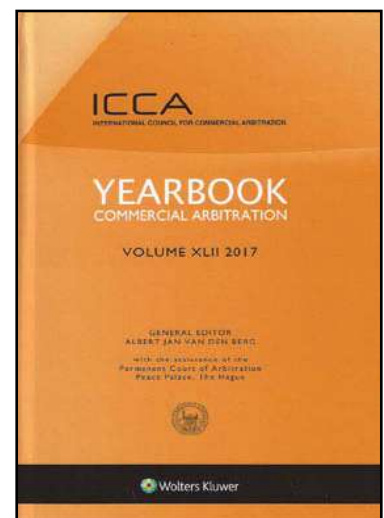
Yearbook Commercial Arbitration 2017 – Volume XLII

International Council for Commercial Arbitration

Berg, Albert Jan Van Den (Ed.)

Netherlands: Kluwer Law International BV, 2018

Acc. No.: 143109



February, 2018 (Books Procured during January, 2018)

Contract Law

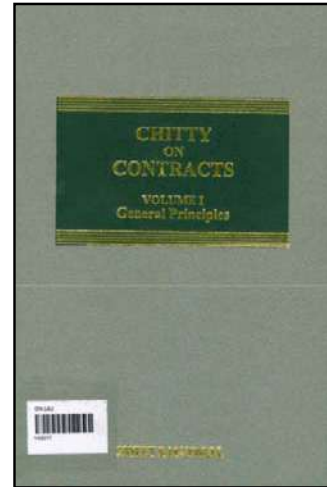
Chitty on Contracts (in 2 volumes)

Chitty, Joseph

32nd Edition, 2015

London: Thomson Reuters

Acc. No. : 143017-143018



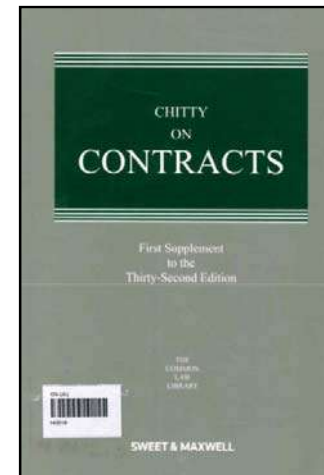
Contract Law

Chitty on Contracts – First Supplement to the Thirty Second Edition

Chitty, Joseph

London: Thomson Reuters, 2016

Acc. No. : 143019



Law of Damages

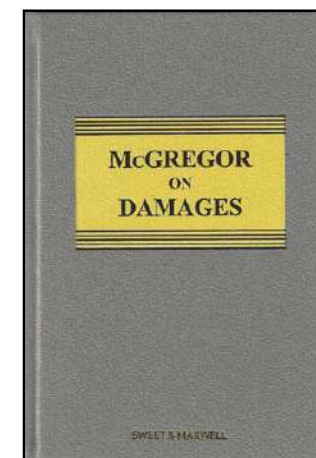
McGregor on Damages

McGregor, Harvey

19th Edition, 2014

London: Sweet & Maxwell

Acc. No. : 143020



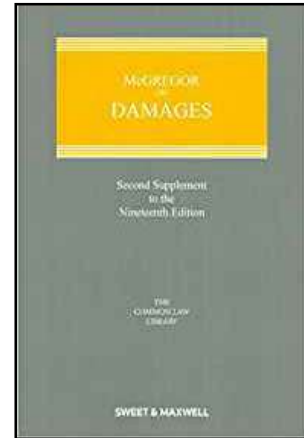
Law of Damages

McGregor on Damages – Second Supplement to the Nineteenth Edition

McGregor, Harvey

London: Sweet & Maxwell, 2016

Acc. No. : 143021



Law of Evidence

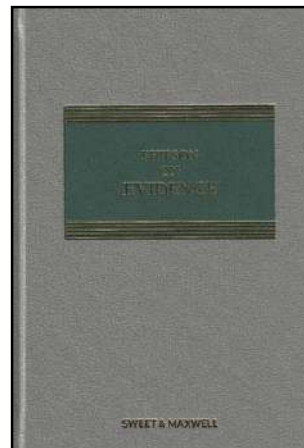
Phipson on Evidence

Phipson, Sydney L.

18th Edition, 2013

London: Sweet & Maxwell

Acc. No. : 143022



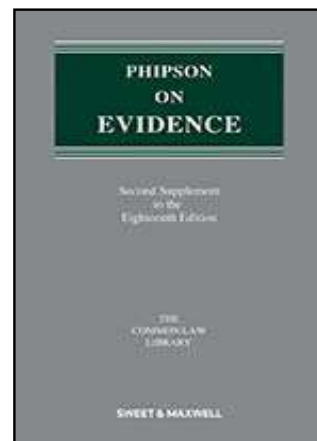
Law of Evidence

Phipson on Evidence – Second Supplement to the Eighteenth Edition

Phipson, Sydney L.

London: Sweet & Maxwell, 2017

Acc. No. : 143023



Law of Pleadings

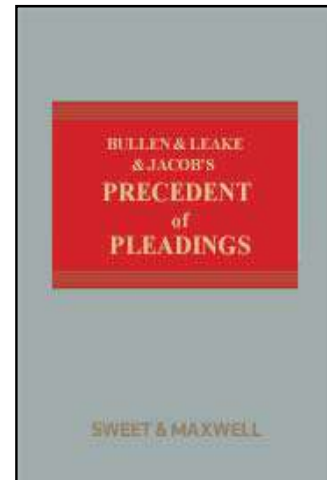
Precedents of Pleadings (in 2 volumes)

Bullen, E.

18th Edition, 2016

London: Sweet & Maxwell

Acc. No. : 143024-143025



Constitution of India

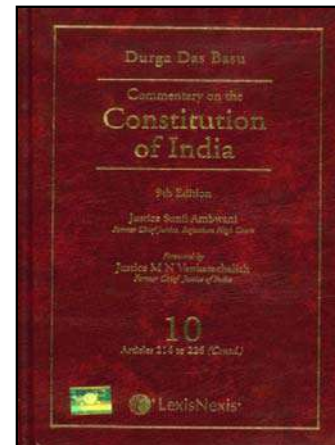
Commentary on the Constitution of India - Volume 10

Basu, Durga Das

9th Edition, 2018

Gurgaon : LexisNexis

Acc. No. : 142834



Constitution of India

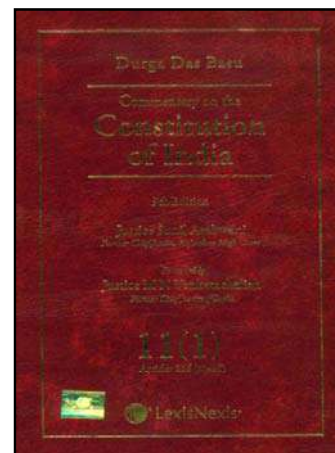
Commentary on the Constitution of India - Volume 11 (1)

Basu, Durga Das

9th Edition, 2018

Gurgaon : LexisNexis

Acc. No. : 142836



Constitution of India

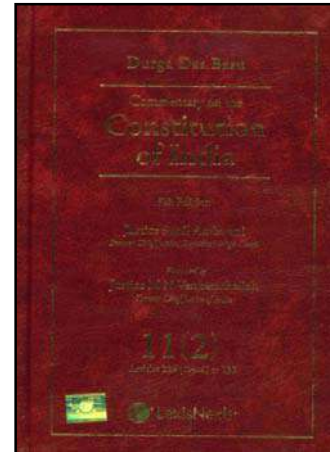
Commentary on the Constitution of India - Volume 11 (2)

Basu, Durga Das

9th Edition, 2018

Gurgaon : LexisNexis

Acc. No. : 142837



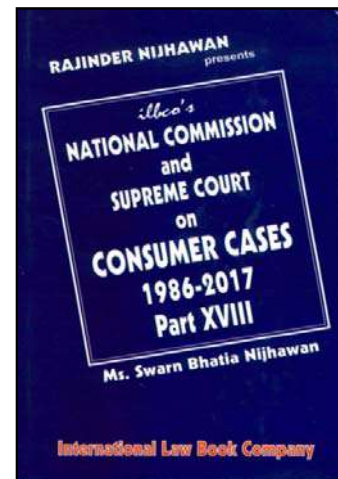
Consumer Cases

National Commission and Supreme Court on Consumer Cases 1986-2017 – Volume XVIII

Nijhawan, Swarn Bhatia

Delhi: International Law Book Company, 2017

Acc. No. : 143035



Hindu Law

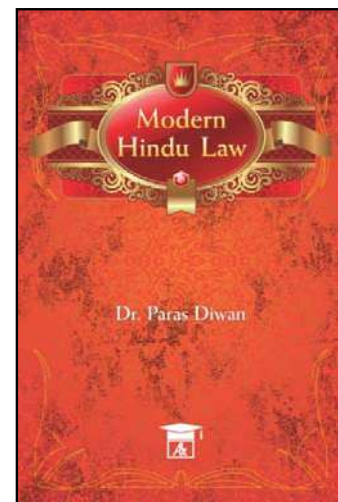
Modern Hindu Law

Diwan, Paras

23rd Edition, 2016 (Reprint 2017)

Faridabad: Allahabad Law Agency

Acc. No. : 143041



American Jurisprudence

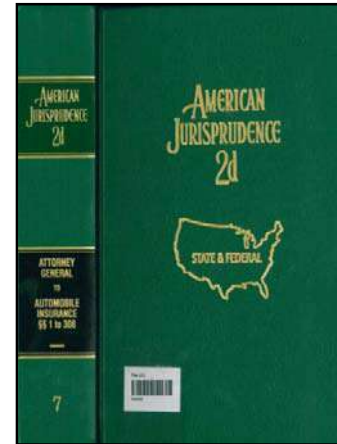
American Jurisprudence 2d - Volume 7: Attorney General to Automobile Insurance

2nd Edition

Pesando, Marie K. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 142842



American Jurisprudence

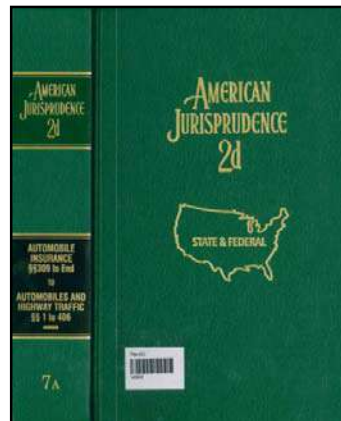
American Jurisprudence 2d - Volume 7A: Automobile Insurance to Automobiles and Highway Traffic

2nd Edition

Pesando, Marie K. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 142843



American Jurisprudence

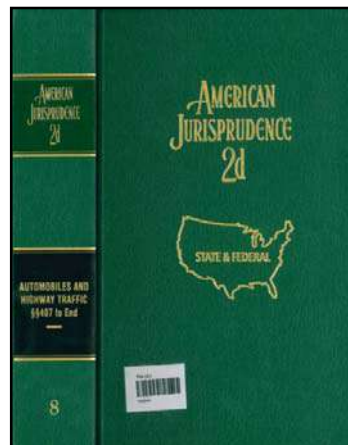
American Jurisprudence 2d - Volume 8: Automobiles and Highway Traffic

2nd Edition

Pesando, Marie K. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 142844



American Jurisprudence

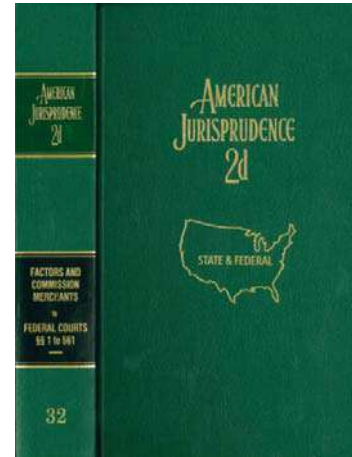
American Jurisprudence 2d - Volume 32: *Factors and Commission Merchants to Federal Courts*

2nd Edition

Pesando, Marie K. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143095



American Jurisprudence

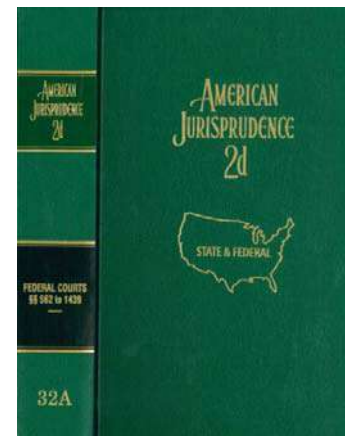
American Jurisprudence 2d - Volume 32A: *Federal Courts*

2nd Edition

Pesando, Marie K. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143096



American Jurisprudence

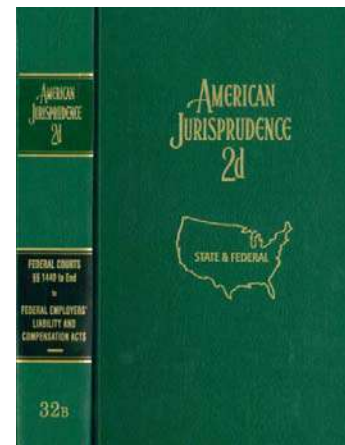
American Jurisprudence 2d - Volume 32B: *Federal Courts to Federal Employers' Liability and Compensation Acts*

2nd Edition

Pesando, Marie K. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143097



American Jurisprudence

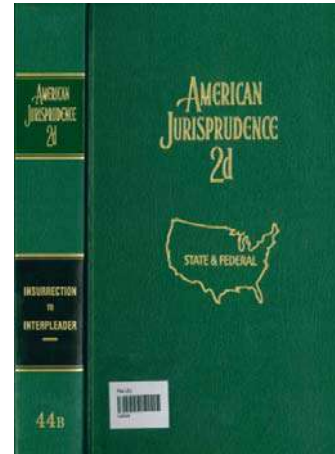
American Jurisprudence 2d - Volume 44B: *Insurrection to Interpleader*

2nd Edition

Pesando, Marie K. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143049



American Jurisprudence

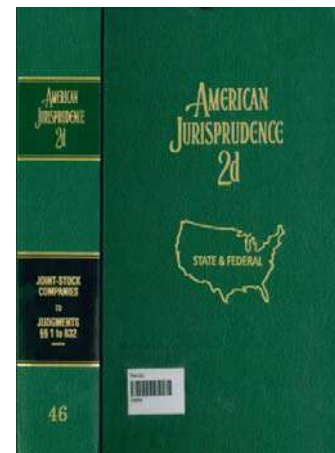
American Jurisprudence 2d - Volume 46: *Joint Stock Companies to Judgments*

2nd Edition

Pesando, Marie K. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143050



American Jurisprudence

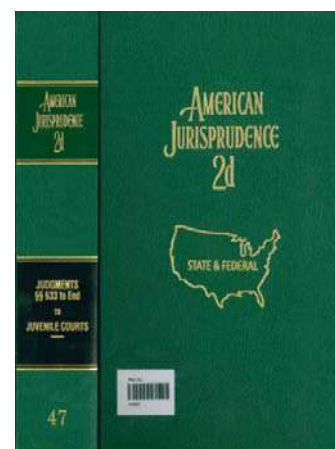
American Jurisprudence 2d - Volume 47: *Judgments to Juvenile Courts*

2nd Edition

Pesando, Marie K. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143051



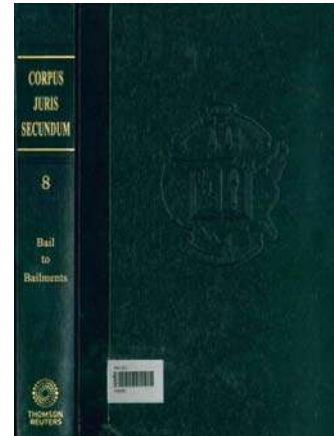
Corpus Juris Secundum

Corpus Juris Secundum - Volume 8: *Bail to Bailments*

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143052



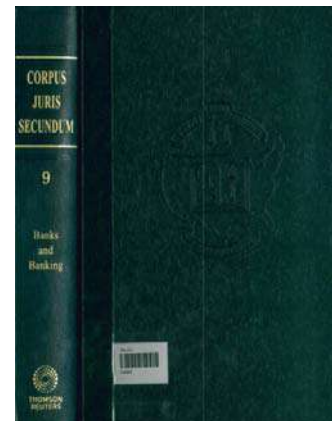
Corpus Juris Secundum

Corpus Juris Secundum - Volume 9: *Banks to Banking*

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143045



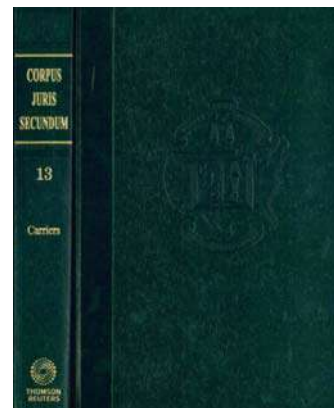
Corpus Juris Secundum

Corpus Juris Secundum - Volume 13: *Carriers*

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143098



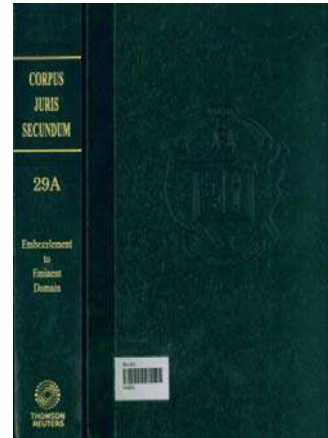
Corpus Juris Secundum

Corpus Juris Secundum - Volume 29A: Embezzlement to Eminent Domain

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143053



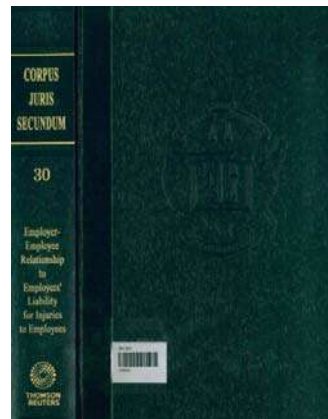
Corpus Juris Secundum

Corpus Juris Secundum - Volume 30: Employee – Employer Relationship to Employer's Liability for Injuries to Employees

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143054



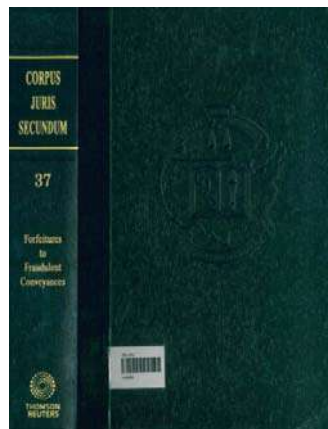
Corpus Juris Secundum

Corpus Juris Secundum - Volume 37: Forfeitures to Fraudulent Conveyances

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143055



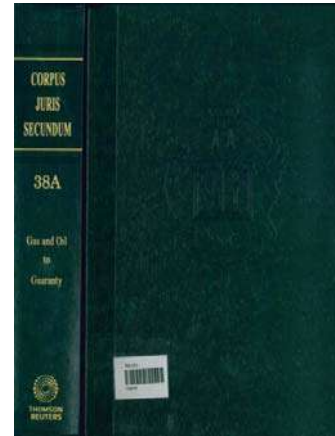
Corpus Juris Secundum

Corpus Juris Secundum - Volume 38A: *Gas and Oil to Guaranty*

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143046



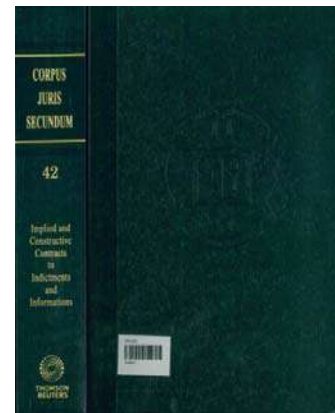
Corpus Juris Secundum

Corpus Juris Secundum - Volume 42: *Implied and Constructive Contracts to Indictments and Informations*

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143047



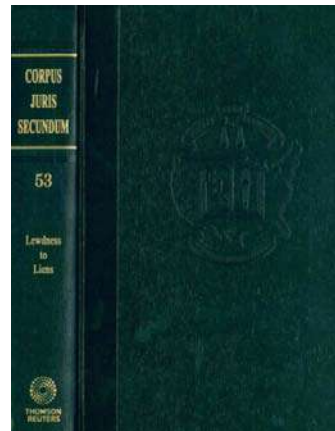
Corpus Juris Secundum

Corpus Juris Secundum - Volume 53: *Lewdness to Liens*

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143099



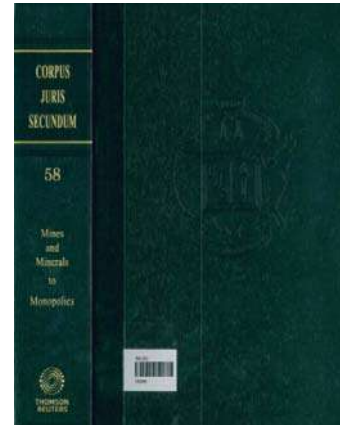
Corpus Juris Secundum

Corpus Juris Secundum - Volume 58: Mines and Minerals to Monopolies

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143048



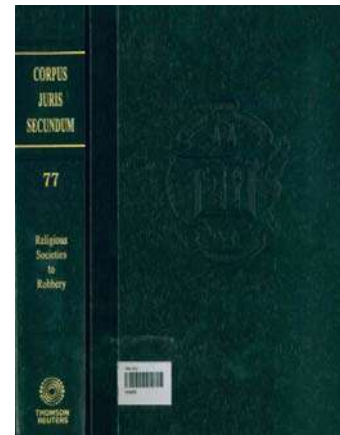
Corpus Juris Secundum

Corpus Juris Secundum - Volume 77: Religious Societies to Robbery

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 143056



Conduct Rules

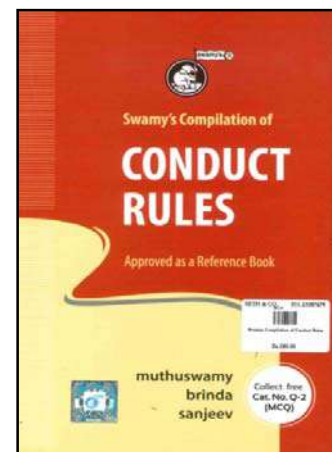
Swamy's Compilation of Conduct Rules

Muthuswamy, Brinda and Sanjeev

43rd Edition, 2017

Chennai: Swamy Publications

Acc. No. : S50030 – S50039



Income Tax on Salaries

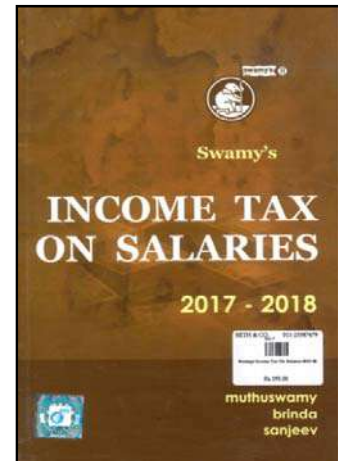
Swamy's Income Tax on Salaries 2017-2018

Muthuswamy, Brinda and Sanjeev

49th Edition, 2017-2018

Chennai: Swamy Publications

Acc. No. : S50040 – S50044



Swamy's Annual

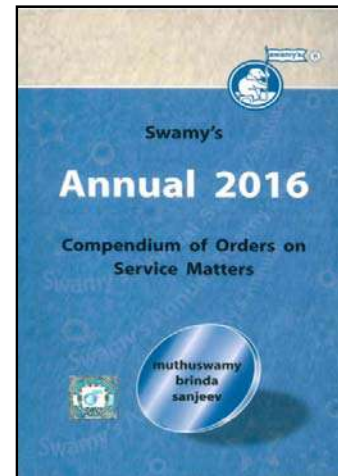
Swamy's Annual 2016: Compendium of Orders and Service Matters

Muthuswamy, Brinda and Sanjeev

2016 Annual, 2017

Chennai: Swamy Publications

Acc. No. : S50045 – S50046



Master Manual for DDOs and Heads of Offices

Swamy's Master Manual for DDOs and Heads of Offices

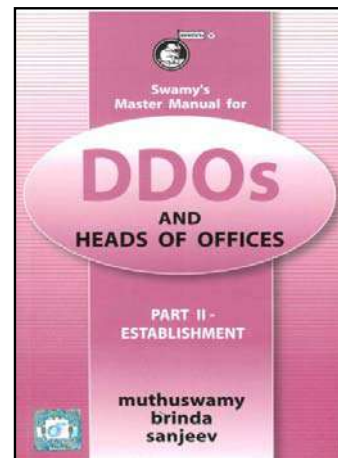
Part II - Establishment

Muthuswamy, Brinda and Sanjeev

12th Edition, 2017

Chennai: Swamy Publications

Acc. No. : S50047 – S50048



January, 2018 (Books Procured during December, 2017)

A.I.R. Manual

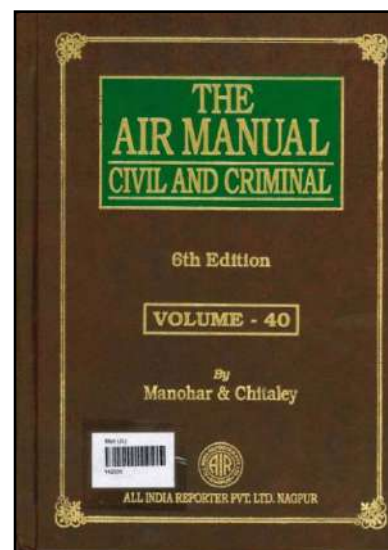
A.I.R. Manual: Civil and Criminal – Volume 40
(Prevention of Cruelty to Animals Act (1960) to Registration
Act (1908) Section 50)

Manohar, V.R.

6th Edition

Nagpur: All India Reporter Pvt. Ltd.

Acc. No. : 142903-142946



A.I.R. Manual

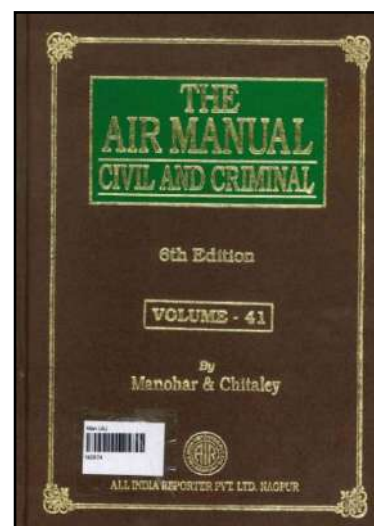
A.I.R. Manual: Civil and Criminal – Volume 41
(Registration Act (1908) Section 51 to Rubber Act (1947))

Manohar, V.R.

6th Edition

Nagpur: All India Reporter Pvt. Ltd.

Acc. No. : 142947-142990



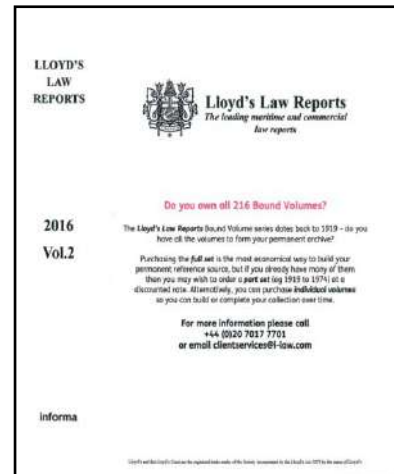
Lloyd's Law Reports

Lloyd's Law Reports 2016 – Volume 2

Daiches, Michael (Ed.)

London: Informa Law, 2016

Acc. No.: 142991



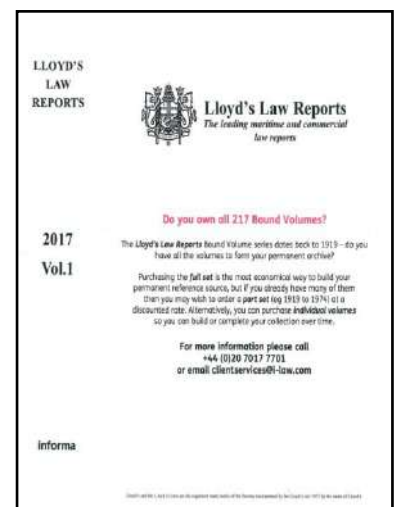
Lloyd's Law Reports

Lloyd's Law Reports 2017 – Volume 1

Daiches, Michael (Ed.)

London: Informa Law, 2017

Acc. No.: 142992



Tort Law

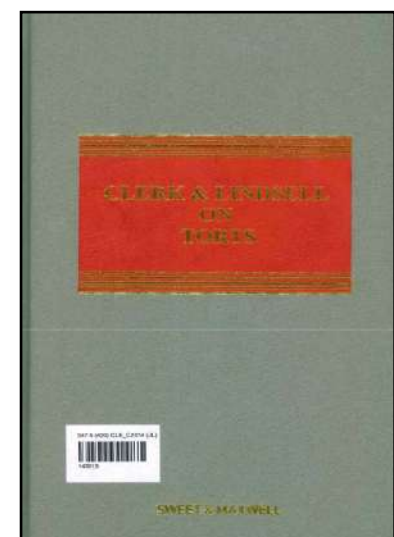
Clerk & Lindsell on Torts

Clerk, J.F. and Lindsell, W.H.B.

21st Edition, 2014

London: Sweet & Maxwell

Acc. No.: 143013



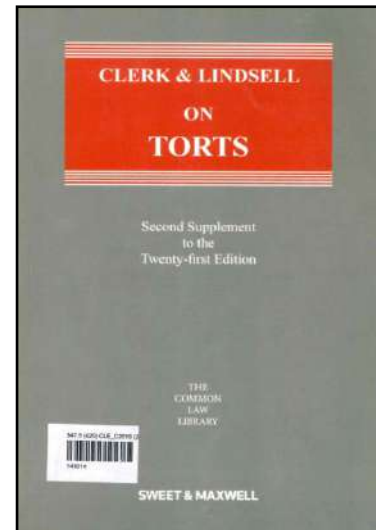
Tort Law

Clerk & Lindsell on Torts – Second supplement to the twenty-first edition

Clerk, J.F. and Lindsell, W.H.B.

London: Sweet & Maxwell, 2016

Acc. No.: 143014



Libel and Slander

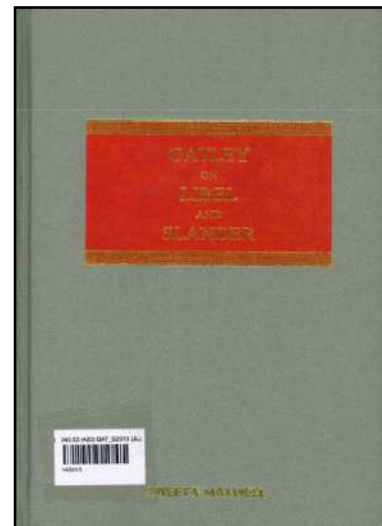
Gatley on Libel and Slander

Gatley

12th Edition, 2013

London: Sweet & Maxwell, 2013

Acc. No.: 143015



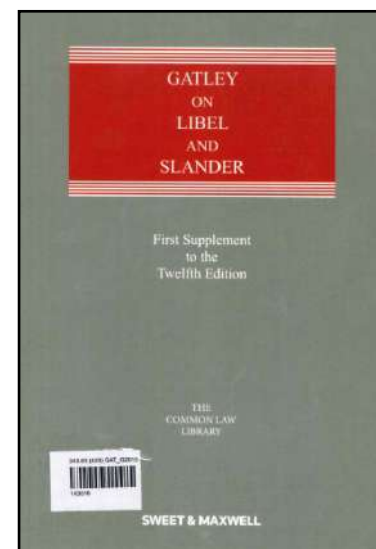
Libel and Slander

Gatley on Libel and Slander– First supplement to the twelfth edition

Gatley

London: Sweet & Maxwell, 2015

Acc. No.: 143016



December, 2017 (Books Procured during November, 2017)

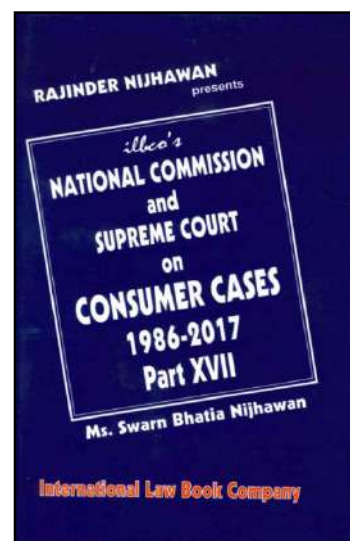
Consumer Cases

National Commission and Supreme Court on Consumer Cases 1986-2017

Nijhawan, Swarn Bhatia

Delhi: International Law Book Company, 2017

Acc. No. : 142857



Constitution of India

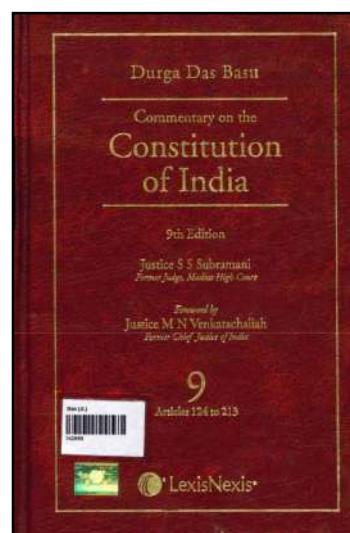
Commentary on the Constitution of India - Volume 9

Basu, Durga Das

9th Edition, 2017

Gurgaon : LexisNexis, 2017

Acc. No. : 142858



Halsbury's Statutes of England and Wales

Halsbury's Statutes of England and Wales - Volume 49(2)
: *Tax, Customs and Excise (Finance Act 2014 to Finance (No.
2) Act 2015*

4th Edition, 2017 (Reissue)

Mitchell, Rebecca (Ed.)

London : LexisNexis, 2017

Acc. No. : 142863



Halsbury's Statutes of England and Wales

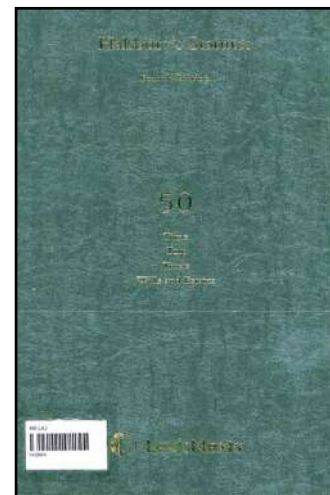
Halsbury's Statutes of England and Wales - Volume 50 :
Time, Tort, Trusts, Wills and Estates

4th Edition, 2017 (Reissue)

Mitchell, Rebecca (Ed.)

London : LexisNexis, 2017

Acc. No. : 142864



Halsbury's Statutes of England and Wales

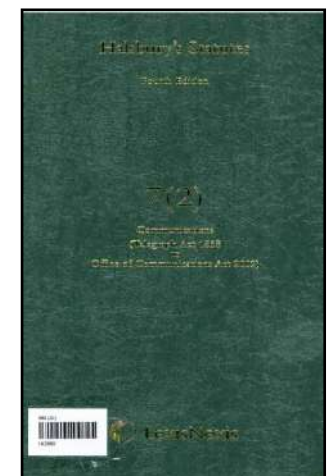
Halsbury's Statutes of England and Wales - Volume 7(2) :
*Communications (Telegraph Act, 1863 to Office of
Communications Act, 2002)*

4th Edition, 2017 (Reissue)

Mitchell, Rebecca (Ed.)

London : LexisNexis, 2017

Acc. No. : 142865



Halsbury's Statutes of England and Wales

Halsbury's Statutes of England and Wales - Volume 7(3) :
Communications (Communications Act, 2003 to Investigatory
Powers Act, 2016))

4th Edition, 2017 (Reissue)

Mitchell, Rebecca (Ed.)

London : LexisNexis, 2017

Acc. No. : 142866



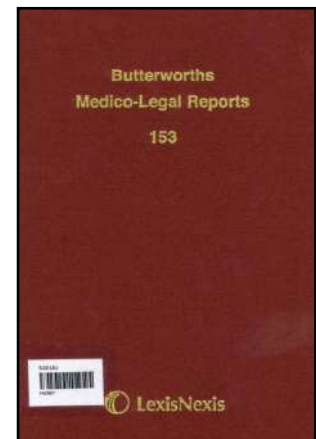
Butterworths Medico-Legal Reports

Butterworths Medico-Legal Reports - Volume 153

Cobley, Cathy (Ed.)

London : LexisNexis, 2017

Acc. No. : 142867



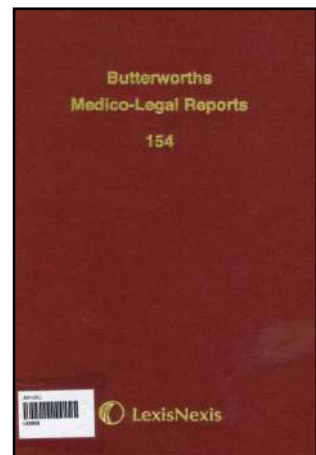
Butterworths Medico-Legal Reports

Butterworths Medico-Legal Reports - Volume 154

Johnson, Howard (Ed.)

London : LexisNexis, 2017

Acc. No. : 142868



American Jurisprudence

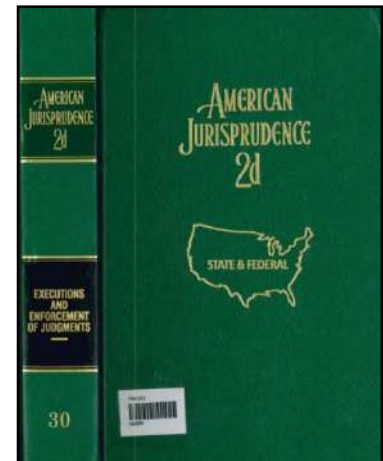
American Jurisprudence 2d - Volume 30: Executions and Enforcement of Judgements

2nd Edition

Pesando, Marie K. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 142869



American Jurisprudence

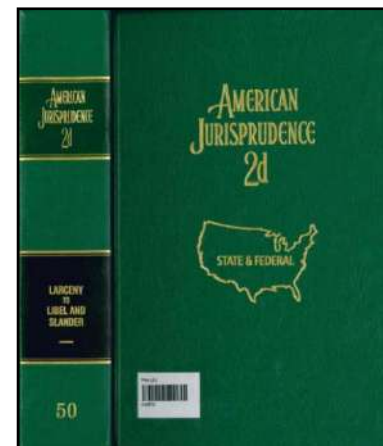
American Jurisprudence 2d - Volume 50: Larceny to Libel and Slander

2nd Edition

Pesando, Marie K. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 142870



American Jurisprudence

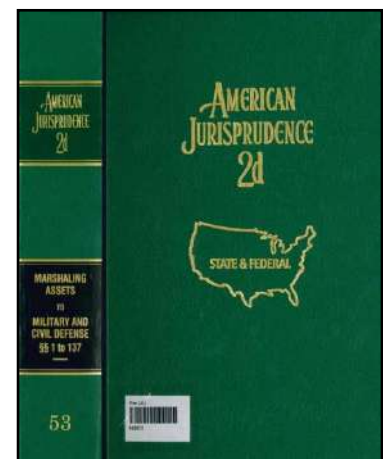
American Jurisprudence 2d - Volume 53: Marshaling Assets to Military and Civil Defense

2nd Edition

Pesando, Marie K. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 142872



American Jurisprudence

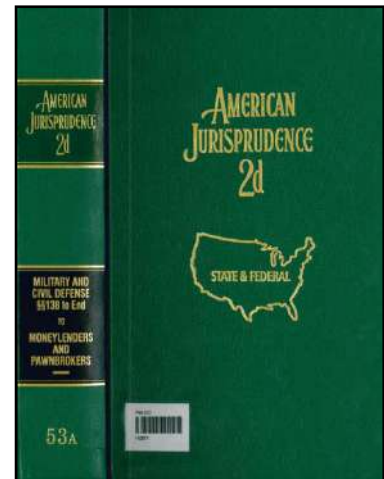
American Jurisprudence 2d - Volume 53(A): Military and Civil Defense to Moneylenders and Pawnbrokers

2nd Edition

Pesando, Marie K. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 142871



All England Law Reports

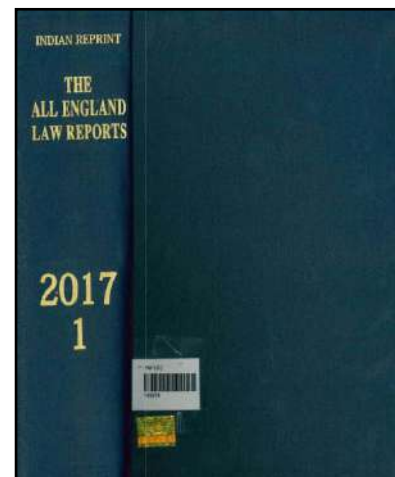
All England Law Reports - Volume 1

Indian Reprint

Herring, Wendy (Ed.)

London : LexisNexis, 2017

Acc. No. : 142873



All England Law Reports

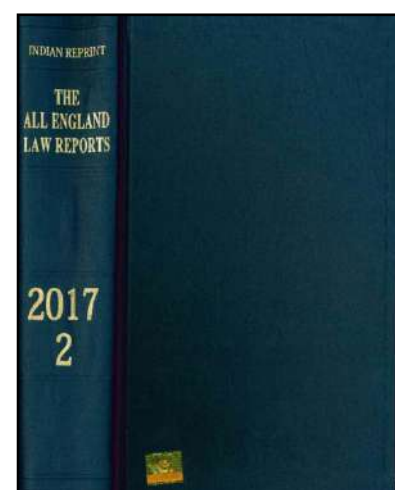
All England Law Reports - Volume 2

Indian Reprint

Herring, Wendy (Ed.)

London : LexisNexis, 2017

Acc. No. : 142874



All England Law Reports

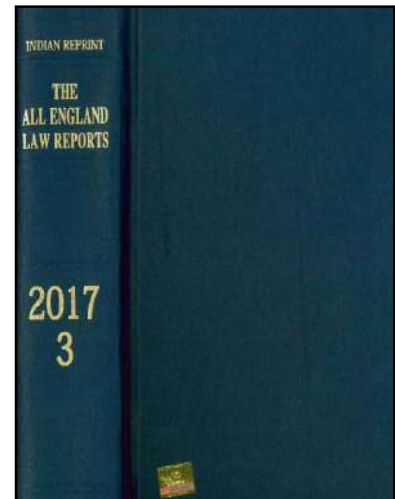
All England Law Reports - Volume 3

Indian Reprint

Herring, Wendy (Ed.)

London : LexisNexis, 2017

Acc. No. : 142875



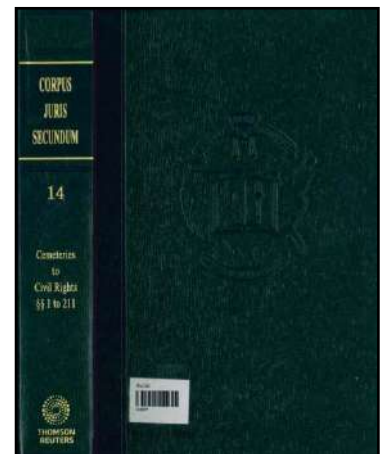
Corpus Juris Secundum

Corpus Juris Secundum - Volume 14: Cemeteries to Civil Rights

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 142877



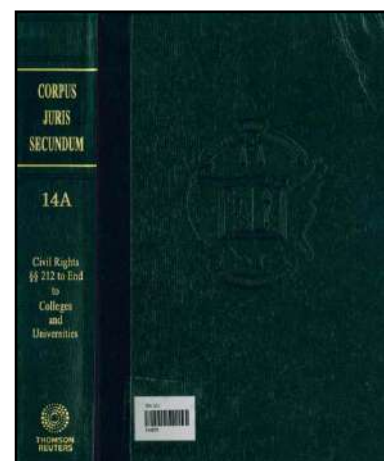
Corpus Juris Secundum

Corpus Juris Secundum - Volume 14(A): Civil Rights to College and Universities

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 142876



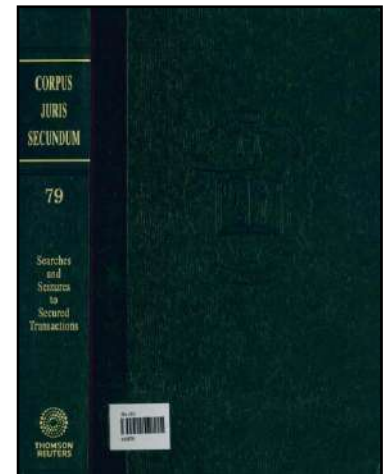
Corpus Juris Secundum

Corpus Juris Secundum - Volume 79: Searches and Seizures to Secured Transactions

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 142878



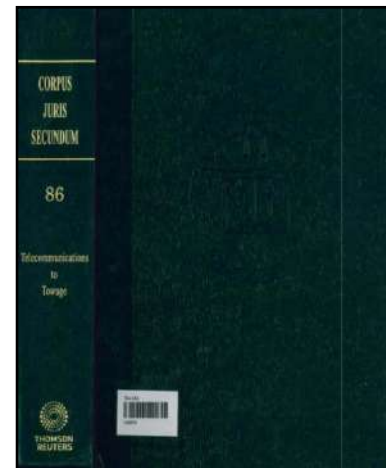
Corpus Juris Secundum

Corpus Juris Secundum - Volume 86: Telecommunications to Towage

Giuliano, Michael N. (Ed.)

Danvers : Thomson Reuters, 2017

Acc. No. : 142879



Halsbury's Laws of India

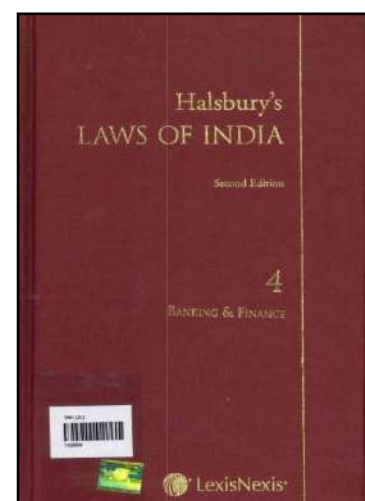
Halsbury's Laws of India - Volume 4 : Banking and Finance

2nd Edition, 2017

Venkatachaliah, M. N. (Ed.)

Gurgaon : LexisNexis, 2017

Acc. No. : 142899

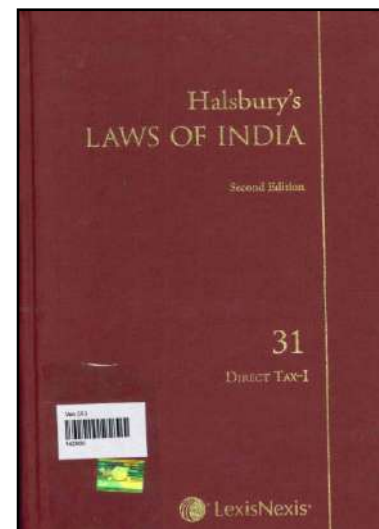


Halsbury's Laws of India

Halsbury's Laws of India - Volume 31 : *Direct Tax 1*
2nd Edition, 2017

Venkatachaliah, M. N. (Ed.)
Gurgaon : LexisNexis, 2017

Acc. No. : 142899



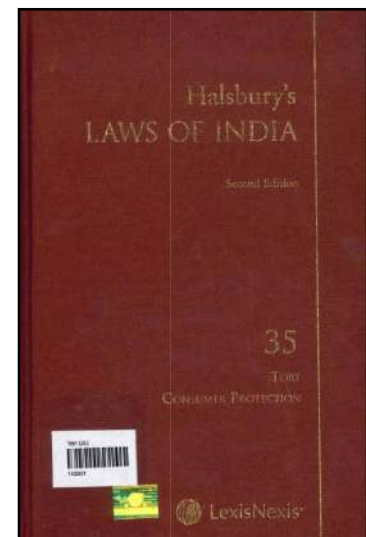
Halsbury's Laws of India

Halsbury's Laws of India - Volume 35 : *Tort and Consumer Protection*

2nd Edition, 2017

Venkatachaliah, M. N. (Ed.)
Gurgaon : LexisNexis, 2017

Acc. No. : 142899



Human Rights

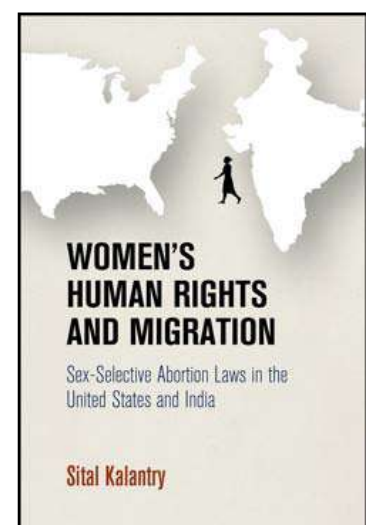
Women's Human Rights and Migration: Sex Selective Abortion Laws in the United States and India

Kalantry, Sital

1st Edition, 2017

Series: Pennsylvania Studies in Human Rights
Philadelphia: University of Pennsylvania Press, 2017

Acc. No. : 142902



Swamy's Handbook

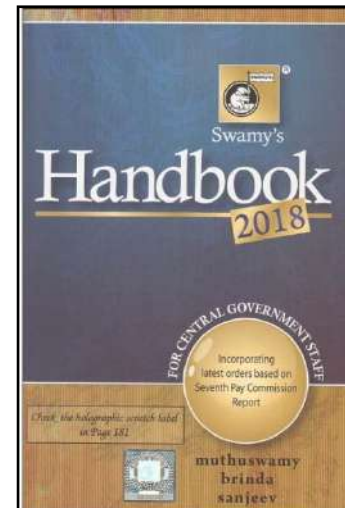
Swamy's Handbook 2018

Muthuswamy, Brinda and Sanjeev

44th Edition, 2018

Chennai: Swamy Publications, 2018

Acc. No. : S49857 - S49861



Customs Law

Customs Law Manual

Jain, R. K.

57th Edition, 2017-18

New Delhi: Centax Publications, 2017-18

Acc. No. : S49862 - S49863



Customs Tariff

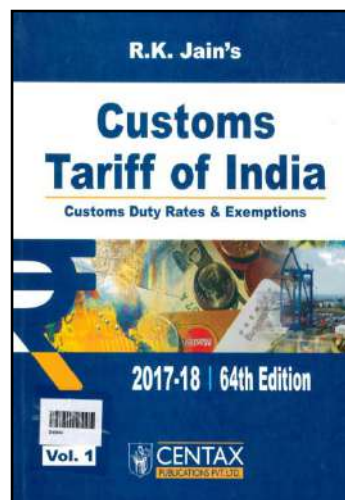
Customs Tariff of India (in 2 volumes)

Jain, R. K.

64th Edition, 2017-18

New Delhi: Centax Publications, 2017-18

Acc. No. : S49864 - S49867



November, 2017 (Books Procured during October, 2017)

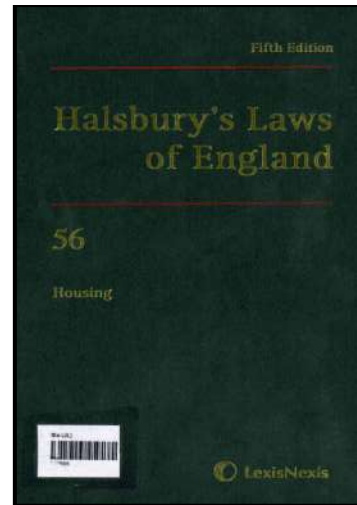
Halsbury's Laws of England

Halsbury's Laws of England - Volume 56

5th Edition, 2017

London : LexisNexis, 2017

Acc. No. : 142855



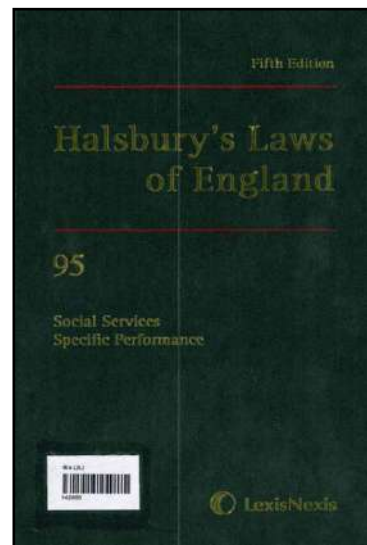
Halsbury's Laws of England

Halsbury's Laws of England - Volume 95

5th Edition, 2017

London : LexisNexis, 2017

Acc. No. : 142856



September, 2017 (Books Procured during August, 2017)

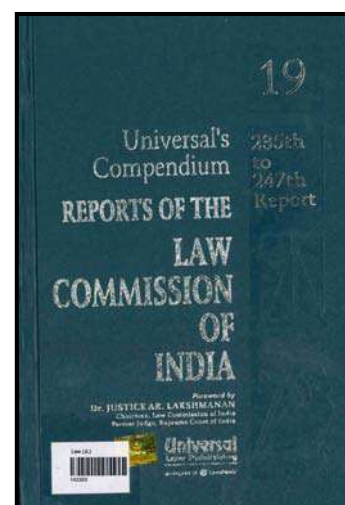
Law Commission of India

Reports of the Law Commission of India (235th to 247th Report) - Volume 19

3rd Edition, 2016

Gurgaon : Lexis Nexis, 2016

Acc. No. : 142353



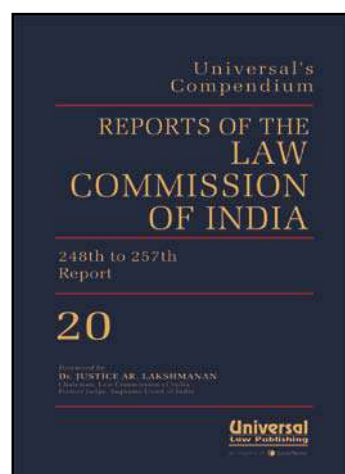
Law Commission of India

Reports of the Law Commission of India (248th to 257th Report) - Volume 20

3rd Edition, 2016

Gurgaon : Lexis Nexis, 2016

Acc. No. : 142354



Digest of Supreme Court Cases

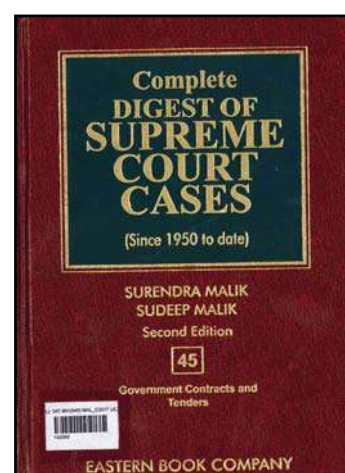
Complete Digest of Supreme Court Cases (Since 1950 to date)

Malik, Surendra

2nd Edition, 2017

Lucknow : Eastern Book Company

Acc. No. : 142355; 142356



August, 2017 (Books Procured during July, 2017)

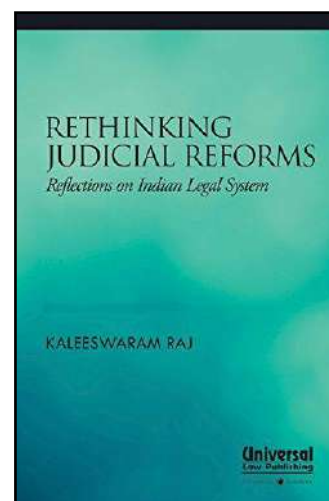
Judicial Reforms

Rethinking Judicial Reforms: Reflections on Indian Legal System

Raj, Kaleeswaram

Gurgaon : Lexis Nexis, 2017

Acc. No. : 142240



Judicial Reforms

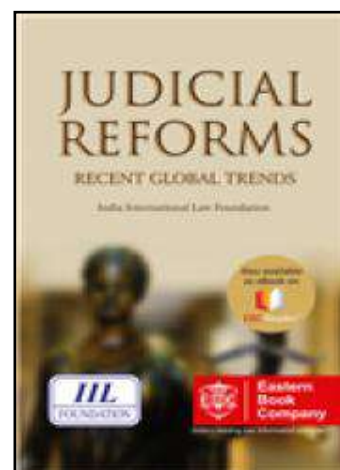
Judicial Reforms: Recent Global Trends

Malik, Abhinandan (Editor)

1st Edition, 2017

Lucknow : Eastern Book Company

Acc. No. : 142250; 142251



Information Technology Law

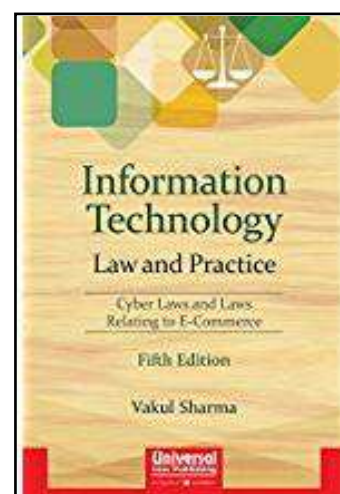
Information Technology: Law & Practice

Sharma, Vakul

5th Edition, 2017

Gurgaon : Lexis Nexis

Acc. No. : 142252



Swamy Publications

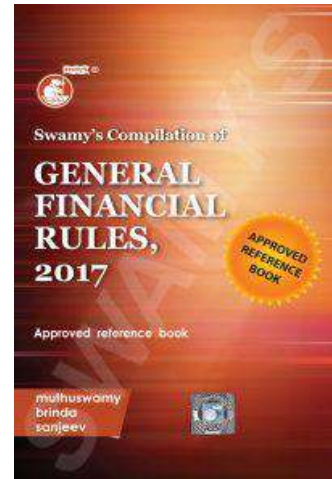
General Financial Rules - 2017

Muthuswamy, Brinda and Sanjeev

29th Edition, 2017

Chennai : Swamy's Publications

Acc. No. : S49642 C1; S49643 C2; S49644 C3; S49645 C4;
S49646 C5



July, 2017 (Books Procured during June, 2017)

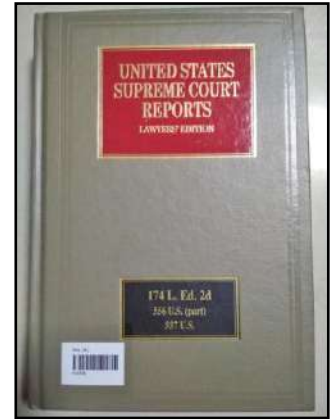
United States Supreme Court Reports

United States Supreme Court Reports (Lawyers' Edition 2D)
Vol. 174

Knapp, Gary (Editor)

Colorado Springs : Lexis Nexis, United States, 2015

Acc. No. 142238



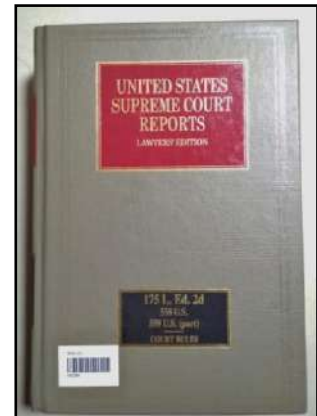
United States Supreme Court Reports

United States Supreme Court Reports (Lawyers' Edition 2D)
Vol. 175

Knapp, Gary (Editor)

Colorado Springs : Lexis Nexis, United States, 2016

Acc. No. 142239



June, 2017 (Books Procured during May, 2017)

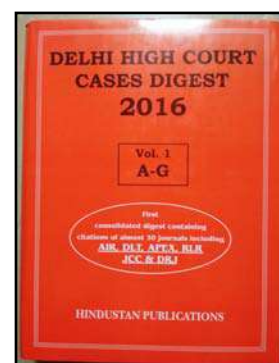
Digest

Delhi High Court Cases Digest 2016 (In 2 vols.)

Ahuja, Satish (Editor)

New Delhi, Hindustan Publications, 2017

Acc. No. 142174 to 142177



Educational Law

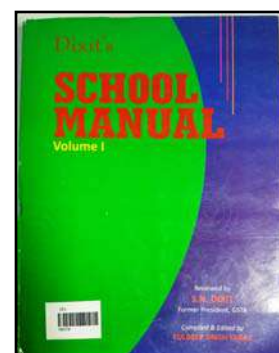
Dixit's School Manual (In 2 vols.)

Yadav, Kuldeep Singh (Editor)

7th Ed., 2015

Delhi, Bharat Bhushan – S. N. Dixit Group

Acc. No. 142178-142179



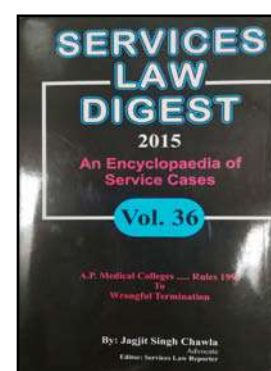
Digest/ Services Law

Services Law Digest 2015

Chawla, Jagjit Singh (Author)

Chandigarh, Services Law Reporter, 2015

Acc. No. 142180-142181



April, 2017 (Books Procured during March, 2017)

All England Law Reports

All England Law Reports (Vol. 4)
London, LexisNexis, 2016

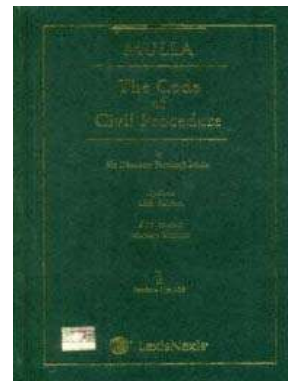
Acc. No. 142020



Code of Civil Procedure

Code of Civil Procedure(In 3 vols.)
Mulla, D. F. , author
18th Edition, Reprint 2016
Gurgaon, LexisNexis, 2016

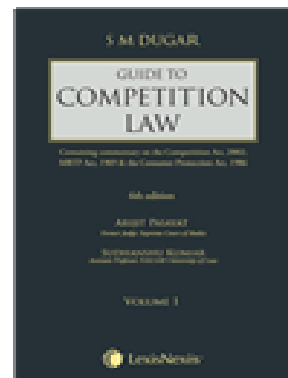
Acc. No. 142026 to 142028



Competition Law

Guide to Competition Law (In 2 vols.)
Dugar, S. M. , author
6th Edition, 2016
Gurgaon, LexisNexis, 2016

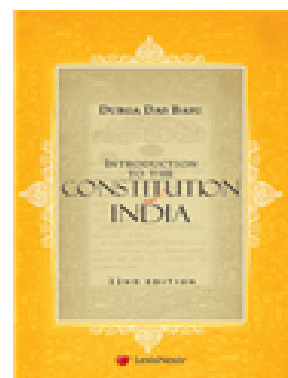
Acc. No. 142023-142024



Constitution

Introduction to the Constitution of India
Basu, D. D. , author
22nd Edition, 2015
Gurgaon, LexisNexis, 2015

Acc. No. 142031



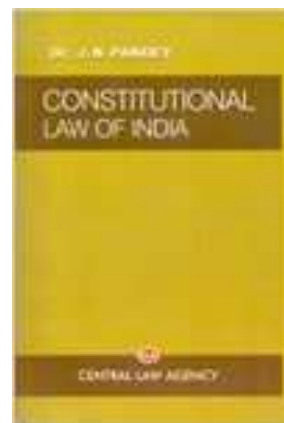
Constitutional Law of India

Pandey, J. N. , author

53rd Edition, 2016

Allahabad, Central Law Agency, 2016

Acc. No. 142135



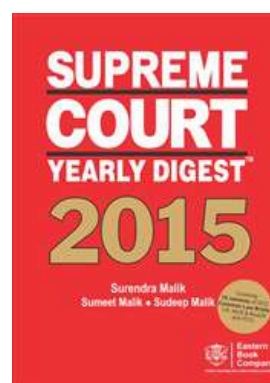
Digest

Supreme Court Yearly Digest 2015

Malik, Surendra, editor

Lucknow, Eastern Book Company, 2016

Acc. No. 142025



Family Law

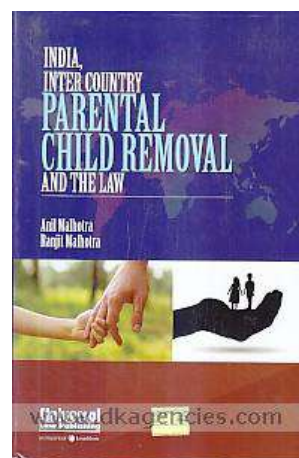
India, Inter Country Parental Child Removal and the Law

Malhotra, Anil & Malhotra, Ranjit , authors

Edition 2016

Gurgaon, LexisNexis, 2016

Acc. No. 142019



Income Tax

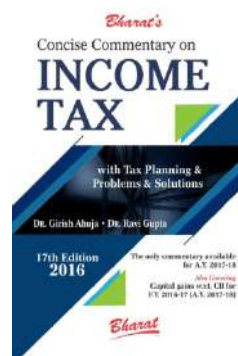
Concise Commentary on Income Tax with Tax Planning
/Problems & Solutions

Ahuja, Girish & Gupta, Ravi, author

17th Edition, 2016

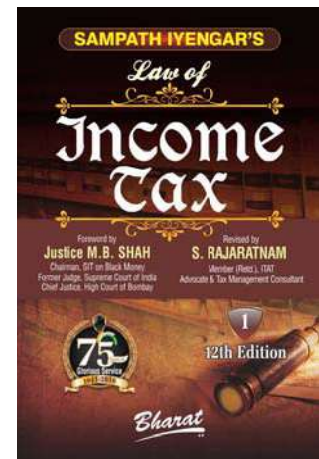
New Delhi, Bharat Law House, 2016

Acc. No. 142029



Law of Income Tax (vol. 4 & 5)
Iyengar, A. C. Sampath, author
12th Edition, 2016-2017
New Delhi, Bharat Law House, 2016-2017

Acc. No. 142032-142033

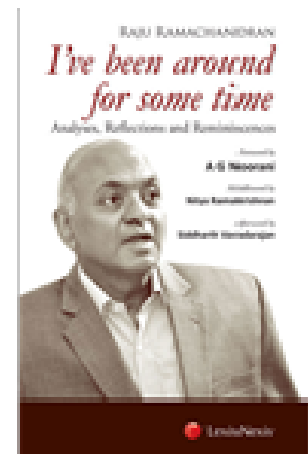


Law

I've been around for sometime : Analyses, Reflections & Reminiscences

Ramachandran, Raju author
Gurgaon, LexisNexis, 2017

Acc. No. 142034

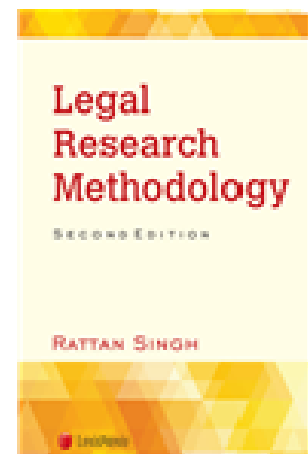


Legal Research

Legal Research Methodology

Singh, Rattan, author
2nd Edition, 2016
Gurgaon, LexisNexis, 2016

Acc. No. 142030

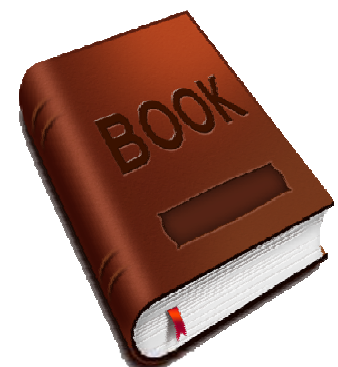


Taxation Laws

Taxation Part – I

Goyal, B. K. , author
7th Edition, 2014, Rep. 2016
Delhi, Singhal Law Publications, 2016

Acc. No. 142021



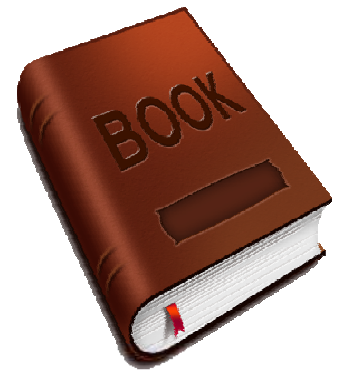
Taxation Part – II

Goyal, B. K. , author

2nd Edition, 2005, Rep. 2015-2016

Delhi, Singhal Law Publications, 2016

Acc. No. 142022



March, 2017 (Books Procured during February, 2017)

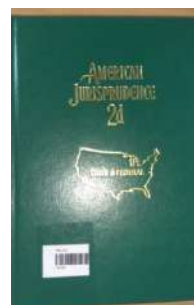
American Jurisprudence

American Jurisprudence 2d (9C, 9D & 9E)

2nd Edition

Danvers, Thomson Reuters, 2016

Acc. No. 141793 to 141795



Arbitration

Yearbook Commercial Arbitration(Vol. XLI)

Berg, Albert Jan Van Den, editor

Netherlands, Kluwer Law International, 2016

Acc. No. 141786



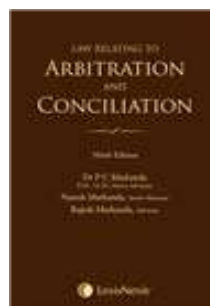
Law relating to Arbitration and Conciliation

Markanda, P. C., editor

9th Edition

Gurgaon, LexisNexis, 2016

Acc. No. 141920



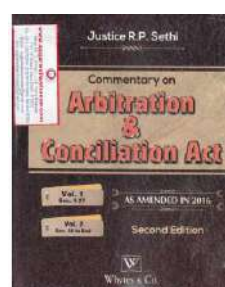
Commentary on Arbitration & Conciliation Act (In 2 vols.)

Sethi, R. P., author

2nd Edition

New Delhi , Whytes & Co., 2017

Acc. No. 141921 to 141922

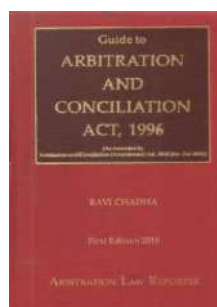


Guide to Arbitration & Conciliation

Chadha, Ravi, author

Delhi, Arbitration Law Reporter, 2016

Acc. No. 141923



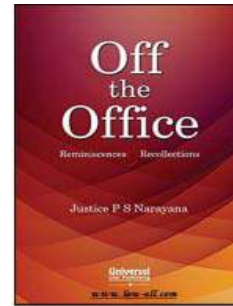
Biography

Off the office – Reminiscences Recollections

Narayana, P. S. , author

Gurgaon, Universal Law Publications, 2016

Acc. No. 141928

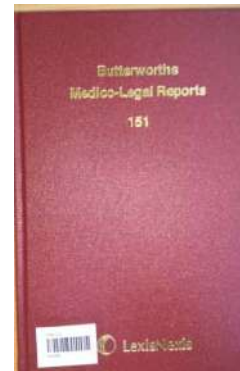


Butterworths Medico-Legal Reports

Butterworths Medico-Legal Reports (Vol. 151 & 152)

London, LexisNexis, 2016

Acc. No. 141599 & 141609



Carriage

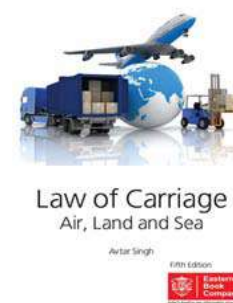
Law of Carriage (Air, Land & Sea)

Singh, Avtar, author

5th Edition, 2015

Lucknow, Eastern Book Company, 2015

Acc. No. 141914



Code of Civil Procedure

Code of Civil Procedure (In 3 vols.)

Mulla, D. F. , author

18th Edition, Reprint

Gurgaon, LexisNexis, 2016

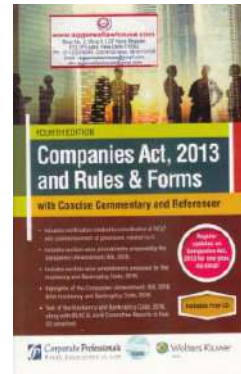
Acc. No. 141789 to 141791



Companies Act

Companies Act, 2013 and Rules & Forms
4th Edition
Wolters Kluwer, publisher
Gurgaon, Wolters Kluwer, 2016

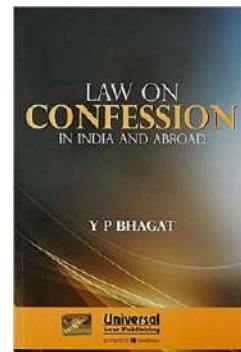
Acc. No. 141936



Confession

Law of Confession in India & Abroad
Bhagat, Y. P. & Kumar Keshav, authors
Gurgaon, LexisNexis, 2016

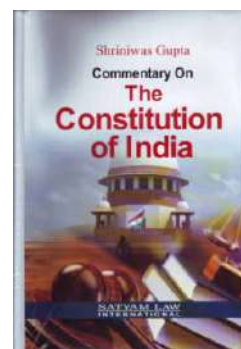
Acc. No. 141926



Constitution

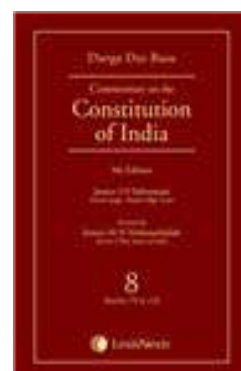
Commentary on the Constitution of India
Gupta, Shriniwas, author
New Delhi, Satyam Law International, 2016

Acc. No. 141792



Commentary on the Constitution of India (Vol. 8)
Basu, D. D. , author
9th Edition
Gurgaon, LexisNexis, 2017

Acc. No. 141943



Corpus Juris Secundum

Corpus Juris Secundum (Vol. 1 & 1A)

Danvers, Thomson Reuters, 2016

Acc. No. 141787 & 141788



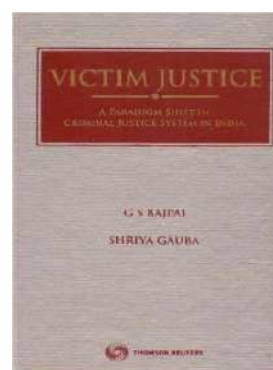
Criminal Justice System

Victim Justice : a paradigm shift in the Criminal Justice System in India

Bajpat, G. S. & Gauba, Shriya, authors

New Delhi, Thomson Reuters, 2016

Acc. No. 141934



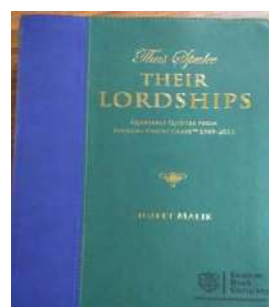
Dictionary

Thus Spake Their Lordships – Quotable Quotes from Supreme Court Cases (1969-2015)

Malik, Sumeet, author

Lucknow, Eastern Book Company, 2016

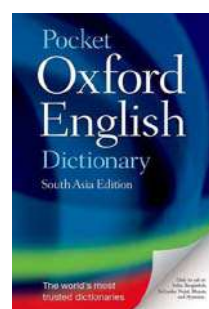
Acc. No. 141916



Pocket Oxford English Dictionary

New Delhi, Oxford Univ. Press, 2013

Acc. No. 141918



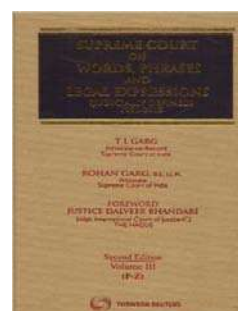
Supreme Court on words, Phrases and Legal Expressions (Judicially Defined) (1950 - 2015)

Garg, T. L. & Garg, Rohan, authors

2nd Edition

Gurgaon, Thomson Reuters, 2016

Acc. No. 141940- 141942

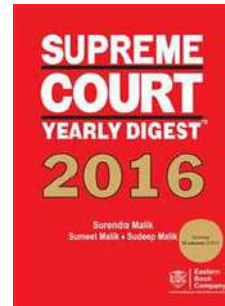


Digest

Supreme Court Yearly Digest, 2016

Malik, Surendra & Malik, Sumeet, editor
Lucknow, Eastern Book Company, 2016

Acc. No. 141796 to 141798



Employees' Provident Funds

Law of Employees' Provident Funds

Chaturvedi, R. G. , authors

6th Edition

Jaipur, Bharat Law Publications, 2016

Acc. No. 141931



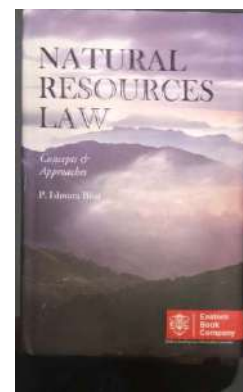
Environmental Law

Natural Resources Law : Concepts and Approaches

Bhat, P. Ishwara, editor

Lucknow, Eastern Book Company, 2016

Acc. No. 141919



Family Law

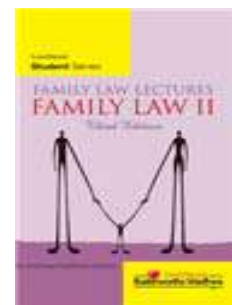
Family Law Lectures – Family Law – II

Saxena, Poonam Pradhan, author

3rd Edition, Reprint 2014

Gurgaon, LexisNexis, 2014

Acc. No. 141915



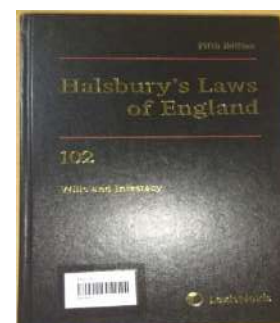
Halsbury's Laws of England

Halsbury's Laws of England (Vol. 62, 63, 64 , 102 & 103)

5th Edition

London, LexisNexis, 2016

Acc. No. 141597, 141598, 141604 to 141606



Halsbury's Statutes of England & Wales

Halsbury's Statutes of England & Wales {9(1) & 9(2),
28, 29, 30(1) & 30(2)}

4th Edition, Reissue Volumes
London, LexisNexis, 2016

Acc. No. 141607 to 141608 & 141600 to 141603



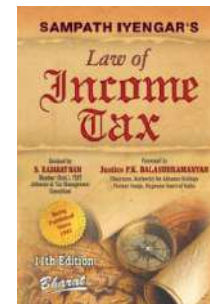
Income Tax

Law of Income Tax (In 9 vols.)

Iyengar, A. C. Sampath, author
11th Edition

New Delhi, Bharat Law House, 2011 to 2013

Acc. No. 141588 to 141596

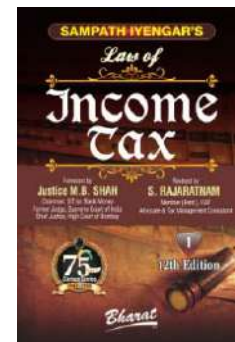


Law of Income Tax (3 vols.)

Iyengar, A. C. Sampath, author
12th Edition.

New Delhi, Bharat Law House, 2016

Acc. No. 141588 to 141596



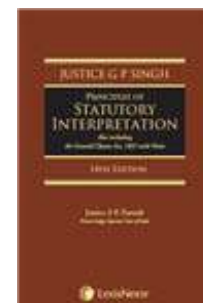
Interpretation of Statutes

Interpretation of Statutes

Bindra, N. S. , author
12th Edition

Gurgaon, LexisNexis, 2017

Acc. No. 141925

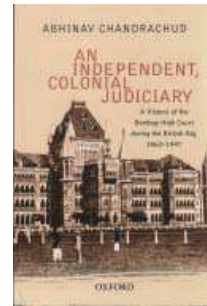


Judiciary

An Independent, Colonial Judiciary – a history of Bombay High Court during British Raj 1862- 1947

Chandrachud, Abhinav, author
New Delhi, Oxford Univ. Press, 2015

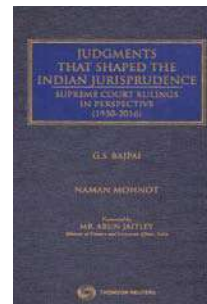
Acc. No. 141917



Judgements that Shaped the Indian Jurisprudence : Supreme Court Ruling in Perspective (1950-2016)

Bajpai, G. S. & Mohnot, Naman, authors
New Delhi , Thomson Reuters, 2016

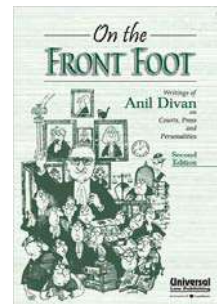
Acc. No. 141927



On the Front Foot : Writings of Anil Divan on Courts, Press and Personalities

Divan, Anil, author
2nd Edition
Gurgaon, Universal Law Publishing, 2017

Acc. No. 141935



Jurisprudence

New Jurisprudence – the Grammar of Modern Law

Mukharji, P. B. , author
2nd Edition
Kolkata, Eastern Law House, 2016

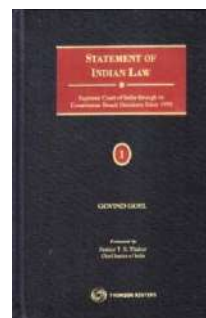
Acc. No. 141929



Statement of India Law (In 2 vols.)

Goel, Govind, author
New Delhi, Thomson Reuters, 2016

Acc. No. 141932 to 141933



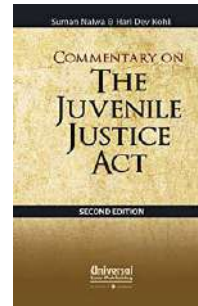
Juvenile Justice

Commentary on the Juvenile Justice Act

Nalwa, Suman & Kohli, Hari Dev, authors
2nd Edition

Gurgaon, Universal Law Publishing, 2016

Acc. No. 141924



Ownership

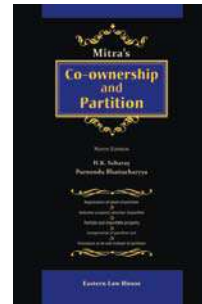
Co-ownership and Partition

Mitra, author

9th Edition

Kolkata, Eastern Law House, 2016

Acc. No. 141930



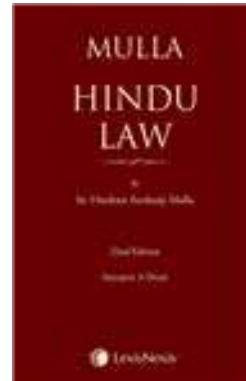
January, 2017

Document Details

Mulla, D.F
Hindu Law
22nd Edition, 2016

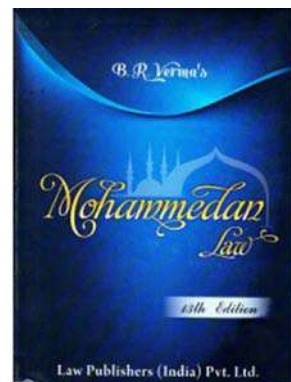
Acc. No. 141546

Cover Image



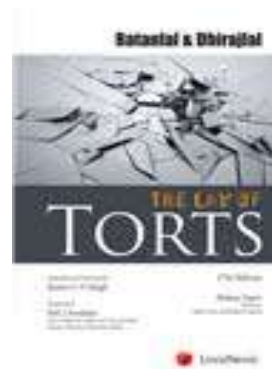
Verma, B. R.
Mohammedan Law
13th Edition. 2016

Acc. No. 141547



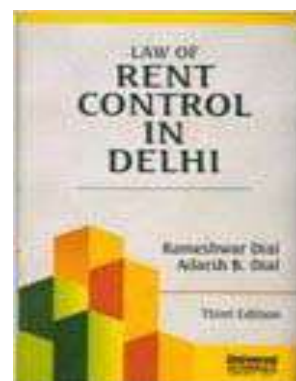
Ratanlal & Dhirajlal
Law of Torts
27th Edition, 2016

Acc. No. 141548



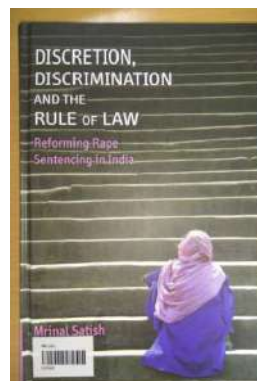
Dial, Rameshwar & Dial, Adarsh B.
Law of Rent Control in Delhi
3rd Edition, 2014

Acc. No. 141549



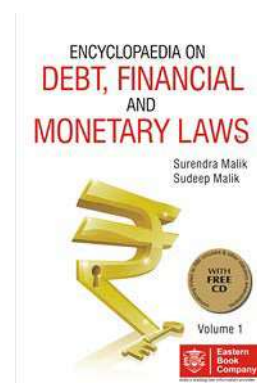
Mrinal Satish
Discretion, Discrimination and the Rule of Law
Edition, 2017

Acc. No. 141550



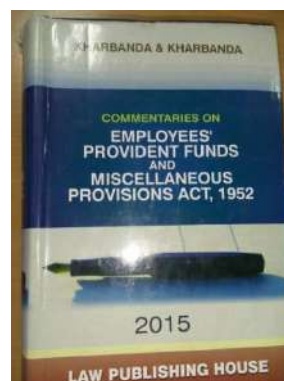
Malik, Surendra and Malik, Sudeep
Encyclopaedia on Debt, Financial and Monetary Laws (In 3 vols.)
Edition, 2013

Acc. No. 141551 to 141553



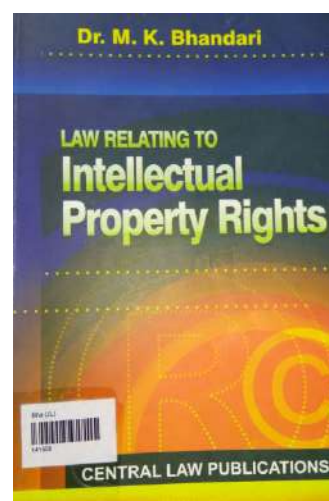
Kharbanda, V. K. And Kharbanda, Vipul
Commentaries on Employees' Provident Funds and Miscellaneous Provisions Act, 1952
2nd Edition, 2015

Acc. No. 141554



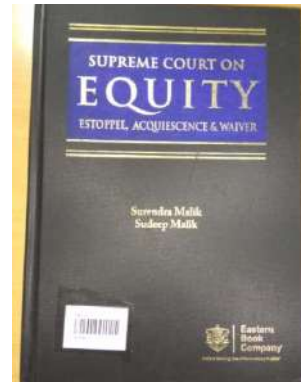
Bhandari, M K.
Law Relating to Intellectual Property Rights
4th Edition, 2015

Acc. No. 141555



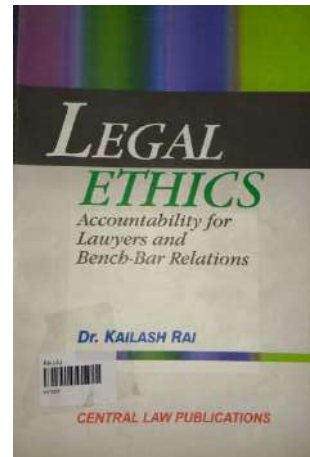
Malik, Surendra and Malik, Sudeep
***Supreme Court on Equity, Estoppel,
Acquiescence and Waiver***
Edition 2015

Acc. No. 141556



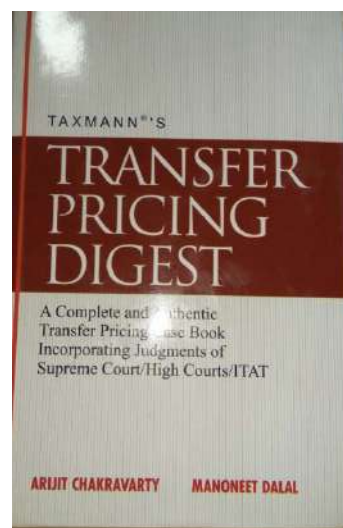
Rai, Kailash
***Legal Ethics : Accountability for Lawyers
and Bench-Bar Relations***
11th Edition, Reprint 2015

Acc. No. 141557



Chakravarty, Arijit and Dalal, Manoneet
***Transfer Pricing Digest : a complete and
Authentic Transfer Pricing Case Book***
Edition 2013

Acc. No. 141558

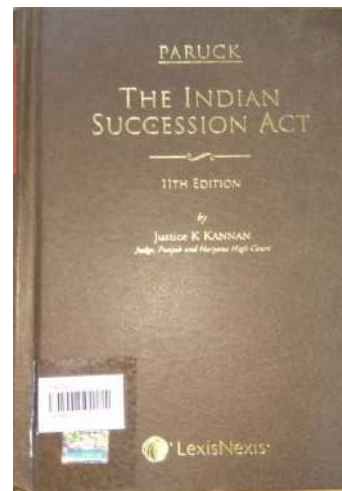


Paruck, P. L.

Indian Succession Act, 1925

11th Edition, 2015

Acc. No. 141559

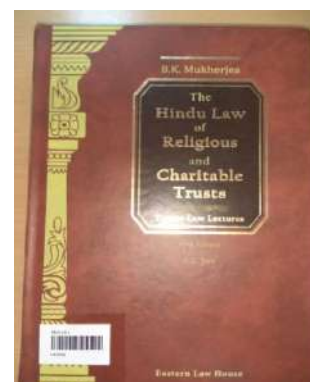


Mukherjea, B. K.

Hindu Law of Religious and Charitable Trusts

5th Edition, Reprint 2013

Acc. No. 141560



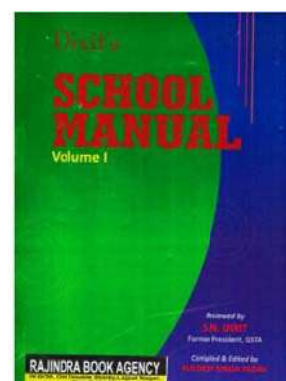
December, 2016

Documents Details

Dixit, S. N.,
School Manual (In 2 vols.)
7th Edition, 2015

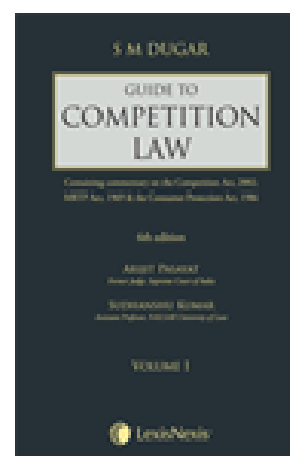
Acc. No. 141211 to 141212

Cover Image



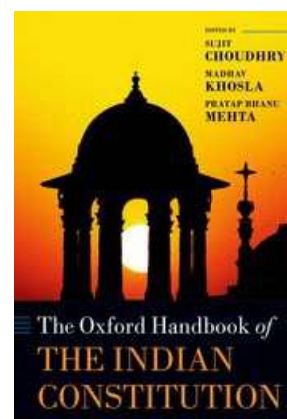
Dugar, S. M.
Guide to Competition Law (In 2 vols)
6th Edition, 2016

Acc. No. 141213 to 141214



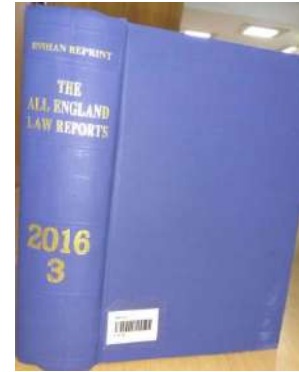
Choudhry, Sujit
Oxford Handbook of the Indian Constitution
Edition 2016

Acc. No. 141215



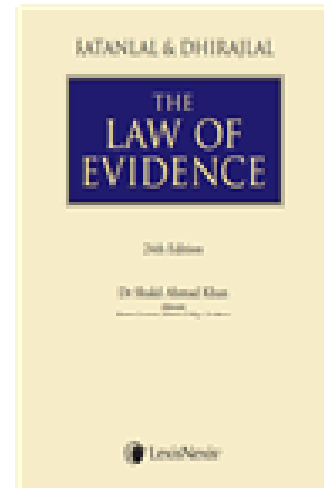
Herring, Wendy, Ed.
All England Law Reports (Vol. 3)
Edition 2016

Acc. No. 141216



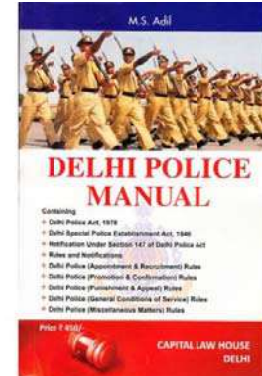
Ratanlal & Dhirajlal
Law of Evidence
24th Edition, 2016

Acc. No. 141244



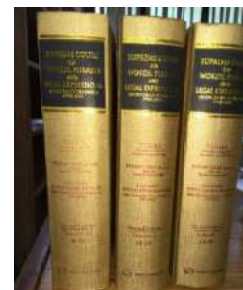
Adil, M. S.
Delhi Police Manual
Edition, 2015

Acc. No. 141264



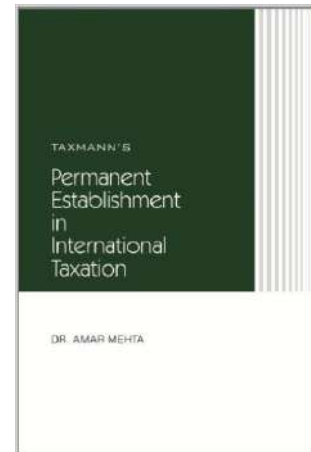
Garg, T. L. & Garg, Rohan
***Supreme Court on Words, Phrases and Legal Expressions
(Judicially Defined) 1950-2015 (In 3 vols.)***
2nd Edition, 2016

Acc. No. 141265 to 141267



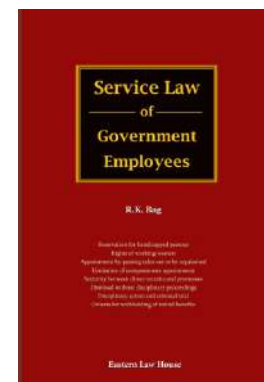
Mehta, Amar
Permanent Establishment in International Taxation
Edition 2012

Acc. No. 141268



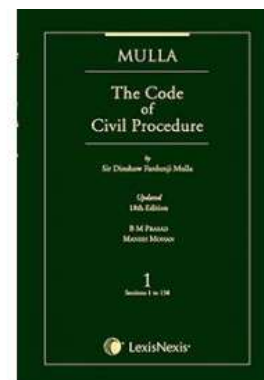
Bag, R. K.
Service Law of Government Employees
Edition 2009

Acc. No. 141269



Mulla, D. F.
Code of Civil Procedure (In 3 vols.)
18th Edition, Reprint 2016

Acc. No. 141270 to 141272



Cundy, Tamsin, Ed.
Halsbury's Laws of England (Vol. 23, 67 & 68)
5th Edition, 2016

Acc. No. 141273 to 141275



Cobley, Cathy, Ed.
Butterworths Medico-Legal Reports(Vol. 150)
Edition , 2016

Acc. No. 141276



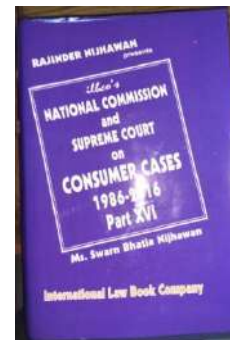
Mitchell, Rebecca, Ed.
Halsbury's Statutes of England & Wales {Vol. 10(1), 10(2) & 10(3)}
4th Edition, Reissue 2016

Acc. No. 141277 to 141279



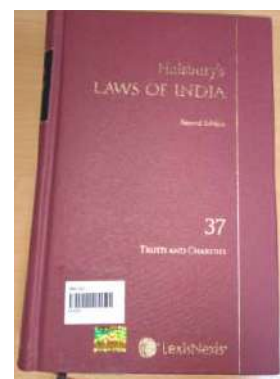
Nijhawan, Swarn Bhatia
National Commission and Supreme Court on Consumer Cases 1986- 2016 (Vol./Part XVI)
Edition 2016

Acc. No. 141280



Saxena, Poonam Pradhan
Halsbury's Laws of India(Vol. 37)
2nd Edition , 2017

Acc. No. 141281

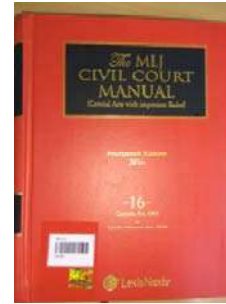


Singhal, M. L. , Ed.

MLJ : Civil Court Manual (Central Acts with important Rules) (Vol. 16)

14th Edition, 2016

Acc. No. 141291



Printice, D. D., Ed.

Butterworths Company Law Cases (Vol.1)

Edition, 2016

Acc. No. 141292

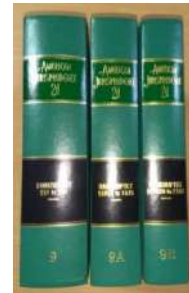


Pesando, Marie K.

American Jurisprudence (Vol.9, 9A & 9B)

2nd Edition, 2016

Acc. No. 141293 to 141295

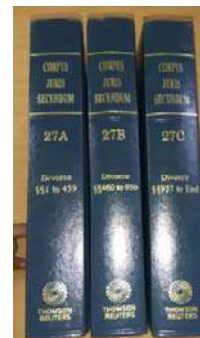


Giuliano, Michael N.

Corpus Juris Secundum (Vol. 27A, 27B & 27C)

Edition, 2016

Acc. No. 141296 to 141298



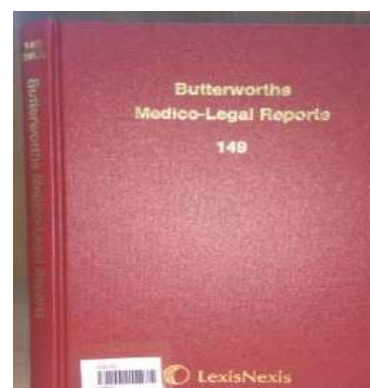
November, 2016

Documents Details

Cobley, Cathy, ed.
Butterworths Medico-Legal Reports (Vol. 149)
Edition 2016

Acc. No. 140627

Cover Image



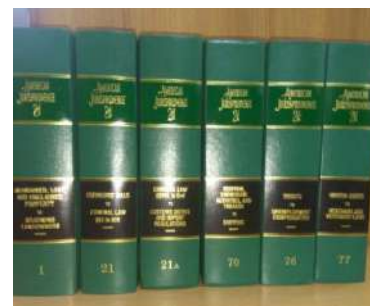
Mitchell, Rebecca, Ed.
Habsury's Statutes of England & Wales {Vol. 39, 40(1) & 40(2), 19(1), 19(2)}
4th Ed., Reissue 2016

Acc. No. 140628 to 140630 & 140654 to 140655



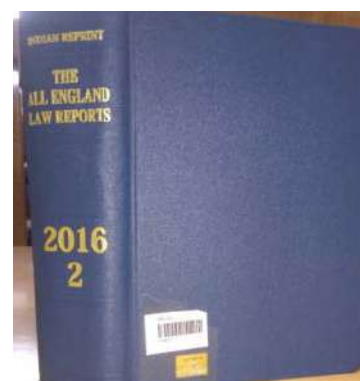
Pesando, Marie K., Ed.
American Jurisprudence 2d (Vol. 1, 21, 21A, 70, 76 & 77)
2nd Ed., 2016

Acc. No. 140631 to 140636



Widdicombe, Karen, Ed.
All England Law Reports (Vol. 2)
Edition 2016

Acc. No. 140637



Giuliano, Michael N., Ed.

Corpus Juris Secundum {Vol. 6, 6A, 8A, 8B, 22, 22A, 23 23A, 24, 21, 47(A), 47(B) & 47(C)}

Edition 2016

Acc. No. 140638 to 140646 & 140656 to 140659

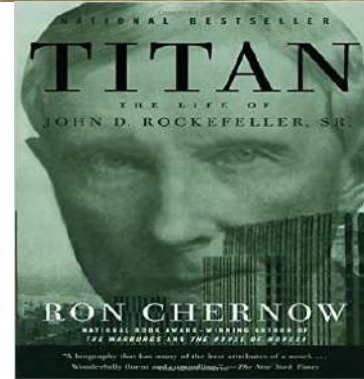


Chernow, Ron

Titan : The Life of John D. Rockefeller, S. R.

Edition 2004

Acc. No. 140647

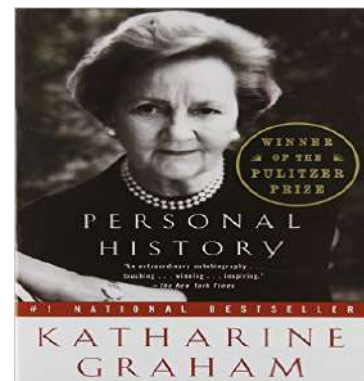


Graham, Katharine

Personal History

Edition 1998

Acc. No. 140648

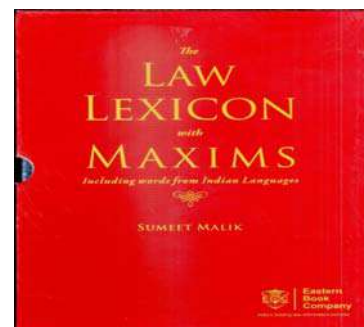


Malik, Sumeet, Ed.

Law Lexicon with Maxims (including words from Indian Languages)

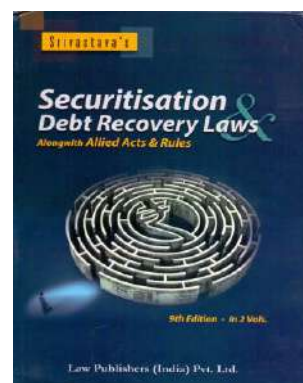
Edition 2016

Acc. No. 140649



Srivastava
Securitisation & Debt Recovery Laws (In 2 vols.)
9th Edition, Rep. 2016

Acc. No. 140660 to 140661



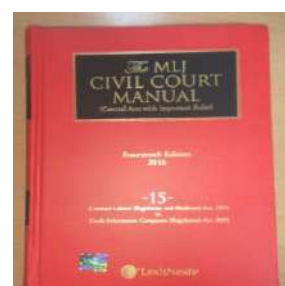
Daiches, Michael, Ed.
Lloyd's Law Reports (Vol. 1)
Edition 2016

Acc. 141191



Singhal, M. L.
MLJ : Civil Court Manual (Central Acts with important Rules)(Vol. 15)
14th Ed., 2016

Acc. No. 141192



October, 2016

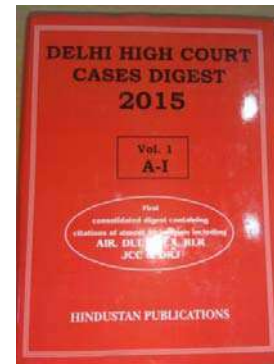
Documents Details

Ahuja, Satish, Ed.

***Delhi High Court Cases Digest 2015 (In 2 vols.)
Edition 2016***

Acc. No. 140579- 140582

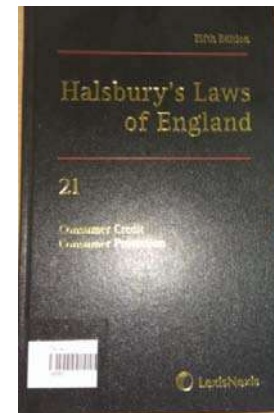
Cover Image



Tulloch, Mohini, Ed.

***Halsbury's Laws of England (Vol. 21)
5th Edition, 2016***

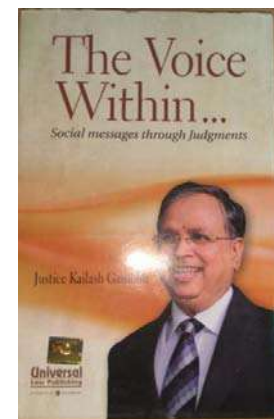
Acc. No. 140583



Gambhir, Kailash

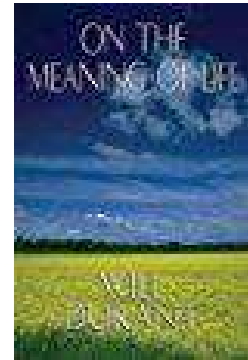
***The Voice Within....: Social Messages Through Judgements
Edition 2015***

Acc. No. 140621- 140622



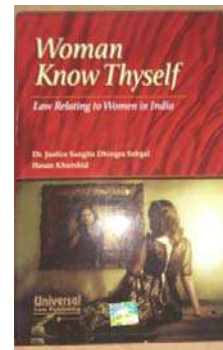
Durant, Will
On the Meaning of Life
Edition 2005

Acc. No. 140623



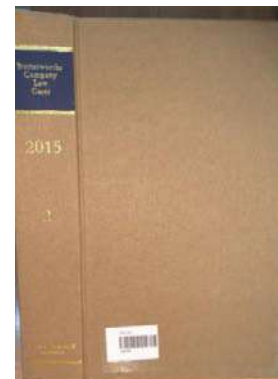
Sehgal, Sangita Dhingra
Woman Know Thyself : Law Relatiang to Women in India
Edition 2016

Acc. No. 140624-140625



Prentice, D. D., Ed.
Butterworths Company Law Cases (Vol. 2)
Edition 2015

Acc. No. 140626



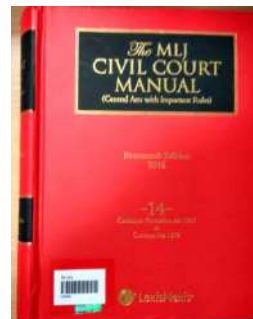
September, 2016

Documents Details

Singhal, M. L., ed
MLJ: Civil Court Manual (Central Acts with important Rules)
(Vol. 14)
14th Edition, 2016

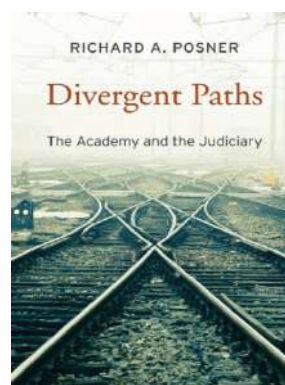
Acc. No. 140000

Cover Image



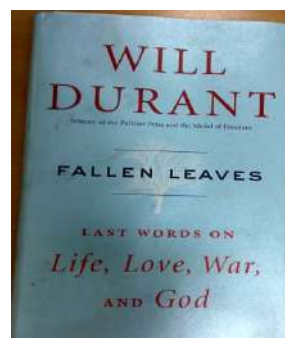
Posner, Richard A.
Divergent Paths : The Academy and the Judiciary
Edition 2016

Acc. No. 140093



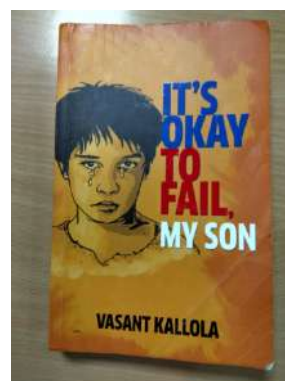
Durant, Will
Fallen Leaves : Last Words on Life, Love, War on God
Edition 2014

Acc. No. 140094



Kallola, Vasant
It's Okay to Fail, My Son
Edition 2015

Acc. No. 140095

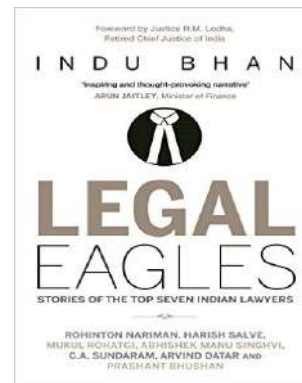


Bhan, Indu

Legal Eagles : Stories of the Top Seven Indian Lawyers

Edition 2015

Acc. No. 140096

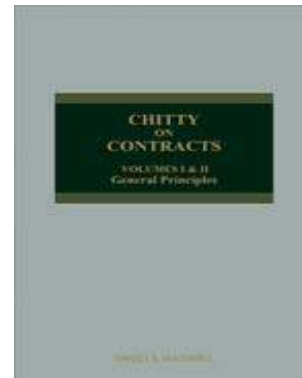


Chitty

Chitty on Contracts (In 2 vols.)

32nd Edition, 2015

Acc. No. 140097 to 140098

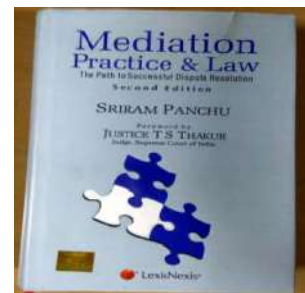


Panchu, Sriram

Mediation –Practice & Law (the Path to Successful Dispute Resolution)

2nd Edition, 2015

Acc. No. 140099

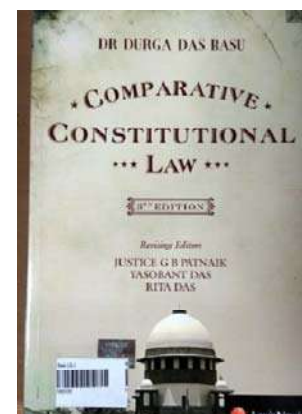


Basu, Durga Das

Comparative Constitutional Law

3rd Edition, 2014

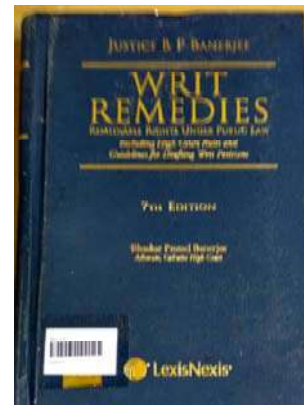
Acc. No. 140100



Banerjee, B. P.

Writ Remedies: Remediable Rights under Public Law
7th Edition, 2016

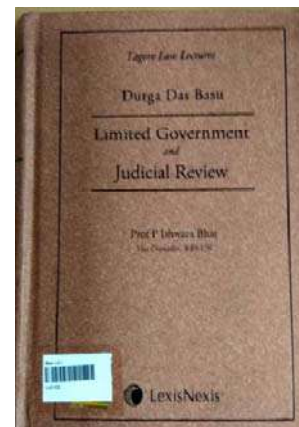
Acc. No. 140101



Basu, Durga Das

Limited Government and Judicial Review
Edition 2016

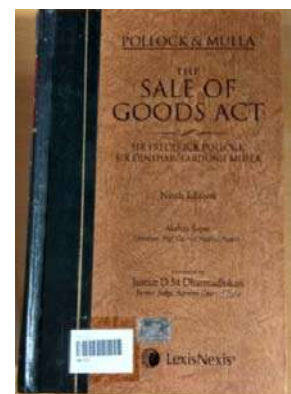
Acc. No. 140102



Pollock and Mulla

Sale of Goods Act
9th Edition, 2014

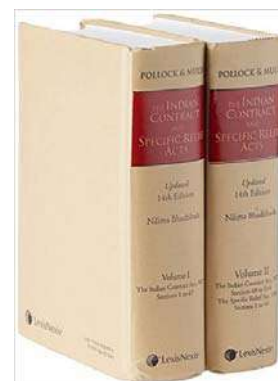
Acc. No. 140103



Pollock and Mulla

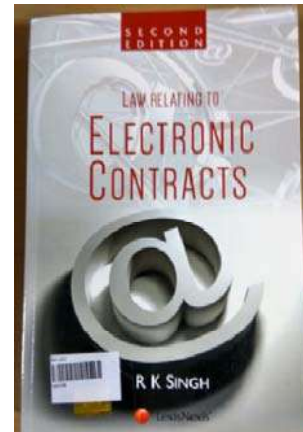
Indian Contract & Specific Relief Acts (In 2 vols.)
14th Edition, Reprint, 2013

Acc. No. 140104 to 140105



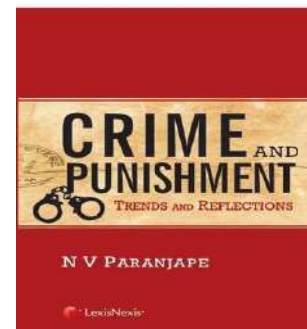
Singh, Ravindra Kumar
Law relating to Electronic Contracts
2nd Edition, 2016

Acc. No. 140106



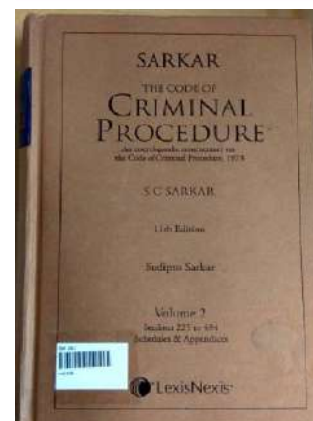
Paranjape, N. V.
Crime and Punishment – Trends and Reflections
Edition, 2016

Acc. No. 140107



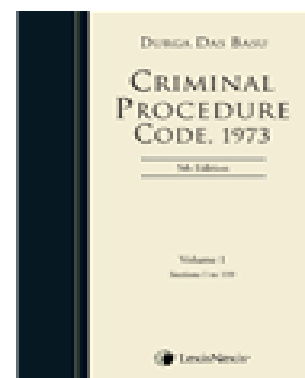
Sarkar, S. C. and Sarkar, P. C.
Code of Criminal Procedure (In 2 vols.)
11th Edition, 2015

Acc. No. 140108 – 140109



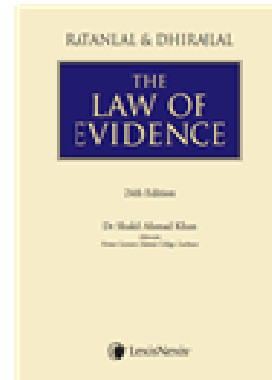
Basu, Durga Das
Criminal Procedure Code, 1973 (In 2 vols.)
5th Edition, 2014

Acc. No. 140110 – 140111



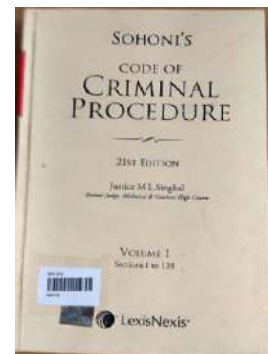
Ratanlal & Dhirajlal
Law of Evidence
24th Edition, 2016

Acc. No. 140112



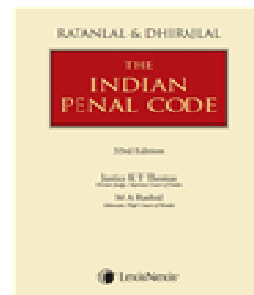
Sohoni
Sohoni's Code of Criminal Procedure, 1973 (In 5 Vols.)
21st Edition, 2015

Acc. No. 140113 – 140117



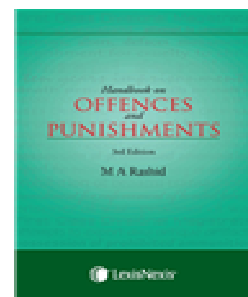
Ratanlal & Dhirajlal
Indian Penal Code
33rd Edition, 2016

Acc. No. 140118



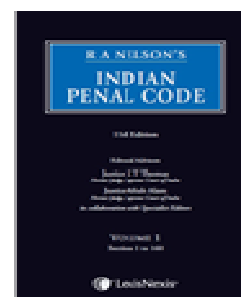
Rashid, M. A.
Handbook on Offences & Punishments
3rd Edition, 2015

Acc. No. 140119



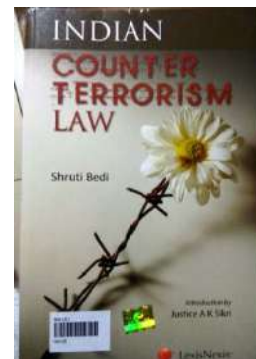
Nelson, R. A.
Nelson's Indian Penal Code (4 vols. + Consolidated Index)
11th Edition, 2016

Acc. No. 140120- 140124



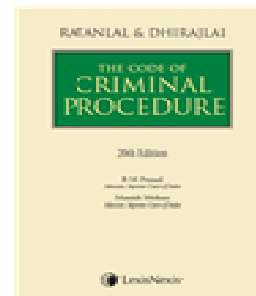
Bedi, Shruti
Indian Counter Terrorism Law
Edition 2016

Acc. No. 140125



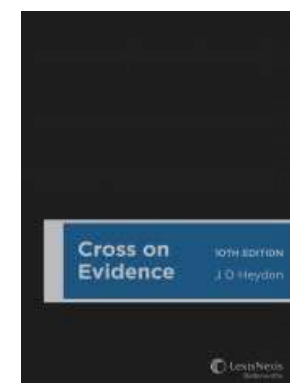
Ratanlal & Dhirajlal
Code of Criminal Procedure
20th Edition, 2016

Acc. No. 140126



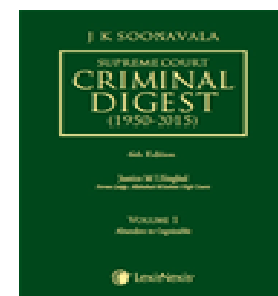
Cross
Cross on Evidence
10th Edition, 2016

Acc. No. 140127



Soonavala, J. K.
Soonavala's Supreme Court Criminal Digest (1950-2015) (In 4 vols.)
6th Edition, 2015

Acc. No. 140128-140131

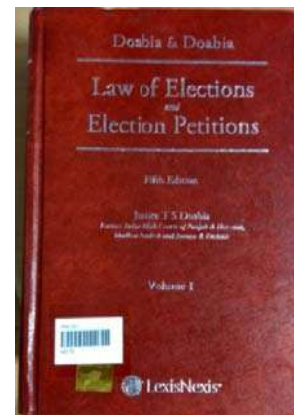


Doabia, T. S.

Law of Elections and Election Petitions (In 2 vols.)

5th Edition, 2016

Acc. No. 140132-140133

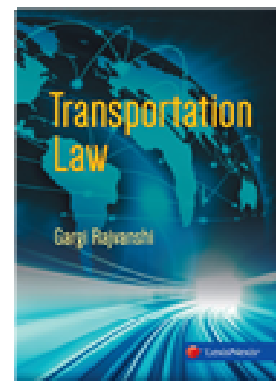


Gargi, Rajvanshi

Transportation Law

Edition 2015

Acc. No. 140134

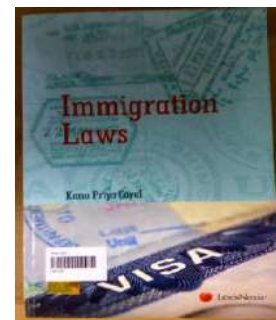


Goyal, Kanu Priya

Immigration Laws

Edition 2015

Acc. No. 140135

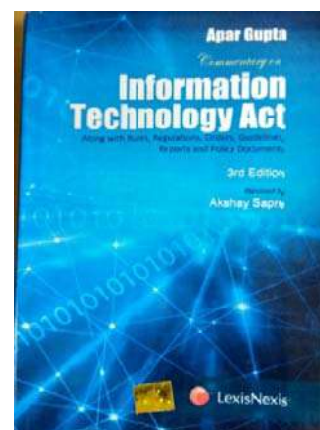


Gupta, Apar

Commentary on Information Technology Act

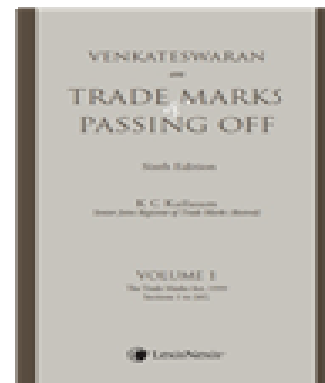
3rd Edition, 2015

Acc. No. 140136



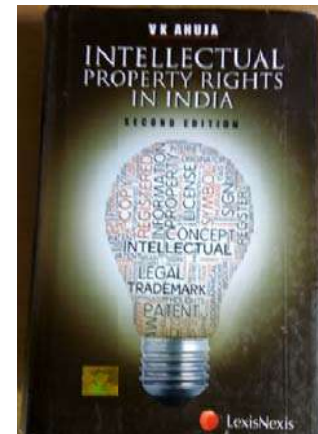
Venkateshwaran
Trade Marks Passing Off (In 2 vols.)
6th Edition, 2015

Acc. No. 140137-140138



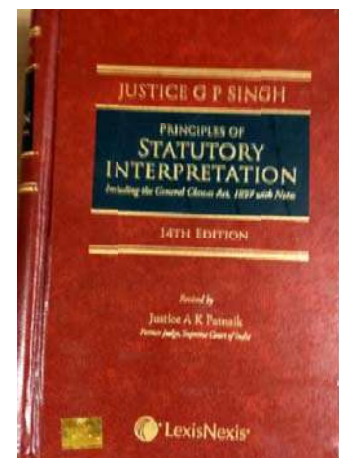
Ahuja, V. K.
Intellectual Property Rights in India
2nd Edition, 2015

Acc. No. 140139



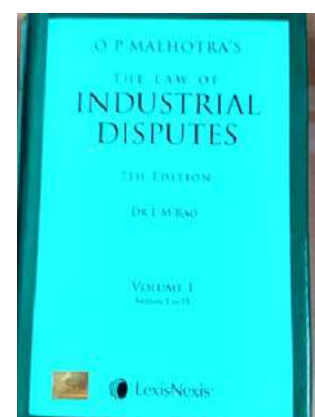
Singh, G. P.
Principles of Statutory Interpretation
14th Edition, 2016

Acc. No. 140140 – 140141



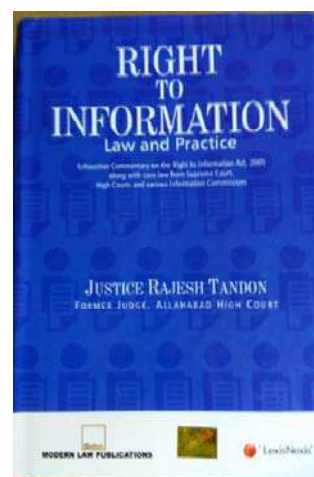
Malhotra, O. P.
Law of Industrial Disputes (In 2 vols.)
7th Edition, 2015

Acc. No. 140142-140143



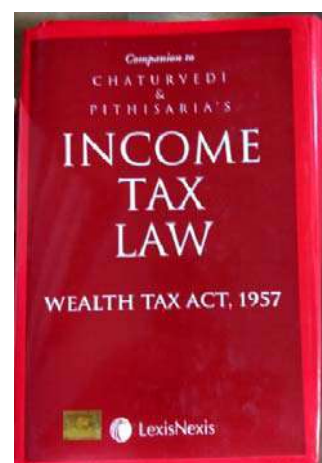
Tandon, Rajesh
Right to Information – Law and Practice
Edition 2016

Acc. No. 140144



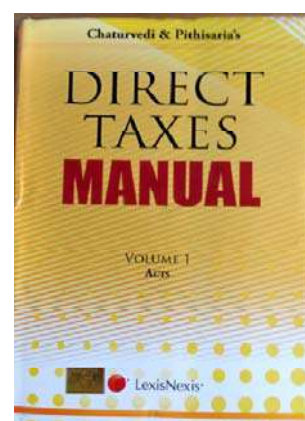
Chaturvedi, K. & Pithisaria, S. M.
***Companion to Chaturvedi & Pithisaria's Income Tax Law ,
Wealth Tax Act, 1957***
6th Edition, 2016

Acc. No. 140145



Chaturvedi & Pithisaria
Direct Taxes Manual (In 3 vols.)
Edition 2015

Acc. No. 140146 – 140148



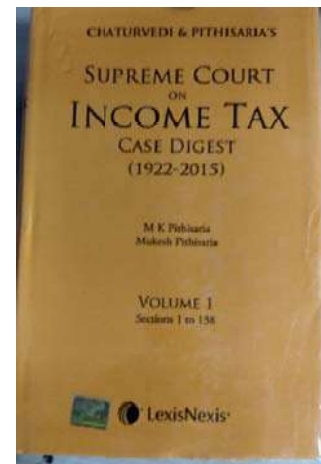
Kumar, Shailendra
***It's Raining Black ! Chronicles of Black Money, Tax Havens &
Policy Response***
Edition 2015

Acc. No. 140149



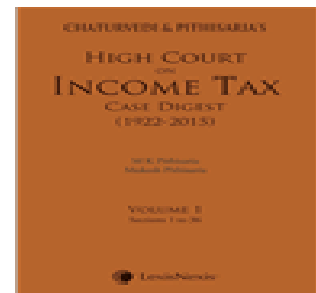
Chaturvedi & Pithisaria
Supreme Court on Income Tax Case Digest (1922-2015)(In 2 vols.)
Edition 2015

Acc. No. 140150-140151



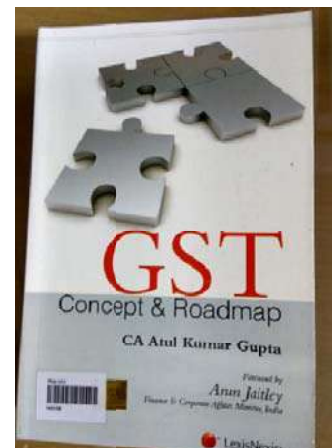
Chaturvedi & Pithisaria
High Court on Income Tax Case Digest (1922-2015) (In 4 vols.)
Edition 2015

Acc. No. 140152-140155



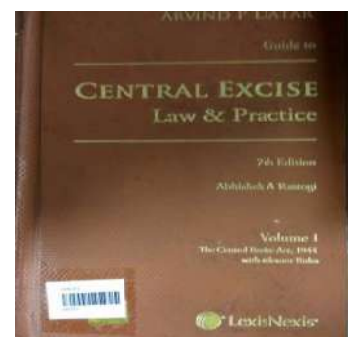
Gupta, Atul Kumar
GST – Concept & Roadmap
Edition 2015

Acc. No. 140156



Datar, Arvind P.
Guide to Central Excise – Law & Practice(In 2 vols.)
7th Edition, 2015

Acc. No. 140157-140158

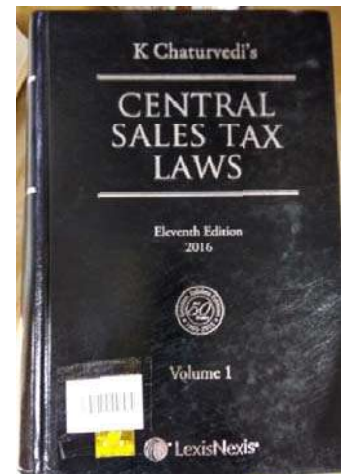


Chaturvedi, K.

Central Sales Tax Laws (In 2 vols.)

11th Edition, 2016

Acc. No. 140159-140160

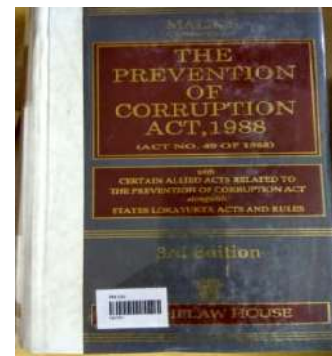


Malik

Commentary on the Prevention of Corruption Act, 1988

3rd Edition, 2016

Acc. No. 140161

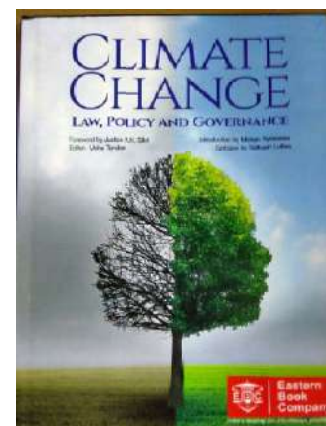


Tandon, Usha

Climate Change – Law, Policy and Governance

Edition 2016

Acc. No. 140162

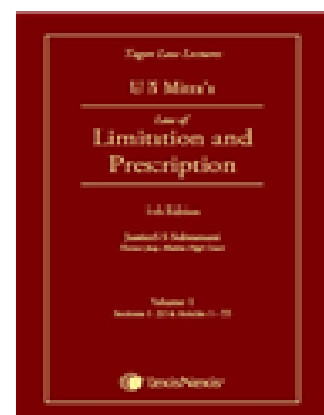


Mitra, U. N.

Limitation and Prescription (In 2 vols.)

14th Edition, 2016

Acc. No. 140163-140164

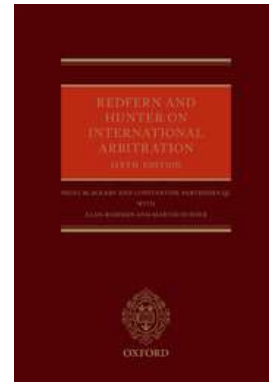


Redfern, Alan & Hunter, Martin

Redfern and Hunter on International Arbitration

6th Edition, 2015

Acc. No. 140165

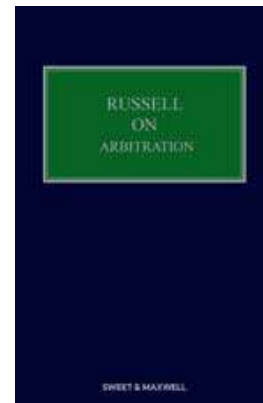


Sutton, David St. John

Russell on Arbitration

24th Edition, 2015

Acc. No. 140166

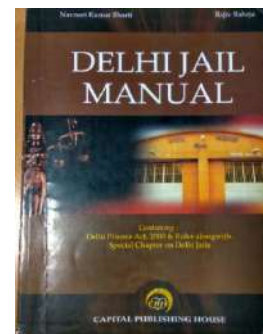


Bharti, Navneet Kumar

Delhi Jain Manual

2nd Edition, 2014

Acc. No. 140167-140169



July – August, 2016

Documents Details

Wharton
Wharton's Law Lexicon
16th Ed., Reprint 2015

Acc. No. 139488

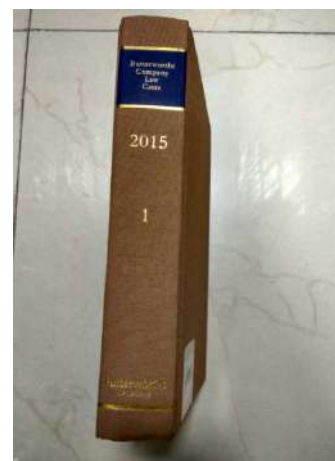
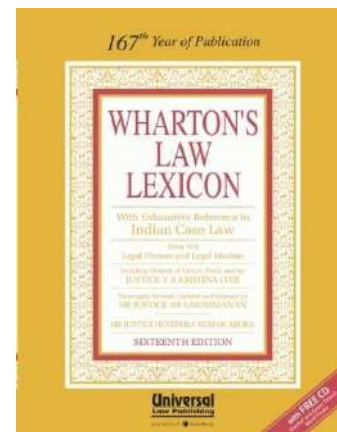
Prentice, D. D., Ed.
Butterworths Company Law Cases (Vol. 1)
Edition 2015

Acc. No. 139583

Joshi, Suhaas R. , Ed.
MLJ : Civil Court Manual (Central Acts with Important Rules)
Vol. 13 - Edition 2015
Vol. 14 – Edition 2016
14th Edition

Acc. No. 139585 & 140000

Cover Image



Malik, Surendra, Ed.

Information Technology & Communication Cases (Vol. 1 to 11)

Acc. No. 139604- 139614

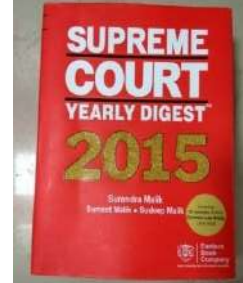


Malik, Surendra, Ed.

Supreme Court Yearly Digest – 2015

Edition 2016

Acc. No. 139615-139617



Nijhawan, Swarn Bhatia, Ed.

National Commission and Supreme Court on Consumer Cases 1986-2015

Part XIV – Edition 2015

National Commission and Supreme Court on Consumer Cases 1986-2016

Part XV – Edition 2016

Acc. 139618 & 139619



Sinha, Manoj Kumar, Ed.

Annual Survey of India Law – 2014 (Vol. L)

Edition 2015

Acc. No. 139620



Widdicombe, Karen, Ed.

All England Law Reports

2015 – Vol. 4

2016 – Vol. 1

Acc. No. 139621 & 139622



Cundy, Tamsin, Ed.

Halsbury's Laws of England

Vol. 25, 26 – Edition 2016

Vol. 48, 11, 12, 12A – Edition 2015

Vol. 77 – Edition 2016

Vol. 50 & 50A- Edition 2016

5th Edition



Acc. No. 139650, 139651, 139676 to 139679, 139973, 139976 & 139977

Ikeyina, Ngozi

Halsbury's Statutes of England & Wales

Reissue Vols. 33, 16 – Edition 2016

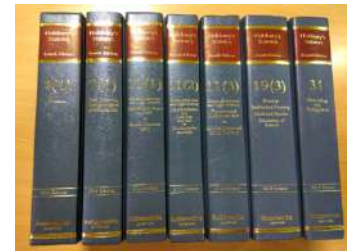
Reissue Vols. 7(1), 31 – Edition 2015

Reissue Vols. 4(1) - Edition 2016

Reissue Vols. 19(3) - Edition 2016

Reissue Vols. 11(1), 11(2) & 11(3) - Edition 2016

4th Edition



Acc. No. 139652-139653, 139683- 139684, 139974, 139978, 139997 to 139999

Malik, Surendra & Malik, Sudeep

Complete Digest of Supreme Court Cases (Since 1950 to date) (Vol.

16A, 16B, 41, 42, 43 & 44)

2nd Ed., 2016

Acc. No. 139654 to 139665

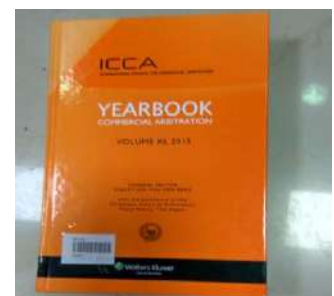


Berg, Albert Jan Van Den, Ed.

Yearbook Commercial Arbitration – 2015 (Vol. XV)

Edition 2015

Acc. No. 139666



Cobley, Cathy, Ec.

Butterworths Medico-Legal Reports

(Vol. 146 – 2015)

(Vol. 147 & 148 – 2016)

Acc. No. 139680, 139995 & 139996)



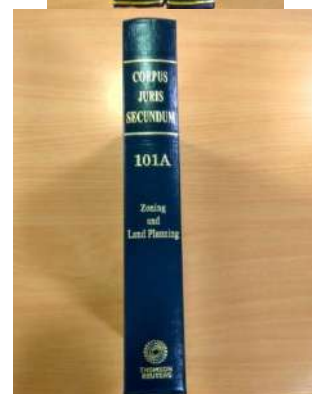
Read, James S., Ed.
Law Reports of the Commonwealth (Vol. 4 & 5)
Edition 2015

Acc. No. 139681 & 139682



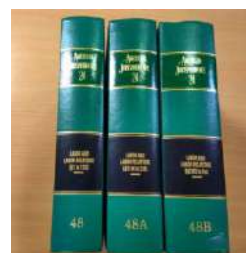
Maess, Jean E.
Corpus Juris Secundum (Vol. 101A)
Edition 2015

Acc. No. 139685



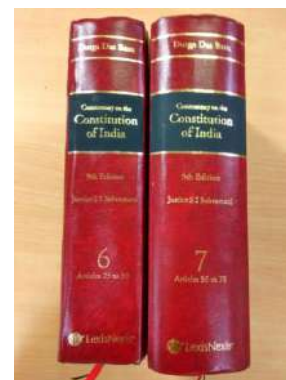
Maess, Jean E.
American Jurisprudence 2d (Vol. 48, 48A & 48B)
2nd Edition , 2015

Acc. No. 139686 to 139688



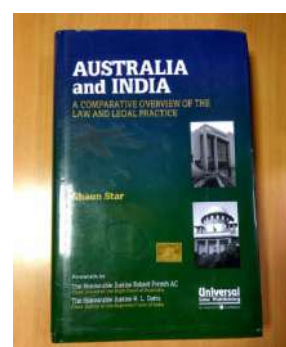
Basu, Durga Das
Commentary on the Constitution of India (Vol. 6 & 7)
9th Edition, 2016

Acc. No. 139689 & 139690



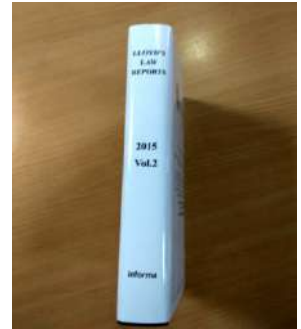
sStar, Shaun
Australia and India : A Comparative Overview of the Law & Legal Practice
Edition 2016

Acc. No. 139691



Daiches, Michael
Lloyd's Law Reports (Vol. 2)
Edition 2015

Acc. No. 139975



April - June, 2016

Documents Details

Cover Image

Nijhawan, Swarn Bhatia, ed.

National Commission & Supreme Court on Consumer Cases 1986-2015(Vol./Pt. XIII)

Edition 2015

Acc. No. 139447



Hay, David, ed.

Halsbury's Laws of England (Vol. 49, 97 & 27, 28, 92)

5th Edition, 2015

Acc. No. 139448, 139449 & 139480, 139481, 139482

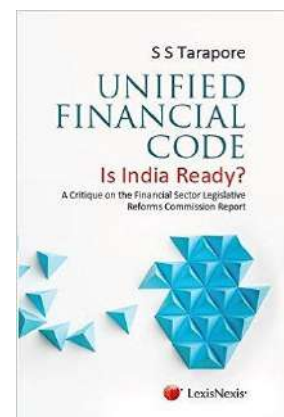


Tarapore, S. S.

Unified Financial Code- Is India Ready ?

Edition 2015

Acc. No. 139478

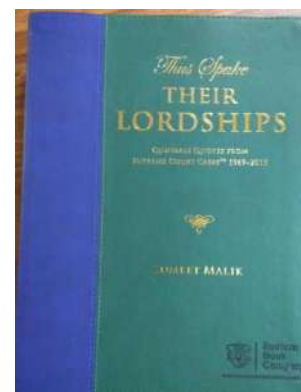


Malik, Sumeet

Thus Spake Their Lordships : Quotable Quotes from Supreme Court Cases (SCC) (1969-2015)

Edition 2016

Acc. No. 139479



Cobley, Cathy, ed.

Butterworths Medico-Legal Reports (Vol. 145)

Edition 2015

Acc. No. 139483

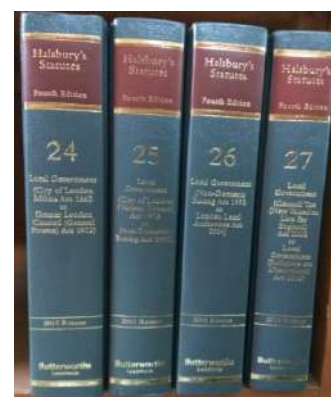


Crossley, Natasha, Ed.

Halsbury's Statutes of England & Wales (Reissue vols. 24, 25, 26 & 27)

4th Edition, 2015

Acc. No. 139484, 139485, 139486 & 139487



March, 2016

Documents Details

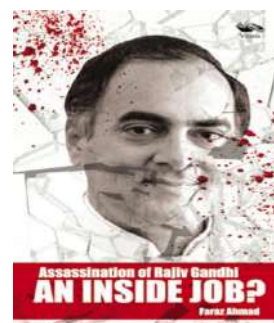
Cover Image

Ahmad, Faraz

Assassination of Rajiv Gandhi : an Inside Job?

Edition 2015

Acc. No. 139278

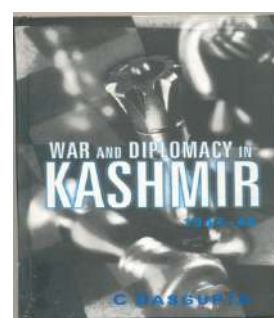


Dasgupta, C.

War and Diplomacy in Kashmir 1947-48

Edition 2015

Acc. No. 139279

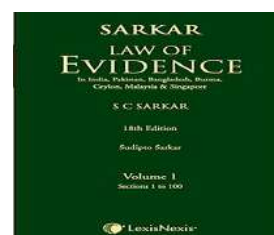


Sarkar, S. C.

Law of Evidence in India, Pakistan, Bangladesh, Burma, Ceylon, Malaysia & Singapore (In 2 vols.)

18th Ed., 2014

Acc. No. 139285 to 139288

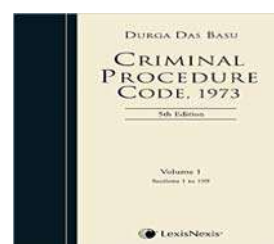


Basu, Durga Das

Criminal Procedure Code, 1973 (In 2 vols.)

5th Ed., 2014

Acc. No. 139289 to 139290

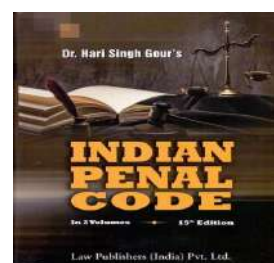


Gour, Hari Singh

Commentaries on Indian Penal Code (In 2 vols.)

15th Ed., 2015

Acc. No. 139291 to 139292

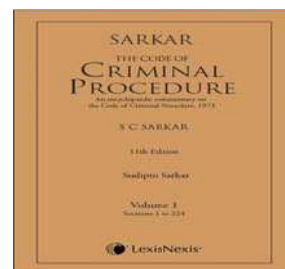


Sarkar, S. C.

Code of Criminal Procedure : an encyclopaedic commentary on Code of Criminal Procedure, 1973 (In 2 vols.)

11th Ed., 2015

Acc. No. 139293 to 139294



Modi

Textbook of Medical Jurisprudence and Toxicology

24th Ed., Rep. 2014

Acc. No. 139295 to 139296

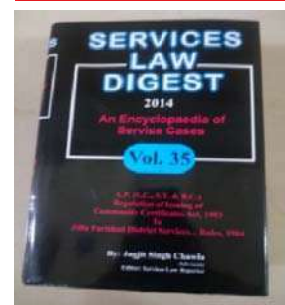


Chawla, Jagjit Singh and Chawla, Balvinder Singh, ed.

Services Law Digest (Vol. 35)

Edition 2014

Acc. No. 139297 & 139298

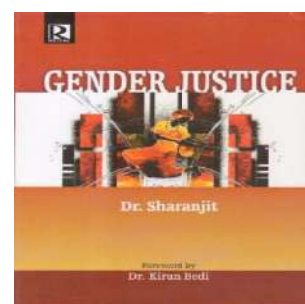


Sharanjit

Gender Justice

Edition 2015

Acc. No. 139299

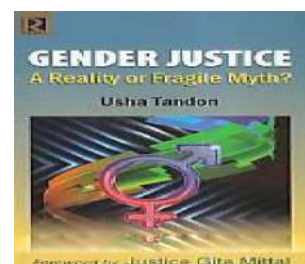


Tandor, Usha

Gender Justice ; a reality of fragile myth?

Edition 2015

Acc. No. 139300

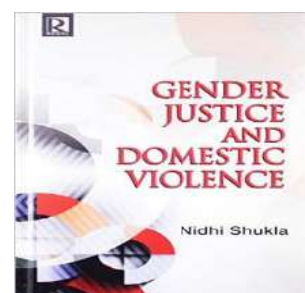


Shukla, Nidhi

Gender Justice and Domestic Violence

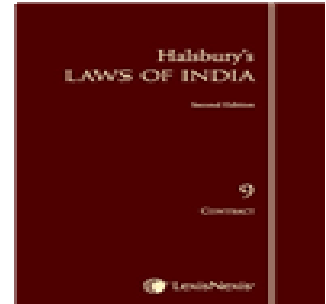
Edition 2014

Acc. No. 139301



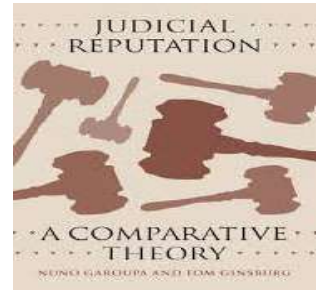
Venkatachaliah, M. N., ed.
Halsbury's Laws of India
2nd Ed., 2015
Vol. 9

Acc. No. 139302



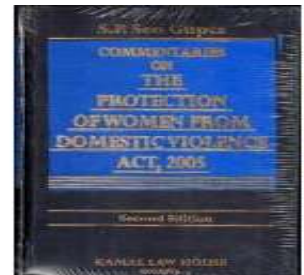
Garoupa, Nuno & Ginsburg, Tom
Judicial Reputation ; a comparative theory
Edition 2015

Acc. No. 139303



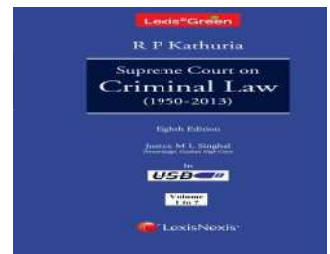
Sen Gupta, S. P.
Commentaries on the Protection of Women from Domestic Violence Act, 2005
2nd Ed., 2014

Acc. No. 139304



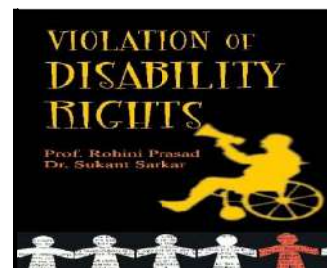
Kathuria, R. P.
Supreme Court on Criminal Law (1950-2013) (In 7 vols.)
8th Ed., 2014

Acc. No. 139305 to 139311



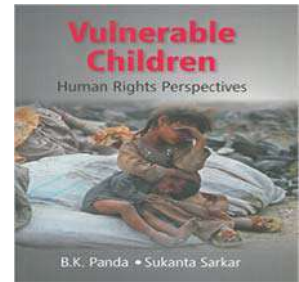
Prasad, Rohini & Sarkar, Sukant
Violation of Disability Rights
Edition 2015

Acc. No. 139312



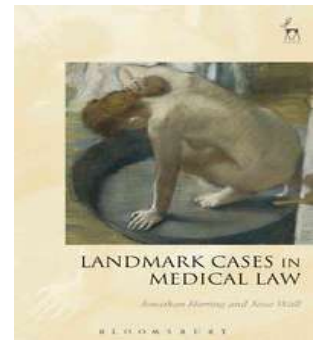
Panda, B. K. & Sarkar, Sukant
Vulnerable Children ; human rights perspectives
Edition 2015

Acc. No. 139313



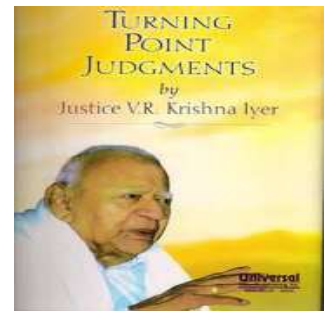
Herring, Jonathan & Wall, Jesse
Landmark Cases in Medical Law
Edition 2015

Acc. No. 139314



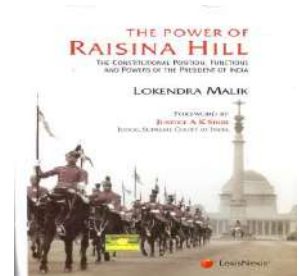
Iyer, V. R. Krishna
Turning Point Judgments
Edition 2015

Acc. No. 139315



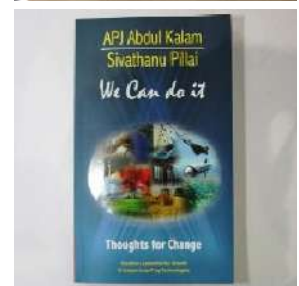
Malik, Lokendra
Power of Raisina Hill ; the constitutional position, functions & power of the President of India
Edition 2015

Acc. No. 139316



Kalam, A. P. J. Abdul & Pillai, Sivathanu
We can do it ; thoughts for change
Edition 2014

Acc. No. 139317

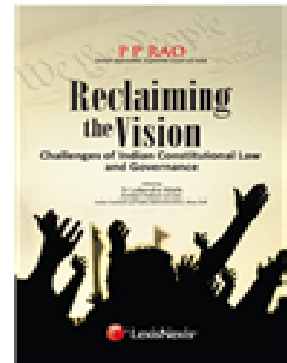


Rao, P. P.

Reclaiming the Vision ; the challenges of Indian Constitutional Law & Governance

Edition 2013

Acc. No. 139318

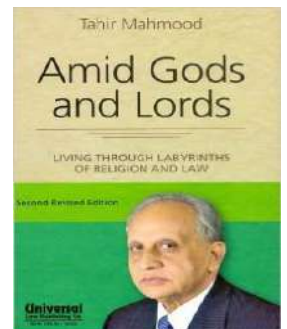


Mahmood, Tahir

Amid Gods and Lords ; living through Labyrinths of Religion and Law

2nd Rev. Ed., 2015

Acc. No. 139319



Galanter, Marc

Lowering the Bar ; lawyer Jokes and legal culture

1st Indian Rep., 2012

Acc. No. 139320

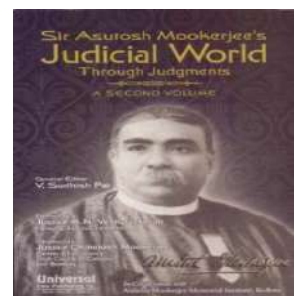


Pai, V. Sudhish, Ed.

Sir Asutosh Mookerjee's Judicial World through Judgments - a second volume

2015

Acc. No. 139321

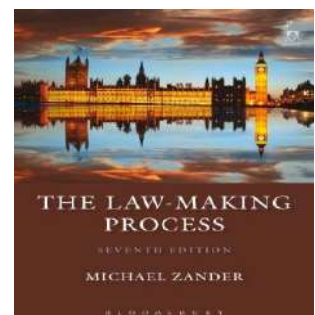


Zander, Michael

Law Making Process

7th Ed., 2015

Acc. No. 139322

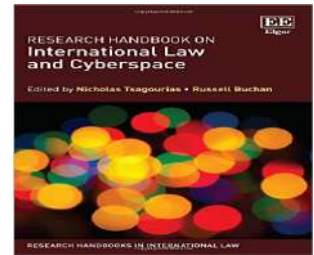


Tsagourias, Nicholas & Buchan, Russell

Research Handbook on International Law and cyberspace

Edition 2015

Acc. No. 139323



Ikeyina, Ngozi, ed.

Halsbury's Statutes of England and Wales (Vol. 5, 34(1), 34(2), 51, 52 and 20, 21, 22 & 23)

4th Ed., Reissue 2015

Acc. No. 139280 to 139284 & 139353 to 139356



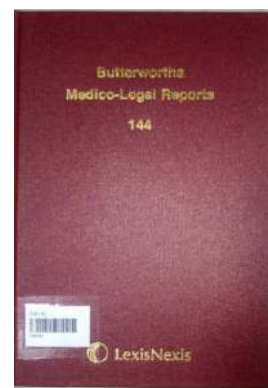
January – February, 2016

Documents Details

Cover Image

Cobley, Cathy, ed.
Butterworths Medico-Legal Reports (Vol. 143 & 144)
Edition 2015

Acc. No. 138482 & 138483



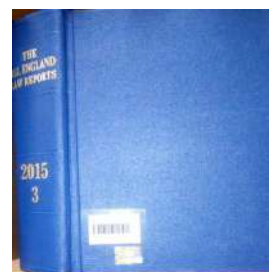
Daiches, Michael, ed.
Lloyd's Law Reports (Vol. 1)
Edition 2015

Acc. No. 138484



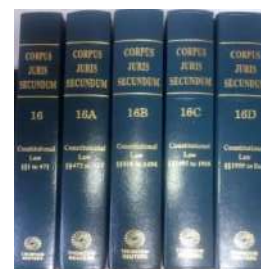
Widdicowbe, Karen, ed.
All England Law Reports (Vol. 3)
Edition 2015

Acc. No. 138485



Giuliano, Michael N., ed.
Corpus Juris Secundum
Edition 2014 - Vol. 73, 73A
Edition 2015- Vol. 7, 7A, 12 & 16, 16A, 16B, 16C & 16D

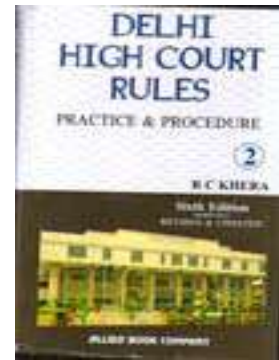
Acc. No. 139215 to 139216
138486 to 13488 & 139204 to 139208



Khera, R.C, ed.

Delhi High Court Rules : Practice & Procedure (In 2 vols.)
6th Edition, 2013

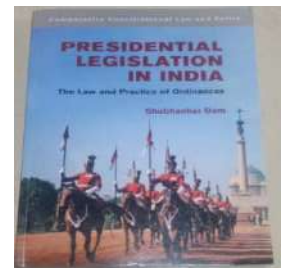
Acc. No. 138482 to 138500



Dam, Shubhankar, ed.

Presidential Legislation in India
Edition 2014

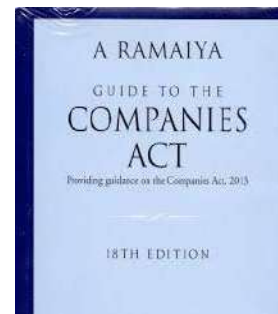
Acc. No. 138502



Ramaiya, A., ed.

Guide to the Companies Act, 2013
18th Ed., 2015 (In 3 parts, 6 appendices & 2 consolidated indices)

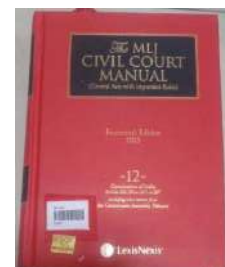
Acc. No. 138506 to 138516



Madras Law Journal

Civil Court Manual (Central Acts with Important Rules)
14th Ed., 2015 Vol. 12

Acc. No. 138571



Knapp, Gary, ed.

U.S. Supreme Court Reports
2nd Edition 2014 - Vol. 171

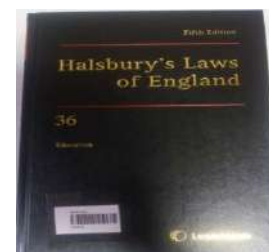
2nd Edition 2015 - Vol. 172 & 173

Acc. No. 139195 to 139197



Balnchard, Clare, ed.
Halsbury's Law of England (Vol. 36)
5th Edition, 2015

Acc. No. 139200



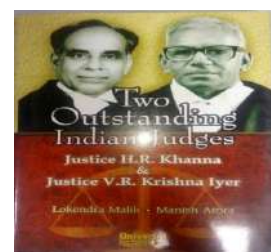
Read, James S., ed.
Law Reports of Common wealth
Edition 2015 – Vol. 3

Acc. No. 139203



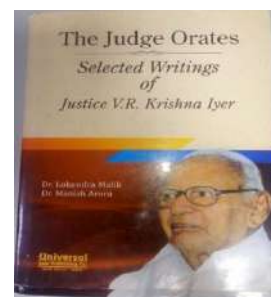
Khanna, M.R. & Iyer, V.R.Krishna, ed.
Two Outstanding Indian Judges
Edition 2015

Acc. No. 139209



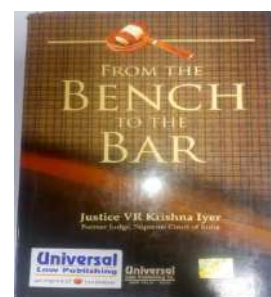
Malik, Lokendra
The Judges Orates: Selected Writings of Justice V.R. Krishna Iyer
Edition 2014

Acc. No. 139210



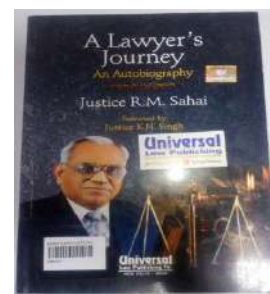
Iyer, V.R.Krishna, ed.
From the Bench to the Bar
Reprint 2013

Acc. No. 139211



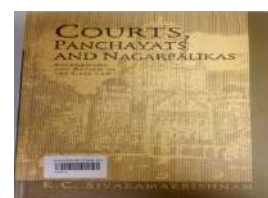
K.N. Singh, ed.
A Lawyer's Journey: an autobiography
Reprint 2012

Acc. No. 139212



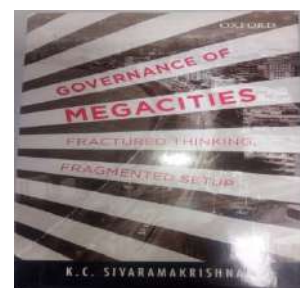
Sivaramakrishnan, K.C., ed.
Courts, Panchayats and Nagarpalikas
Edition 2009

Acc. No. 139213

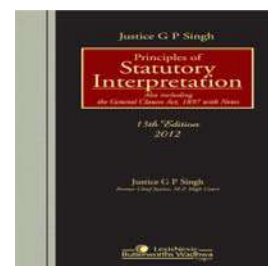


Sivaramakrishnan, K.C., ed.
Governance of Megacities: Fractured thinking fragmented setup
Edition 2009

Acc. No. 139214

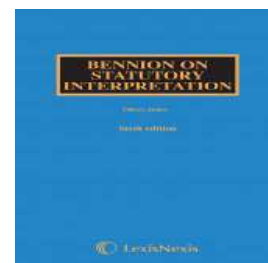


Singh, G. P.
Principles of Statutory Interpretation
13th Ed., 2012
Acc. No. 139217



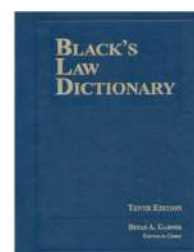
Bennion, Francis
Bennion on Statutory Interpretation
6th Ed., 2013

Acc. No. 139218



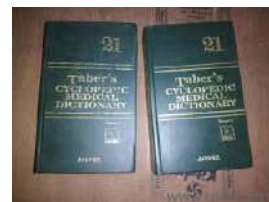
Garner, Bryan A.
Black Law Dictionary
10th Ed., 2014

Acc. No. 139219



Davis, F. A.
Taber's Cyclopedic Medical Dictionary
Edition 2009

Acc. No. 139220



Tyagi, S. P.
Criminal Trial (In 2 vols.)
5th Ed., Reprint 2014

Acc. No. 139221 & 139222



DECEMBER 2015

Document Details

Cover Image

Sait, Nizam Azeez

Juvenile Justice (Care and Protection of Children Act, 2000)

Edition 2014

Acc. No. 138374



Winfrey, Oprah

What I Know for Sure

Edition 2014

Acc. No. 138375



Giuliano, Michael, N, ed.

Corpus Juris Secundum

Edition 2014

Volume 39A, 40, 41, 43, 43A, 47, 48, 48A

Acc. No. 138376 to 138383

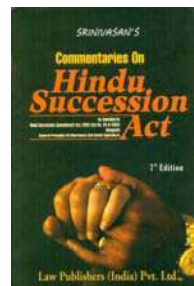


Srinivasan

Hindu Succession Act

Edition 8th, 2014

Acc. No. 138384

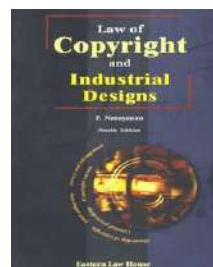


Narayana, P

Law of Copyright and Industrial Designs

Edition 4th, rep. 2010

Acc. No. 138385



Narayana, P

Patent Law

Edition 4th, 2nd Rep. 2013

Acc. No. 138386

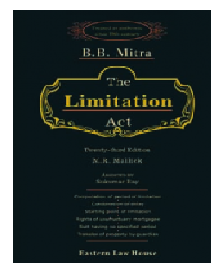


Mitra, B B

Limitation Act

Edition 23rd, 2014

Acc. No. 138387



Pollock & Mulla

Indian Contract Act and Specific Relief Act in 2 vols.

Edition 14th, Rep. 2013

Acc. No. 138388 – 138389

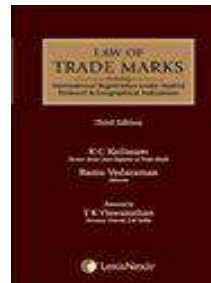


Kailasam, K C

Law of Trade Marks including International Registration Under Madrid Protocol and Geographical Indications

Edition 3rd, 2013

Acc. No. 138390

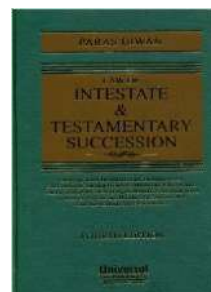


Diwan, Paras

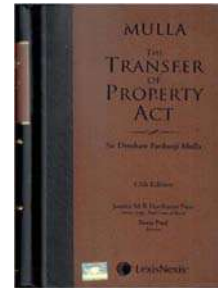
Law of Intestate & Testamentary Succession

Edition 4th, 2013

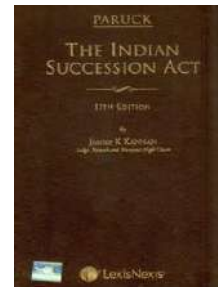
Acc. No. 138391



Mulla, Dinesh Fardunji
Transfer of Property Act
Edition 12th, 2015
Acc. No. 138392



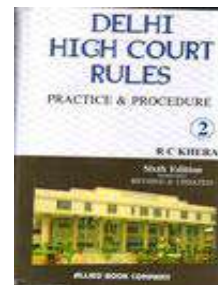
Paruck
Indian Succession Act
Edition 11th, 2015
Acc. No. 138393



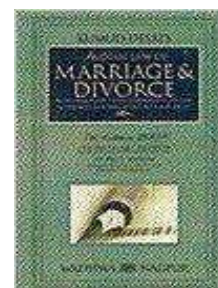
Lal
Commentary on Copyright Act, 1957
Edition 5th, 2013
Acc. No. 138394



Khera, R C
Delhi High Court Rules: Practice & Procedure in 2 vols.
Edition 6th, 2013
Acc. No. 138395 -138396



Desai, Kumad
Indian Law of Marriage and Divorce
Edition 9th, 2014
Acc. No. 138397

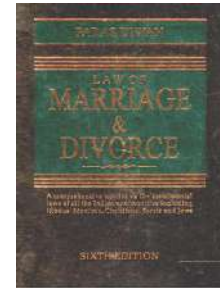


Diwan, Paras

Law of Marriage and Divorce

Edition 6th, Rep. 2012

Acc. No. 138398

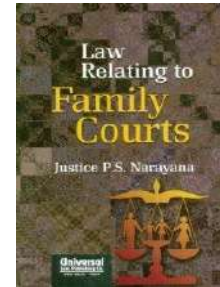


Narayana, P S

Law Relating to Family Courts

Edition 2013

Acc. No. 138399, 138400



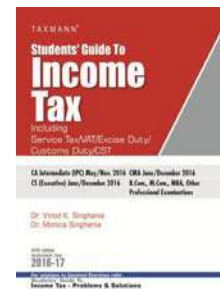
Singhanian, Vinod K & Singhanian, Monica

Student Guide to Income Tax : including Service Tax / VAT/

Excise duty / Customs Duty /CST Problems & Solutions in 2 parts

Edition 52nd, 2015-16

Acc. No. 138401 - 138402



Patel, Vithalbhai

Law of Industrial Disputes in 2 vols.

Edition 4th updated, 2014

Acc. No. 138403 – 13404

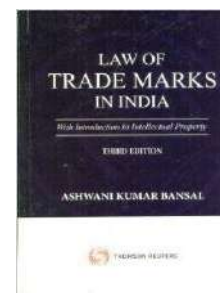


Bansal, Ashwani Kumar

Law of Trade Marks in India

Edition 3rd, 2014

Acc. No. 138407

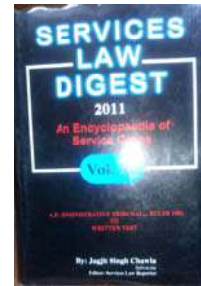


Chawla, Jagjit Singh

Service Law Digest 2013 (Vol. 34)

Edition 2014

Acc. No. 138408



Scowen, Clive, Ed.

Law Reports (Chancery Division), (Family Division), (Queen Bench Division), (Appeal Cases in 2 vols.)

Edition 2013

Acc. No. 138411 to 138415



Scowen, Clive, Ed.

Weekly Law Reports

Edition 2013

Acc. No. 138416 to 138420



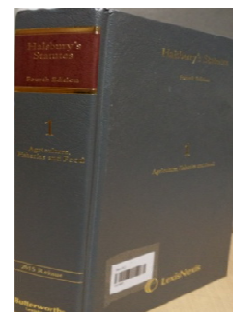
Ikeyina, Ngozi, Ed.

Halsbury's Statutes of England & Wales

Edition 4th, Reissue 2015

Volume 18(1), 18(2) & 18(3)

Acc. No. 138421 to 138423



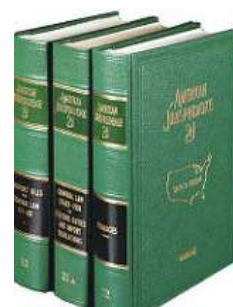
Pesando, Marie K, Ed.

American Jurisprudence

Edition 2nd, 2015

Volume 18, 18A, 20, 59A & 81

Acc. No. 138424 to 138428



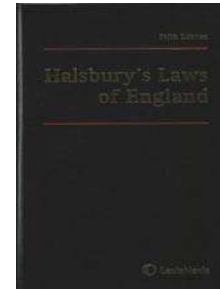
Clarke, Tanja, Ed.

Halsbury's Laws of England

Edition 2014 & 2015

Volume Annual Abridgement (2014) & 7, 72, 73 (2015)

Acc. No. 138429 to 138432



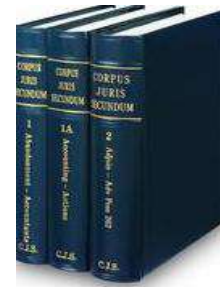
Giuliano, Michael N, Ed.

Corpus Juris Secundum

Edition 2015

Volume 12A, 29, 81 & 81A

Acc. No. 138433 to 138436



SEPTEMBER - NOVEMBER 2015

Document Details

Cover Image

Khushwant Singh

99 Unforgettable Fiction, Non-Fiction, Poetry and Humour

Edition 2015

Acc. No. 137859

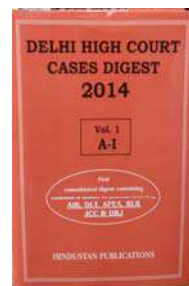


Anuja Satish Ed.

Delhi High Court Cases Digest 2014 in 2 vols.

Edition 2015

Acc. No. 137860 to 137863



Ikeyina, Ngozi, Ed.

Halsbury's Statutes of England and Wales

Edition 4th, Reissue 2015

Volume 1, 2, 3 & 4(2)

Acc. No. 137997 to 138000



Pesando, Marie K. Ed.

American Jurisprudence 2d

Edition 2014

Volume 3A, 3B & 3C

Acc. No. 138001 to 138003



Givliano , Michael N. Ed.

Corpus Juris Secundum

Edition 2014

Volume 35A, 35B, 36, 36A & 39

Acc. No. 138004 to 138008



Read, James S, ed.

Law Reports of the Commonwealth

Edition 2015

Volume 2

Acc. No. 138009



Prentice, D. D, ed.

Butterworth Company Law cases

Edition 2014

Volume 2

Acc. No. 138010



JULY-AUGUST 2015

Document Details

Cover Image

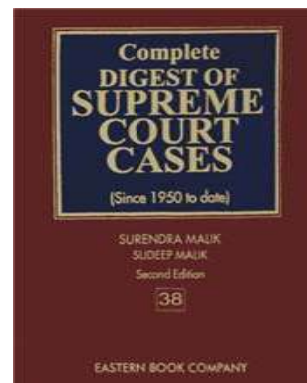
Malik, Surendra, Ed.

Complete Digest of Supreme Court Cases

Edition 2nd 2015

Volume 38, 39 & 40 (2 copies each)

Acc. No. 137506 to 137511



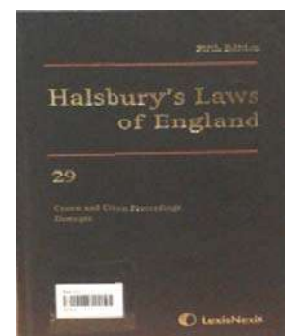
Masson, Cloure, Ed.

Halsbury's Laws of England 2014

Edition 5th

Volume 29

Acc. No. 137512



Widdicombe, Karen Ed.

All England Law Reports 2015

Volume 1

Acc. No. 137513

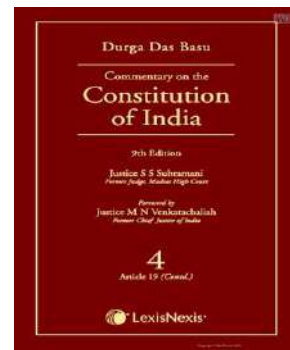


Basu, Durga Das

Commentary on the Constitution of India (vol. 1 to vol. 5)

Edition 9th 2014

Acc. No. 137514 to 137518

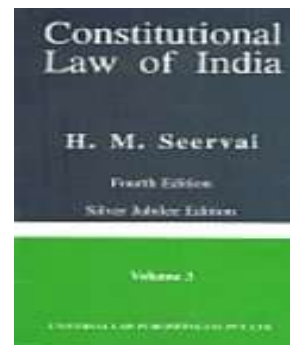


Seervai, H.M.

Constitutional Law of India in 3 vols.

Edition 4th 2014

Acc. No. 137519 to 137521

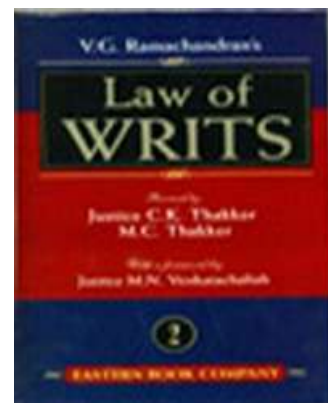


Rama Chandran, V.G.

Law of Writs in 2 vols.

Edition 6th 2006 With Supplement 2012

Acc. No. 137522 to 137523

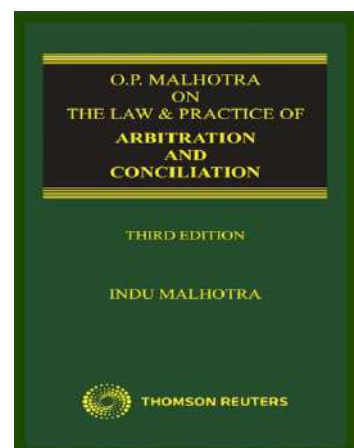


Malhotra, O P & Malhotra, Indu

Law and Practice of Arbitration and Conciliation

Edition 3rd 2014

Acc. No. 137524

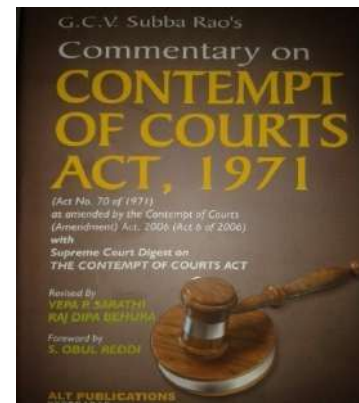


Subha Rao, G.C.V.

Commentary on Contempt of Courts Act, 1971

Edition 5th 2014

Acc. No. 137525

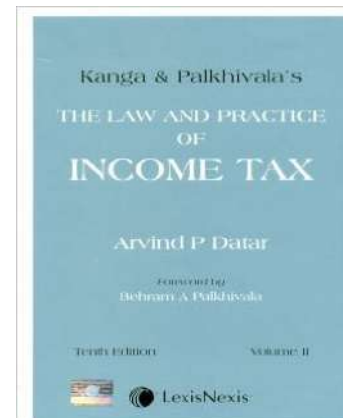


Kanga & Palkivala

Law and Practice of Income Tax in 2 vols.

Edition 10th 2014

Acc. No. 137526 to 137527



Lal

Administrative Tribunals Act, 1985, in 2 vols.

Edition 3rd 2014

Acc. No. 137534 to 137535

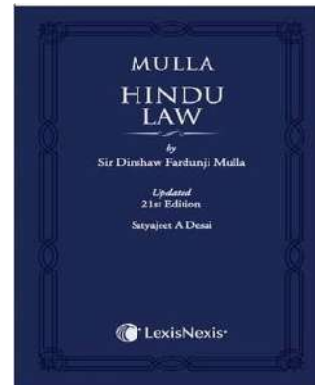


Mulla

Hindu Law

Edition 21st 2013

Acc. No. 137536



Read. James S, Ed.

Law Reports of the common wealth 2014

Volume 5

Acc No. 137537



Born, Gary B

International Commercial Arbitration in 3 vols.

Edition 2nd 2014

Acc No. 137543 to 137545

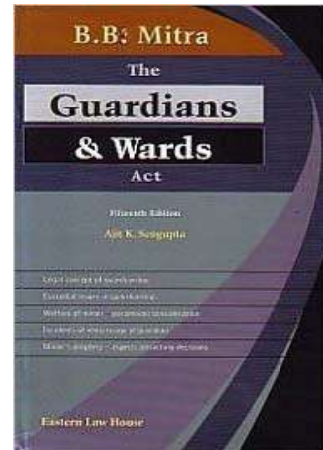


Mitra, B. B.

The Guardians and Wards Act

Edition 16th 2014

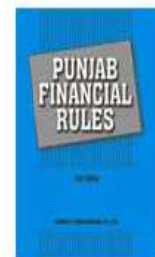
Acc No. 137816



Punjab Financial Rules in 2 vols.

Edition 1st 2007

Acc. No. 137817

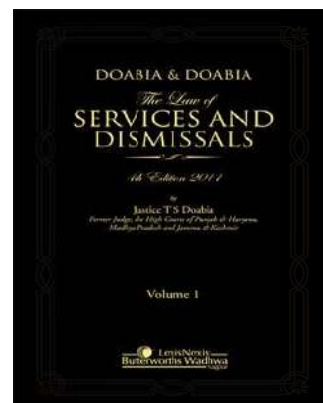


Doabia & Doabia

Law relating to Services and Dismissals in 2 vols.

Edition 5th 2014

Acc No. 137818 to 137821

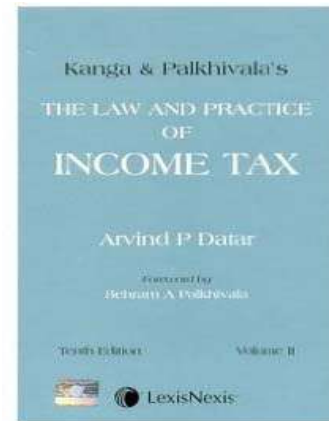


Kanga & Palkivala

Law and Practice of Income Tax in 2 vols.

Edition 10th 2014

Acc No. 137822 to 137823



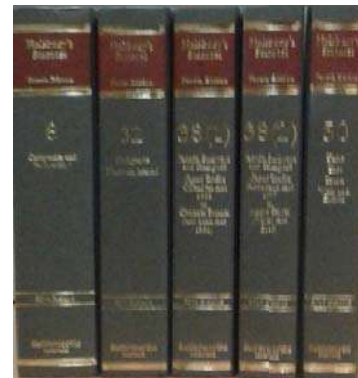
Ikeyina, Ngozi, Ed.

Halsbury's statutes of England and Wales 2014

Edition 4th

Reissue Vols. 8, 32, 38(1), 38(2) & 50

Acc. No. 137824 to 137828



Read, James S. Ed.

Law Reports of the Common Wealth 2015

Volume 1

Acc. No. 137829

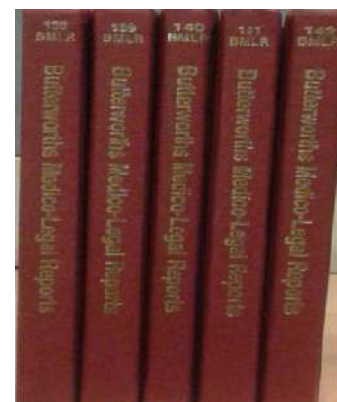


Cobley, Cathy, Ed.

Butterworth's Medico-Legal Reports 2014

Volume 138, 139, 140, 141 & 142

Acc. No. 137830 to 137834



Cadde, Simon, Ed.

Halsbury's Laws of England 2015

Volume 65,66 & 8

Acc. No.137835 to 137837



Widdicombe, Karen Ed.

All England Law Reports 2015

Volume 2

Acc. No.137838



Mirfield, P. N. Ed.

Law quarterly Review 2014

Volume 130

Acc. No. 137839



Sunkin, Maurice, Ed.

Public Law 2014

Acc. No. 137840



JUNE 2015

Document Details

Cover Image

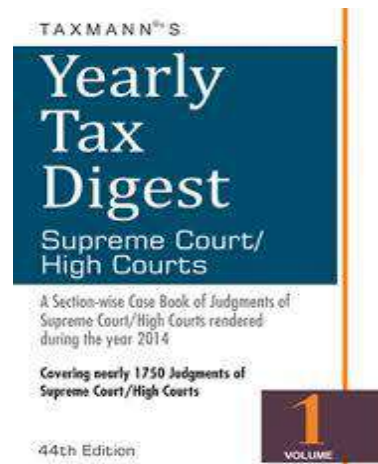
Taxmann

Yearly Tax Digest in 2 Vols.

*Vol. 1 - Supreme Court/High
Court - 44th Ed./2015*

*Vol. 2- Income Tax Appellate
Tribunal – 20th Ed./2015*

Acc. No. 137463 & 137464



Nimmer, Melville B. & Nimmer, David

Nimmer on Copyright in 11 Vols.

Edition 2010 (Indian Reprint)

Acc. No. 137468 to 137478

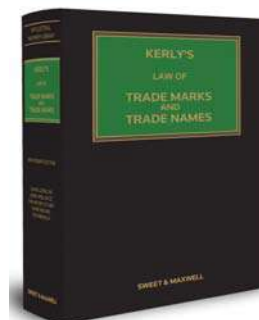


Kerly

*Law of Trademarks and Trade Names with
Supplement*

Edition 15th 2011 Supplement 2014

Acc. No. 137479 & 137480



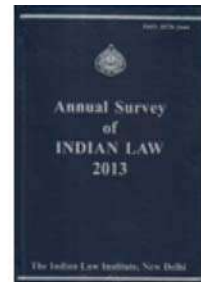
April- May 2015

Documents Details

Sinha, Manoj Kumar, ed.
Annual Survey of Indian Law 2013 (Vol. XLIX)
Edition 2014

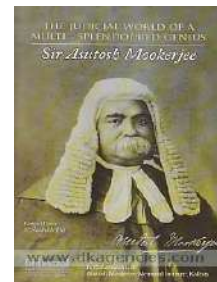
Acc. No. 137407

Cover Image



Pai, V. Sudhish , ed.
Judicial World of a multi splendoured Genius: Sir Asutosh Mookerjee.
Edition 2014

Acc. No. 137408



CONTENTS

1.	Administrative Law	S. S. Jaswal	1
2.	Arbitration Law	A. K. Ganguly	29
3.	Banking Laws	Anil Kumar Rai	73
4.	Child Right	B. B. Pandey	93
5.	Civil Procedure	P. Puneeth	107
6.	Company Law	Arya A. Kumar	151
7.	Competition Law	Vinod Dixit	171
8.	Conflict of Laws	Lakshmi Jambholkar	201
9.	Constitutional Law-I	S. N. Singh	247
10.	Constitutional Law-II	M. R. K. Prasad	329
11.	Consumer Protection Law	Ashok R Patil	381
12.	Cooperative Law	K. Elumali	391
13.	Criminal Procedure	Jyoti Dogra Sood	415
14.	Cyber Law	K. N. Chandrasekharan Pillai	451
15.	Direct Tax Law(Income Tax)	Karnika Seth	467
16.	Education Law	R. Venkataramani	483
17.	Election Law	M. P. Raju	513
18.	Environmental Law	Virendra Kumar	553
19.	Evidence Law	G. B. Reddy	583
20.	Hindu Law	K. S. Chauhan	625
21.	Intellectual Property Law	Poonam Pradhan Saxena	673
22.	International Law	Alka Chawla	715
23.	Interpretation Law	Manoj Kumar Sinha	737
24.	Interpretation of Statues	Anurag Deep	751
25.	Labour Management Relations	Bhushan Tilak Kaul	827
26.	Mercantile Law	Farooq Ahmad Mir	859
27.	Muslim Law	Furqan Ahmad	877
28.	Property Law	Annam Subrahmanyam	937
29.	Public Interest Litigation	Aman Hingorani	969
30.	Socio Economic Offences	Jupi Gogoi	1001
31.	Social Security and Labour Law	S. C. Srivastava	1025
32.	Tort Law	B.C.Nirmal	1039
33.	Women and the Law	Lisa P Lukose	1073
34.	Central Legislation	S. Sivakumar	1117

CONTENTS

1. Foreword – <i>Justice M.N. Venkatachaliah</i>	v
2. Preface	ix
3. Introduction – <i>Justice Chittatosh Mookerjee</i>	xiii
4. Asutosh Mookerjee – <i>V. Sudhish Pai</i>	1
5. The Bengal Tiger – <i>Justice D.N. Sinha</i>	28
6. Sir Asutosh Mookerjee – <i>Dr. Radha Binod Pal</i>	42
7. Sir Asutosh Mookerjee—The Jurist – <i>Amarendra Nath Mukherjee</i>	47
8. Memoirs & Anecdotes about Sir Asutosh – <i>Hemendra Chandra Sen</i>	53
9. Memoirs & Anecdotes about Sir Asutosh – <i>N.C. Chatterjee</i>	56
10. Sir Asutosh Mookerjee – <i>Kali Prasad Khaitan</i>	60
11. Asutosh Mookerjee's Library – The Asutosh Collection in the National Library	66
12. Asutosh Mookerjee in the field of Mathematics – <i>Dr. R.N. Sen</i>	69
13. Asutosh Mookerjee – In the Asiatic Society, India Museum, Sanskrit Convocation and Bengali Literary Conferences	73
14. Sir Asutosh Mookerjee—India's Greatest Educationist – <i>N.A. Palkhivala</i> (Address at the 125th Birth Anniversary Celebrations)	77
15. Sir Asutosh Mookerjee – Educationist, Leader and Institution Builder – <i>D.P. Sen Gupta</i>	80
16. Sir Asutosh and Poet Rabindranath Tagore—Their Association and Shared Vision – <i>Debdutta Chakraborty</i>	94
17. Introductory Chapter of Sir Asutosh Mookerjee's Tagore Law Lectures – The Law of Perpetuities in British India	96
18. Sir Asutosh Mookerjee's Minutes—Re: Establishing a separate Law College under the Calcutta University and Foundation of the University Law College	110
19. Sir Asutosh Mookerjee's Essay and Speeches on the Future of Indian Literature with an Introduction by Tagore	112
20. Sir Asutosh Mookerjee's – Convocation Address at the Mysore University (1918)	134
21. The Study of Law – Sir Asutosh Mookerjee's Address at the Inauguration of the Department of Legal Studies, Banaras Hindu University (1923)	143
22. The University and the Nation – Sir Asutosh Mookerjee's Convocation Address at the Lucknow University (1924)	150
23. Democratic Control of Universities – Sir Asutosh Mookerjee's Speech at the Debate at the Lucknow University (1924)	158

xii	<i>The Judicial World of a Multi-Splendoured Genius -- Sir Asutosh Mookerjee</i>	
24.	Sir Asutosh Mookerjee's Address at the Bihar and Orissa Research Society Meeting (1924)	166
25.	The Lytton Letters – Correspondence between Lord Lytton – The Governor of Bengal and Sir Asutosh	169
26.	Sir Asutosh Mookerjee's Retirement—Farewell Addresses and Reply	175
27.	Full Court Reference on 27th May, 1924 on the Passing Away of Sir Asutosh Mookerjee	180
28.	Obituary Tribute published in 39 CLJ	184
29.	An Autobiographical piece found in Asutosh Mookerjee's Diary	191
30.	Asutosh Mookerjee's Horoscope	201
31.	Chronology	202

[Return to page 1](#)

FEBRUARY- MARCH, 2015

AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Malik, Surendra & Malik Sudeep	Complete Digest of Supreme Court Cases Vol. 37	2 nd Ed. /2014
Riley	Business Interruption Insurance	9 th Ed./2011
Taxmann	Yearly Tax Digest in 2 Vols. Vol. 1- Supreme Court/High Court Vol. 2- Income Tax Appellate Tribunal	43 rd Ed./2014 19 th Ed./2014
Malik, Surendra & Malik, Sumit	Supreme Court Yearly Digest 2014	2015
Berg, Albert Jan Van Den	Yearbook Commercial Arbitration Vol. 39	2014

JANUARY- 2015

AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Chawla, Jagjit Singh	Services Law Digest Vol. 34	2013
Narayana, P.	Law of Trade Marks and Passing Off	6 th Ed./2 nd Rep. 2010
Kannan & Vijayaraghavan, N.	Motor Vehicles Laws in 2 Vols.	14 th Ed./2013
Mann, B. S.	Punjab Land Administrative Manual	3 rd Ed./2014
Mann, B. S.	Punjab Land Record Manual	3 rd Ed./2014
Malik, Surendra	Supreme Court on Criminal Procedure and Criminal Trials in 3 Vols.	2011
Ratanlal & Dhirajlal	Code of Criminal Procedure	19 th Enlarged Ed./2013
Sarkar, S. C.	Code of Criminal Procedure in 2 Vols.	10 th Ed./2012
Adil, M. S.	Delhi Police Manual	2013
Rao, A. S. Ramachandran	Prevention of Corruption Act	2 nd Ed./2011
Doabia & Doabia	Law of Services and Dismissals in 2 Vols.	5 th Ed./2014
Pal, Samaraditya	Law relating to Public Service	3 rd Ed./ Rep. 2013
Varshni, D. P.	How to frame a charge	3 rd Ed./ 2014
Lakshmana, A. R. , Ed.	Labour Law Journal Digest 2011- 2012	2012
Lakshmana, A. R. , Ed.	Labour Law Journal Digest 2013	2013
Kumar, H. L.	Law relating to Resignation and VRS	3 rd Ed./2013
Tharoor, Shashi , Ed.	Manorama Year Book 2014	2014
Hussain, H. Imtiyaz	Supreme Court and High Courts Judge's condition of Service	2014
Amatucci, Andrea	International Tax Law	1 st Indian Rep. 2008
Arnold, Brian J. & McIntyre, Michael J.	Internal Tax Primer	2 nd Ed./1 st Indian Rep. 2007
Awasthi, S. K.	Commentary on the Right to Fair Compensation & Transparency in Land Acquisition , Rehabilitation and Resettlement Act	3 rd Ed./2014
Chandrachud, Abhinav	Informal Constitution : Unwritten Criteria in selecting Judges' for the Supreme Court of India	2014
Charak, Posh and Chandra Mohan	Women and Development : Self, Society and Empowerment	2012
Chopra, D. S.	Interpretation of Statutes	1 st Ed./ 2014
Disalvo, Charles	Man before the Mahatma : M. K. Gandhi, Attorney at law	2012
Duggal, Pawan	Legal Framework on Electronic Commerce and Intellectual Property Rights in Cyber space	2014
Jethmalani, Ram & Chopra, D. S.	Indian Penal Code in 2 Vols.	2014
Mackinnon, Catharine A. & Siegel, Reva B.	Directions in Sexual Harassment Law	1 st Indian Rep./2014
Malik, Surendra & Malik Sudeep	Supreme Court on Education and	2014

	Universities in 2 Vols.	
Manohar, V. R. & Chitale	Indian Contract Act	1 st Ed./2014
Mehathan, M. C.	Law on Prevention of Money Laundering in India	2014
Mudgal, Mukul	Law & Sports in India : Development , Issues and Challenges	1 st Ed./ Rep. 2013
Perlin, Michael L.	Mental Disability and Death Penalty	1 st South Asian Rep. 2014
Ragavan, Srividhya	Patent and Trade Disparities in Developing Countries	2012
Rajaratnam, S.	Landmark Cases in Direct Tax Laws in 2 Vols. Vol. 1 – Substantive Provisions Vol. 2 - Procedural and Allied Laws	2014
Ramappa, T.	Competition Law in India : Policy, Issues and Developments	3 Rev. Ed./2014
Sahasranaman, P. B.	Handbook of Environmental Law	2 nd Ed./2012
Sahu, Geetanjay	Environmental Jurisprudence and the Supreme Court	2014
Singh, Kirti	Seperated and Divorced women in India : Economic Rights and Entitlements	2013
Singh, T. N.	Quest for Justice : Miscellany of an Academic Judge	2014
Universal	Landmark Judgements	7 th Ed./2014
Venkatesan, V.	Constitutional and Conundrums : Challenges to India's Democratic Process	1 st Ed./2014

OCTOBER – DECEMBER 2014

AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Chaudhry, D. R.	Maharashtra Control of Organised Crime Act, 1999	4 th Ed./2014
Shepherd, Mclinda C., Ed.	Encyclopaedia Britannica 2013	2013
Shepherd, Mclinda C., Ed.	Encyclopaedia Britannica 2014	2014
Bachawat, R. S.	Law of Arbitration & Conciliation in 2 Vols.	5 th Ed./Rep. 2012
Markanda, P. C.	Law relating to Arbitration and Conciliation	8 th Ed./2013
Johri	Commentary on Arbitration and Conciliation Act, 1996 in 2 Vols.	4 th Ed./2014
Narayana, P.S.	Law of Benami	11 th Ed./2013-14
Woodroffe, John & Ameer Ali	Commentary on Law of Execution of Decrees and Orders	3 rd Ed./2014
Woodroffe	Law Relating to Injunctions	3 rd Ed./2012
Malik, Surendra	Supreme Court on Contract & Specific Relief Vol.3	2011
Malhotra, O. P.	Law & Practice of Arbitration and Conciliation	3 rd Ed./2014
Mulla	Principles of Mahomedan law	20 th Ed./2014
Singh, G. P.	Principles of Statutory Interpretation	13 th Ed./2012
Basu, M. N.	Court Fees Act, 1870 and Suit Valuation Act	13 th Ed./Rep. 2014
Malik, Surender & Malik, Sudeep	Complete Digest of Supreme Court Cases Vol. 36	2 nd Ed./2014
Malik, S. B.	Commentary on the Arbitration and Conciliation Act	6 th Ed./2013
Malhotra, O. P. and Malhotra, Indu	Law and Practice of Arbitration and Conciliation	3 rd Ed./2014
McEwan, Ian	Children Act	2014
Monir, M.	Law of Evidence in 2 Vols.	16 th Ed./2013
Sharma, G. K. and Jaswal, M. S.	Study and Practice of Military Law	7 th Ed./ 2010
Bhatia	Compendium on Delhi Municipal Laws	2 nd Ed./Rep. 2014

Mittal, P. K.	Commentary on Delhi Development Laws	2 nd Ed./Rep. 2014
Subba Rao, G. C. V.	Commentary on Contempt of Courts Act, 1971	5 th Ed./2014
Pal, Samaraditya	Law of Contempt	5 th Ed./2012
Monir, M.	Textbook on the Law of Evidence	9 th Ed./2013
Modi	Textbook of Medical Jurisprudence and Toxicology	24 th Ed./Rep. 2012
Dhull, R. S.	Pension Regulations for the Army 1961 Pt. 1 & Pt. 2	2 nd Ed./2010-2011
Singh, Bishram	Border Security Force Laws: Practice and Procedure	3 RD Ed./2009

AUGUST – SEPTEMBER 2014

AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Garner, Baryan A.	HBR Guide to Better Business Writing	2012
Malik, Surendra & Malik, Sudeep	Complete Digest of Supreme Court Cases (Since 1950 to date) Vol. 35	2 nd Ed./2014
Hudson	Building and Engineering Contracts with 3 rd Supplement	12 th Ed./2010 2013

MAY – JULY 2014

AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
American Psychiatric Association	Diagnostic & Statistical Manual of Mental Disorders DSM-5	5 th Ed. /2013
Butcher, James N. and Mineka, Susan M.	Abnormal Psychology	15 th Ed./2014
Bartlett, Peter and Sandland, Ralph	Mental Health Law: Policy and Practice	4 th Ed./ 2014
Oyebode, Femi	Sim's Symptoms in the Mind	4 th Ed./ 2008
Kathuria, R. P.	Law of Crimes and Criminology in 4 Vols.	3 rd Ed./2013
Ahuja, Satish	Delhi High Court Cases Digest 2013 in 2Vols.	2014
Malik, Surendra & Malik, Sudeep	Complete Digest of Supreme Court Cases (Since 1950 to date) Vol. 31 Vol. 32 to 34	2 nd Ed. 2013 2014

APRIL- 2014

AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Reynolds, F. M. B.	Law Quarterly Review Vol. 129	2013
Sivakumar, S.	Annual Survey of Indian Law Vol. XLVIII	2012

MARCH-2014

AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Sen, Asoka Kumar	From Village Elder to British Judge: Custom, Customary Law & Tribal Society	2012
Khilnani, Sunil, Raghavan, Vikram & Thiruvengadam, Arun K.	Comparative Constitutionalism in South Asia	2013
Gangopadhyay, Shubhashis & Santhakumar, V.	Law and Economics in 2 Vols Vol. 1 - Theory Vol. 2 - Practice	2013
Fyzee, Asaf A. A.	Outlines of Muhammadan Law	5 th Ed./2013
Fyzee, Asaf A. A.	Cases in the Muhammadan Law of India , Pakistan and Bangladesh	2 nd Ed./2005
Chawla, Alka	Law of Copyright: Comparative Perspectives	2013
Viswanathan, Aparna	Cyber Law : Indian & International Perspectives	2012
Malagodi, Mara	Constitutional Nationalism and Legal Exclusion- Equality, Identity, Politics and Democracy in Nepal (1990-2007)	2013
Bhate-Deosthali, Padma , Rege, Sangeeta & Prakash, Padma	Feminist Counselling and Domestic Violence in India	2013
Berg, Albert Jan Van Den	Yearbook Commercial Arbitration Vol. 38	2013
Benedict, Atkinson & Fitzgerald, Brian	Copyright Law in 3 Vols. Vol. 1- The Scope and Historical Context Vol. 2- Application to Creative Industries in the 20 th Century Vol. 3- Copyright in the 21 st Century	2011
Sarkar, S. C.	Law of Evidence in 2 Vols.	18 th Ed./2014
Ratanlal & Dhirajlal	Code of Criminal Procedure	19 th Ed./2013
Ratanlal & Dhirajlal	Indian Penal Code	32 nd Ed./2013
Malik	Prevention of Corruption Act, 1988	2 nd Ed./2014
Gaur, K. D.	Indian Penal Code	2 nd Ed./2013
Singh, Bhavjit	Punjab & Haryana High Court Rules & Orders (Practice & Procedure) in 2 Vols.	4 th Ed./2013
Shukla, Girjesh	Criminology : Crime Causation, Sentencing and Rehabilitation of Victims	2013
Aggarwal, Devi Dayal	Jurisprudence in India : Through the Ages	2002
Ratanlal & Dhirajlal	Law of Crimes in 2 Vols.	27 th Ed./ 2013

Mahmood, Tahir	Muslim Law in India and Abroad	2013
Mulla, I.	Mohamedan Law	3 rd Ed./ 2013
Mulla, D. F.	Mahomedan Law	20 th Ed./2013
Kanga & Palkhivala	Law & Practice of Income Tax in 2 Vols.	10 th Ed./2014
Fyzee, Asaf A. A.	Outlines of Muhammadan Law	5 th Ed./2013
Jai, Janak Raj	Death Penalty	2005
Bhashyam & Adiga	Negotiable Instruments Act	19 th Ed./2012
Nijhawan, Vinod	Food Adulteration Digest 2001-2013	2013
Seth & Capoor	Food Safety & Standards Act, 2006 with Prevention of Food Adulteration Act, 1954 in 2 Parts	7 th Ed./Rep.2012
Ramaiya, A.	Companies Act in 3 Vols. & 6 Appendices Alongwith Cumulative Supplement	17 th Ed./Rep. 2013

FEBRUARY- 2014

AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Paul, Santosh	Choosing Hammurabai Debates on Judicial Appointments	2013
Mackenzia, Geraldine	How Judges Sentence	1 st Ind. Rep. 2011
Goodman, Andrew	How Judges Decide Cases : Reading, Writing & Analysing Judgments	2 nd Ind. Rep. 2009
Das, P. K.	Supreme Court on Rarest of Rare Cases	Rep. 2012
Das, P. K.	Handbook on New Anti- Rape Law	2013
Smith, Samuel	Atlas of Human Body, Medico-Legal Guide, Medical Jurisprudence	2000

JANUARY-2014

AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Cushman, Clare	Courtwatchers: Eyewitness Accounts in Supreme Court History	1st Indian Rep./2013
Polenberg, Richard	World of Benjamin Cardozo: Personal Values and Judicial Process	1st Indian Rep./2012
Monir, M.	Law of Evidence in 2 Vols.	16 th Ed./2013
Ramakrishna, Nitya	In Custody : Law, Impunity and Prisoner abuse in South Asia	2013
Paranjape, N. V.	Criminology & Penology with Victimology	15 th Ed. /Rep. 2012
Prasad, Anirudh & Singh, Chandrasen Pratap	Judicial Power and Judicial Review : An Analysis of the Supreme Court in Action	2012
Cassels, Nancy Gardner	Social Legislation of the East India Company : Public Justice versus Public Instruction	2010
Baxi, Upendra	Future of Human Rights	3 rd Ed./2012
Kothari, Jayna	Future of Disability Law in India	2012
Khosla, Madhav	Indian Constitution	2013
Dias, Ayesha Kadwani & Welch, Gita Honwana	Justice for the Poor: Perspective on Accelerating Access	2011
Krishnaswamy, Sudhir	Democracy and Constitutionalism in India: A study of the Basic Structure Doctrine	2013
Noorani, A. G.	Trial of Bhagat Singh : Politics of Justice	2012
Nainar, Vahida & Uma, Saumya	Pursuing Elusive Justice : Mass Crimes in India and Relevance of International Standards	2013

Agnes, Flavia	Family Laws and Constitutional Claims (Family Law - Vol. 1)	2011
Agnes, Flavia	Marriage, Divorce, and Matrimonial Litigation (Family Law - Vol. 2)	2011
Cullet , Philippe & Koonan, Sujith	Water Law in India : An Introduction to Legal Instruments	2011
Kevan, Tim & Tempest, Michelle	Motivating Techniques for Lawyers : Why Lawyers Should Surf	2010
Mukherjee, Mithi	India in the Shadows of Empire : A Legal and Political History (1774-1950)	2012
Babu, P. G. and Eger, Thomas	Economic Analysis of Law of India : Theory and Application	2010
Sankara, Kamala & Singh, Ujjwal Kumar	Towards Legal Literacy : An Introduction to Law in India	2008
Swarup, Jagadish	Making of a Good Lawyer	2 nd Ed./Rep. 2012
Sen, B.	Six Decades of Law, Politics and Diplomacy : Some Reminiscences and Reflections	2011
Vachha, P. B.	Famous Judges, Lawyers and Cases of Bombay: A Judicial History of Bombay During the British Period	2012
Heuston, R. F. V.	Essays in Constitutional Law	2 nd Ed./Rep. 2011
Rawls, John	Law of Peoples: with the idea of Public Reason Revisited	2012
Singh, Mahendra P.	Outlines of Indian Legal & Constitutional History – Including Elements of Indian Legal System	8 th Ed./2012
Malik, Surendra & Malik, Sudeep	Supreme Court on Arbitration 2001-2012	2013

DECEMBER- 2013

AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Narayanan, P.	Patent Law	4 th ed./Rep. 2010
Narayanan, P.	Law of Trade Marks and Passing Off	6 th ed./Rep. 2010
Narayanan, P.	Law of Copyright and Industrial Designs	4 th ed./Rep. 2010
Malik, Surendra	Supreme Court Yearly Digest 2010	2011
Malik, Surendra	Supreme Court Yearly Digest 2012	2013
Singhania, Vinod Kumar	Students Guide to Income Tax 2013-2014	49 th ed./2013
Rai, Kailash	Taxation Laws	9 th ed./Rep. 2012
Ghosh, K. M.	Company Law with Secretarial Practice Vol. 4	14 th ed./2013
Malik, Surendra	Complete Digest of Supreme Court Cases (since 1950 to date) Vol. 30	2 nd ed./2013
Chawla, Jagjit Singh	Services Law Digest Vol. 33	2012
Nijhawan, Swarn Bhatia	National Commission and Supreme Court on Consumer Cases (1986- 2013) Vol. 12	2013

Zia, Modi	10 Judgements that changed India	2013
Ng, Jenny	Domain Name Registration System : Liberalization, Consumer Protection & Growth	2013
Rao, M. B. & Guru, Manjula	Patent Law in India	2010
Sarkar	Guide to Drafting, Pleading & Conveyancing in 2 Vols.	2013
Ramcharan, Robin	International Intellectual Property Law and Human Security	2013
Ratanlal & Dhirajlal	Indian Penal Code	32 nd ed./2013
Mogha	Indian Conveyancer	14 th ed./Rep. 2011
Malik, Surendra & Malik , Sudeep	Supreme Court on Award of Interest	2013
Swamy, N. Maheshwara	Law relating to Environmental Pollution & Protection in 3 Vols.	5 th ed./2013
Khera, R. C.	Delhi High Court Rules : Practice & Procedure in 2 Vols.	6 th ed./2013
Oxford	Oxford English Mini Dictionary (English to English)	7 th ed./2013
Oxford	Oxford English Pocket Dictionary	10 th ed./2013
Oxford	Bhargava Concise English Dictionary (English to Hindi)	7 th ed./Rep. 2012

NOVEMBER 2013

AUTHOR/PUBLISHER	TITLE	EDITION /YEAR
Pollock and Mulla	Indian Contract and Specific Relief Acts in 2 Vols.	14 th Ed./ 2013
Ghaiye, B.R.	Law and Procedure of Departmental Enquiries in Private and Public Sectors in 2 Vols.	4 th Ed./2012
Chakaravarti, K. P.	Domestic Enquiry and Punishment	4 th Ed./ 2010
Mulla, D. F.	Principles of Mahomedan Law	20 th Ed./ 2013

October 2013

AUTHOR/PUBLISHER	TITLE	EDITION /YEAR
Jaswal, Gurdial Singh	Dictionary of Revenue Term	2012
Qazalbash, Yawer	Commentary on Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act	2013
Takwani, C. K.	Civil Procedure with Limitation Act, 1963	7 th Ed./2013
Sarkar and Khastgir	Indian Penal Code, 1860 in 2 Vols.	2013
Sarkar, Sudipto and Manohar, V. R.	Law of Evidence in 2 Vols.	17 th Ed./Rep. 2013
Sarkar, S. C.	Code of Criminal Procedure in 2 Vols.	10 th Ed./ Rep. 2012
Puri, V. K.	Compendium of Haryana Building Bye-Laws & Urban Development Regulations	2 nd Ed./2010
Soonavala, J. K.	Supreme Court Criminal Digest (1950-2010) in 4 Vols.	5 th Ed./2011
Malik, Surendra	Supreme Court on Award of Interest	2013

July-August 2013

AUTHOR/ PUBLISHER	TITLE	EDITION/YEAR
Khera, R. C.	Delhi High Court Rules : Practice & Procedure in 2 Vols.	6 th Ed./ 2013
Nijhawan, Swarn Bhatia	National Commission & Supreme Court on Consumer Cases 1986-2013 Vol. 11	2013
Woodroffe, John and Ali, Syed Amir	Law of Evidence in 4 Vols.	19 th Ed./ 2013
Sarkar, S. C.	Code of Criminal Procedure in 2 Vols.	10 th Ed./ 2012
Ratanlal & Dhirajlal	Indian Penal Code	32 nd Ed./ Rep. 2012
Gupta, Arun Kumar and Chauhan, Virender	Guide to Delhi Value Added Tax in 2 Vols.	7 th Ed./ 2013
Basu, Durga Das	Shorter Constitution of India in 2 Vols.	14 th Ed./ Rep. 2012
Kahneman, Daniel	Thinking Fast and Slow	2011
Banaji, Mahzarin R. and Greenwald, Anthony G.	Blindspot : Hidden Biases of Good People	2013
Modi	Medical Jurisprudence & Toxicology	24 th Ed./ Rep. 2012
Singh, G.P.	Principles of Statutory Interpretation	13 th Ed./ 2012
Mulla	Hindu Law	21 st Ed./ 2013

MAY 2013

AUTHOR/ PUBLISHER	TITLE	EDITION/YEAR
Singhal, M. L.	MLJ: Civil Court Manual –Central Acts with important Rules Vol. 9	14 th Ed./ 2013
Khera, R. C.	Delhi High Court Rules : Practice and Procedure in 2 Vols.	6 th Rev. Ed. / 2013
Corporate Law Adviser	Supreme Court on Company Cases in 3 Vols.	2013
LexisNexis	Company Law Manual(1927-2012) in 2 Vols.	2012
Aiyar, S. Krishnamurthi	Law relating to Negotiable Instruments Act	11 th Ed./2012
Gutteridge & Megrah	Law of Banker's Commercial Credits	8 th Ed./2001
Hapgood, Q. C. Mark	Paget's Law of Banking	13 th Ed./2012
Ramachandran, V. G.	Contempt of Court	6 th Ed./ Reprint 2005
Modi	Medical Jurisprudence and Toxicology	24 th Ed./Reprint 2012
Mulla, D. F.	Transfer of Property	11 th Ed./2013
Basu, M. N.	Law of Court Fees & Suits Valuation	12 th Ed./2012
Thakker, C. K.	Administrative law	2 nd Ed./2012
Craig, Paul	Administrative Law	6 th Ed./2011
De Smith	Judicial Review	6 th Ed./2009
Wade, H.W.R. & Forsyth, C. F.	Administrative Law	10 th Ed./2009
Basu, Durga Das	Administrative Law	6 th Ed./Rep. 2010
Ghosh, K. M.	Company Law with Secretarial	14 th Ed./2012

	Practice in 3 Vols.	
Nangia, Vinita Dawara	It is your Life	2012
Garg, Mohan Lal	VAT on Works Contract	7 th Ed./ 2012
Murphy, Joseph	Power of your Subconscious Mind	2006
Rao, P. Seshagiri	Law of Mines and Minerals in 2 Vols.	18 th Ed./ 2012
Narayana, P. S.	Law of Public Premises	2011
Woodroffe, John George	Law relating to Injunctions in India	3 rd Ed. /2012
Padmanabhan, Ananth	Intellectual Property Rights : Infringement & Remedies	1 st Ed./2012
Sharma, Mool Chand	Right To Education : Imperative for Progress	2013
Copinger & James	Copyright in 2 Vols.	16 th Ed./2012
Govindaraj & Jayaraj	Non Resident Indian & International Law	2008
Mulla, D. F.	Hindu Law	21 st Ed./Rep. 2012
Diwan, Paras	Family Law	9 th Ed./Rep. 2012
Ahuja, Satish	Delhi High Court Cases Digest 2012 in 2 Vols.	2013
Noronha, F. E.	Private International Law in India	2 nd Ed./2013
Bansal, Ashwani Kumar	Design Laws	2012
Narayanan, P.	Law of Copyright & Industrial Design	4 th Ed./Rep. 2010
Cornish, William	Intellectual Property : Patent, Copyright, Trade Mark & Allied Rights	7 th Ed./ 2010
Jones, Stephen F.	CIPA : Guide to Patents Act	6 th Ed./2009
Diwan, Paras	Private International Law	4 th Rev. Ed./1998

APRIL 2013

AUTHOR	TITLE	EDITION/YEAR
Malik, Surendra	Supreme Court on Criminal Procedure Code and Criminal Trial in 3 Vols.	2011
Soonavala, J. K.	Supreme Court Criminal Digest (1950 to 2010) in 4 Vols.	5 th Ed./ 2011

MARCH 2013

AUTHOR	TITLE	EDITION/YEAR
Khera, R. C.	Delhi Land & Revenue Code	3 rd Ed./ 2012
Seth	Cantonment Laws	1 st Ed./ 2011
Pahwa, Puneet	Delhi Development Laws	2012
Row, Sanjiva	Railways Act	8 th Ed./ 2011
Narayana, P. S.	Public Premises Law	1 st Ed./ 2011
Sarkar, P. K.	Acquisition of Land in India	3 rd Ed./ 2012
Malik, Surendra	Supreme Court Yearly Digest, 2011	2012
Pullani	Company Rules & Forms	15 th Ed./ 2012
Ramaiya, A.	Guide to the Companies Act	17 th Ed./ 2010
Yagnik , Indulal	Autobiography of Indulal Yagnik	2011
Jha, D. N.	Society and Ideology in India : Essays in Honour of Professor R. S. Sharma	1996
Bayly, C. A.	Omnibus	2009
Bayly , C. A.	Recovering Liberties : Indian Thought in the Age of Liberalism and Empire	2012
Malik, Surendra	Complete Digest of Supreme Court Cases (Since 1950 to date) Vol. 28 & Vol. 29	2013
Suri	Consumer Protection Digest (1999-2009)	2012

FEBRUARY 2013

AUTHOR	TITLE	EDITION/YEAR
Berg, Albert Jan Van Den	Yearbook Commercial Arbitration, vol. 37	2012
Mahapragya, Acharya	Understanding Joy & Sorrow	2012
Malik, Surendra	Supreme Court Yearly Digest, 2013	2013
Srinivasan	Hindu Succession Act	7 th / 2012

JANUARY 2013

S.NO	AUTHOR	TITLE	EDITIONYEAR
1.	Sivakumar,S.	Annual Survey of Indian Law	Vol. XLVII/ 2011
2.	Garner, Bryan A	Black's Law Dictionary	9 th ed. /2009
3.	Chakraverti, S	Cases & materials on Code of Civil Procedure in 3 vols.	5 th ed. / 2011

NOVEMBER-DECEMBER 2012

AUTHOR	TITLE	EDITION/ YEAR
Venkateswaran, S	Trademarks and Passing Off (2 vols.)	5 th / 2010
Singh, G.P	Principles of Statutory Interpretation	13 th / 2012
Iyer	Commentary on law of Contempt of Court Act, 1971	5 th / 2012
Narayanan, P	Patent Law	4 th (rept.) / 2010
Malik, P.L	Industrial law (2 vols.)	23 rd / 2012
Khanna, H.R	Neither Roses nor Thorns	1 st (rept.) / 2011
Gupta & Chauhan	Guide to Delhi Value Added Tax	6 th / 2012
Malhotra, O. P	Law and Practice of Arbitration & Conciliation	2 nd / 2006
Malhotra, Anil	Indians NRI's and the Law	2012
Narayanan, P.	Law of Copyright and Industrial Designs	4 th (rept.) / 2010
Parekh, Pravin H	Human Rights Yearbook 2007	2007 / 2007
Bhutani, Mukesh	Transfer Pricing : An Indian Perspectives	2 nd / 2007
Malik, Surendra	Supreme Court Octennial Digest 2001-2008 (6 Vols.)	2011

OCTOBER 2012

AUTHOR	TITLE	EDITION/ YEAR
Chopra, Deepak	Seven Spiritual Laws of Success	
Sparks, Karen Jacob, ed.	Encyclopaedia Britannica Book of the Year 2011	2012

SEPTEMBER 2012

AUTHOR	TITLE	EDITION/ YEAR
Sachs, Albie	Strange Alchemy of Life and Law	1 st / 2009
Chawla, Jagjit Singh	Service Law Digest 2011 / Vol.32 nd	2012
Bhuvan	Law of Motor Accidents Claims and Compensation	1 st / 2012
Vijayraghvan	Motor Vehicles Laws in 2 vols.	13 th / 2008
Sengupta	Commentary on Motor Vehicles Act & Rules	5 th / 2011
Basu, N.D	Law of Arbitration and Conciliation	12 th / 2012
Basu, Durga Das	Companion to Commentary on the Constitution of India (consolidated table of cases & subject index to vols. 1 to 10	8 th / 2012

AUGUST 2012

AUTHOR	TITLE	EDITION/ YEAR
Ratanlal & Dhirajlal	Code of Criminal Procedure	19 th / 2011
Khanna, A.N	Law of Courts Fees and Suits Valuation	8 th /2011
Singhal, M.L	MLJ Civil Court Manual, Vol.8	14 th /2012
Alan, Redfern & Hunter, Martin	International Arbitration	5 th /2009
Kapoor, J.D	Contempt of Court	2 nd /2010
Lohia, Asutosh	Commentary on Delhi Rent Control Act	2012
Aggarwal, Sukhdev	Cases and Materials on Rent and Eviction : Law & Practice	1 st /2009
Ratanlal & Dhirajlal	Indian Penal Code	32 nd /2011

JULY 2012

AUTHOR	TITLE	Edition/ Year
Basu, Durga Das	Commentary on the Constitution of India Vol.10	8 th / 2012
Reddy, Chinappa	Courts and Constitution	2010

May- June 2012

AUTHOR	TITLE	Ed./ YEAR
Manohar & Chitaley	Commentary on the Limitation Act (2 vols.)	8 th / 2012
Mulla	Code of Civil Procedure (3 vols.)	18 th / 2011
Bhatia	Compendium of Delhi Municipal Laws	2 nd / 2012
Khanna, A.N	Law of Court Fees and Suit Valuation	8 th / 2011
Tripathi, S.C	Law relating to Women & Children	4 th /2010
Ahuja, Satish	Delhi High Court Cases Digest 2011 (2 vols.)	2012

APRIL 2012

AUTHOR	TITLE	Ed./Year
Surhone, Lambert M.	Brain Boost	2011
Singhal, M.L.	MLJ Civil Court Manual	14 th / 2012
Agarwal, G.P.	Limitation and Prescription	4 th / 2012
Aiyer & Aiyer	Commentary on the Employees Compensation Act	5 th / 2011
Bhutani, Mukesh	Transfer Pricing: An Indian Perspective	2 nd / 2007
Jindal, Hariom	Transfer Pricing with OECD Transfer Pricing Guidelines	
Sarkar, M.C.	Civil Court Practice and Procedure Manual	11 th / 2009
Sande, Michael J.	Justice: What's the Right things to do	
Haldea, Gajendra	Infrastructure at Cross Roads: The challenges of governance	1 st / 2012
Sarkar, S.C.	Code of Criminal Procedure (2 Vols.)	10 th / 2012
Mogha	Pleadings in India	17 th / 2011
RatanLal and DhirajLal	Law of Evidence	23 rd / 2012
Pahwa, H.P.S	Sick Industries and BIFR	9 th / 2010
Ahluwalia, Isher Judge	India's Economic Reforms and Development: Essay For Manmohan Singh	2010
Mulla, D.F.	Code of civil Procedure (3 Vols.)	18 th / 2011
Bhatia, Naval	Compendium on Delhi Municipal Laws	2 nd / 2012
Lakshmanan, A.R.	Criminal Major Acts	2012
Agrawal, M.P.	Interpretation of Words, Phrases and Commodities	2012
Banerjee, Bhagwati Prasad	Judicial Control of Administration Action	3 rd / 2012
Field, C.D.	Law Relating to Estoppel	2 nd / 2012
Pal, Samaraditya	Law Relating to Public Service	4 th / 2012
Singh, G.P.	Principles of Statutory Interpretation	3 rd / 2011
Malik	Murder Trial: Punishment and Procedure	13 th / 2012
Sheth, Dilip K.	Treatise on FEMA: Law and Practice (2 vols)	2 nd / 2012
Krishnamurthy, Aiyer S.	Commentary on Indian Trusts Act	7 th / 2012
Nandi, A.K.	Criminal Ready Referencer (4 Vols.)	3 rd / 2012
Kerly	Law of Trade Marks and Trade Names	15 th / 2011
Brown, H and Marriott, Arthur	ADR Principles and Practice	3 rd / 2011

FEBRUARY – MARCH 2012

Author	Title	Ed./Year
Taylor, Dan	Complete UCP: Uniform Customs and Practice for Documentary Credits	2008
Manohar & Chitale	Indian Penal Code vol.5	4 th /2006
Modi, J.P	Textbook of Medical Jurisprudence and Toxicology	24 th /2011
Berg, Albert Jan Van Den	Yearbook Commercial Arbitration vol.36	2011
Pillai, P.S.A	Criminal Law	10 th /2011
Malik, Surendra	Complete Digest of Supreme Court Cases vol. 26 & 27	2 nd /2012
Basu	Partition Act	8 th /2011
Lakshmi, M. Sree	Lease Financing In India	2007
Chandraiah, E.	Evaluation of Lease Financing	2004
Ratanlal & Dhirajlal	Indian Penal Code	32 nd /2011
Gupta, Arun Kumar	Guide to Delhi Value Added Tax	5 th /2011
I.L.I	Annual Survey of Indian Law vol.56	2010

JANUARY 2012

AUTHOR	TITLE	EDITION/YEAR
May, Erskine	Treatise on the Law, Privileges, Proceedings and usage of Parliament	24 th / 2011
Chaturvedi, R.G	Law of Motor Accident Claims and Compensation	2 nd / 2010
Khanna, H. R	Neither Roses Nor Thorns	1 st / 2011
Shukla, V. N	Constitution of India	11 th / 2011
Mulla, D.F	Indian Contract Act	13 th / 2011
Ratanlal & Dhirajlal	Code of Criminal Procedure	20 th / 2011
Aiyer, K.J	Judicial Dictionary (2 vols.)	15 th / 2011
Krishnamurthy, K	Indian Stamp Act	11 th / 2011
Ramanujam, S	Mergers et al.	3 rd / 2011
Roughton, Ashley	Modern Law of Patents	2 nd / 2010
Majumdar, P.K.Basu	Law of Mines and Minerals	2011
Naik, Santanu	Law of Damages and Compensation	2012
Andhyarujina, T.R	Kesavananda Bharti Case	2011
Singhal, M.L	MLJ Civil Court Manual (6 vols.)	14 th / 2011
Basu, Durga Das	Commentary on the Constitution of India (vol.8)	8 th / 2011
Lakshmanan, A.R	Index to Labour Law Journal (2005-2010)	2011
Malik, Surendra	Supreme Court Yearly Digest 2011	2012
Iyengar, T.RSrinivasa	Commentary on the Trade Marks Act	4 th / 2011
Row, Sanjiva	Transfer of Property Act (2 vols.)	7 th / 2011
Anand & Iyer	Commentary on the Specific Relief Act, 1963	12 th / 2011
Moitra, A.C	Law of Contract & Specific Relief	6 th / 2012
Mitra, B.B	Limitation Act	22 nd / 2011
Venkatraman, Srikanth	Understanding Designs Act	1 st / 2010
Thackker, C.K	Administrative Law	2 nd / 2012
Raman, Sunil	Delhi Durbar 1911 : The Complete Story	2012
Khurshid, Salman	Delhi Red Fort to Raisina	2012